

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
WESTERN BENCH AT PUNE  
O.A. No. 182 OF 2023 (WZ)**

**IN THE MATTER OF**

Prasad Haribhau Jadhav &amp; others

.... Applicants

Versus

M/s. Godavari Biorefineries Limited, &amp; Ors.


.... Respondents

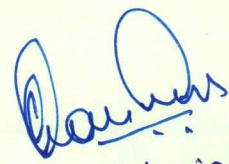
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Place: Pune

Date: 15/11/2024

  
Deponent

  
Adv. Ashwin Hon

-)-

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
WESTERN BENCH AT PUNE  
MEMORANDUM OF APPLICATION  
(UNDER SECTIONS 14, 15 AND 18 OF THE NATIONAL GREEN  
TRIBUNAL ACT, 2010)  
O.A. No. 182 OF 2023 (WZ)**

**IN THE MATTER OF**

Prasad Haribhau Jadhav & others

...APPLICANTS

**VERSUS**

M/s. Godavari Biorefineries Limited, & Ors.

... RESPONDENTS

**TO,  
THE HON'BLE CHAIRPERSON AND  
COMPANION MEMBERS OF THE  
NATIONAL GREEN TRIBUNAL**

**AFFIDAVIT IN REPLY ON BEHALF OF THE RESPONDENT NO.1**

1. I, Suhas S/o Uttam Godage, Age : 53 years, Occ. : Service, having official address as M/s. Godavari Biorefineries Limited at Sakarwadi, Tq. Kopergaon, Dist. Ahmednagar, authorised by the Board of Directors of Respondent No.1 to file the present affidavit in reply. Do hereby state on solemn affirmation on the basis of official record available with me as follows ;
2. I state that, Respondent No. 1 has always operated within the legal and regulatory framework and has consistently adhered to environmental regulations and guidelines. The company's environmental compliance track record demonstrates its commitment to sustainability and public health.
3. I state that, the applicants have no cause of action for filing this application, as the Respondent No.1 is not discharging any of the effluents in Godavari River. The industry has installed ETP of reported design capacity of 600 m<sup>3</sup>/day consisting of primary, secondary & tertiary treatment system as per

**BEFORE ME**

*[Signature]*  
**Adv. Vidyesagar A. Shinde**

**NOTARY**

**Govt. of INDIA, Reg. 11259**

**Date- 16/11/2024**

*[Signature]*

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CTO, dated 27/02/2023 to achieve the ZLD conditions. At present, the average effluent generation from the process, R&D activities, and utility streams is about 350 – 390 m<sup>3</sup>/day. The same have been noticed by Joint Committee during the inspection as per the Hon'ble Tribunal order. The industry has installed more capacity ETP plant than the current effluent generation. I state that, every single drop of effluent has been treated by industry. I say that the respondent has taken all necessary measure and steps to see that there are no effluents causing any pollution in the surrounding area of the industry. In carrying out its activities, the industry is incurring a very huge expenditure.

4. I say that, so far as the applicants are concerned, they really do not have cause of action, the lands of all applicants are situated at a far away distance from industrial unit. The land and residence of applicant No. 1 is two and half kilometres away from the industrial unit. The applicant No.2, 3, 4 and 5 are concerned, their lands and residence are more than two kilometres from the factory unit. Therefore. there is no reason for any pollution to their lands. A copy of Google Location of all applicants from Respondent No. 1 is annexed herewith and marked as **EXHIBIT-“R-1” Colly**. I therefore, say that in view of this, there is no question of any economical losses in the agriculture lands of these applicants. I state that, the joint committee formed by this Hon'ble Tribunal had expressed its desire to inspect house and farm of Applicant No. 1 during the visit, but Applicant No. 1 refused it. The joint committee had visited the neighbouring farmers and residents of Applicant No. 1 and captured the images.

5. I state that, the Applicant No.1 Prasad Haribhau Jadhav is habitual of making complaints against the individual residents of Village Wari. In the past, Applicant No. 1 had stopped the tankers carrying chemicals to/from factory

BEFORE ME

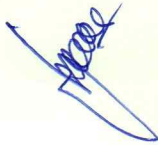


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in unauthorized manner and threaten the tanker drivers. A Copies of orders passed by Addl. Chief Judicial Magistrate Kopargaon and report of tanker driver are annexed herewith and marked as **EXHIBIT-"R-2"** Colly.

6. I state that the Applicant No 1. Prasad Haribhau Jadhav has instigated the remaining applicants to file this proceeding and without any cause of action. It is only out of this personal vengeance, the present proceeding is filed by the applicants. The applicants have filed the present application with unclean hands and suppressed vital information from this Hon'ble Tribunal. The Applicant No 1. Prasad Haribhau Jadhav made an affidavit dated 30/12/2022 mentioning that, the complaints made by him was completely in misunderstanding. Applicant No. 1 had submitted this copy of affidavit to the Respondent No. 1 industry management. A copy of affidavit is annexed herewith and marked as **EXHIBIT-"R-3"**. As per the Hon'ble Tribunal order dated 11/12/2023 of the present Original Application, the Applicant No. 3 namely Dnyaneshwar Machindra Landge stated that, he was misguided by Applicant No.1 to file this application and that the contents of the present Original Application are false and therefore, he would like to withdraw his complaint. Applicant No. 3 submitted that he has not written any such letter. Thereafter, Hon'ble Tribunal directed Applicant No. 3 to give his specimen signatures along with thumb impression so that an opinion of expert by way of a report can be obtained to ascertain as to whether the letter dated 04.12.2023, addressed to this Hon'ble Tribunal, was written by Applicant No. 3 or another person. This report of expert expected within a period of two weeks. I request this Hon'ble Tribunal to review the report received from experts which is awaited.

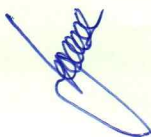
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7 With reference to the above, it is pertinent to mention that the applicant has not pointed out all true, correct and relevant facts to this Hon'ble Tribunal.

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It is submitted that the Respondent No.1 is running industry without creating any pollution and contamination of water in Godavari River and the water sources available in the area. It is specifically denied that the Respondent No.1 is discharging untreated chemical effluents hazardous chemicals in the Godavari River and discharge of harmful gases in the air. I say that the authorities of the Maharashtra Pollution Control Board and the Central Pollution Control Board are conducting visits from time to time and the Respondent No.1 is also complying with all directions given by the said authorities. There is therefore, no cause of action for the applicants to file this application.

8. The effluents are being treated by using the mode of ETP, STP. As per the consented norms, the other hazardous waste are being transported to Maharashtra Enviro Power Limited (M.E.P.L) Company at Ranjangaon, authorised company to dispose the hazardous waste extracted from the industries. So, there is no substance in the allegation of the applicant that, hazardous sludge and chemical are discharged in the Godavari River. In house mechanism for the treatment of the hazardous waste is already observed in the joint committee report appointed by this Hon'ble Tribunal. The Respondent No.1 executed agreement with M.E.P.L. in respect of waste management dated 29/05/2022. A copy of agreement dated 29/05/2022 and Manifest for Hazardous and other waste are annexed herewith and marked as **EXHIBIT-"R-4"**.

9. I state that, Respondent No. 1 strictly follows the regulations laid down under the Water (Prevention and Control of Pollution) Act, 1974. All generated effluents are treated in accordance with the guidelines issued by the Maharashtra Pollution Control Board (MPCB). The allegation that untreated

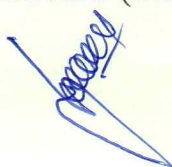
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effluents are discharged into the Godavari River is baseless and not supported by factual evidence. The preventive measure adopted by the Respondent No.1 for abatement of the pollution is observed by the Joint Committee appointed by this Hon'ble Tribunal in its report.

10.I state that, the respondent's ZLD (Zero Liquid Discharge) system ensures that no industrial effluents are released into water bodies, including the Godavari River. This system is operational and regularly maintained. Reports from internal and independent third-party laboratories affirm compliance.

11.I state that Respondent No. 1 has installed an advanced Air Pollution Control (APC) system, including Electrostatic Precipitators (ESPs) and stacks to minimize emissions. Regular maintenance and inspections are conducted to ensure that all emissions are within permissible limits.

12.I state that, all air quality monitoring reports submitted to the MPCB demonstrate that the company complies with the Air (Prevention and Control of Pollution) Act, 1981, and any deviations mentioned in reports are promptly addressed and rectified.

13.I state that, the claim that the operations of Respondent No. 1 are causing health hazards to nearby residents is unfounded. There are no substantial medical or scientific studies provided by the applicants to support this claim. Additionally, Respondent No. 1 conducts regular health and safety audits, and no health-related complaints have been reported by the company's employees or the local community, as such till today no employees is died or failed to serious ill because of the operations of units of the Respondent No1. A copy of health report (Form VII) and Information received from Rural Hospital

**BEFORE ME**

Kopergaon are annexed herewith and marked as **EXHIBIT-"R-5"**.

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14.I state that, noise levels and emissions from boilers are kept within permissible limits. Moreover, preventive measures have been implemented to reduce any adverse effects on the surrounding environment.

15.I state that, the information provided in response to the RTI application is accurate and reflects the number of chemicals currently in production. All chemicals produced by the respondent, including those considered hazardous, are handled by following strict protocols with respect to Health, Safety and Environment with the consent and approval of the competent authorities.

16.I state that, the Respondent No. 1 has all necessary permissions and consents from relevant authorities, including the MPCB, to operate the production of 39 chemicals. The allegations of non-compliance are incorrect and misleading Respondent No. 1 categorically denies being involved in any illegal mining activities. The company operates strictly within its licensed premises, and all operations are in compliance with environmental laws.

17. I state that, the responsibility for monitoring and enforcing environmental regulations lies with the regulatory authorities. Respondent No. 1 has fully cooperated with all authorities, providing them with necessary documentation, allowing site inspections, and implementing recommendations. Any delay or failure on the part of the authorities should not be attributed to Respondent No. 1.

18.I state that, Respondent No. 1 has obtained all necessary environmental clearances for its operations and has complied with all conditions imposed by the Ministry of Environment, Forest and Climate Change (MoEFCC). The allegation that the respondent is operating in violation of its clearance

**BEFORE ME**

*M. S. Shinde*

**Adv. Vidyasagar A. Shinde**  
NOTARY

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*[Signature]*

granted by the authority are produced herewith and marked as **EXHIBIT-  
"R-7" Colly.**

19.I state that, the joint committee in its recommendation observed that;

**I.** As per the conditions stipulated in S.No.1 of Schedule-II i.e. terms and conditions for compliance of Air Pollution Control of **the CTO, dated 27.02.2023**, the industry has obtained consent for **operation of 02 numbers of boilers**. Whereas, it is observed that, the industry has additional 02 numbers of old boilers. **Hence, the industry may be directed either to amend the existing CTO, dated 27.02.2023 for the provision of 04 numbers of boilers or to dismantle the 02 numbers of old boilers. Further, the industry may be directed to amend the existing CTO, dated 27.02.2023 for provision of process vent attached to the acetaldehyde plant.**

**II.** As there are instances of episode deterioration of quality of run-off water at the alleged Balantin nalah, adjacent to wetland No.1 of bioremediation area of the industry and Pimpal Nalah, passing through the industry premises. Gat No. 138 Vill, Kanegaon i.e. near ETP of the industry, the industry **may be directed to construct a trench of adequate size alongwith periphery of the bio-remediation area to contain the run-off water, outfalls into Godavari River, later the accumulated water from trench may be conveyed for treatment at the industry.**

20. I state that, the Respondent No.1 company, after the order dated 13.09.2024, downloaded the reports submitted by the joint committee appointed by this

**BEFORE ME** Hon'ble Tribunal and noted the above captioned recommendations issued by

*M. S. Shinde*  
Adv. Vidyasagar A. Shinde

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*[Signature]*

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the committee. In compliance to the above mentioned recommendation, the company applied for renewal of CTO and MPCB issued new CTO including the operation of 4 boilers **and the recommendations of the committee is compiled and the amendment directed in respect of them is also complied and renewed CTO is issued by the authority on 13.10.2024 included four boilers which is valid upto 31.08.2029. A copy of the authority issued the CTO for four boilers on 13.10.2024 is produced herewith and marked as EXHIBIT-"R-8".**

21. I state that, as far as recommendations in respect of construct a trench is concerned, the natural nalah Balatin Nalah Village Kanhegaon and Pimpal Nalah Village Wari originates from rainfall and ground water seepage. The primary source of the Balatin Nalah is surface run off water from around 2.5 to 3 kilometres which has more than 50 hectors land and the primary source of the Pimpal Nalah is surface run off water from around 2.5 to 3 kilometres which has more than 124 hectors land. **A copy of the Village Maps are produced herewith and marked as EXHIBIT-"R-9" Colly.** As per the areas geology, the Nalah's are seasonal natural course includes the run off water flowing to River Godavari. The natural drain has been extinguished by the land owners in nearby area. The natural Nalah's are passing through the land which are owned by Godavari Biorefineries Ltd. The Respondent No. 1 Godavari Biorefineries Ltd. committed for sustainability. Therefore, for compliance of this recommendations, the Respondent No. 1 requests this Hon'ble Tribunal to provide the practical solution from MPCB, CPCB and MoEF & CC so that the natural resources and ecosystem will be saved. The Respondent No. 1 industry is bounded to comply the solution received from the authorities.

BEFORE ME



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22. As per the conclusion stipulated in Sr. No. 4.4, It is submitted that the PM<sub>10</sub> is found to be exceeding as per the National Ambient Air Quality Standards. I say that the exceeding PM<sub>10</sub> across all three monitored locations are attributed due to movement of vehicles on the public unpaved roads, Seasonal Agricultural activities, Seasonal Agricultural crop residue burning, Construction of Bridge over the river Godavari. The joint committee carried-out source emission monitoring at the operational stack attached to 30 TPH AFBC boiler, in presence of applicant(s) & applicant(s) counsel. Analysis result of the source emission sample collected from the operational stack attached to 30 TPH AFBC boiler is 16 mg/Nm<sup>3</sup> against MPCB prescribed standards of 115 mg/Nm<sup>3</sup> for PM and 179 Kg/day against MPCB prescribed standards of 1362 Kg/day for SO<sub>2</sub>. The analysis results of source emission sample collected by joint committee clearly states that the Respondent No. 1 industry is not anywhere responsible for exceeding PM<sub>10</sub>.

23. I state that, the NABL Attributed laboratory time to time inspected and reported the air quality standard as per the consent and renewal permission. Copies of reports and certificates issued by Dr. Subbarao's Environmental Centre, Sangli are produced herewith and marked as **EXHIBIT-"R-10"** Colly.

24. It is submitted that as per the Joint Committee report stated at Sr. No. 4.2, **at few locations water is accumulated at western side pit within the Godavari River bed and not observed any sort of discharge of effluent/sewage from the Respondent No. 1 industry.** I say that in and around Kopargaon taluka, there are several sugar factories and distilleries which are located on the bank of Godavari River in Ahmednagar and Nashik district. The said sugar factories and distilleries are on the upstream.

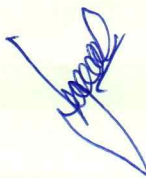
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In addition to this, there are towns and cities such as Nashik, Kopargaon which are located on the bank of Godavari River. I therefore, say that the applicants are not pointing out to the Hon'ble Tribunal regarding the pollution created by all these local bodies and are suppressing these facts. The applicants for the reason best known to them have suppressed this vital fact from this Hon'ble Tribunal.

25. I state that the respondent submits that it regularly monitors the air and water quality in the vicinity of its operations and submits reports to the relevant authorities. These reports show compliance with environmental norms and refute the applicants' claims of environmental degradation. Copies of reports and certificates are produced herewith and marked as **EXHIBIT-"R-10"** Colly.

26. In light of the above rebuttals, facts and circumstances Respondent No. 1 respectfully requests the Hon'ble National Green Tribunal to dismiss the baseless and malicious allegations made by the applicants and consequently may dismiss original Application with cost. Godavari Biorefineries Ltd. has suffered irreparable harm due to Applicant No. 1 Prasad Haribhau Jadhav's malicious complaints. The industry is being run since last 60 to 65 years. These false application have damaged our reputation, interfered with business relations, and constituted unfair competition. It is further requested that costs incurred in defending this application and be imposed on the applicants.

  
Deponent

Drawn and filed by:




Advocate for the Applicants

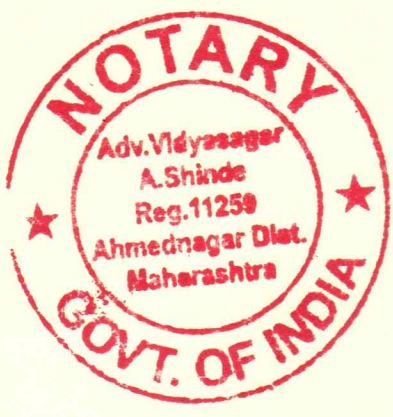
(Adv Ashwin V. Hon.)

Place: Pune

Date: 15/11/2024

BEFORE ME

  
Adv. Vidyasagar A. Shinde  
NOTARY  
Govt. of INDIA, Reg. 11259  
Date- 15/11/2024



Solemnly affirmed before me  
 by Shri. Suhay Uttam Gadage, #10, Sakarwadi,  
 Tal. Kopergaon, Dist. Ahmednagar  
 Who is identified before me  
 by Shri. Ashwin V. Hon. Advocate, Aurangabad,  
 To Whom I Know Personally

*[Signature]*

Adv. Vidyasagar A. Shinde  
 NOTARY  
 GOVT. OF INDIA Reg. 11289

Sr. No.: 966/2024  
 Pages : 1 to 11  
 Date : 16/11/2024



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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

WESTERN BENCH AT PUNE

O.A. No. 182 OF 2023 (WZ)

IN THE MATTER OF

Prasad Haribhau Jadhav &amp; others

.... Applicants

Versus

M/s. Godavari Biorefineries Limited, &amp; ors


.... Respondents

AFFIDAVIT

I, Suhas S/o Uttam Godage, Age : 53 years, Occ. : Service, having official address as M/s. Godavari Biorefineries Limited at Sakarwadi, Tq. Kopargaon, Dist. Ahmednagar do hereby solemnly affirm and declare as under:

1. That I am fully acquainted with the facts and circumstances of the matter and am duly authorized to swear this affidavit.
2. That the contents of the accompanying Application are true and correct to the best of my knowledge and have been drafted by the counsel on my instructions and nothing material has been concealed therefrom.
3. That the Annexures annexed with this Application are either true copies of their original or true printouts.
4. I state that I have taken printout of the relevant page and information from the World Wide Web (Internet) as downloaded by me on my computer system and no manipulations have been done. I state that printout(s) were taken using a computer, which was operating properly and under my lawful control. I state that the said computer is being regularly used to send e-mails and electronic communication in the ordinary course of its use.

Date: 16/11/2024

  
(Adv. Ashwin v. Hon)

BEFORE ME  
  
Adv. Vidyasagar A. Shinde  
NOTARY  
Govt. of INDIA, Reg. 11259  
Date- 16/11/2024

  
DEPONENT

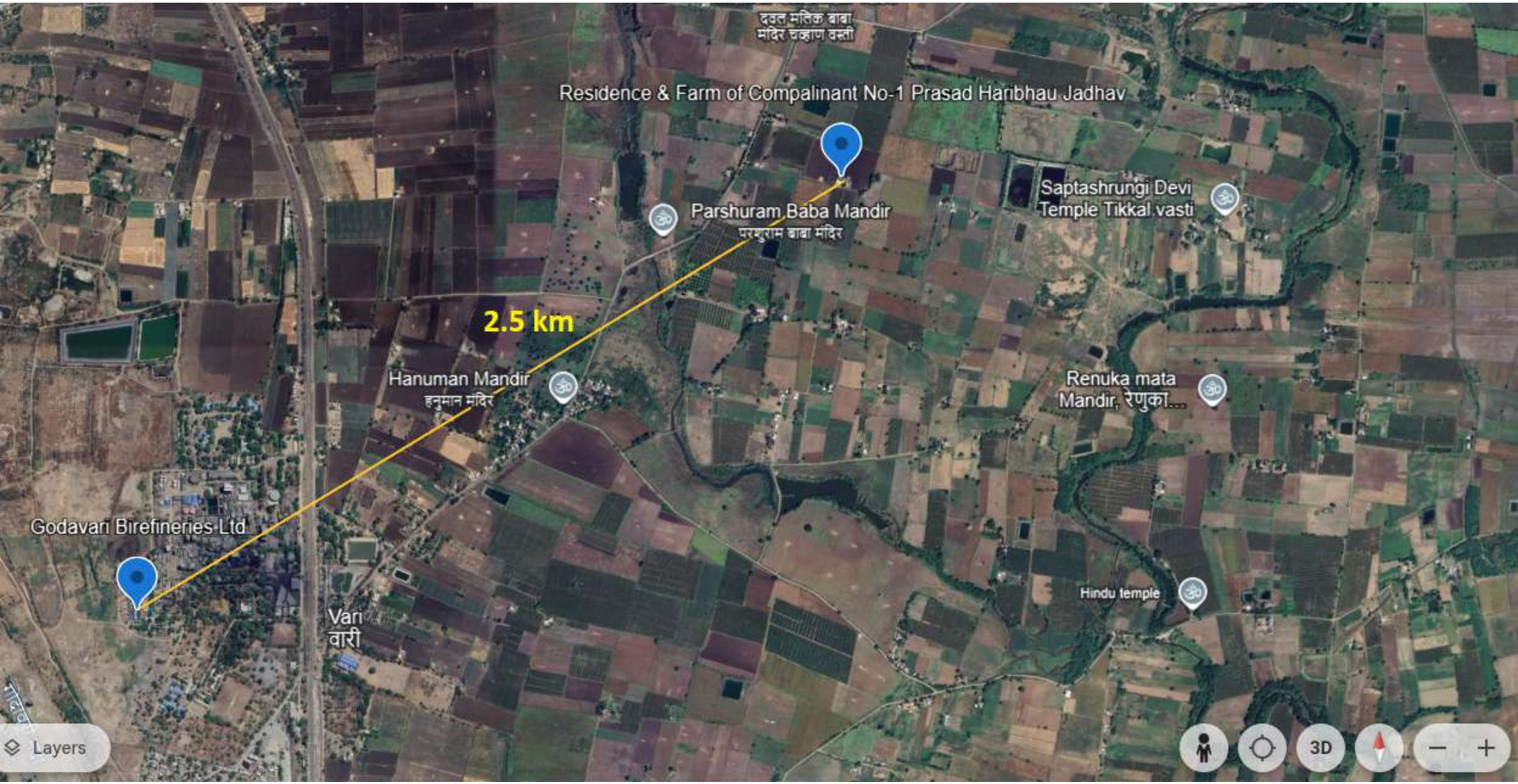


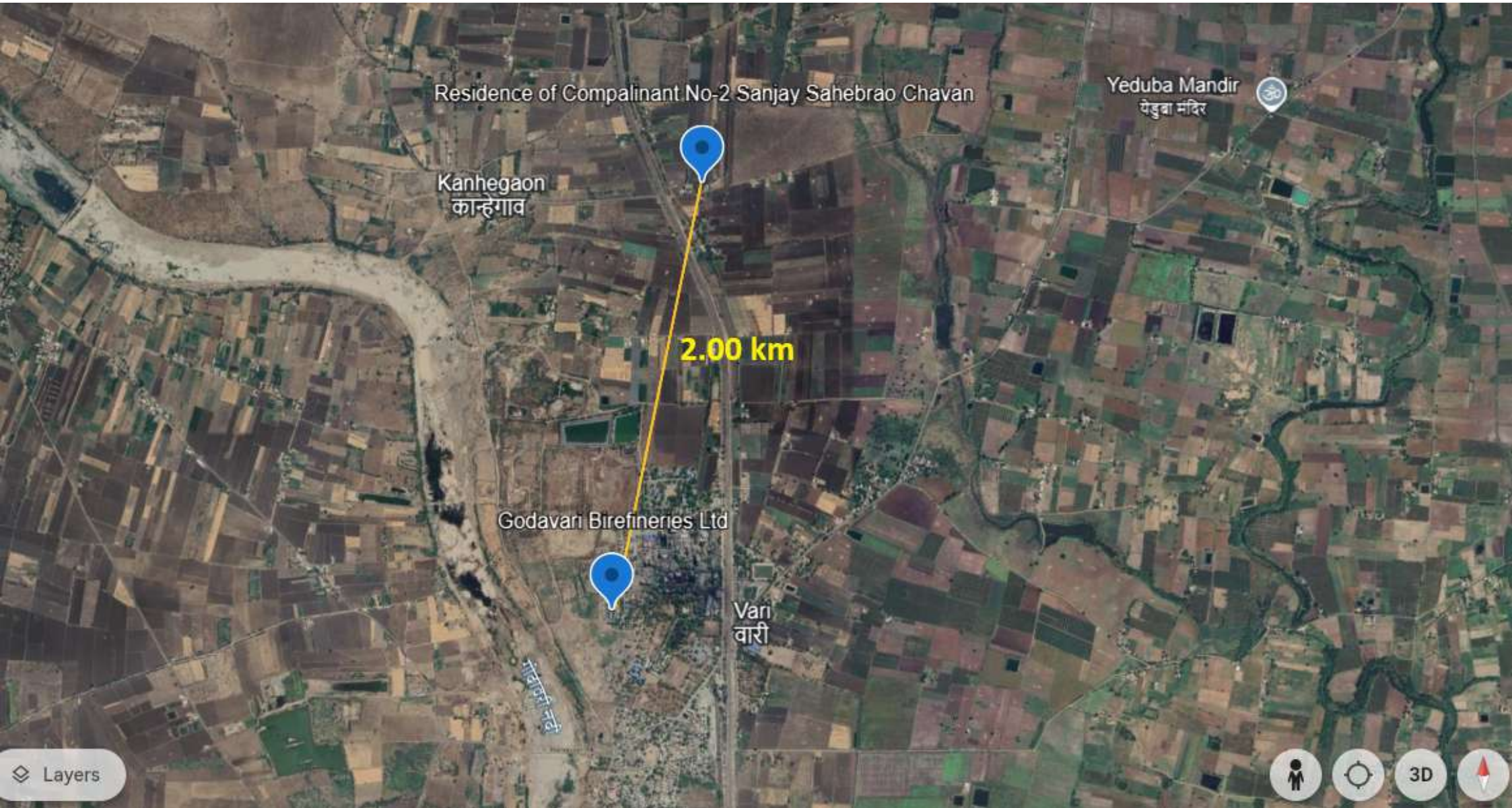
Solemnly affirmed before me  
 by Shri. Suhay Uttam Gadage, A 10, Sakarwadi, Tal. Kopergaon  
 Who is identified before me Dist. Ahmednagar  
 by Shri. Ashwin V. Hon, Advocate, Aurangabad,  
 To Whom I Know Personally

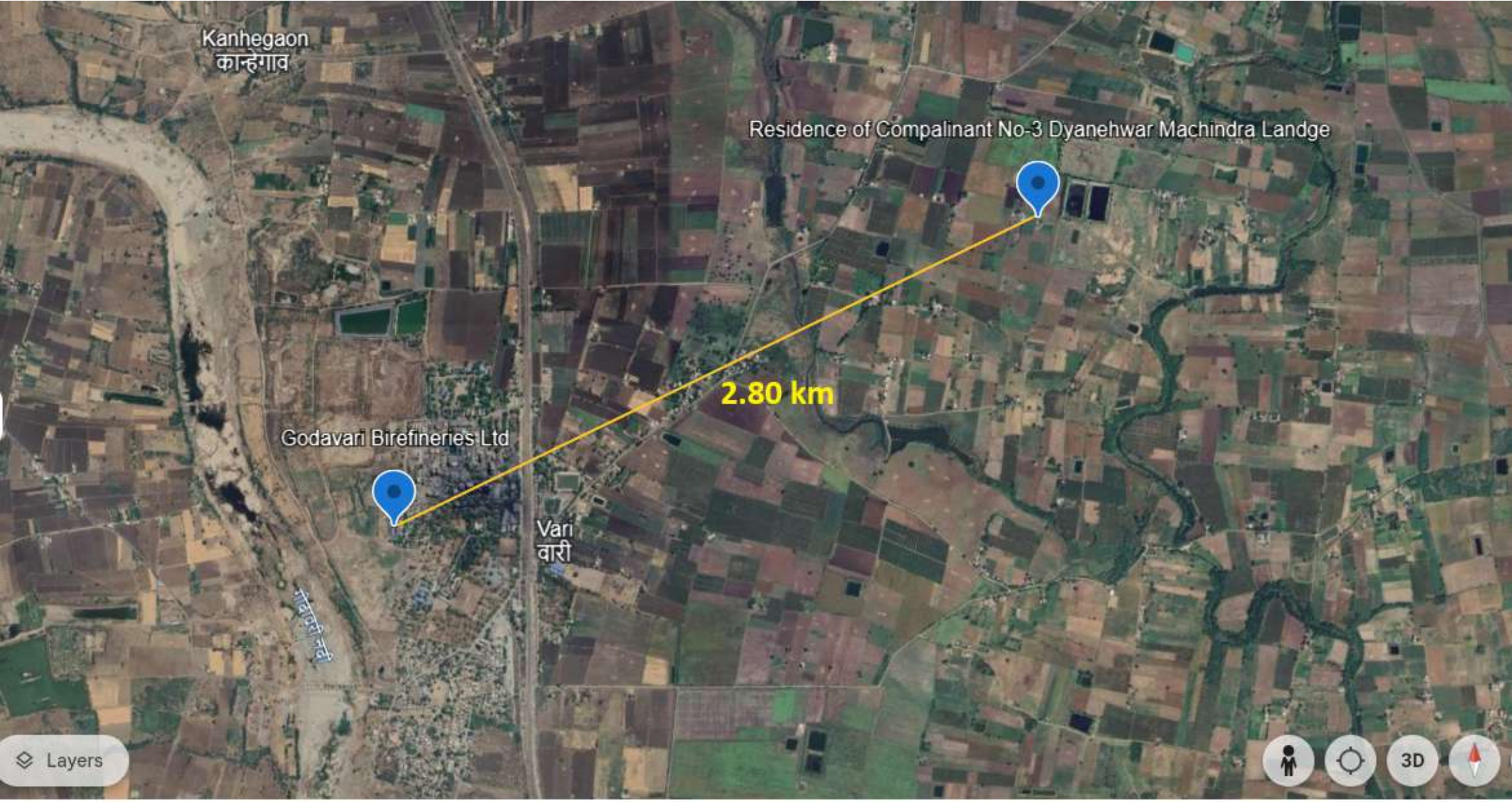
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 Adv. Vidyasagar A. Shinde  
 NOTARY  
 GOVT. OF INDIA Reg. 11259

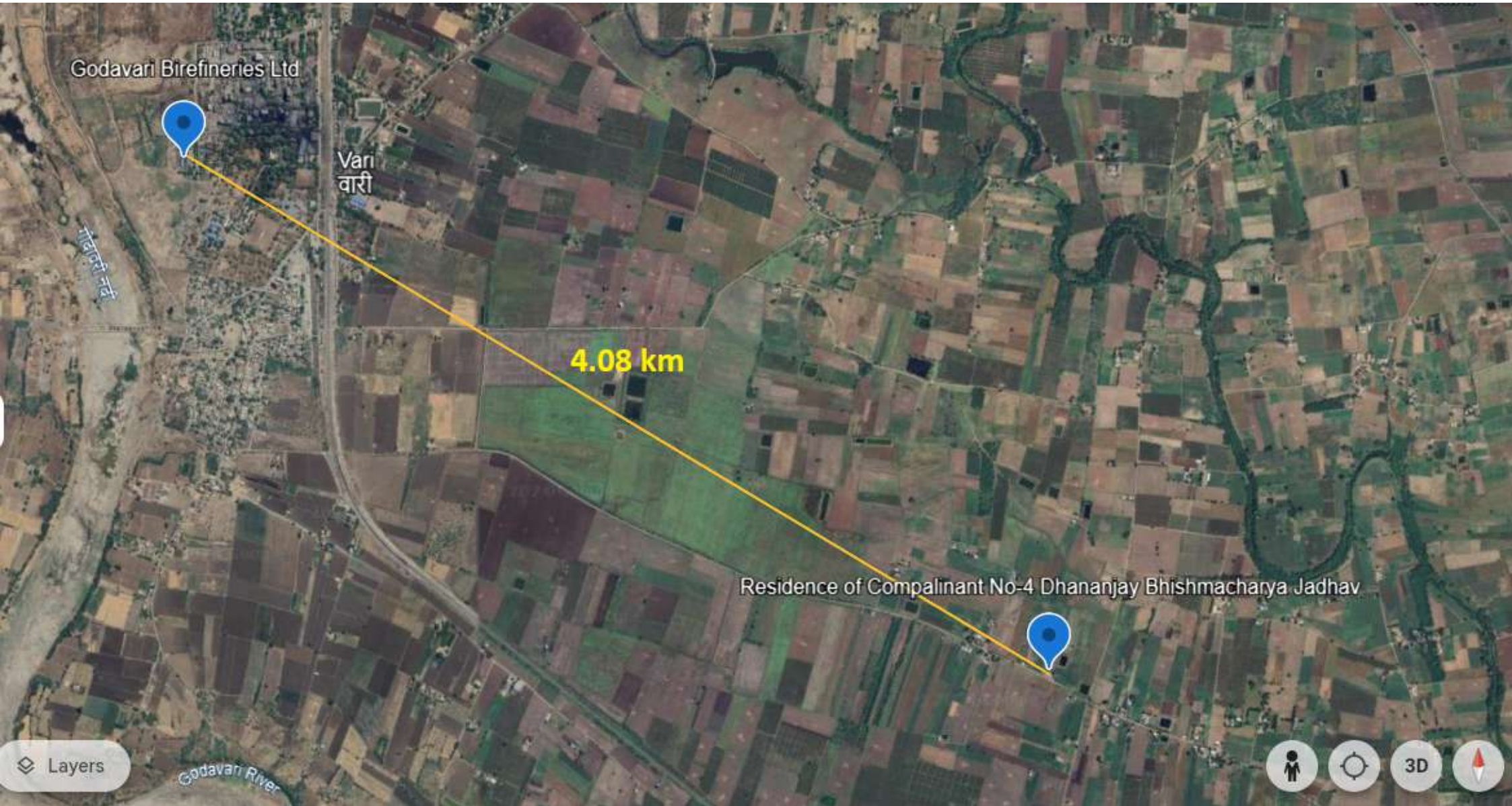
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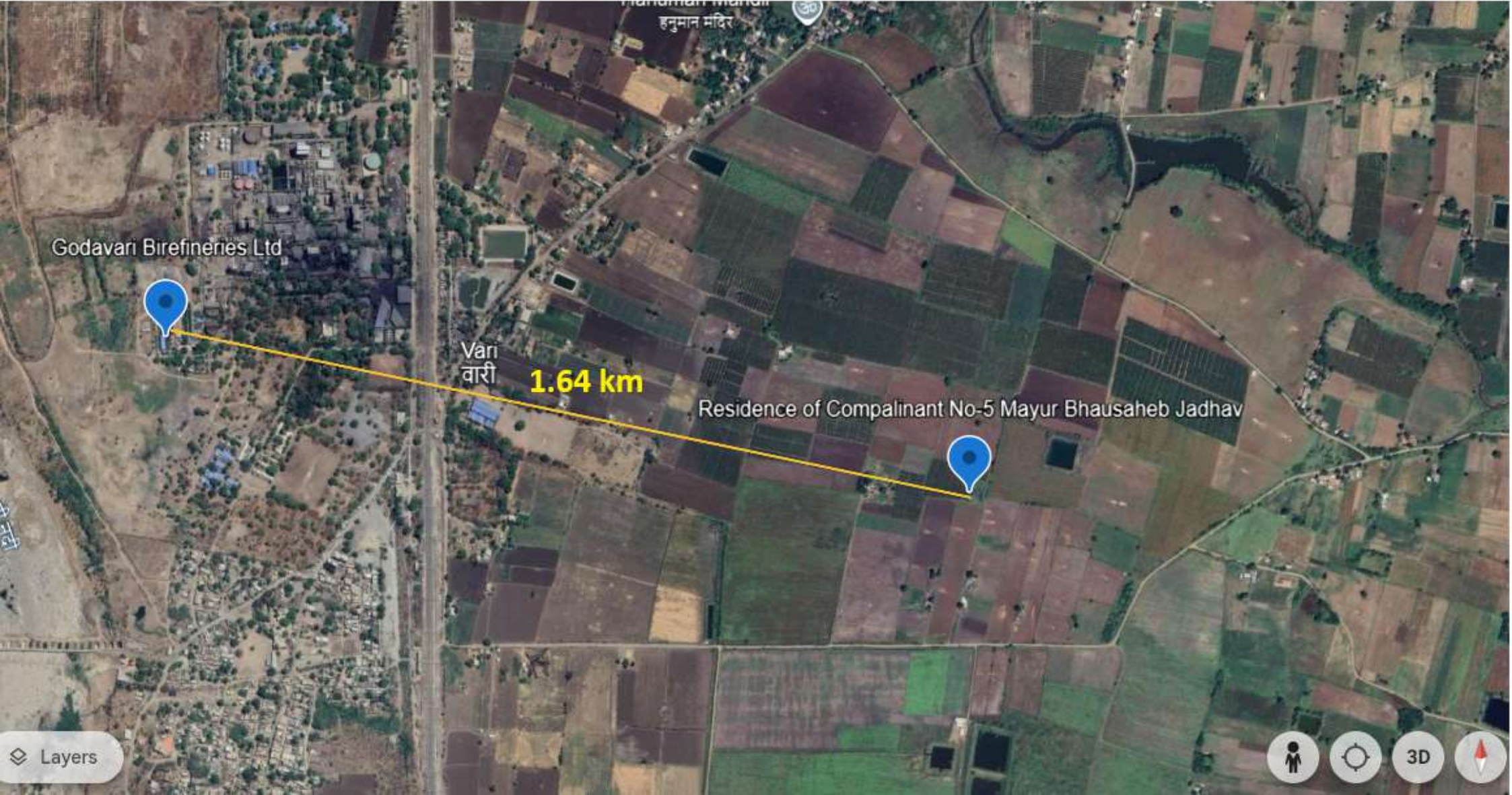












# 622

MHAH120003802021

**R.C.C. NO. 88/2021**

(Prasad Haribhau Jadhav Vs.  
Shrikant Prabhakar Teke and Ors.)

**ORDER BELOW EXH.1**

1. This is the private complaint filed under Sections 307, 341, 324, 504, 506 and 427 read with Section 34 of the Indian Penal Code, 1860.
2. The record shows that, the case is filed on 04/03/2021. Since the filing of the case, the complainant and Counsel failed to take effective steps. As such since Year 2021, the matter is pending unattended. In the meantime, two adjournments applications (Exh.5 and Exh.6) were moved on 13/10/2022 and on 09/03/2023 respectively. Thereafter since last 9 dates i.e. from 07/06/2023, the matter is pending unattended. No steps are being taken. Today also, the complainant and Ld. Counsel are absent, upon repeated callings.
3. It denotes that, the complainant is no more willing to proceed further with the case. Therefore, there is no point to keep this matter pending unattended in idle condition. Hence, I do not find any impediment to dispose it of finally. Thus, following order is passed :

**ORDER**

The present proceeding is hereby dismissed in default for want of steps and prosecution.

Digitally signed  
by MAHESH  
ANANDRAO  
SHILAR  
Date:  
2024.10.03  
15:13:51 +0530

**(M. A. Shilar)**

Addl. Chief Judicial Magistrate,  
Kopargaon.

Place : Kopargaon,  
Date : 03/10/2024.

// //

RCC No. 205/2021  
State -v- Sumit Teke**ORDER BELOW EXHIBIT NO. 1**(Passed on this 10<sup>th</sup> day of November 2022)

01. This matter is registered in Regular Criminal Cases register and proceeded further.

02. As per provisions of Bombay Prohibition Act, 1949, Section 116 provides that, in all trials for offence under this Act, the Magistrate shall follow the procedure prescribed in the Code of Criminal Procedure for the trial of summary cases, in which an appeal lies. As per section 115 of said Act, notwithstanding anything contained in section 32 of the Code, it shall be lawful for Magistrate of the First Class to pass any sentence authorized by this Act. Thus, it is clear that, even though case is registered in Regular Criminal Cases register, the the same is not regular trial and procedure prescribed for the trial of summary case is applicable, so provision of section 258 can be applied.

03. In spite of making all efforts, it appears that, presence of accused can not be secured and being case is pretty old keeping it for long time, will be nothing but abuse of process of law Honourable Parent High Court has directed to dispose of such old cases on priority basis. Considering aforesaid circumstances, there is not valid reason to continue the trial. Hence, proceeding of this case is required to stop under section 258 of Criminal Procedure Code. Hence, proceeded to pass following order:

// \_\_\_\_\_ //

RCC No. 205/2021  
State -v- Sumit Teke**ORDER**


1. The case is stopped under section 258 of CrPC;
2. Accused stands discharged and his surety holder set free;
3. Seized muddemal property 64 sealed bottles of Mackdol No. 1 had though shown of worth Rs. 6400/-, but being illicit can not be, hence worthless, so made over to State Excise Department for disposal in accordance with law after appeal period is over as per section 452 of Code of Criminal Procedure;
4. Muddemal property I 20 Car bearing Reg.No.MH-17/BV-6913 in case, made over to registered owner, then his indemnity bond is deemed to be determined after appeal period is over;
5. Other muddemal property though shown worth, but now useless, hence being worthless be destroyed after appeal period is over.

(Dictated and pronounced in Open Court)

Sd/-

Dated: 10.11.2022

**(BHAGWAN D. PANDIT)**  
Addl. Chief Judicial Magistrate  
(Court No. 3) Kopargaon,  
Dist. Ahemdnagar.

MHAH120008252021 	दाखल दिनांक	:	१५/०६/२०२१
	नोंदणी दिनांक	:	१५/०६/२०२१
	निकाल दिनांक	:	२१/०९/२०२३
	कालावधी	:	वर्ष महिना दिवस
		:	०२ ०३ ०६

(फौजदारी कार्यपुस्तिका: नमुना क्र. ३२)

**भाग—अ**

**अतिरीक्त मुख्य न्यायदंडाधिकारी, कोपरगाव यांच्या न्यायालयात**

• दुसरे न्यायालय •

( पीठासन अधिकारी : भगवान धों. पंडित )

(न्यायनिर्णय दिनांक २१.०९.२०२३ रोजी पारीत)

**नियमित फौजदारी खटला क्र. २४५/२०२१ निशाणी क्र. ३२**

प्रथम सुचना अहवाल गु.र.नं. आय—५२/२०२१ भारतीय दंड संहिता (संक्षिप्तारित्या 'दंड संहिता' असे संबोधल्यात येईल) च्या कलम ३४१, ३२४, ५०४, ५०६ आणि ४२७ सह ३४ अन्वये तालुका पोलिस स्टेशन, कोपरगाव
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<b>अभियोग पक्ष</b>	:	महाराष्ट्र शासन <b>मार्फत</b> तालुका पोलिस स्टेशन, कोपरगाव, जि. अहमदनगर
यांच्या वतीने	:	सहाय्यक सरकारी अभियोक्ता, श्री. आर. के. शिंदे
<b>आरोपी</b>	:	१. श्रीकांत प्रभाकर टेक, वय: ४६ वर्षे, धंदा: शेती, रा. वारी, ता. कोपरगाव, जि. अहमदनगर; २. उमाकांत प्रभाकर टेक,

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		वय: ४७ वर्षे, धंदा: शेती, रा. उपरोक्तप्रमाणे; ३. गोरख शंकर टेक, वय: ५१ वर्षे, धंदा: शेती, उपरोक्तप्रमाणे.
यांच्या वतीने		विधीज्ञ श्री. एस. डी. गव्हाणे

**भाग—ब**

{फौजदारी कार्यपुस्तिकेच्या प्रकरण ६ च्या परिच्छेद क्र. ४४(ii)}

गुन्हा घडल्याची तारिख	:	१०.०२.२०२१
प्रथम सुचना अहवालाची तारिख	:	१०.०२.२०२१
दोषारोपपत्राची तारिख	:	१५.०६.२०२१
दोषारोप निश्चितीची तारिख	:	२२.०८.२०२३
पुरावा सुरू झाल्याची तारिख	:	२५.०८.२०२३
न्यायनिर्णय सुरक्षीत ठेवल्याची तारिख	:	—
न्यायनिर्णयाची तारिख	:	२१.०९.२०२३

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शिक्षा, असेल तर, सुनावल्याच्या आदेशाची तारीख	:	—
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आरोपींचा तपशील

आरोपी क्र.	आरोपीचे नाव	अटक तारीख	जामिन वर सोडल्याची तारीख	दोषारोपीत गुन्हे	दोषमुक्त की दोषसिद्ध	सुनावलेली शिक्षा	फौ.प्र.सं. कलम ४२८ च्या कारणा— साठी संपरीक्षे—दर म्यान व्यतीत केलेला तुरुंगवास
१.	श्रीकांत प्रभाकर टेके	—	२२.१२.२०२१	भा.दं.सं. कलम ३४१, ३२४, ५०४, ५०६ आणि ४२७ सह ३४	दोषमुक्त	—	—
२.	उमाकांत प्रभाकर टेके	—	—''—	—''—	दोषमुक्त	—	—
३.	गोरख शंकर टेके	—	—''—	—''—	दोषमुक्त	—	—

भाग—क{फौजदारी कार्यपुस्तिकेच्या प्रकरण ६ च्या परिच्छेद क्र. ४४(iii)}

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निशाणी क्र. ३२ ची पुरवणीअभियोग पक्ष/बचाव पक्ष/न्यायालयीन साक्षीदारांची यादीअ) अभियोग पक्षाचे साक्षीदार:

अनुक्रमांक	साक्षीदाराचे नाव	पुराव्याचे स्वरूप
१.	प्रसाद हरिभाऊ जाधव	फिर्यादी

ब) बचाव पक्षाचे साक्षीदार:

अनुक्रमांक	साक्षीदाराचे नाव	पुराव्याचे स्वरूप
—	—	—

क) न्यायालयीन साक्षीदार:

अनुक्रमांक	साक्षीदाराचे नाव	पुराव्याचे स्वरूप
—	—	—

अभियोग पक्ष/बचाव पक्ष/न्यायालयीन निशाणीकृत दस्तांची यादीअ) अभियोग पक्षाचे दस्ताऐवज:

अनुक्रमांक	निशाणी क्र.	कागदपत्राचे वर्णन
१.	पी/२५ (बचावपक्षाने मान्य केल्याने)	घटनास्थळ पंचनामा
२.	पी/२६ (बचावपक्षाने मान्य केल्याने)	वैद्यकीय प्रमाणपत्र

ब) बचाव पक्षाचे दस्ताऐवज:

अनुक्रमांक	निशाणी क्र.	कागदपत्राचे वर्णन
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**क) न्यायालयनी दस्तावेज:**

अनुक्रमांक	निशाणी क्र.	कागदपत्राचे वर्णन
—	—	—

**ड) महत्वाच्या वस्तू (Material Objects):**

अनुक्रमांक	वस्तू क्र.	वस्तूचे वर्णन
—	—	—

**—: न्याय निर्णय :-**

( दि २१ माहे सप्टेंबर सन २०२३ रोजी पारीत )

०१. आरोपींना भारतीय दंड संहिता (यापुढे सोईसाठी 'दंड संहिता' असे संक्षिप्तरित्या संबोधले जाईल) च्या कलम ३४१, ३२४, ५०४, ५०६ आणि ४२७ सह ३४ खालील शिक्षापात्र गुन्ह्यांसाठी दोषारोपीत केलेले आहे आणि त्यासाठी संपरीक्षा घेण्यात आली.

०२. अभियोग पक्षाच्या खटल्याची तथ्यं मांडणी खालीलप्रमाणे आहे:

प्रसाद हरिभाऊ जाधव, रा. वारी, ता. कोपरगाव, जि. अहमदनगर याने पोलिस स्टेशन, कोपरगाव तालुका येथे दिनांक १०.०२.२०२१ रोजी हजर होवून फिर्याद दिली की, सदर दिवशी, दुपारी ०१.०० वाजताच्या सुमारास तो, विजय वसंतराव गोर्डे आणि ज्ञानेश्वर मच्छिंद्र लांडगे असे

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कोपरगाव येथे फिर्याद देवून वारी येथील वस्तीशिवाराजवळून जात असताना श्रीकांत प्रभाकर टेक याने त्याची मोटारसायकल त्यांच्या गाडीस आडवी लावली आणि त्याच्या गाडीला असलेली काठी काढली आणि त्यांनी गाडीच्या बाहेर आले नाही म्हणून त्याने त्यांच्या गाडीच्या काचेवर दगड फेकून मारली आणि गाडीची समोरची काच फोडली. त्यांनी गाडीच्या खाली उतरले असता तो म्हणाला की, त्यांच्याविरुद्ध पोलिस स्टेशनला फिर्याद का दिली आणि हातातील काठी पाठीमागून त्याच्या डोक्यात मारली. त्यांच्याच गावातील गोरख शंकर टेके आणि उमाकांत प्रभाकर टेके यांनी त्यास अजून मारा, अशी चिथावणी दिली आणि श्रीकांत टेके याने त्याच्या पाठीवर व हातावर काठीने मारले आणि त्यानंतर ते तेथून पळून गेले. तेव्हा त्याने परत तालुका पोलिस स्टेशन, कोपरगाव येथे जावून सदरची फिर्याद दिली.

०३. उपरोक्त फिर्यादीवरून ठाणे अंमलदार, तालुका पोलिस स्टेशन, कोपरगाव यांनी गु.र.नं. आय-५२/२०२१ हा उपरोक्त गुन्ह्यासाठी दाखल करून तपास पोलिस हवालदार श्री. आर. एम. म्हस्के बक्कल क्र. ६३९ यांच्याकडे सोपविला, ज्यांनी घटनास्थळी जावून दोन पंचांच्या उपस्थितीत त्याचा आणि नुकसानी झालेल्या वाहनाचा पंचनामा नोंदविले, साक्षीदारांचे जबाब नोंदविले, जखमीचे वैद्यकीय प्रमाणपत्र प्राप्त केले, आरोपींना न्यायालयासमक्ष हजर होण्याची समज दिली आणि तपासांती त्यांच्याविरुद्ध दोषारोपपत्र सादर केले.

०४. आरोपी हजर झाले तेव्हा त्यांच्याविरुद्ध उपरोक्त गुन्ह्यांसाठी निशाणी क्र. १६ खाली दोषारोप निश्चित केला. तो

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त्यांना मराठीतून वाचून दाखविला आणि समजावून सांगितला. त्यांनी दोषारोपास नकार देत संपरीक्षेला तोंड देण्याची तयारी दर्शविली. त्यांचे नकाराचे निवेदन निशाणी क्र. १७ ते १९ वर नोंदविलेले आहेत.

०५. अभियोग पक्षास पुरावा सादर करण्याचे निर्देश दिले, तेव्हा त्यांनी साक्षीदार क्र. १ म्हणून फिर्यादी प्रसाद हरिभाऊ जाधव यास निशाणी क्र. २३ वर तपासलेले आहे. फिर्यादीने निशाणी क्र. २४ अन्वये पुरसीस देवून त्याला त्याच्या समर्थनार्थ ईतर साक्षीदारांना तपासावयाचे नाही, असे कळविलेले आहे. अभियोग पक्षातर्फे सहाय्यक सरकारी अभियोक्ता यांनी जरी निशाणी क्र. २७ अन्वये त्यासोबत जोडलेल्या यादीमधील साक्षीदारांना साक्षीसमन्स काढण्यात यावे, असे निवेदन केलेले असले तरी फिर्यादी आणि आरोपींमध्ये झालेल्या तडजोडीच्या आणि तिने तिच्या समर्थनार्थ ईतर साक्षीदारांना तपासावयाचे नाही, असे पुरसीस देवून कळविल्याच्या पार्श्वभूमीवर ती बाब सार्वजनिक वेळ, पैसा आणि श्रम वाया घालविणारी असल्याने तो नामंजूर करण्यात आला आणि त्यांच्या पुराव्याची बाजू बंद केलेली आहे. बचाव पक्षाने मान्य केल्यावरून घटनास्थळ पंचनामा निशाणी क्र. २५ आणि वैद्यकीय प्रमाणपत्र निशाणी क्र. २६ अभिलेखावर घेण्यात आलेले आहेत.

०६. अभियोग पक्षाच्या साक्षीदाराच्या साक्षमध्ये आलेल्या आरोपींना गुंतविणा—या बाबी निशाणी क्र. २८ आणि २९ अन्वये त्यांच्या समक्ष स्पष्टीकरणासाठी ठेवण्यात आल्या, त्यांनी त्या सर्व नाकारल्या. त्यांचा बचाव हा खोटे गुंतविल्याचा आहे.

०७. दोषारोपपत्राच्या अवलोकन, सहाय्यक सरकारी अभियोक्ता आणि बचाव पक्षाचे विद्यीज्ञ यांना ऐकल्यावरून, विचारार्थ खालील

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मुद्दे उपस्थित झाले. त्यावरील कारणमिमांसेसह निष्कर्ष पुढील परिच्छेदांमध्ये नोंदविण्यात येत आहेत.

मुद्दे		निष्कर्ष
१.	अभियोग पक्ष हे सिद्ध करतो का की, दिनांक १०.०२.२०२१ रोजी, दुपारी ०१.०० वाजताच्या सुमारास, भोजेवाडी ते वारी रस्त्यावर, वारी, ता. कोपरगाव, जि. अहमदनगर शिवारात, आरोपींनी त्यांच्या संयुक्त हेतुच्या अनुरोधाने, त्यांना गैररितीने अडविले ?	..... <u>नकारात्मक.</u>
२.	अभियोग पक्ष हे सिद्ध करतो का की, की, उपरोक्त तारखेस, वेळी आणि ठिकाणी, आरोपींनी त्यांच्या संयुक्त हेतुच्या अनुरोधाने, फिर्यादी प्रसाद हरिभाऊ जाधव यास काठीने, जे गुन्ह्यातील शस्त्र म्हणून वापरले तर एखाद्याचा मृत्यू होवू शकतो, त्याने मारून स्वयंस्फुर्तीने दुखापत केली ?	..... <u>नकारात्मक.</u>
३.	अभियोग पक्ष हे सिद्ध करतो का की, की, उपरोक्त तारखेस, वेळी आणि ठिकाणी, आरोपींनी त्यांच्या संयुक्त हेतुच्या अनुरोधाने, फिर्यादीच्या बोलेरो जीपच्या काचावर दगड मारून तिची काच फोडून त्याची नुकसानी केली ?	..... <u>नकारात्मक.</u>
४.	अभियोग पक्ष हे सिद्ध करतो का की, उपरोक्त तारखेस, वेळी आणि ठिकाणी, आरोपींनी त्यांच्या संयुक्त	..... <u>नकारात्मक.</u>

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	हेतुच्या अनुरोधाने, फिर्यादीस अपमानित करण्याच्या हेतुने शिवीगाळ केली आणि चिथावणी दिली हेतुतः आणि माहिती असताना की त्याद्वारे त्याच्या हातून सार्वजनिक शांततेचा भंग होईल, किंवा एखादा गुन्हा होईल ?		
५.	अभियोग पक्ष हे सिद्ध करतो का की, उपरोक्त तारखेस, वेळी आणि ठिकाणी, आरोपींनी त्यांच्या संयुक्त हेतुच्या अनुरोधाने, फिर्यादीला भीवविण्याच्या हेतुने जीवे मारण्याची धमकी देवून गुन्हेगारी धाकदपटशा केला ?	.....	<u>नकारात्मक.</u>
६.	आरोपींचा कोणता गुन्हा सिद्ध होतो ?	.....	<u>नकारात्मक.</u>
७.	आदेश काय आहे ? .....		<u>अंतीम आदेशाप्रमाणे आरोपींना दोषमुक्त ठरविले.</u>

०८. अभियोग पक्षाच्या वतीने सहाय्यक सरकारी अभियोक्ता श्री. आर. के. शिंदे यांना ऐकले, तर बचाव पक्षाच्या वतीने विधीज्ञ श्री. एस. डी. गव्हाणे यांना ऐकले.

### का र ण मि मां सा

०९. गुन्हेगारी नायतत्वशास्त्रात आरोपींना प्रथमदर्शनी निर्दोष मानण्यात येते, जोपर्यंत त्याच्याविरुद्ध खटला सबळ पुराव्याआधारे किंवा संशयातीतरित्या सिद्ध केला जात नाही. त्यामुळे अभियोग

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पक्षावर आरोपींच्या विरुद्ध दोषारोप सबळ पुराव्याआधारे सिद्ध करण्याचे दाईत्व सदैव राहाते. हातातील प्रकरणात अभियोग पक्ष त्यांचा खटला सबळ पुराव्याआधारे सिद्ध करण्यात यशस्वी ठरलेला आहे का ? हे आलेल्या पुराव्याआधारे पाहणे उचित ठरेल.

### मुद्दा क्र. १ ते ७ च्या संबंधात:

१०. चर्चेदरम्यान तथ्यांची पुनरावृत्ती टाळण्यासाठी सर्व मुद्दे एकत्रित विचारात घेतलेले आहे.

११. खटल्याच्या सिद्धतेसाठी अभियोग पक्षाने तपासलेल्या फिर्यादीच्या पुराव्याचा आढावा घेतला असता, त्याच्यानुसार आरोपी श्रीकांत आणि उमाकांत यांनी त्यांच्या कुत्र्यास औषध टाकून मारले, असा त्यांना संशय होता म्हणून त्यांनी दिनांक ०९.०२.२०२१ रोजी त्यांच्याविरुद्ध फिर्याद दिली होती. दिनांक १०.०२.२०२१ रोजी दुपारी ०१.०० वाजताच्या सुमारास तो, विजय वसंतराव गोर्डे, ज्ञानेश्वर मच्छिंद्र लांडगे असे कोपरगाव येथे फिर्याद देवून त्याच्या बोललेरो गाडी नोंदणी क्र. एमएच १७/बीव्ही ७८२७ मधून वारीकडे जात असताना भोजणे रस्त्याने गोर्डे व टेके यांच्या वस्तीजवळून जात असताना त्यांच्यात आणि श्रीकांत प्रभाकर टेके यांच्यात उपरोक्त कारणावरून वाद झाला आणि त्या कारणावरून त्याने पोलिस स्टेशनला जावून परत फिर्याद दिली; परंतु त्यावेळी काय सांगितले, ते त्यावेळी आठवत नसल्याचे सांगितलेले आहे. त्याने जरी दाखविलेल्या फिर्यादवर त्याची सही असल्याने मान्य केलेले असले तरी त्यातील मजकुराबाबत काहीही सांगू शकलेला नाही. सहाय्यक सरकारी अभियोक्ता यांनी फिर्यादीने फिर्यादवरील सही ओळखण्याच्या हद्दीपर्यंत फिर्यादला निशाणीकृत करावे, अशी मागणी केली; परंतु निशाणीकृत हे फिर्यादला केले जाते, सहीला नाही, म्हणून

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त्यांचा युक्तीवाद आणि फिर्याद सिद्ध झालेली नसल्याने निशाणीकृत करण्याची मागणी अमान्य केली. सदर साक्षीदाराने पुढे हे अमान्य केलेले आहे की, आरोपी श्रीकांतने त्यास काठीने मारून दुखापतग्रस्त केले, तर आरोपी गोरख आणि उमाकांत यांनी त्यास चिथावणी दिली, शिवीगाळ केली, जीवे मारण्याची धमकी दिली, त्याच्या गाडीच्या काचेवर दगड मारून त्याची नुकसानी केली. त्याने जरी हे मान्य केलेले असले की, त्यांच्यात आणि आरोपीमध्ये तडजोड झालेली आहे; मात्र त्या कारणावरून त्याने आरोपीस वाचविण्यासाठी खोटे कथन केलेले आहे, हे नाकारलेले आहे.

१२. अभियोग पक्षाच्या वतीने सहाय्यक सरकारी अभियोक्ता यांनी भारतीय पुरावा कायद्याच्या कलम १५४ प्रमाणे उलट तपासणीत विचारल्या जाणारे प्रश्न विचारून सदर साक्षीदाराच्या कथनकाची विश्वासहर्षता भंग करण्याचा प्रयत्न केला आणि त्यांच्या या कथनकाआधारे की, त्यांच्यात आणि आरोपीमध्ये न्यायालयाबाहेर तडजोड झालेली आहे, त्यांनी काही प्रमाणात त्यात यशस्वीही झाले; परंतु असे दिसते की, फिर्यादी आणि साक्षीदार यांनी जी काही फितुरी दर्शविलेली आहे ती केवळ त्यांच्यातील आणि आरोपींमधील संबंध सुरळीत करण्यासाठी तडजोड केल्यामुळे. तेव्हा त्यांनी प्रलोभनातहत किंवा लाच घेवून फितुरी दर्शविलेली नसल्याने त्याकडे फारसे गांभिर्याने पाहण्याची आवश्यकता नाही. कारण समाजाच्या सर्वच पातळ्यावरून लोकांनी आपले विवाद तडजोडीने मिटवावेत म्हणून प्रयत्न केले जात आहेत, तेव्हा त्यांच्यातील विवाद हा समन्वयाने मिटला असेल तर त्याकडे सहानुभूतीपूर्वक पाहावयास हवे, ना की, संशयाने; परंतु हे ही खरे की, फिर्यादीच्या फितुरीमुळे आरोपींचा गुन्हा सिद्ध होवू शकेल असा पुरावा आलेला नाही. वर चर्चा केल्यानुसार, अभियोग पक्षास

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आरोपींचा गुन्हा हा सबळ पुराव्याआधारे आणि संशयातीतरित्या सिद्ध केला तरच त्यांना दोषसिद्ध ठरविता येते अन्यथा त्यांचे निर्दोषत्व अधिक बळकट होत असल्याने ते सबळ पुराव्याआधारे किंवा संशयाचा फायदा मिळून दोषमुक्ती मिळण्यास पात्र ठरतात.

१३. राहिला प्रश्न बचाव पक्षाने मान्य केलेल्या घटनास्थळ पंचनामा आणि जखमीचे वैद्यकीय प्रमाणपत्र यांचा, तर जरी एकवेळ हे मान्य केले की, घटना ही पंचनाम्यामध्ये दाखविलेल्या ठिकाणी घडली होती; परंतु ती घटना फिर्यादीनुसार केवळ विवादाची होती; तेव्हा त्याचा उपयोग आरोपींच्या प्रत्यक्ष कृती सिद्ध करण्यासाठी होत नाही. शिवाय असे जरी मान्य केले की, फिर्यादी यास बचाव पक्षाच्या मान्यतेनुसार वैद्यकीय प्रमाणपत्रात नमूद केल्यानुसार जखमा होत्या; परंतु फिर्यादीने त्या तशा त्यास आरोपींच्या मारहाणीत झाल्या, हे स्पष्टपणे अमान्य केलेले आहे आणि अभियोग पक्ष त्यांच्या कथनकाला छेद देईल, असे काहीही उलट तपासणीतील प्रश्नांच्या उत्तरातून अभिलेखावर आणू शकलेले नाही. तेव्हा त्याचा देखील अभियोग पुढे जाण्यासाठी कोणताही उपयोग होत नाही.

१४. एकंदरीत फिर्यादीच्या पुराव्यावरून हे स्पष्ट होते की, त्याने न्यायालयाबाहेर झालेल्या तडजोडीच्या पार्श्वभूमीवर फितुरी दर्शविलेली आहे आणि त्यामुळे सबळ आणि विश्वसनिय असा पुरावा अभिलेखावर आलेला नाही. तेव्हा आरोपी सबळ पुराव्याअभावी आणि संशयाचा फायदा मिळून दोषमुक्ती मिळण्यासाठी पात्र ठरतात. म्हणून मुद्दा क्र. १ ते ६ चे उत्तर नकारात्मक देतानाच मुद्दा क्र. ७ च्या उत्तरादाखल खालीलप्रमाणे आदेश पारीत करण्यात येत आहे:

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नि.फौ.ख.क्र. २४५/२०२१  
निशाणी क्र. ३२ ची पुरवणी**आ दे श**

१) आरोपी श्रीकांत प्रभाकर टेके, उमाकांत प्रभाकर टेके आणि गोरख शंकर टेके यांना फौजदारी प्रक्रिया संहितेच्या कलम २४८(१) अन्वये भारतीय दंड संहितेच्या कलम ३४१, ३२४, ५०४, ५०६ आणि ४२७ सह ३४ खालील शिक्षापात्र गुन्ह्यासाठी दोषमुक्त करण्यात येत आहे;

२) त्यांचा वैयक्तिक जातमुचालका रद्दबातल तर जामिनदारास मुक्त करण्यात येत आहे;

३) जप्त मुद्देमाल लाकडी काठी ही शुण्य किंमतीची आणि अनुपयोगी असल्याने ती अपील कालावधीनंतर नष्ट करण्यात यावी;

४) आरोपीने फौजदारी प्रक्रिया संहितेच्या कलम ४३७—अ च्या पूर्ततेतहत या न्याय निर्णयाच्या विरुद्ध जेव्हा केव्हा त्यांना मा. अपिलीय न्यायालयासमोर अपील किंवा अर्ज दाखल केला जाईल तेव्हा तेथे उपस्थित होण्यासाठी नोटीस येईल त्या त्या वेळी हजर होण्यासाठी त्याचे आणि जामिनदाराचे रुपये १५,०००/— चे बंधपत्र सादर करावे;

५) न्यायनिर्णय खुल्या न्यायदालनात टंकलिखित व घोषित करण्यात आला.

Judgment  
Digitally signed by  
Bhagwan  
Dhondiram Pandit  
Location: 3rd Jt  
CJSD & ACJM,  
Kopergaon  
Date: 2023.09.26  
14:38:24 +0530



दिनांक: २१.०९.२०२३

(भगवान धों. पंडित)  
अति. मुख्य न्याय दंडाधीकारी,  
(दुसरे न्यायालय) कोपरगाव,  
जि. अहमदनगर.

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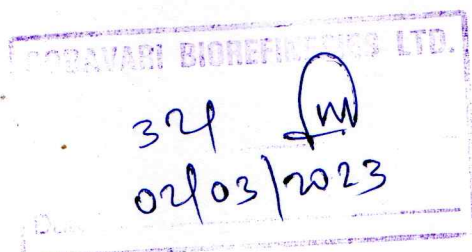
प्राति,  
 डायरेक्टर सा.ग.  
 जी. बी. ए. साकरवाडी  
 ता. कोपरगांव, जि. अहमदनगर

विषय :- टॅकर नं. MM 43 B 6 5894 प्रसाद जाधव यांनी  
 दि. 01/03/2023 बिराबा चौक ते कान्हेगांव या ठिकाणी सकाळी  
 11.00 वा. टॅकर अडवल्याबाबत.

अर्जदार :- दिपक वकील झाळे ( मेहता रोड लाईन्स )

मा. महोदय,

मी स्वतः अर्जदार वरील विषयास अनुसरून विजली अर्ज करतो कि माझी टॅकर MM 43 B 6 5894 (Bubanol chemical) भरलेली टॅकर मुंबईवदून येत होती व ती संबंधित केमिकलची टॅकर बिराबा चौक ते कान्हेगांव या ठिकाणी आली असता, ही प्रसाद जाधव यांनी ती अडवली व तीच कागदपत्र चेक केले. संबंधित काम हे त्यांनी कोठालेही अधिकार नसताना केले व डायक्टर अहमद शेख यांना सखोल चौकशी केली. ती अश्याप्रकारे, तुम्ही यामध्ये कोणते केमिकल भरलेले आहे? तुमची गाडी ओवरलोड आहे का? अश्याप्रकारचे प्रश्न विचारून व धमकावून डायक्टरला सोडून दिले व नंतर डायक्टर धाबड्यावर उतरून टॅकर घेवून कंपनी गार्ड मध्ये आला व त्याने सादर घटना ही दिपक झाळे यांना त्वरीत सांगितली त्यानंतर ही दिपक झाळे यांनी ही संपोर्ण सांगितली तरी या प्रकारामुळे मेहता रोड लाईन्सचे सर्व डायक्टर दहशतीत आहे तरी मेहता रोड सा.ग. या धाबडेचे गांभीर्य लक्षात घेवून या प्रकरणात स्वतः लक्ष घालावे अशी माझी नम्र विनंती.



आपला विचारून  
 D. V. Kulkarni

( दिपक वकील झाळे )  
 मेहता रोड लाईन्स कोपरगांव

# 639

## Translated Copy

Date – 02/03/2023

To,  
Director(Works),  
GBL-Sakarwadi  
Tq. Kopargaon, Dist. Ahmednagar

Subject :- Regarding interception of Tanker No. MH-43 BG 5894 by Prasad Jadhav dtd.

01/03/2023 at Biroba Chowk to Kanhegaon at 11.00 am.

Applicant :- Dipak Vakil Zalte (Mehta Road Lines)

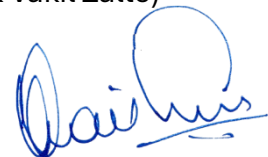
Hon'ble Sir,

I am the applicant myself making the request as per the above subject, My tanker MH-43 BG 5894 (Butanol Chemical) was coming from Mumbai and when the concerned chemical tanker came from Biroba Chowk to Kanhegaon, Mr. Prasad Jadhav stopped it and checked the documents. The work was done by them without any authority and the driver Ahmed Sheikh was thoroughly investigated. Is your car overloaded? By asking such questions and threatening, he released the driver. Then driver came to Company's parking yard in a state of panic and he quickly told the incident to Mr. Deepak Zalte. Keeping in mind the seriousness of this incident, I immediately informed Mr. Sanjay Sarode. I want yourself to look into this matter as all the drivers are in the state of panic.

Your's faithfully

Sd/-

(Deepak Vakil Zalte)



Adv. Ashwin Hon

**TRUE AND FAIR TRANSLATION SELF ATTESTED BY**

**Note:** - Original Copy is notarised. This is a Self-Attested translation by the Counsel representing

Respondent No.1, hence not notarised.



महाराष्ट्र MAHARASHTRA  
 र.ज.नं 9806 मुद्रांक रुपये- 900 दिनांक- 2e/12/2022  
 नांव श्री प्रसाद इरिगाड साधव  
 रा वार

16AA 206990  
 कोषागार कार्यालय  
 कोपरगाव  
 पू दिनांक  
 15 DEC 2022  
 ज्यकोषागार अधिकारी, कोपरगाव

हनुमतराव तुकाराम मेहेत्रे  
 अधिवक्ता मुद्रांक विभाग नं. ९/९५  
 शपथपत्र

NOTARY  
 Adv. Vidyasagar  
 A. Shinde  
 Reg. 11259  
 Ahmednagar Dist.  
 Maharashtra

NOTARY  
 Adv. Vidyasagar  
 A. Shinde  
 Reg. 11259  
 Ahmednagar Dist.  
 Maharashtra



प्रति,  
 महाराष्ट्र प्रदुषण नियंत्रण मंडळ,  
 कल्पतरू पाईट, तिसरा व चौथा मजला,  
 पि.व्ही. आर. थेटर समोर, सायन पुर्व,  
 मुंबई - ४०००२२  
 कारणे शपथपत्र लिहून देतो की,

NOTARY  
 Adv. Vidyasagar  
 A. Shinde  
 Reg. 11259  
 Ahmednagar Dist.  
 Maharashtra  
 GOVT. OF INDIA

*(Handwritten signature)*

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-2-

मी प्रसाद हरीभाउ जाधव, वय— ३५, धंदा— शेती, रा. वारी, ता. कोपरगाव, जि. अहमदनगर, धर्माप्रमाणे सत्यप्रतिज्ञेवर शपथपत्र करतो की,

संदर्भ — १) विविध सरकारी कार्यालयात दाखल केलेली तक्रार अर्ज दि. १५/११/२०२२.

२) अॅड. रोहीत धोंगडे, औरंगाबाद यांचे मार्फत माझे दि. १९/१२/२०२२ ची नोटीस,

महोदय,

मी वरील संदर्भीय नोटीस चुकीच्या माहिती व समजुतीच्या आधारे वकीलांमार्फत दिलेली होती. त्याचा मला खेद आहे. संपुर्ण माहिती व माझी खात्री झाल्याने मी सदरचा अर्ज देत आहे. सदर नोटीस देण्यापुर्वी मी कोणत्याही प्रकारची खातरजमा केलेली नव्हती. केवळ ऐकीव माहितीच्या आधारे सदरची माहिती वकीलांना दिली होती. त्याप्रमाणे त्यांनी नोटीस केलेली होती. त्यानंतर मी स्वतः माझे शेतीचे मातीपरीक्षण व पाणीपरीक्षण करून घेतले. त्यामध्ये कोणत्याही प्रकारे हानीकारक घटक आढळले नाही. यावरून माझी खात्री झाली की, मी चुकीची नोटीस दिलेली आहे. त्यामुळे सदरचा अर्ज देत आहे. तसेच शेजारी रेल्वेलाईन गेलेली असल्यामुळे सतत रेल्वेचा आवाज सुरू असतो व रेल्वेचे डबल लाईनचे काम सुरू असल्याने माझा असा समज झाली की, सदर आवाज हा मे. गोदावरी बायोरीफायनरीज लि. साकरवाडी या कंपनी मधुन येत असावा. परंतु रेल्वेलाईनचे काम आमचे भागात पुर्ण झाल्याने सदरचा आवाज हा बंद झालेला आहे. सदर आवाजाच्या बाबत मी कोणतेही डिसीबल यंत्रामध्ये मोजमाप केलेले नव्हते.

मे. गोदावरी बायोरीफायनरीज लि. साकरवाडी या कंपनीने प्रदुषणाबाबत केलेल्या सर्व उपाययोजना, बायोरेमिडेशन केल्यामुळे खुप परीणामकारक चांगला बदल झालेला आहे. त्यामुळेच मी पुर्णपणे समाधानी आहे. मे. गोदावरी बायोरीफायनरीज लि. साकरवाडी या कंपनीने मा. हरीत लवाद, पश्चिम विभाग, पुणे (NGT) यांनी दिलेल्या सर्व आदेशांचे तसेच महाराष्ट्र प्रदुषण नियंत्रण मंडळ, केंद्रीय प्रदुषण नियंत्रण मंडळ यांनी वेळोवेळी जारी केलेल्या सर्व निर्देशांचे पालन केले आहे.

मी मे. गोदावरी बायोरीफायनरीज लि. साकरवाडी या कंपनी विरोधात वेळोवेळी दिलेल्या सर्व तक्रारी मी कोणत्याही प्रकारची हरकत वा तक्रार न ठेवता मागे घेत आहे. मी वरील संदर्भीय



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-3-

नोटीसप्रमाणे महाराष्ट्र प्रदुषण नियंत्रण मंडळ, मा. जिल्हाधिकारी कार्यालय अहमदनगर, मा. प्रांताधिकारी कार्यालय, शिर्डी. तसेच मा. तहसिल कार्यालय कोपरगाव तसेच अन्य ठिकाणी वेळोवेळी केलेले सर्व आरोप, तक्रारी दावे माझ्या स्वखुशीने मागे घेत आहे.

भविष्यात मी, माझे कुटुंबिय, वारसदार अथवा निकटवर्तीय नातेवाईक यांची त्याबद्दल कुठलीही तक्रार वा तोशीश राहणार नाही हे मी आज शुक्रवार दि. ३०/१२/२०२२ रोजी लिहून देत आहोत.

ता. ३०/१२/२०२२

ओळख/अॅड. सुयोग बा. जगताप

अफियंट

प्रतिज्ञा

मी प्रसाद हरीभाउ जाधव, वय- ३५, धंदा- शेती, रा. वारी, ता. कोपरगाव, जि. अहमदनगर, धर्माप्रमाणे सत्यप्रतिज्ञेवर शपथपत्र करून देतो की, वर नमुद मजकुर माझे उत्तम माहिती व समजुतीप्रमाणे खरा व बरोबर असून त्याचे सत्यतेसाठी मी आज रोजी या खाली सही केली असे.

ता. ३०/१२/२०२२

अफियंट

Solely affirmed before me

Shri. Prasad Haribhau Jadhav, A.O. Wari,  
Tal. Kopergaon, Dist. Ahmednagar

Who is identified before me

by Shri. S. B. Jagtap, Advocate, Kopergaon, Tal. Kopergaon

To Whom I Know Personally

Dist. Ahmednagar

Adv. Vidyasagar A. Shinde

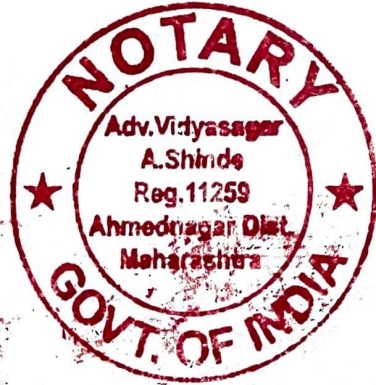
NOTARY

GOVT OF INDIA Reg -1259

Sr No - 1153/2022

Pages - 1 to 3

Date - 30/12/2022



# 643

## Translated Copy

### Affidavit on Non Judicial Stamp of Rs. 100

To,

Maharashtra Pollution Control Board,

Kalpataru Point, 3rd & 4th Floor,

Opp. P.V.R. Theatre, Sion East,

Mumbai - 400022

I hereby write an affidavit that,

I Prasad Haribhau Jadhav, Age 35, Occupation Agriculture, Res. Wari, Kopergaon, Dist. AHMADNAGAR, Sworn on the Pledge of Allegiance according to religion, that,

Reference - 1) Disputes filed in various government offices Application dt. 15/11/2022.

2) Adv. Through Rohit Dhongde, Aurangabad my dt. Notice dated 19/12/2022,

Sir,

I had given the above reference notice through lawyers based on wrong information and understanding. I am sorry for that. I am giving the said application with all the information and my conviction. I had not submitted any kind of assurance before giving the said notice. The said information was given to the lawyers only on the basis of hearsay information. He had given notice accordingly. After that I did my own agricultural soil test and water test. No harmful ingredients were found in it. This convinced me that I had given a wrong notice. Therefore, the said application is being given. Also, since there is a railway line nearby, there is continuous noise of the train and since the double line work of the railway is going on, I am under the impression that the said sound may be coming from Godavari Biorefineries Ltd. Sakarwadi. However, since the work of the railway line has been completed in our area, the noise has stopped. I did not measure the sound with any decibel device. All the measures taken by Godavari Biorefineries Ltd. Sakarwadi Company regarding pollution, bioremediation has resulted in a very effective and good change. That is why I am completely satisfied. Godavari Biorefineries Ltd. Sakarwadi company have been followed all orders passed by NGT, Western Division, Pune as well as all directions issued by Maharashtra Pollution Control Board, Central Pollution Control Board from time to time.

I hereby withdraw all objections made from time to time against the vibration of Godavari Biorefineries Ltd. without any objection or objection. As per notice, I withdraw all the allegations, claims made at Maharashtra Pollution Control Board, Hon. Collector's Office Ahmednagar, Hon. SRO Office, Shirdi. Also Hon. Tehsil Office Kopergaon as well as other places.

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I hereby declare that in the future, I, my family, heirs or close relatives will not have any dispute or dispute in this regard.

Date : 30/12/2022.

Sd/-

Identity/Adv. Suyog B. Jagtap

Sd/-

Affiant – Prasad Haribhau Jadhav

### Pledge

I Prasad Haribhau Jadhav, Age - 35, Occupation Agriculture, Res. Wari, Kopergaon, Dist. AHMEDNAGAR, do hereby declare on oath that the above text is true and correct to the best of my knowledge and belief and in witness whereof I have hereunto signed this day.

Date : 30/12/2022

Sd/-

Prasad Haribhau Jadhav

Photographs attached with this affidavit.

- 1) Prasad Haribhau Jadhav

(Stamp & Seal below)

Sd/-

Adv. Vidyasagar Shinde

NOTARY

Govt. of India

**TRUE AND FAIR TRANSLATION SELF ATTESTED BY**



Adv. Ashwin Hon

**Note:** - Original Copy is notarised. This is a Self-Attested translation by the Counsel representing Respondent No.1, hence not notarised.

# MAHARASHTRA ENVIRO POWER LTD

Agreement to provide facility between

**Maharashtra Enviro Power Ltd.**

**AND**

**GODAVARI BIO-REFINERIES LTD**

**P.O. Sakarwadi, Tal.Kopargaon,  
Dist.Ahmednagar-413708**

On

29 May 2022

Valid up to

28 May 2027

**FOR**

**'COMMON HAZARDOUS WASTE TREATMENT,  
STORAGE & DISPOSAL FACILITY'**

**-: REGD OFFICE:-**

20 IT Park Parsodi Nagpur, Maharashtra, (India) 440022

**TEL. NO:** +91 712 7125000 **FAX:** +91 712 7125100 **WEB:** [www.smsl.co.in](http://www.smsl.co.in)





जिल्हा कार्यालय  
 कार्यालय औरंगाबाद  
 महाराष्ट्र MAHARASHTRA  
 28 JUN 2022  
 मुद्रांक प्रमुख लिपीक  
 व.को.अ.औरंगाबाद.

० 2021 ०  
 दिनांक किंमत  
 23 एप्रिल 24000/-  
 हस्ते  
 सत्यमेव जयते  
 कोणाकरित MEPL

ZZ 889972  
 प्रमोद म. कुलकर्णी  
 मुद्रांक लिपीक  
 एन-६, सिडको, औरंगाबाद  
 Licence No. 310105F

THIS  
 AGREEMENT  
 is made on this 29<sup>th</sup> day of May 2022  
 AT Pune  
 BETWEEN

**M/S.MAHARASHTRA ENVIRO POWER LIMITED** (hereinafter referred to as '**MEPL**' for short), a company incorporated and registered under the provisions of the Companies Act, 1956 and having its registered office at 20 IT Park Parsodi Nagpur, Maharashtra, (India) 440022 (hereinafter referred to as "**The First Party**") which expression shall unless repugnant to the context or meaning thereof shall mean and include its successors, assignees etc.) on **FIRST PART**.

AND

**M/s. GODAVARI BIO-REFINERIES LTD.** (hereinafter referred to as '**THE MEMBER**'), which is a Partnership Firm/ Proprietary/ Company Concern duly incorporated under the Provisions of Company act 1956 and having its registered office at) P.O. Sakarwadi, Tal.Kopargaon, Dist.Ahmednagar-413708. hereinafter referred to as "**The Second Party**", which expression shall unless repugnant to the context of meaning thereof shall mean and include its Successors, Business, Assignees etc.) on the **SECOND PART**.



**WHEREAS:**

- 1) The Second Party is, inter alia, engaged in the business activities relating to Organic Chemicals generating Hazardous / Industrial Solid Waste (hereinafter referred to as "Hazardous Waste") as specified in Hazardous Waste (Management and Handling) Rules, 1989 and now amended The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and further amendments thereof.
- 2) The Party of the second part is desirous of disposing off its 'Hazardous Waste' as specified in the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and further amendments thereof and confirming to the norms laid down by MPCB and in furtherance thereto, the Party of the second part has approached to the First Party for managing the disposal of its 'Hazardous Waste' as specified in the Rules and conforming to the norms laid down by MPCB, since the Party of the first part has set up '**Common Hazardous Waste Treatment, Storage & Disposal Facility**' at MIDC Industrial Area, Ranjangaon, Pune.
- 3) The First Party has agreed to treat 'Hazardous Waste' of the Second Party on the 'Terms and Conditions' stated hereunder which have been mutually agreed to between the 'MEPL' and 'THE MEMBER'.

**NOW THIS AGREEMENT WITNESSTH AS FOLLOWS:****1. DEFINITIONS AND INTERPRETATIONS**

- 1.1 "TIME" shall be stated in Hours and shall mean Indian Standard Time.
- 1.2 "WORKING DAY" means a period of twelve (12) consecutive hours beginning at 08.00 hours and ending at 20.00 hours.
- 1.3 "WEEK" means a period of seven (7) consecutive days beginning from the first day of the week.
- 1.4 "MONTH" means a period beginning at 8.00 hours on the first day of Calendar Month and ending at 8.00hours on the first day of succeeding Calendar Month.
- 1.5 "YEAR" means a period of three hundred and sixty five (365) consecutive days or three hundred and sixty six (366) consecutive days when such period includes a twenty ninth (29<sup>th</sup>) day of February beginning at 8.00 hours from a day.
- 1.6 "FINANCIAL YEAR" means a period of three hundred and sixty five (365) consecutive days or three hundred and sixty six (366) consecutive days when such period includes a twenty ninth



(29<sup>th</sup>) day of February beginning at 8.00 hours from a day of first April.

- 1.7 "FACILITY" means 'Common Hazardous Waste, Treatment, Storage & Disposal Facility'
- 1.8 "Hazardous Waste" means 'Hazardous Waste' as specified in the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and further amendments thereof.
- 1.9 "Rules" means Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and further amendments thereof.
- 1.10 "MPCB" means 'Maharashtra Pollution Control Board' (a state pollution control board).
- 1.11 "MIDC" means 'Maharashtra Industrial Development Corporation' (a state industrial corporation).
- 1.12 "CPCB" means 'Central Pollution Control Board'.
- 1.13 "MoEF & CC" means "Ministry of Environment Forest and Climate Change"
- 1.14 "RATE LIST" means rates fixed by "MEPL" from time to time w.r.t. Membership deposit, treatment charges, transportation charges and others.
- 1.15 The headings of or title to the Clauses in this **AGREEMENT** shall not be deemed to be a part thereof or be taken into consideration in the interpretation or construction thereof of the **AGREEMENT**.
- 1.16 Words imparting the singular only also include the plural and vice versa where the contexts so require.
- 1.17 The present agreement is entered into by 'MEPL' for Collection, Transportation, Treatment & Disposal of Hazardous Waste generated by Second Party.

## 2. **PERIOD OF AGREEMENT :**

2.1 The present agreement shall come into force from

2	9	0	5	2	0	2	2
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D D M M Y Y Y Y

The date mentioned on the Membership Certificate and that the present Agreement shall remain in force for a period of five (5) consecutive years, effective from above named date, and ends on

2	8	0	5	2	0	2	7
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D D M M Y Y Y Y



### 3. EXTENSION PERIOD OF AGREEMENT:

- 3.1 If the Members wishes to send its Hazardous Waste after the expiry of the present Agreement, it shall give five (5) months advance notice to 'MEPL' of its desire of extended period of facility and 'MEPL' shall, subject to the availability of space, consider the request and may in its absolute discretion, offer terms for the fresh Agreement. Both the parties hereto shall, after reaching an Agreement on the offered terms, execute a fresh Agreement at least one (1) month before the date expiry of this Agreement.
- 3.2 Both the Parties hereto agree that the present Agreement shall automatically come to an end in any of the following eventualities:
- (i) On expiry of Authorization granted to the Member and the same having not been renewed or the same having been not granted by MPCB.
  - (ii) On expiry of the present Agreement where no fresh agreement is signed and executed between parties hereto as mentioned above.
  - (iii) On Authorization to 'MEPL' being cancelled refused or not granted by MPCB. In such case MEPL will inform the generator immediately.

### 4. MEMBERSHIP

- 4.1 The membership under this agreement is **Not Transferable** in any manner whatsoever.

### 5. TRANSPORTATION

- 5.1 As agreed herein above, 'MEPL' shall provide Vehicles duly authorized by 'MEPL' /'MPCB' to the Member for transporting its Hazardous Waste to the disposal site of 'MEPL' at the cost of the Member.
- 5.2 The 'Transportation Charges' per MT per km from disposal site to the destination and back to disposal site will be as per the rate list fixed by 'MEPL' from time to time, which will be intimated to Member from time to time.
- 5.3 The generator will provide details of the waste by filling Form 10 as per the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and further amendments thereof.
- 5.4 The Generator will provide details of the Hazardous Waste & its characteristics regarding presence of explosive / ignitibility /corrosiveness/ toxicity/ odor in the manifest Form -10 as per the Hazardous and Other Wastes (Management and



- Transboundary Movement) Rules, 2016 and further amendments thereof
- 5.5 TREM Card i.e. form-9 to be duly filled & handed over to the Transporter.
- 5.6 In case of any false information provided by the generator, liabilities will lie on him as per the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and further amendments thereof.

6. **OBLIGATION OF THE MEMBERS:**

- 6.1 While entering into the present Agreement with 'MEPL', Member shall submit the categories of Hazardous Waste and its desire to dispose off the same and that the said categories of Waste shall be as per the parameters specified in the Schedule of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and further amendments thereof. The member shall also give true and correct information related to the description, amount, nature and toxicity of Hazardous Waste Substance.
- 6.2 The Member will declare that it shall take all Primary Treatment arrangement at its premises for any toxic material that may be notified by 'MEPL' or MPCB or any other Authority prescribed under the relevant provisions of law in this behalf for the time being in force, before sending such Hazardous Waste for final disposal to 'MEPL'
- 6.3 The Member is obliged to intimate 'MEPL' to send vehicles duly authorized by 'MPCB' and on arrival of the same at the member's site, the member shall be responsible for loading its Hazardous Waste into the said vehicles at the member's own cost and within 6 (six) hours of the said arrival or less, as may be notified by 'MEPL' from time to time. If the detention of the said vehicles at the member's site exceeds the notified period, there shall be levied detention charges per an extra hours and part thereof to the respective member at the rate which may be fixed and/or revised by 'MEPL' from time to time.
- 6.4 Before Hazardous Waste is loaded in the vehicles of 'MEPL', the Member shall ensure that the said waste is packed in a manner suitable for transportation. The packing cost will be borne by the member.
- 6.5 If and when an accident occurs while loading Hazardous Waste at the premises of Member Industry,, the Member availing facility shall immediately report to MEPL and MPCB about the accident.
- 6.6 MEPL will not send the Hazardous Waste Vehicles for Waste Lifting to the Member Industry if the membership is expired. If



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the Member Industry send the Hazardous Waste by the authorized transporter the same will be returned back by the MEPL facility.

- 6.7 MEPL will not send the Hazardous Waste Vehicle to the Industry if there is outstanding towards the disposal charges. Similarly if the Member Industry send the Hazardous Waste by the authorized transporter the same will be returned back by the MEPL Facility.
- 6.8 In case of improper packing and loading of waste resulting in Spillage and leakage MEPL will not be held responsible and the Member Industry will be held responsible for any liabilities arising out of this non-compliance.
- 6.9 In case the Member Industry is availing the services of Authorized Transporter MEPL will not be liable of any consequences arising out of non-compliances as per the HW Rules 2016 and amendments.
- 6.10 MEPL will not accept the Hazardous Waste if the Member Industry is availing the services of the authorized Transporter and there is any shortfall in the compliance part legally as per the Hazardous Waste Rules 2016 and amendments and the Motor Vehicle act.
- 6.11 The Member Industry is bound to follow the online manifest system and any deviation on the part will result in non-acceptance of the vehicle till the time the documents are rectified and MEPL is satisfied.
- 6.12 The Member Industry will not load multiple waste in the same vehicle unless and until it is approved by MEPL. Any mishaps occurring during transportation or at the MEPL site it will be the legal liability of the Member Industry.
- 6.13** The Member shall comply with the provision of Environment (Protection) Act, 1986 and the Hazardous Waste Rules as amended from time to time as also with the condition of the present agreement and that any breach of this agreement committed by the member **will allow MEPL to terminate this agreement.**

## **7. Comprehensive Analysis of the Waste :**

- 7.1 The Composite sample for the Comprehensive analysis will be drawn and analyzed at MEPL laboratory .The analysis charges as per the rate informed by MEPL for this purpose shall be borne by the respective Member only. The Member Industry will accept the CAR report shared by MEPL and will accept the disposal pathway and the disposal rate shared by MEPL.



- 7.2 The Member shall be bound by the analysis result / reports of 'MEPL' for disposal charges and shall not call the same in question for any reason whatsoever.

**8. Finger Print Analysis:-**

- 8.1 Once the Industry becomes our member and sends waste for disposal, MEPL shall conduct a Finger Print Analysis (FPA) on the waste/ wastes (if more than one category of waste is loaded with the consent of MEPL). MEPL shall accept the waste for disposal only if the result of the FPA matches with Comprehensive Analysis Report of the waste. The Comprehensive Analysis and the Finger Print Analysis of waste is done according to the Hazardous Waste Management Series: HAZWAMS/..... /2009-2010 Protocol for Performance Evaluation and Monitoring of the Common Hazardous Waste Treatment Storage and Disposal Facilities including Common Hazardous Waste Incinerators issued by Central Pollution Control Board, Delhi. The requirement of Comprehensive Analysis and Finger Print Analysis is mandatory as per the TSDF guidelines of CPCB and as per the consent conditions issued by SPCB to MEPL.'

**9. Dispute Waste Resolution:-**

- 9.1 In case the Comprehensive Analysis and the Finger print analysis for a particular waste coming from an industry does not match the waste will be considered as a dispute.
- 9.2 Further to this if member industry sends a waste consignment and that is disputed and informed to the concern industry, the industry will have to confirm the acceptance of the disputed consignment along with the acceptance of the commercial impact.
- 9.3 As the Member Industry has agreed the mode of the disposal on the comprehensive analysis of MEPL they will have to accept the Finger print Analysis result of MEPL and MEPL will not accept any third part result for the dispute resolution.
- 9.4 In case the Industry does not agrees for the dispute they have to depute their authorized representative to the facility for joint sampling and reanalysis. If the result arrived is as per the finger print results already shared with the industry it will immediately accept the discrepancy as well as the cost of disposal. Once the same is received by the facility they will dispose the waste as per the assigned pathway.



- 9.5 Any dispute should be resolved within 24 hours and failing to this would demand vehicle holding charges as applicable.
- 9.6 If the same is not cleared within 48 hours then the Member Industry will have to bear demurrage charges @ Rs. 50 / MT / Hour. The same will be reviewed and informed to the member Industry time to time.
- 9.7 Any Waste that is disputed will not be sent back to the Member Industry and dispute has to be resolved legally & amicably for the final Scientific Disposal.
- 9.8 The Member Industry has to fill the manifest properly as per the Waste name and category number mentioned in our comprehensive analysis. Any deviation will result in dispute and the vehicle will be cleared only once the manifest is corrected online and MEPL is satisfied. Any vehicle that is kept on hold for more than six hour will attract @Rs.50/MT/hour. The same will be reviewed and informed to the member Industry time to time.

#### 10. QUALITY:

- 10.1 The Member hereby covenants to see that its Hazardous Waste shall, under all circumstances, conform to the norms specified by MPCB and as prescribed under the provisions of law for the time being in force.
- 10.2 The Member shall not send in any case, Hazardous Waste containing toxic materials exceeding the **limits of concentration** as specified in The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and further amendments thereof or that may be notified by the Regulatory Authority/MEPL/MPCB from time to time.

#### 11. QUANTITY:

- 11.1 Subject always to the availability of space with 'MEPL', the member agrees to send on firm basis to 'MEPL', its own Hazardous Waste subject to minimum of        MT per month, which will be called the contracted minimum quantity.
- 11.2 If the member sends the Hazardous Waste at the rate less than 60% of the aforesaid contracted minimum quantity, the member shall be liable to still pay to 'MEPL' for the 60% of the minimum quantity.
- 11.3 If the generation of Hazardous waste of the member increases due to expansion in the capacity and thus increases the Capital Investment of the member, the member will have to pay additional membership deposit as per the rate list, if he shifts in a higher bracket as per the rate list.



**12. BILLING AND PAYMENT OF DISPOSAL CHARGES:**

- 12.1 The rate list in respect of providing the services by MEPL has been duly approved and agreed by the member and member undertake and agrees to pay MEPL as per the rate prescribed in the rate list. The rate list prevailing as on the date of award of the project is annexed here with as annexure A1 to this agreement and it shall be the part and parcel of the present agreement. It is further mutually agreed that the said rate & the rate list is subject to change as enumerated here in under clause pertaining to escalation.
- 12.2 The member shall effect arrangement to make the payment of interest free deposit as per the rate list. The said rate amount of interest free deposit will be adjusted against the waste disposal charges whenever the generator desires to withdraw due to non-generation of Hazardous Waste amended in the consent by MPCB /Closure of facility at our end and the balance amount will be refunded to the member forthwith.
- 12.3 'MEPL' shall charge the Member on the basis of weighment to be done at disposal site. If the Weigh Bridge at disposal site is not working, it will be weighed at outside Weigh Bridge approved by 'MEPL'.
- 12.4 The member covenants that the charges for the disposal of its Hazardous Waste as notified by 'MEPL' shall be subject to revision during the currency of this Agreement and as and when the revision is called for, 'MEPL' shall inform the Member in advance. The revision in the charges shall be done as per the escalation clause given as below: -

Material Component	POL component
K1	K2
50 %	50%

**(A) Formula for Materials Component**

$$V1 = P \times (K1) / 100 \times (Ii - Io) / Io$$

Where,

V1 = Amount of price variation Rupees to be applied.

P = Base Fees

K1 = Percentage of material component as indicated above

Io = Basis wholesale price index determine and published by the Reserve Bank of India from time to time, as above on the date 30 days preceding the last date prescribed for the receipt of proposal.

Ii = Average Wholesale price ascertained as above during the period under consideration, determine and



published by the reserve bank of India from time to time.

(B) Formula for Petrol, oil and Lubricant components

$$V2 = P \times (K2) / 100 \times (P1 - P0) / P0$$

Where,

V2 = Amount of price variation Rupees to be applied.

P = Base Fees

K2 = Percentage of Petrol, oil and lubricant as indicated above

P1 = Average price of H.S.D. at the nearest petrol pump to the project site during the period under consideration.

P0 = Average price of H.S.D. at the nearest petrol pump to the project site on the 30 days preceding the last date prescribed for the receipt of proposal.

- 12.5 The member shall immediately upon the receipt of the bill from the 'MEPL', make the payment on or before the due agreed by both the Parties either by Valid Purchase Order or written communication agreed by both the parties. In case of delayed payment interest at the rate of 18% per annum shall be charged by 'MEPL'.
- 12.6 It is hereby agreed by and between the parties hereto that delayed payment means any payment not received within the stipulated due date agreed by both the parties 'MEPL' reserve its right to discontinue the arrangement under this agreement on account of non-payment of any of its outstanding amounts in due course.
- 12.7 All payments towards membership deposit, analysis charges, disposal and transportation charges will be accepted by electronic mode of payment like NEFT/RTGS only.
- 12.8 Container requirement is dependent on the member demand. The Member Industry will have to bear the cost of Container maintenance charges separately.



**13 DEFAULT :**

- 13.1 If the Member Industry fails and /or defaults in the discharge of any of his obligation under the present Agreement, the 'MEPL' shall have discretion to (i) refuse to accept Hazardous Waste of the Member for disposal without assigning any reason, and / or (ii) notify to the MPCB the name of the Member informing about such default and that its Hazardous Waste would not be taken for disposal by 'MEPL' on account of such deemed to cause pollution and that the Member be liable as polluter under the Pollution Laws, and/or (iii) notify to MPCB to take such action as may be deemed necessary in respect of such member.
- 13.2 'MEPL' reserve its right to accept or refuse membership. In event of Member committing any breach/violation of the condition of the present Agreement or any provision of Law/Act/Rules for the time being in force, 'MEPL' reserves its right to suspend/cancel the membership for such period as it deem fit without giving any reason or prior notice.
- 13.3 'MEPL' shall inform the MPCB and/or concerned authority about the same in the event of discontinuation of the membership of any member.
- 13.4 The suspension / termination shall be revoked only at the sole discretion of 'MEPL' after it is satisfied that its conditions have been met.

**14 TRANSFER OF RIGHTS:**

- 14.1 'MEPL' may at any time transfer or assign its rights and obligations under the AGREEMENT to any other company or business concern by giving intimation in writing to the Member. Upon such transfer or assignment, only the transferee or assignee shall be liable for the obligations herein contained.

**15 PREVIOUS CORRESPONDANCE**

- 15.1 No references of discussions and meetings held and correspondence exchanged between all parties in respect of the Agreement and any decisions arrived at therein in the past and before the coming into force of the present AGREEMENT will not be a part of this agreement. No reference of such discussions should be interpreted with the present Agreement or otherwise.



**16 ARBITRATION**

16.1 In case of any dispute or difference of opinion arising out of the present Agreement, the matter shall be referred to an Arbitrator mutually agreed upon by the member and the 'MEPL', whose decision on the issue shall be final and binding on both the parties.

**17 LAWS GOVERNING THE AGREEMENT**

17.1 The present Agreement shall be subject to Indian Laws, rules and regulations and notifications etc. issued under such laws.

**18 AMENDMENTS:**

18.1 'MEPL' has at any point of time make suitable change in the present Agreement after serving a notice to the said Member & after mutually agreeing to the amendments.

**19 TERMINATION OF AGREEMENT**

19.1 'MEPL' has the unrestricted right to terminate this AGREEMENT by producing 30 days notice and deduct its all pending claims from the deposit of the MEMBER.

19.2 Second Party can terminate this Agreement after giving a written Notice of at least 30 days to the other party. The provision relating to minimum charges shall be applicable, also during the notice period.



**JURISDICTION**

- 19.3 Subject to the provisions of Clause - 15 of the present Agreement, 'MEPL' and the Member mutually agree that the Civil Court at Nagpur only shall have jurisdiction for all the disputes/differences arising out of this Agreement.
- 20 The addressees of the parties hereto unless changed by written notification to be given at least 15 days in advance by registered letter prior to proposed date of change, shall be as follows:

Registered Office Address	Site/Unit Address
<b>First Party</b>	<b>First Party</b>
<b>M/S. MAHARASHTRA ENVIRO POWER LTD.</b> 267, Ganesh Phadnavis Bhavan, Near Triangular Park, Dharampeth, Nagpur - 440 010 Maharashtra (India)	<b>M/S. MAHARASHTRA ENVIRO POWER LTD.</b> Plot No. P- 56, MIDC Ranjangaon, Taluka - Shirur, Dist - Pune, Maharashtra (India)
<b>Second Party</b>	<b>Second Party</b>
<b>M/s. GODAVARI BIO-REFINERIES LTD.</b> P.O.Sakarwadi, Tal.Kopargaon, Dist.Ahmednagar-413708.	<b>M/s. GODAVARI BIO-REFINERIES LTD.</b> P.O.Sakarwadi, Tal.Kopargaon, Dist.Ahmednagar-413708.

IN WITNESS WHEREOF the parties hereto acting through their properly constituted representatives have set their hands to cause this AGREEMENT signed and executed in their respective names and on their behalf.

**For and on behalf of MEPL For and on Behalf GODAVARI BIO-REFINERIES LTD. (33002151)**

.....  
Name : Rakesh Mishra  
Designation : DGM  
Address : Pune

.....  
Name : *Shri. Suhas V. Godage*  
Designation : *Director (works)*  
Address : *Sakarwadi*

Witness :  
1.....  
Name : Sham Mahore  
Designation : Asst. Manager (Marketing)  
Address : Aurangabad

Witness : *Atak*  
1.....  
Name : *Amol A. Atak*  
Designation : *Sr. Manager Environment*  
Address : *Sakarwadi*

Witness : *Gj*  
1.....  
Name : Suraj Gaikwad  
Designation : Team Leader (Marketing)  
Address : Aurangabad/Nashik

Witness : *Dhirwani*  
1.....  
Name : *Vishal Dhirwani*  
Designation : *By Manager Commercial*  
Address : *Sakarwadi*



## Annexure - A 1

**WASTE MANAGEMENT & HANDLING SERVICE CHARGES OF CHWTSDF  
FACILITY AT, RANJANGAON, PUNE**

CATEGORY	RED		ORANGE	
	MIDC	Non-MIDC	MIDC	Non-MIDC
Capital investment				
< 60 Lacs	20,000	30,000	10,000	15,000
60 Lacs to 1 Crore	35,000	50,000	20,000	25,000
1 - 5Crore	75,000	1,00,000	40,000	50,000
5 - 10 Crore	1,00,000	1,50,000	50,000	75,000
10 - 50 Crore	1,50,000	2,25,000	75,000	1,10,000
50-100 Crore	2,00,000	3,00,000	1,00,000	1,50,000
100 -200 Crore	3,00,000	4,50,000	1,50,000	2,25,000
200 Crore & above	5,00,000	7,50,000	2,50,000	3,75,000

**DISPOSAL CHARGES:**

The generator has to pay the following charges for availing the services provided by MEPL:

<b>Direct Landfill</b>	Rs.700/- Per MT + Transportation Charges
<b>Treatment followed by Landfill</b>	Rs.820/- Per MT + Transportation Charges+ Actual charges for Fuel, Power & Chemical
<b>Direct Incineration</b>	Rs.4800/-Per MT + Transportation Charges +Actual charges for Fuel, Power & Chemical
<b>Treatment followed by Incineration</b>	Rs.4920/- Per MT+ Transportation Charges + Actual charges for power, fuel & Chemical
<b>Transportation Charges</b>	Rs.2.75/- Per MT/Km.(To & Fro) from CHWTSDF Site

\* Rates will be vary as per Wholesale Price Index. (The above Rates as on 27/06/2003)





# 660 Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

**Manifest For Hazardous And Other Waste**
**Submitted Date : 28-10-2024**
**Apply as Generator**

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s. Godavari Biorefineries Ltd. Sakarwadi	M/s. Godavari Biorefineries Ltd. Sakarwadi Tal-Kopargaon Dist-Ahmednagar pin- 413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No.	Manifest Document No.	Membership No. (If any)
Format-1.0/CAC/UAN NO. 0000202694/CO/2410001242 Dated 13.10.2024.	MPCB-HW_MANIFEST-0000562858-405077	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.Advik Transport , Gat No. 79/2, Wadner (Khurd), Tal- Shirur, Dist- Pune	MH12VT6924	M/s Advik Transport Gut no.79/2,Wadner(khurd) Tal-Shirur Dist-Pune	9623079696	adviktransport01@gmail.com

Waste Disposal Details												
Sl. No.	Date	Waste Category	Waste Name	Waste Qty	Waste Unit	Waste Disposal To	Locality	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	28-10-2024	1.4 Organic residues	Polymer-Waste	8.592	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
35				Semi-Solid				use- safety goggles,hand Gloves,shoes,Helmets				



# 661

## Maharashtra Pollution Control Board

### महाराष्ट्र प्रदूषण नियंत्रण मंडळ

**Manifest For Hazardous And Other Waste**

**Submitted Date : 19-10-2024**

**Apply as Generator**

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s. Godavari Biorefineries Ltd. Sakarwadi	M/s. Godavari Biorefineries Ltd. Sakarwadi Tal-Kopargaon Dist- Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN NO. 0000202694/CO/2410001242 Dated 13.10.2024	MPCB-HW_MANIFEST-0000559770-402674	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. Advik Transport , Gat No. 79/2, Wadner (Khurd), Tal- Shirur, Dist- Pune	MH12VT6925	M/s. Advik Transport Gut no. 79/2, Wadner(Khurd) Tal-Shirur Dist-pune	9623079696	adviktransport01@gmail.com

Waste Disposal Details												
Sr No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
	19-10-2024	1.4 Organic residues	Polymer-Waste	9.678	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
39				Semi-Solid				Use safety goggles, hand Gloves, Shoes, Helmets				



# 662 Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

**Manifest For Hazardous And Other Waste**

**Submitted Date : 04-10-2024**

**Apply as Generator**

Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd. SRO-Ahmednagar

Sender Name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s Godavari Biorefineries Ltd. Sakarwadi	M/s. Godavari Biorefineries Ltd. Sakarwadi Tal-Kopargaon Dist.- Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender's Registration No.	Manifest Document No.	Membership No (If any)
Format-1.0/CAC/UAN NO. 0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000554499-398758	MEPL/33002151

Transporter Name and address (including phone no. and email.)				
Transporter Name	Transporter No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL- SHIRUR, DIST- PUNE	MH12SX3340	M/s. Aradhy Enterprises A/P. Ranjangaon Ganpati Tal. Shirur Dist- Pune 412209	9881109696	aradhyaenterprises@gmail.com

Waste Disposal Details												
No.	Date	Waste Category	Waste Type	Waste Qty	Waste Unit	Waste Description	Generator	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	04-10-2024	1.4 Organic residues	Polymer-Waste	9.317	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
							<b>Physical Form</b>		<b>Special Handling Instructions And Additional Information</b>			
							38 Semi-Solid		Use Safety Goggles, Hand gloves, Shoes, Helmets			

663



# Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

**Manifest For Hazardous And Other Waste**
**Submitted Date : 04-10-2024**
**Apply as Generator**

Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd. SRO-Ahmednagar

Sender Name and Billing Address (including phone no. and email.)			
Sender Name	Sender Mobile No.	Sender Email	
M/s. Godavari Biorefineries Ltd. Sakarwadi	9423203378	director.sakarwadi@somaiya.com	
M/s. Godavari Biorefineries Ltd. Sakarwadi Tal-Kopargaon Dist.- Ahmednagar Pin-413708			

Sender Authorisation No	Manifest Document No	Membership No (if any)
Format-1.0/CAC/UAN NO. 0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000554334-398655	MEPL/33002151

Transporter Name and Billing Address (including phone no. and email.)			
Transporter Name	Transporter Mobile No.	Transporter Email	
M/s. Advik Transport, Gat No. 79/2, Wadner (Khurd), Tal-Shirur, Dist- Pune	9623079696	adviktransport01@gmail.com	
MH12VT6925 M/s. Advik Transport Gut no. 79/2, Wadner(Khurd) Tal-Shirur Dist-Pune			

Sl. No.	Date of Manifest	Waste Category	Waste Description	Waste Qty	Waste Code	Waste Type	Waste Generator	State	Name of unit	Address of unit	Contact of unit	Email of unit	Special Handling Instructions And Additional Information	
													Quantity	Unit
1	04-10-2024	1.4	Polymer-Waste Organic residues	9.088	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in	39	Semi-Solid Use Safety Goggles, Hand gloves, Shoes, Helmets



# 664 Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

**Manifest For Hazardous And Other Waste**
**Submitted Date : 19-09-2024**
**Apply as Generator**

Plant Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s. Godavari Biorefineries Ltd. Sakarwadi	M/s. Godavari Biorefineries Ltd. Sakarwadi Tal-Kopargaon Dist.- Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN NO. 0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000547816-394408	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.Advik Transport , Gat No. 79/2, Wadner (Khurd), Tal-Shirur, Dist- Pune	MH12VT6925	M/s. Advik Transport Gut no. 79/2, Wadner(Khurd) Tal-Shirur Dist-Pune	9623079696	adviktransport01@gmail.com

Waste Disposal Details												
Sr No.	Date	Waste Category	Waste Name	Waste Qty	Waste Unit	Waste Disposal Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit	
1	19-09-2024	1.4 Organic residues	Polymer-Waste	9.067	MT	CHWTSDF	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in	
			<b>Physical Form</b>				<b>Special Handling Instructions And Additional Information</b>					
			38 Semi-Solid				Use Safety Goggles, Hand gloves, Shoes, Helmets					



# 665 Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

**Manifest For Hazardous And Other Waste**

**Submitted Date : 14-09-2024**

**Apply as Generator**

Plant Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s. Godavari Biorefineries Ltd. Sakarwadi	M/s. Godavari Biorefineries Ltd. Sakarwadi Tal-Kopargaon Dist-Ahmednagar pin- 413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN NO. 0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000546504-393377	MEPL/33002151

Transporter's name and address (Including phone no. and email)				
Transporter Name	Transporter ID No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. Advik Transport , Gat No. 79/2, Wadner (Khurd), Tal- Shirur, Dist- Pune	MH12SX9078	M/s Advik Transport Gut no.79/2,Wadner(khurd) Tal-Shirur Dist-Pune	9623079696	adviktransport01@gmail.com

Waste Disposal Details												
Sl. No.	Date	Quantity	Waste Name	Waste Code	Waste Type	Waste Treatment	State	Name of unit	Address of unit	Contact of unit	Email of unit	
1	14-09-2024	1.4	Polymer-Waste	9.127	MT	CHWTSDF	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in	
			<b>Physical Form</b>				<b>Special Handling Instructions And Additional Information</b>					
38			Semi-Solid				use- safety goggles, hand Gloves, shoes, Helmets					



# 666 Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

**Manifest For Hazardous And Other Waste**

**Submitted Date : 14-09-2024**

**Apply as Generator**

Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd. SRO-Ahmednagar

Sender Name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s. Godavari Biorefineries Ltd. Sakarwadi	M/s. Godavari Biorefineries Ltd. Sakarwadi Tal-Kopargaon Dist- Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Format No./UAN No.	Manifest Document No.	Membership No (If any)
Format-1.0/CAC/UAN NO. 0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000546312-393207	MEPL/33002151

Transporter Name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. Advik Transport , Gat No. 79/2, Wadner (Khurd), Tal- Shirur, Dist- Pune	MH12SX9082	M/s. Advik Transport Gut no. 79/2, Wadner (Khurd) Tal- Shirur Dist-pune	9623079696	adviktransport01@gmail.com

Waste Disposal Details												
Sl. No.	Date	Waste Type	Waste Code	Waste Qty	Waste Unit	Waste Character	Waste Origin	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	14-09-2024	1.4 Organic residues	Polymer-Waste	9.077	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
			Physical Form			Special Handling Instructions And Additional Information						
38			Semi-Solid			Use safety goggles, hand Gloves, Shoes, Helmets						



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## Maharashtra Pollution Control Board

### महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Manifest For Hazardous And Other Waste

Submitted Date : 13-09-2024

Apply as Generator

Generator Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Generator Name and Address (including phone no. and email)			
Name	Address	Phone No.	Email
Godavari Biorefineries Ltd. Sakarwadi	M/s. Godavari Biorefineries Ltd. Sakarwadi Tal-Kopargaon Dist- Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Format/Registration No.	Manifest Document No.	Membership No (If any)
Format-1.0/CAC/UAN NO. 0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000545985-392962	MEPL/33002151

Transporter Name and Address (including phone no. and email)				
Name	Vehicle No.	Address	Transporter Mobile No.	Transporter Email
M/s. Advik Transport, Gat No. 79/2, Wadner (Khurd), Tal-Shirur, Dist- Pune	MH12SX9082	M/s. Advik Transport Gut no. 79/2, Wadner(Khurd) Tal-Shirur Dist-pune	9623079696	adviktransport01@gmail.com

Waste Details												
Sr No.	Date	Quantity	Waste Name	Waste Code	Waste Type	Waste Category	Waste Origin	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	13-09-2024	1.4	Polymer-Waste Organic residues	8.254	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Packages				Physical Form				Special Handling Instructions And Additional Information				
36				Semi-Solid				Use safety goggles, hand Gloves, Shoes, Helmets				



## Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Manifest For Hazardous And Other Waste

Submitted Date : 22-08-2024

Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailid address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s.Godavari Biorefineries Ltd.Sakarwadi	A/p. Sakarwadi,Tal-Kopargaon,Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (if any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000538252-388018	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.Advik Transport , Gat No. 79/2, Wadner (Khurd), Tal- Shirur, Dist- Pune	MH12VT6924	M/s. Advik Transport Gut no.79/2,wadner(Khurd)Tal-Shirur Dist.- Pune	9623079696	adviktransport01@gmail.com

Waste Disposal Details												
Sr No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	22-08-2024	1.4 Organic residues	Polymer-Waste	8.854	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form			Special Handling Instructions And Additional Information					
36				Semi-Solid			Use Safety Goggles,Hand gloves,Shoes,Helmet etc.					

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# Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

**Manifest For Hazardous And Other Waste**
**Submitted Date : 22-08-2024**
**Apply as Generator**

Generator Name	Receiver Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s.Godavari Biorefineries Ltd.Sakarwadi	A/p. Sakarwadi,Tal-Kopargaon,Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000538252-388018	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.Advik Transport , Gat No. 79/2, Wadner (Khurd), Tal- Shirur, Dist- Pune	MH12VT6924	M/s. Advik Transport Gut no.79/2,wadner(Khurd)Tal-Shirur Dist.- Pune	9623079696	adviktransport01@gmail.com

Waste Disposal Details												
Sr No	Date	Waste Category	Waste Name	Waste Qty	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	22-08-2024	1.4 Organic residues	Polymer-Waste	8.854	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
36				Semi-Solid				Use Safety Goggles, Hand gloves, Shoes, Helmet etc.				

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**Maharashtra Pollution Control Board**
**महाराष्ट्र प्रदूषण नियंत्रण मंडळ**
**Manifest For Hazardous And Other Waste**
**Submitted Date : 05-08-2024**
**Apply as Generator**

Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd. SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s.Godavari Biorefineries Ltd.Sakarwadi	A/p. Sakarwadi,Tal-Kopargaon,Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Format	Document No.	Membership No. (if any)
Format-1.0/CAC/JAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000531801-384029	MEPL/33002151

Transporter name and address (including phone no. and email.)				
Transporter Name	Transporter Address	Transporter Mobile No.	Transporter Email	
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL-SHIRUR, DIST- PUNE	MH12SX3338 Ms. Aradhya Enterprises A/p.Ranjangaon Ganpati Tal.- Shirur Dist. Pune 412209	9881109696	aradhyaenterprises@gmail.com	

Waste Disposal Detail											
Sr No.	Date	Waste Name	Waste Qty	Waste Code	Waste Disposal	Unit Name	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	05-08-2024	1,4 Organic residues	Polymer-Waste	8.867	MT	CHWTSDF	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Physical Form						Special Handling Instructions And Additional Information					
38						Semi-Solid Use Safety Goggles,Hand gloves,Shoes,Helmet etc.					

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# Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

**Manifest For Hazardous And Other Waste**
**Submitted Date : 01-08-2024**
**Apply as Generator**

Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd. SRO-Ahmednagar

Sender Name and Address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s.Godavari Biorefineries Ltd.Sakarwadi	A/p. Sakarwadi,Tal-Kopargaon,Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No.	Manifest Document No	Membership No (If any)
Format-1.0/CAC/JAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000530587-383158	MEPL/33002151

Transporter Name and Address (including phone no. and email.)				
Transporter Name	Transporter No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.Advik Transport , Gat No. 79/2, Wadner (Khurd), Tal- Shirur, Dist- Pune	MH12VT6924	M/s. Advik Transport Gut no.79/2,wadner(Khurd)Tal-Shirur Dist.- Pune	9623079696	adviktransport01@gmail.com

Waste Disposal Details												
Sl. No.	Date	Waste Name	Waste Code	Waste Qty	Waste Type	Waste Category	Waste City	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	01-08-2024	1.4 Organic residues	Polymer-Waste	7.912	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
35			Semi-Solid			Special Handling Instructions And Additional Information Use Safety Goggles,Hand gloves,Shoes,Helmet etc.						

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MAHARASHTRA

## Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Manifest For Hazardous And Other Waste

Submitted Date : 26-07-2024

Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender Name and its Who address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s. Godavari Biorefineries Ltd. Sakarwadi	A/p. Sakarwadi, Tal-Kopargaon, Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No.	Manifest Document No.	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000528788-381804	MEPL/33002151

Transporter Name and its Who address (including phone no. and email.)				
Transporter Name	Transporter Address	Transporter Mobile No.	Transporter Email	
M/s. ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL-SHIRUR, DIST- PUNE	MH12SX3338	Ms. Aradhya Enterprises A/p. Ranjangaon Ganpati Tal.- Shirur Dist. Pune 412209	9881109696	aradhyaenterprises@gmail.com

Waste Description													
Sr. No.	Date	Quantity	Waste Type	Waste Code	Waste Form	Waste Category	Waste Origin	State	Name of unit	Address of unit	Contact of unit	Email of unit	
1	26-07-2024	35.3	Chemical sludge from waste water treatment	ETP Sludge	3.420	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Quantity		Physical Form		Special Handling Instructions And Additional Information									
80		Solid		Use Safety Goggles, Hand gloves, Shoes, Helmet etc.									

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MAHARASHTRA

## Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

## Manifest For Hazardous And Other Waste

Submitted Date : 26-07-2024

## Apply as Generator

Unit	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender Name	Address (including phone no. and email)	Sender Mobile No.	Sender Email
M/s.Godavari Biorefineries Ltd.Sakarwadi	A/p. Sakarwadi,Tal-Kopargaon,Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Manifest Document No	Membership No. (If any)
Format-1.0/CAC/JAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000528783-381800
	MEPL/33002151

Transporter Name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL-SHIRUR, DIST- PUNE	MH12SX3338	Ms. Aradhya Enterprises A/p.Ranjangaon Ganpati Tal.- Shirur Dist. Pune 412209	9881109696	aradhyaenterprises@gmail.com

Manifest Details													
Sr No.	Date	Quantity	Waste Name	Waste Code	Waste Type	Waste Class	Waste Description	State	Name of unit	Address of unit	Contact of unit	Email of unit	
1	26-07-2024	37.3	Concentration or evaporation residues	MEE Solids	5.620	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Quantity			Physical Form			Special Handling Instructions And Additional Information							
192			Solid			Use Safety Goggles, Hand gloves, Shoes, Helmet etc.							

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**Maharashtra Pollution Control Board**
**महाराष्ट्र प्रदूषण नियंत्रण मंडळ**
**Manifest For Hazardous And Other Waste**
**Submitted Date : 13-07-2024**
**Apply as Generator**

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender Name and mailing address (including phone no. and email)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s.Godavari Biorefineries Ltd.Sakarwadi	A/p. Sakarwadi,Tal-Kopargaon,Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender Notification No.	Manifest Document No.	Membership No (if any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000522630-376367	MEPL/33002151

Transporter Name and address (including phone no. and email)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL-SHIRUR, DIST- PUNE	MH12SX3338	Ms. Aradhya Enterprises A/p.Ranjangaon Ganpati Tal.- Shirur Dist. Pune 412209	9881109696	aradhyaenterprises@gmail.com

Manifest Details											
Sr No.	Date	Quantity	Waste Name	Waste Code	Waste Type	Waste Characteristic	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	13-07-2024	1.4	Polymer-Waste	8.352	MT	CHWTSDF	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Quantity							Special Handling Instructions And Additional Information				
35							Semi-Solid Use Safety Goggles,Hand gloves,Shoes,Helmet etc.				



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महाराष्ट्र प्रदूषण नियंत्रण मंडळ

**Manifest For Hazardous And Other Waste**

**Submitted Date : 04-07-2024**

**Apply as Generator**

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender Name and mailing address (including phone no. and email)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s.Godavari Biorefineries Ltd.Sakarwadi	A/p. Sakarwadi,Tal-Kopargaon,Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Format/Notification No.	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000518962-374253	MEPL/33002151

Transporter Name and address (including phone no. and email)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.Advik Transport , Gat No. 79/2, Wadner (Khurd), Tal- Shirur, Dist- Pune	MH12VT6924	M/s. Advik Transport Gut no.79/2,wadner(Khurd)Tal-Shirur Dist.- Pune	9623079696	adviktransport01@gmail.com

Waste Details												
Sr No.	Date	Waste Category	Waste Name	Waste Qty	Waste Unit	Waste Nature	Waste Origin	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	04-07-2024	1.4 Organic residues	Polymer-Waste	8.954	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form			Special Handling Instructions And Additional Information					
36				Semi-Solid			Use Safety Goggles,Hand gloves,Shoes,Helmet etc.					

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**Maharashtra Pollution Control Board**
**महाराष्ट्र प्रदूषण नियंत्रण मंडळ**
**Manifest For Hazardous And Other Waste**
**Submitted Date : 04-07-2024**
**Apply as Generator**

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Unit Name	Plant Address	Plant Mobile No.	Sender Email
/s.Godavari Biorefineries Ltd.Sakarwadi	A/p. Sakarwadi,Tal-Kopargaon,Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender Registration No.	Manifest Document No.	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000518947-374244	MEPL/33002151

Transporter Name and Address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL-SHIRUR, DIST- PUNE	MH12SX3338	Ms. Aradhya Enterprises A/p.Ranjangaon Ganpati Tal.- Shirur Dist. Pune 412209	9881109696	aradhyaenterprises@gmail.com

Waste Characterization Details																			
Sr	Date	Waste Category	Waste Name	Quantity	MT	HWTSDF	Waste Generator	State	Waste Receiver	Address of unit	Contact of unit	Email of unit							
1	04-07-2024	1.4 Organic residues	Polymer-Waste	8.212	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in							
Physical Form						Special Handling Instructions And Additional Information													
35						Semi-Solid							Use Safety Goggles,Hand gloves,Shoes,Helmet etc.						

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Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Manifest For Hazardous And Other Waste

Submitted Date : 28-06-2024

Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s.Godavari Biorefineries Ltd.Sakarwadi	A/p. Sakarwadi,Tal-Kopargaon,Dist. Ahmednagar Pin-413708	9423223378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000516450-372472	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.Advik Transport , Gat No. 79/2, Wadner (Khurd), Tal- Shirur, Dist- Pune	MH12VT6925	M/s. Advik Transport Gut no.79/2,wadner(Khurd)Tal-Shirur Dist.- Pune	9623079696	adviktransport01@gmail.com

Waste Disposal Details												
No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	28-06-2024	1.4 Organic residues	Polymer-Waste	8.504	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
36				Semi-Solid				Use Safety Goggles,Hand gloves,Shoes,Helmet etc.				


**Maharashtra Pollution Control Board**
**महाराष्ट्र प्रदूषण नियंत्रण मंडळ**
**Manifest For Hazardous And Other Waste**
**Submitted Date : 27-06-2024**
**Apply as Generator**

Unit Name	Plant Name	Location
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s. Godavari Biorefineries Ltd. Sakarwadi	A/p. Sakarwadi, Tal-Kopargaon, Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Format-1.0/CAC/UAN No.	Manifest Document No.	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000516054-372115	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL-SHIRUR, DIST- PUNE	MH12SX3340	Ms. Aradhya Enterprises A/p. Ranjangaon Ganpati Tal.- Shirur Dist. Pune 412209	9881109696	aradhyaenterprises@gmail.com

Waste Disposal Details												
No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	27-06-2024	1.4 Organic residues	Polymer-Waste	8.744	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9920901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
36				Semi-Solid				Use Safety Goggles, Hand gloves, Shoes, Helmet etc.				

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# Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

**Manifest For Hazardous And Other Waste**
**Submitted Date : 12-06-2024**
**Apply as Generator**

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s.Godavari Biorefineries Ltd.Sakarwadi	A/p. Sakarwadi,Tal-Kopargaon,Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000509972-367830	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.Advik Transport , Gat No. 79/2, Wadner (Khurd), Tal- Shirur, Dist- Pune	MH12SX9078	M/s. Advik Transport Gut no.79/2,wadner(Khurd)Tal-Shirur Dist.- Pune	9623079696	adviktransport01@gmail.com

Waste Disposal Details												
No	Date	Waste Category	Waste Name	Waste Qty	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	12-06-2024	1.4 Organic residues	Polymer-Waste	8.573	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
35				Semi-Solid				Use Safety Goggles,Hand gloves,Shoes,Helmet etc.				



# Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Manifest For Hazardous And Other Waste

Submitted Date : 08-06-2024

Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s. Godavari Biorefineries Ltd. Sakarwadi	A/p. Sakarwadi, Tal-Kopargaon, Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (if any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000508314-366952	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL-SHIRUR, DIST- PUNE	MH12SX3338	Ms. Aradhya Enterprises A/p.Ranjangaon Ganpati Tal.- Shirur Dist. Pune 412209	9881109696	aradhyaenterprises@gmail.com

Waste Disposal Details												
No.	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	08-06-2024	35.3 Chemical sludge from waste water treatment	ETP Sludge	5.540	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9920901553	rakesh.mishra@smst.com
Number of Containers				Physical Form				Special Handling Instructions And Additional information				
150				Solid				Use Safety Goggles, Hand gloves, Shoes, Helmet etc				



# Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Manifest For Hazardous And Other Waste

Submitted Date : 08-06-2024

Apply as Generator

M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar
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Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s. Godavari Biorefineries Ltd. Sakarwadi	A/p. Sakarwadi, Tal-Kopargaon, Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000508379-366985	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL-SHIRUR, DIST- PUNE	MH12SX3338	Ms. Aradhya Enterprises A/p.Ranjangaon Ganpati Tal.- Shirur Dist. Pune 412209	9881109696	aradhyaenterprises@gmail.com

Waste Disposal Details												
Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit	
1	08-06-2024	37.3 Concentration or evaporation residues	MEE Solids	3.520	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smst.co.in
Number of Containers			Physical Form			Special Handling Instructions And Additional information						
100			Solid			Use Safety Goggles, Hand gloves, Shoes, Helmet etc.						

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# Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Manifest For Hazardous And Other Waste

Submitted Date : 01-06-2024

Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender's name and address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s. Godavari Biorefineries Ltd. Sakarwadi	A/p. Sakarwadi, Tal-Kopargaon, Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000504834-364927	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. Advik Transport, Gat No. 79/2, Wadner (Khurd), Tal- Shirur, Dist- Pune	MH12SX9078	M/s. Advik Transport Gut no.79/2, wadner(Khurd) Tal-Shirur Dist.- Pune	9623079696	adviktransport01@gmail.com

Waste Disposal Details												
Sr No	Date	Waste Category	Waste Name	Waste Qty	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	01-06-2024	1.4 Organic residues	Polymer-Waste	8.924	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
36				Semi-Solid				Use Safety Goggles, Hand gloves, Shoes, Helmet etc.				

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# Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

### Manifest For Hazardous And Other Waste

Apply as Generator

Submitted Date : 30-05-2024

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s. Godavari Biorefineries Ltd. Sakarwadi	A/p. Sakarwadi, Tal-Kopargaon, Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000504068-364250	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. Bhavani Haz-Chem Waste Carriers 1, Shiv Shakti Shopping Complex, Plot No. 5A, Sion Trombay Road, Near Wassan Automobiles, Chembur, Mumbai 400071	MH-43/Y-7947	M/s BHAVANI HAZ CHEM WASTE CARIAR 1 SHIV SHAKTI SHOPING COMPLEX PLOT NO. 5A SION TROMBY ROAD NEAR VASAN AUTO MOBILE CHEMBUR MUMBAI400071	9820054356	vbhavanihazchem@hotmail.com

Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal Details						
					Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
30-05-2024	1.4 Organic residues	Polymer-Waste	8.498	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers			Physical Form		Special Handling Instructions And Additional Information						
32			Semi-Solid		Use Safety Goggles, Hand gloves, Shoes, Helmet etc.						



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Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Manifest For Hazardous And Other Waste

Submitted Date : 16-05-2024

Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s Godavari Biorefineries Ltd.Sakarwadi	A/p. Sakarwadi,Tal-Kopargaon,Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000497703-360243	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.Advik Transport , Gat No. 79/2, Wadner (Khurd), Tal- Shirur, Dist- Pune	MH12SX9078	M/s. Advik Transport Gut no.79/2,wadner(Khurd)Tal-Shirur Dist.- Pune	9623079696	adviktransport01@gmail.com

Waste Disposal Details												
Sr No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	16-05-2024	1.4 Organic residues	Polymer-Waste	8.334	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	22901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form			Special Handling Instructions And Additional Information					
36				Semi-Solid			Use Safety Goggles,Hand gloves,Shoes,Helmet etc.					



# 685 Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

**Manifest For Hazardous And Other Waste**
**Submitted Date : 08-05-2024**
**Apply as Generator**

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s Godavari Biorefineries Ltd.Sakarwadi	A/p. Sakarwadi,Tal-Kopargaon,Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000493807-357831	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL-SHIRUR, DIST- PUNE	MH12SX3338	Ms. Aradhya Enterprises A/p.Ranjangaon Ganpati Tal.- Shirur Dist. Pune 412209	9881109696	aradhyaenterprises@gmail.com

Waste Disposal Details												
No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	08-05-2024	1.4 Organic residues	Polymer-Waste	8.254	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in36
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
36				Semi-Solid				Use Safety Goggles,Hand gloves,Shoes,Helmet etc.				

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# Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

**Manifest For Hazardous And Other Waste**
**Submitted Date : 26-04-2024**
**Apply as Generator**

M/s- Godavari Biorefineries Ltd.		Submit To
M/s- Godavari Biorefineries Ltd.		SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s. Godavari Biorefineries Ltd. Sakarwadi	A/p. Sakarwadi, Tal-Kopargaon, Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No.	Manifest Document No.	Membership No. (if any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000489767-355139	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. Aaradhya Enterprises Flat No. 304, Bldg. No. 7, C Wing, Srushthi, Bhoisar	MH-12/NX-2907	Ms. Aradhya Enterprises A/p. Ranjangaon Ganpati Tal.- Shirur Dist. Pune 412209	9881109696	aradhyaenterprises@gmail.com

Waste Disposal Details												
Sr. No.	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	26-04-2024	37.3 Concentration or evaporation residues	MEE Solids	6.610	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers		Physical Form					Special Handling Instructions And Additional Information					
270		Solid					Use Safety Goggles, Hand gloves, Shoes, Helmet etc.					



# 687

## Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

**Manifest For Hazardous And Other Waste**

Submitted Date : 26-04-2024

**Apply as Generator**

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s Godavari Biorefineries Ltd. Sakarwadi	A/p. Sakarwadi, Tal-Kopargaon, Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No.	Manifest Document No.	Membership No. (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000489828-355200	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. Aaradhya Enterprises Flat No. 304, Bldg. No. 7, C Wing, Srushti, Bhoisar	MH-12/NX-2907	Ms. Aradhya Enterprises A/p. Ranjangaon Ganpati Tal.- Shirur Dist. Pune 412209	9881109696	aradhyaenterprises@gmail.com

Waste Disposal Details													
Sr. No.	Date	Waste Qty	Waste Name	Waste Qty	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit	
1	26-04-2024	35.3	Chemical sludge from waste water treatment	ETP Sludge	3.210	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers		Physical Form			Special Handling Instructions And Additional Information								
100		Solid			Use Safety Goggles, Hand gloves, Shoes, Helmet etc.								

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Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Manifest For Hazardous And Other Waste

Submitted Date : 25-04-2024

Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s Godavari Biorefineries Ltd.Sakarwadi	A/p. Sakarwadi,Tal-Kopargaon,Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (if any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000489539-354934	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL-SHIRUR, DIST- PUNE	MH12SX3338	Ms. Aradhy Enterprises A/p.Ranjangaon Ganpati Tal.- Shirur Dist. Pune 412209	9881109696	aradhyaenterprises@gmail.com

Waste Disposal Details												
Sr No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	25-04-2024	37.3 Concentration or evaporation residues	MEE Solids	9.450	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
289				Solid				Use Safety Goggles, Hand gloves, Shoes, Helmet etc.				



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Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Manifest For Hazardous And Other Waste

Submitted Date : 20-04-2024

Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)

Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s Godavari Biorefineries Ltd. Sakarwadi	A/p. Sakarwadi, Tal-Kopargaon, Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (if any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000487508-353633	MEPL/33002151

Transporter's name and address (including phone no. and email.)

Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. Advik Transport, Gat No. 79/2, Wadner (Khurd), Tal- Shirur, Dist- Pune	MH12SX9082	M/s. Advik Transport Gut no.79/2,wadner(Khurd)Tal-Shirur Dist.- Pune	9623079696	adviktransport01@gmail.com

Waste Disposal Details

Sr No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	20-04-2024	1.4 Organic residues	Polymer-Waste	8.960	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
36				Semi-Solid				Use Safety Goggles, Hand gloves, Shoes, Helmet etc.				

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# Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण बोर्ड

Manifest For Hazardous And Other Waste

Submitted Date : 20-04-2024

Apply as Generator

Unit Name	Plant Name	Region
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)

Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s Godavari Biorefineries Ltd. Sakarwadi	A/p. Sakarwadi, Tal-Kopargaon, Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No

Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023

Manifest Document No

MPCB-HW\_MANIFEST-0000487504-353631

Membership No (If any)

MEPL/33002151

Transporter's name and address (including phone no. and email.)

Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL-SHIRUR, DIST- PUNE	MH12SX3338	Ms. Aradhya Enterprises A/p.Ranjangaon Ganpati Tal.- Shirur Dist. Pune 412209	9881109696	aradhyaenterprises@gmail.com

Waste Disposal Details

No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	20-04-2024	1.4 Organic residues	Polymer-Waste	8.870	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsi.co.in
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
36				Semi-Solid				Use Safety Goggles, Hand gloves, Shoes, Helmet etc.				

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# Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

**Manifest For Hazardous And Other Waste**

Submitted Date : 27-03-2024

**Apply as Generator**

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (Including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s. Godavari Biorefineries Ltd. Sakarwadi	A/p. Sakarwadi, Tal-Kopargaon, Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000478012-346344	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL-SHIRUR, DIST- PUNE	MH12SX3338	Ms. Aradhya Enterprises A/p. Ranjangaon Ganpati Tal.- Shirur Dist. Pune 412209	9881109696	aradhyaenterprises@gmail.com

Waste Disposal Details												
No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	27-03-2024	1.4 Organic residues	Polymer-Waste	8.450	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form			Special Handling Instructions And Additional Information					
36				Semi-Solid			Use Safety Goggles Hand gloves, Shoes, Helmet etc.					



# Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Manifest For Hazardous And Other Waste

Submitted Date : 06-03-2024

Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
s.Godavari Biorefineries Ltd.Sakarwadi	A/p. Sakarwadi,Tal-Kopargaon,Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000469656-339967	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL-SHIRUR, DIST- PUNE	MH12SX3340	Ms. Aradhya Enterprises A/p.Ranjangaon Ganpati Tal.- Shirur Dist. Pune 412209	9881109696	aradhyaenterprises@gmail.com

Waste Disposal Details												
No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	06-03-2024	35.3 Chemical sludge from waste water treatment	ETP Sludge	6.030	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
200				Semi-Solid				Use Safety Goggles, Hand gloves, Shoes, Helmet etc.				

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## Maharashtra Pollution Control Board

### महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Manifest For Hazardous And Other Waste

Submitted Date : 06-03-2024

Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s. Godavari Biorefineries Ltd. Sakarwadi	A/p. Sakarwadi, Tal-Kopargaon, Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000469687-339999	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL-SHIRUR, DIST- PUNE	MH12SX3340	Ms. Aradhya Enterprises A/p.Ranjangaon Ganpati Tal.- Shirur Dist. Pune 412209	9881109696	aradhyaenterprises@gmail.com

Waste Disposal Details											
Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
06-03-2024	37.3 Concentration or evaporation residues	MEE Solids	3.860	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers			Physical Form			Special Handling Instructions And Additional Information					
130			Semi-Solid			Use Safety Goggles, Hand gloves, Shoes, Helmet etc.					



# Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Manifest For Hazardous And Other Waste

Submitted Date : 10-02-2024

Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s. Godavari Biorefineries Ltd. Sakarwadi	A/p. Sakarwadi, Tal-Kopargaon, Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No. (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000459297-332638	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. Advik Transport, Gat No. 79/2, Wadner (Khurd), Tal- Shirur, Dist- Pune	MH12SX9082	M/s. Advik Transport Gut no.79/2, wadner(Khurd) Tal-Shirur Dist.- Pune	9623079696	adviktransport01@gmail.com

Waste Disposal Details												
No	Date	Waste Category	Waste Name	Waste Qty	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	10-02-2024	1.4 Organic residues	Polymer-Waste	8.810	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	99229011553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
36				Semi-Solid				Use Safety Goggles, Hand gloves, Shoes, Helmet etc.				

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# Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

**Manifest For Hazardous And Other Waste**
**Submitted Date : 18-01-2024**
**Apply as Generator**

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s. Godavari Biorefineries Ltd. Sakarwadi	A/p. Sakarwadi, Tal-Kopergaon, Dist. Ahmednagar Pin-413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2502001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000450299-325207	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL-SHIRUR, DIST- PUNE	MH12SX3338	Ms. Aradhya Enterprises A/p.Ranjangaon Ganpati Tal.- Shirur Dist. Pune 412209	9881109696	aradhyaenterprises@gmail.com

Sl. No.	Date	Waste Category	Waste Name	Waste Disposal Details							Contact of unit	Email of unit
				Waste Qty	Waste Unit	Waste Disposal To	Pin/In	State	Name of unit	Address of unit		
1	18-01-2024	1.4 Organic residues	Polymer Waste	8.960	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smst.co.in
<b>Number of Containers</b>				<b>Physical Form</b>				<b>Special Handling Instr. And Additional Information</b>				
36				Semi-Solid				Use Safety Goggles, Hand gloves, Shoes, Helmet etc.				

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# Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

### Manifest For Hazardous And Other Waste

Submitted Date : 06-01-2024

**Apply as per format**

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/S. Godavari Biorefineries Ltd. Sakarwadi	A/p- Sakarwadi, Tal- Kopergaon, Dist- Ahmednagar Pin 413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No.	Manifest Document No.	Membership No. (if any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000445761-322095	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.Bhavani Haz-Chem Waste Carriers, 1, Shiv Shakti Shopping Complex, Plot No. 5A, Sion Trombay Road, Near Wassan Automobiles, Chembur, Mumbai - 400071	MH43BP3177	M/s.Bhavani Haz.chem waste Carriers 1, Shiv Shakati Shopping Complex, plot no.5A, Sion Trombay Road, Near Wasan Automobiles Chembur, Mumbai-400071	9820054356	vbhavanihazchem@hotmail.com

Waste Disposal Details												
Sr No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	06-01-2024	35.3 Chemical sludge from waste water treatment	ETP Sludge	2.3	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form			Special Handling Instructions And Additional Information					
60				solid			Use Safety goggles, Hand Golves, Shoes, Helmet etc.					

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**Maharashtra Pollution Control Board**
**महाराष्ट्र प्रदूषण नियंत्रण मंडळ**
**Manifest For Hazardous And Other Waste**
**Submitted Date : 22-12-2023**
**Apply as Generator**

M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	Submit To SRO-Ahmednagar
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Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s. Godavari Biorefineries Ltd. Sakarwadi	A/p- Sakarwadi, Tal- Kopergaon, Dist- Ahmednagar Pin 413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No.	Manifest Document No.	Membership No (if any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000439850-317989	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL- SHIRUR, DIST- PUNE	MH12SX3338	M/s. Aradhya Enterprises A/P.Ranjangaon Ganpati.Tal- Shirur, Dist Pune-412209	9623079696	aradhyaenterprises@gmail.com

Waste manifest details												
Sl. No.	Date	Waste Category	Waste Name	Waste Qty	Waste Unit	Waste Disposal To	Pin Code	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	22-12-2023	1.4 Organic residues	Polymer-Waste	8,680	MT	CHWTSDF		Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Ranjangaon, Pune.	9922901553	raresh.mishra@sn...
Number of consignment				Physical Form				Special Handling Instructions And Additional Information				
35				Semi-Solid				Use Safety goggles, Hand Golves, Shoes, Helmet etc.				

MAHARASHTRA

## Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

## Manifest For Hazardous And Other Waste

Submitted Date : 15-12-2023

## Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/S. Godavari Biorefineries Ltd. Sakarwadi	A/p- Sakarwadi, Tal- Kopergaon, Dist- Ahmednagar Pin 413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000436923-315975	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. Aaradhya Enterprises Flat No. 304, Bldg. No. 7, C Wing, Srushti, Bhoisar	MH-12/KP-3059	M/s. Aradhya Enterprises A/P.Ranjangaon Ganpati,Tal- Shirur, Dist Pune-412209	9881109696	aradhyaenterprises@gmail.com

Waste Disposal Details												
No.	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	15-12-2023	1.4 Organic residues	Polymer-Waste	6.520	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form			Special Handling Instructions And Additional Information					
27				Semi-Solid			Use Safety goggles, Hand Gloves, Shoes, Helmet etc.					

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# Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

**Manifest For Hazardous And Other Waste**
**Submitted Date : 09-12-2023**
**Apply as Generator**

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/s- Godavari Biorefineries Ltd. Sakarwadi	A/p- Sakarwadi, Tal- Kopergaon, Dist- Ahmednagar Pin 413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No.	Manifest Document No.	Membership No. (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000434400-314195	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL- SHIRUR, DIST- PUNE	MH12SX3340	M/s. Aradhya Enterprises A/P.Ranjangaon Ganpati.Tal- Shirur, Dist Pune-412209	9881109696	aradhyaenterprises@gmail.com

Waste Disposal Details												
Sr No.	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	09-12-2023	1.4 Organic residues	Polymer-Waste	8.320	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
<b>Number of Containers</b>				<b>Physical Form</b>				<b>Special Handling Instructions And Additional Information</b>				
35				Semi-Solid				Use Safety goggles, Hand Golves, Shoes,Helmet etc.				

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# Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

**Manifest For Hazardous And Other Waste**
**Submitted Date : 05-12-2023**
**Apply as Generator**

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/S. Godavari Biorefineries Ltd. Sakarwadi	M/S. Godavari Biorefineries Ltd.At./Po. Sakarwadi Tal-Kopargaon Dist- Ahmednagar Pin-413708	7020815067	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000432996-313199	Not Applicable

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.S.K. TRANSLINE (APPLIED FOR RENEWAL), (MH-21/X-2622), (MH-20/W-7458), GUT NO: 94, OPP. RL STEEL, PAITHAN ROAD, VILLAGE, CHITEGAON, DIST: AURANGABAD.	MH04FU3511	M/s. S.K. Transline Gut No. 94,opposite RL Steel Aurangabad	9960015458	sktransline88@gmail.com

Waste Disposal Details												
Sr No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	05-12-2023	5.1 Used or spent oil	Spent oil	1.080	KL	Recycler		Maharashtra	M/s. Global Lubrication	M/s. Global Lubrication Plot no.02, Gut No. 94 opposite RL Steel Chitegaon Tal paithan Dist - Aurangabad	9960015458	globallub321@gmail.com
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
5				Liquid				Use Safety goggles, Hand Gloves, Shoes, Helmet etc.				

## Manifest For Hazardous And Other Waste

Submitted Date : 09-11-2023

## Apply as Generator

M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar
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## Sender name and mailing address (including phone no. and email.)

Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/S. Godavari Biorefineries Ltd. Sakarwadi	A/p- Sakarwadi, Tal- Kopergaon, Dist- Ahmednagar Pin 413708	9423203378	director.sakarwadi@somaiya.com

## Sender authorisation No

## Manifest Document No

## Membership No (If any)

Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000423723-306834	MEPL/33002151
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## Transporter's name and address (including phone no. and email.)

Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL- SHIRUR, DIST- PUNE	MH12SX3338	M/s. Aradhya Enterprises A/P.Ranjangaon Ganpati.Tal- Shirur, Dist Pune-412209	9881109696	aradhyaenterprises@gmail.com

## Waste Disposal Details

Sr No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	09-11-2023	1.4 Organic residues	Polymer-Waste	8.020	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
35				Semi-Solid				Use Safety goggles, Hand Golves, Shoes, Helmet etc.				

## Manifest For Hazardous And Other Waste

Submitted Date : 09-11-2023

Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/S. Godavari Biorefineries Ltd. Sakarwadi	A/p- Sakarwadi, Tal- Kopergaon, Dist- Ahmednagar Pin 413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000423616-306793	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.Advik Transport , Gat No. 79/2, Wadner (Khrud), Tal- Shirur, Dist- Pune	MH12SX9078	M/s. Advik Transport Gat No. 79/2, Wadner (Khrud) Tal- Shirur, Dist.- pune	9623079696	adviktransport01@gmail.com

Sl No	Date	Waste Category	Waste Name	Waste Qty	Waste Unit	Hazardous Disposal Code	Waste Disposal Detail					
							State	City	Name of unit	Address of unit	Contact of unit	Email of unit
1	09-11-2023	1.4 Organic residues	Polymer-Waste	7.80	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsi.co.in
Number of Containers				Physical Form			Special Handling Instructions And Additional Information					
35				Semi-Solid			Use Safety goggles, Hand Gloves, Shoes, Helmet etc.					



MPY 2

## Manifest For Hazardous And Other Waste

Submitted Date : 06-11-2023

## Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/S. Godavari Biorefineries Ltd. Sakarwadi	A/p- Sakarwadi, Tal- Kopergaon, Dist- Ahmednagar Pin 413708	9423203378	director.sakarwadi@somaiya.com

Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated	MPCB-HW_MANIFEST-0000422518-304951	MEPL/33002151
27.02.2023		

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL- SHIRUR, DIST- PUNE	MH12SX3338	M/s. Aradhya Enterprises A/P.Ranjangaon Ganpati.Tal- Shirur, Dist Pune-412209	9881109696	aradhyaenterprises@gmail.com

Waste Disposal Details												
Sr No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	06-11-2023	1.4 Organic residues	Polymer-Waste	7.60	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
35				Semi-Solid				Use Safety goggles, Hand Golves, Shoes, Helmet etc.				

## Manifest For Hazardous And Other Waste

Submitted Date : 30-10-2023

## Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/S. Godavari Biorefineries Ltd. Sakarwadi	A/p- Sakarwadi, Tal- Kopergaon, Dist- Ahmednagar Pin 432000	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No.	Manifest Document No.	Membership No (if any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000419531-303020	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL- SHIRUR, DIST- PUNE	MH12SX3338	M/s. Aradhya Enterprises A/P.Ranjangaon Ganpati.Tal- Shirur, Dist Pune-412209	9881109696	aradhyaenterprises@gmail.com

Waste Disposal Details												
Sr No.	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit	
1	30-10-2023	1.4 Organic residues	Polymer-Waste	8.44	MT	CHWTSDF	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra Environ Power Ltd. (MEPL) Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in	
Number of Containers				Physical Form			Special Handling Instructions And Additional Information					
36				Semi-Solid			Use Safety goggles, Hand Golves,Shoes,Helmet etc.					

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## Manifest For Hazardous And Other Waste

Submitted Date : 23-10-2023

## Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/S. Godavari Biorefineries Ltd. Sakarwadi	A/p- Sakarwadi, Tal- Kopergaon, Dist- Ahmednagar Pin 413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000417108-301536	MEPL/33002151

Transporter name and address (including phone no. and email)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. Advik Transport , Gat No. 79/2, Wadner (Khurd), Tal- Shirur, Dist- Pune	MH12SX9082	M/s. Advik Transport Gat No. 79/2, Wadner (Khurd) Tal- Shirur, Dist.- pune	9623079696	adviktransport01@gmail.com

Waste Disposal Details												
S. No.	Date	Waste Category	Waste Name	Waste Qty	Waste Unit	Waste Disposal Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit	
1	23-10-2023	1.4 Organic residues	Polymer-Waste	7.880	MT	CHWTSDF	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in	
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
36				Semi-Solid				Use Safety goggles, Hand Gloves, Shoes, Helmet etc.				

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## Manifest For Hazardous And Other Waste

Submitted Date : 30-09-2023

Apply as Generator

M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar
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Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/S. Godavari Biorefineries Ltd. Sakarwadi	A/p- Sakarwadi, Tal- Kopergaon, Dist- Ahmednagar Pin 413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000406905-295654	MEPL/33002151

Transporter's name and address (Including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL- SHIRUR, DIST- PUNE	MH12SX3338	M/s. Aradhya Enterprises A/P.Ranjangaon Ganpati.Tal- Shirur, Dist Pune-412209	9881109696	aradhyaenterprises@gmail.com

Waste Disposal Details												
Sr No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit	
1	30-09-2023	35.3 Chemical sludge from waste water treatment	ETP Sludge	4.490	MT	CHWTSDF	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in	
Number of Containers				Physical Form			Special Handling Instructions And Additional Information					
170				solid			Use Safety goggles, Hand Golves, Shoes, Helmet etc.					

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## Manifest For Hazardous And Other Waste

Submitted Date : 30-09-2023

## Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/S. Godavari Biorefineries Ltd. Sakarwadi	A/p- Sakarwadi, Tal- Kopergaon, Dist- Ahmednagar Pin 413708	9423203378	director.sakarwadi@somaiya.com

Sender's registration No.	Manifest document No.	Membership No. (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000406968-295669	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL- SHIRUR, DIST- PUNE	MH12SX3338	M/s. Aradhya Enterprises A/P.Ranjangaon Ganpati.Tal- Shirur, Dist Pune-412209	9881109696	aradhyaenterprises@gmail.com

Waste Disposal Details												
Sr. No.	Date	Waste Category	Waste Name	Waste QTY	Waste unit	Waste Disposal to	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	30-09-2023	1.4 Organic residues	Polymer-Waste	4.840	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
20				Semi-Solid				Use Safety goggles, Hand Golves, Shoes,Helmet etc.				

## Manifest For Hazardous And Other Waste

Submitted Date : 22-09-2023

## Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
		Mobile No.	Sender Email
M/S. Godavari Biorefineries Ltd. Sakarwadi	A/p- Sakarwadi, Tal- Kopergaon, Dist- Ahmednagar Pin 413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No.	Manifest Document No.	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000404377	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.Advik Transport , Gat No. 79/2, Wadner (Khrud), Tal- Shirur, Dist- Pune	MH12SX9078	M/s. Advik Transport Gat No. 79/2, Wadner (Khrud) Tal- Shirur, Dist.- pune	9623079696	adviktransport01@gmail.com

Waste Disposal Details												
Sr. No.	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	22-09-2023	1.4 Organic residues	Polymer-Waste	8.680	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form				Special Handling instructions And Additional Information				
36				Semi-Solid				Use Safety goggles, Hand Golves, Shoes,Helmet etc.				



## Manifest For Hazardous And Other Waste

Submitted Date : 15-09-2023

## Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/S. Godavari Biorefineries Ltd. Sakarwadi	A/p- Sakarwadi, Tal- Kopergaon, Dist- Ahmednagar Pin 413708	9423203378	director.sakarwadi@somaiya.com

Sender authorisation No	Manifest Document No	Membership No (If any)
Format-1.0/CAC/UAN No.0000154055/CO/2302001917 Dated 27.02.2023	MPCB-HW_MANIFEST-0000402478	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.Advik Transport , Gat No. 79/2, Wadner (Khurd), Tal- Shirur, Dist- Pune	MH12SX9078	M/s. Advik Transport Gat No. 79/2, Wadner (Khurd) Tal- Shirur, Dist.- pune	9623079696	adviktransport01@gmail.com

Waste Disposal Details												
Sr No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	15-09-2023	1.4 Organic residues	Polymer-Waste	8.370	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
36				Semi-Solid				Use Safety goggles, Hand Gloves, Shoes, Helmet etc.				

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## Manifest For Hazardous And Other Waste

Submitted Date : 02-09-2023

## Apply as Generator

Unit Name	Plant Name	Submit To
M/s- Godavari Biorefineries Ltd.	M/s- Godavari Biorefineries Ltd.	SRO-Ahmednagar

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
M/S. Godavari Biorefineries Ltd. Sakarwadi	A/p- Sakarwadi, Tal- Kopergaon, Dist- Ahmednagar Pin 413708	9423203378	director.sakarwadi@somaiya.com

Manifest Document No.	Membership No. (if any)
Format-1.0/CAC/JAN No.0000154055/CO/2302001917 Dated 27.02.2023	MEPL/33002151

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s.ARADHY ENTERPRISES, RANJANGAON GANPATI, TAL- SHIRUR, DIST- PUNE	MH12SX3340	M/s. Aradhya Enterprises A/P.Ranjangaon Ganpati.Tal- Shirur, Dist Pune-412209	9881109696	aradhyaenterprises@gmail.com

Waste Disposal Details												
Sl No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	02-09-2023	1.4 Organic residues	Polymer-Waste	8.320	MT	CHWTSDF	M/s. Maharashtra Environ Power Ltd. (MEPL), Ranjangaon, Pune.	Maharashtra	M/s. Maharashtra Environ Power Ltd. (MEPL)	Ranjangaon, Pune.	9922901553	rakesh.mishra@smsl.co.in
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
36				Semi-Solid				Use Safety goggles, Hand Golves, Shoes, Helmet etc.				

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Form No. 7

(SEE RULE 18 (7) AND SCHEDULES II, III, IV, VI, VIII, X, XI, XIII, XIV, XV, XVII, XVIII, AND XX TO RULE 114) HEALTH REGISTER  
(IN RESPECT OF PERSON EMPLOYED IN OCCUPATION DECLARED TO BE DANGEROUS OPERATION UNDER SEC 87).

Health Register- GODAVARI BIOREFINERIES LTD (TRAINEE)

Certifying Surgeon: Dr. JAGDISH KENI

In respect of persons employed in dangerous operations under Sec. 87

SR.NO	FORM NO.	EMP.NO.	Name of Employee	Age	Sex	Date of Employment of Present Work	Date of Leaving or Transferring to Other Job	Reason for Leaving/ Transfer/Discharge	Nature of Job/ Occupation / Designation	Raw Material or By-product Handled	Date of Medical Examination by Certifying Surgeon	Result of Medical Examination	If Suspendd from Work state period of suspension with reasons	If Certificate of Unfitness or suspension issued to worker, signature of Certifying Surgeon with date
1	341	200021160	Dattatrya Vinayak Chavan	33.0	M	18-Jan-21			Tr.Technician-VII	Chemical Handling	28-12-2023	FIT		
2	7	200021164	Sandip Bhimraj Nanware	32.0	M	1-Mar-21			Tr.Electrician Helper	Electrical Services	27-12-2023	FIT		
3	126	200021165	Arjun Raghunath More	30.0	M	8-Apr-21			TRAINEE TECHNICIAN-VI	Chemical Handling	27-12-2023	FIT		
4	247	200021166	Vijay Rajaram Thakare	43.0	M	16-Apr-21			Trainee Assistant-III	Utility Service / Maintenance	27-12-2023	FIT		
5	294	200021168	Rahul Sarjearo Hivrare	25.0	M	19-Apr-21			Trainee Operator	Chemical Handling	27-12-2023	FIT		
6	430	200021169	Shailesh Dipak Lohakane	27.0	M	19-Apr-21			Trainee Operator	Chemical Handling	28-12-2023	FIT		
7	42	200021171	Ganesh Bhaskar Jadhav	29.0	M	26-Apr-21			Trainee Operator	Chemical Handling	27-12-2023	FIT		
8	651	200021172	Vijay Vilas Jangam	25.0	M	3-May-21			Trainee Operator	Chemical Handling	29-12-2023	FIT		
9	246	200021173	Manoj Rajendra Varkad	24.0	M	10-May-21			Trainee Operator	Chemical Handling	27-12-2023	FIT		
10	586	200021174	Akshay Subhash Pawar	27.0	M	10-May-21			Trainee Operator	Chemical Handling	29-12-2023	FIT		
11	301	200021187	Rameshwar Satish Kanade	23.0	M	2-Feb-22			Trainee Mechanical Engineer	Utility Service / Maintenance	27-12-2023	FIT		
12	498	200021190	Swapnil Rajendra Shinde	26.0	M	1-Jun-23			Trainee Mechanical Engineer	Utility Service / Maintenance	28-12-2023	FIT		
13	530	200021191	Purushottam Durgadas Teke	25.0	M	1-Jun-23			Trainee Mechanical Engineer	Utility Service / Maintenance	29-12-2023	FIT		
14	55	200021194	Madhukar Ashok Sonawane	41.0	M	18-Jul-22			Trainee Technician-VI	Utility Service / Maintenance	27-12-2023	FIT		
15	222	200021195	Ketan Ashok Barhate	30.0	M	18-Jul-22			Trainee Fitter Helper	Utility Service / Maintenance	27-12-2023	FIT		
16	657	200021196	Anil Dagadu Pawar	25.0	M	18-Jul-22			Trainee Fitter Helper	Utility Service / Maintenance	29-12-2023	FIT		
17	502	200021197	Devdatta Bhausaheb Gosavi	31.0	M	18-Jul-22			Trainee Fitter Helper	Utility Service / Maintenance	28-12-2023	FIT		
18	278	200021198	Abhishek Rajendra Jadhav	23.0	M	18-Jul-22			Trainee Welder Helper	Utility Service / Maintenance	27-12-2023	FIT		
19	318	200021199	Vinod Dashrath Walunj	21.0	M	18-Jul-22			Trainee Fitter Helper	Utility Service / Maintenance	28-12-2023	FIT		
20	193	200021200	Kamesh Dinkar Thombre	24.0	M	18-Jul-22			Trainee Welder Helper	Utility Service / Maintenance	27-12-2023	FIT		
21	494	200021201	Bhushan Ashok Kokate	27.0	M	18-Jul-22			Trainee Operator	Chemical Handling	28-12-2023	FIT		
22	401	200021202	Aastik Gorakshnath Teke	27.0	M	18-Jul-22			Trainee Operator	Chemical Handling	28-12-2023	FIT		
23	135	200021203	Avinash Kailas Nevage	27.0	M	18-Jul-22			Trainee Operator	Chemical Handling	27-12-2023	FIT		
24	132	200021204	Tushar Tatyaram Godse	24.0	M	18-Jul-22			Trainee Operator	Chemical Handling	27-12-2023	FIT		
25	575	200021205	Sagar Changdev Mahapure	30.0	M	18-Jul-22			Trainee Operator	Chemical Handling	29-12-2023	FIT		
26	516	200021206	Sumegh Vishwas Tapase	33.0	M	19-Jul-22			Trainee Chemical Engineer	Chemical Handling	29-12-2023	FIT		
27	567	200021210	Vaibhav Kacheshwar Aher	23.0	M	11-Aug-22			Trainee Operator	Chemical Handling	29-12-2023	FIT		
28	579	200021211	Rahul Madhukar Dange	36.0	M	5-Sep-22			Trainee Chemist	Chemical Handling	29-12-2023	FIT		
29	609	200021212	Shubham Ramesh Joshi	27.0	M	5-Sep-22			Trainee Chemist	Chemical Handling	29-12-2023	FIT		
30	599	200021213	Rakesh Vijay Bhujbal	25.0	M	5-Sep-22			Trainee Chemist	Chemical Handling	29-12-2023	FIT		
31	584	200021214	Sanket Sanjay Kale	25.0	M	5-Sep-22			Trainee Chemist	Chemical Handling	29-12-2023	FIT		
32	116	200021215	Rameshwar Gajanan Teke	27.0	M	5-Sep-22			Trainee Operator	Chemical Handling	27-12-2023	FIT		
33	578	200021216	Nikhil Machhindra Teke	24.0	M	5-Sep-22			Trainee Chemist	Chemical Handling	29-12-2023	FIT		
34	519	200021219	Rohit Babulal Hyaling	26.0	M	3-Oct-22			Trainee Chemist	Chemical Handling	29-12-2023	FIT		
35	583	200021220	Vikas Dagadu Kurhade	25.0	M	17-Oct-22			Trainee Chemist	Chemical Handling	29-12-2023	FIT		
36	343	200021221	Sudhir Damodar Jadhav	26.0	M	1-Nov-22			Trainee Chemist	Chemical Handling	28-12-2023	FIT		
37	332	200021223	Akash Balu Nile	26.0	M	15-Nov-22			Trainee Operator	Chemical Handling	28-12-2023	FIT		
38	590	200021224	Ganesh Samadhan Raut	22.0	M	1-Dec-23			Trainee Technician-VI	Chemical Handling	29-12-2023	FIT		

प्रमाणित/प्रमाणक शिवाजीवास्तवक

क. ACS -JK/2019











Form No. 7

(SEE RULE 18 (7) AND SCHEDULES II, III, IV, VI, VIII, X, XI, XIII, XIV, XV, XVII, XVIII, AND XX TO RULE 114) HEALTH REGISTER

(IN RESPECT OF PERSON EMPLOYED IN OCCUPATION DECLARED TO BE DANGEROUS OPERATION UNDER SEC 87).

Health Register- GODAVARI BIOREFINERIES LTD (CONTRACT- DNYANESHWAR WAKCHAURE )

Certifying Surgeon: Dr. JAGDISH KENI

In respect of persons employed in dangerous

operations under Sec. 87

SR.NO	FORM NO.	EMP.NO.	Name of Employee	Age	Sex	Date of Employment of Present Work	Date of Leaving or Transferring to Other Job	Reason for Leaving/Transfer/Discharge	Nature of Job/ Occupation / Designation	Raw Material or By-product Handled	Date of Examination by Certifying Surgeon	Result of Medical Examination	If Suspended from Work state period of suspension with reasons	If Certificate of Unfitness or suspension issued to worker, signature of Certifying Surgeon with date
1	93	10029	ANIL PARSHRAM SOLAS	48	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
2	228	10030	BALASAHEB KARBHARI GAVHAN	47	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
3	168	10031	BHAUSAHEB TUKARAM MORE	49	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
4	140	10033	DATTATRAYA CHUNILAL DESAL	49	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
5	604	10035	DIPAK PRAKASH PAWAR	38	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	29-12-2023	FIT		
6	420	10037	ISSAK JANUBHAI SHAIKH	59	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
7	373	10039	KIRAN DILIP AHIRE	39	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
8	137	10040	KIRAN PANDU GAIKWAD	35	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
9	178	10042	NANASAHEB DEVIDAS PATIL	48	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
10	138	10045	PRAMOD MADHAV SONAWANE	41	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
11	259	10047	RAHUL RAMDAS SONAWANE	42	M	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
12	176	10051	RAVINDRA DEVIDAS ROKADE	52	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
13	666	10053	SANDIP ANANDA NIKAM	41	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	29-12-2023	FIT		
14	125	10054	SIDHARTH NARAYAN MAHIRE	33	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
15	355	10057	SUNIL ANANDA NIKAM	38	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
16	354	10059	SUNIL DAGADU JADHAV	51	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
17	649	10060	SURESH SUKDEO BHADANE	49	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	29-12-2023	FIT		
18	139	10063	TEJAS NARAYAN MAHIRE	41	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
19	356	10213	SUNIL BABAN GIRI	43	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
20	141	10034	DILDAR SONAWANE	47	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
21	142	10043	PANDU PAGARE	59	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
22	182	10349	UTTAM KOTADE	40	M	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		

Dr. JAGDISH KENI  
 MBBS, AFIP, DHA, DETROIT  
 12-9-20  
 प्रमाणित/प्रमाणित  
 क. ACS -JK/2019





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Form No. 7

(SEE RULE 18 (7) AND SCHEDULES II, III, IV, VI, VIII, X, XI, XIII, XIV, XV, XVII, XVIII, AND XX TO RULE 114) HEALTH REGISTER  
(IN RESPECT OF PERSON EMPLOYED IN OCCUPATION DECLARED TO BE DANGEROUS OPERATION UNDER SEC 87).

Health Register- GODAVARI BIOREFINERIES LTD (CONTRACT- BAPUSAHEB R. NILE )

Certifying Surgeon: Dr. JAGDISH KENI

In respect of persons employed in dangerous operations under Sec. 87

R.NO	FORM NO.	EMP.NO.	Name of Employee	Age	Sex	Date of Employment of Present Work	Date of Leaving or Transferring to Other Job	Reason for Leaving/ Transfer /Discharge	Nature of Job/ Occupation / Designation	Raw Material or By-product Handled	Date of Medical Examination by Certifying Surgeon	Result of Medical Examination	If Suspended from Work state period of suspension with reasons	If Certificate of Unfitness or suspension issued to worker, signature of Certifying Surgeon with date
1	510	10002	ANIL WALMIK MOKAL	41	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
2	37	10003	ANTAWAN MURLIDHAR THORAT	58	MALE	01/04/2023			CONTRACT LABOUR	NA	27-12-2023	FIT		
3	431	10005	CHOTU KASAM SHAIKH	56	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
4	38	10006	DIPAK KACHARU GAIKWAD	57	MALE	01/04/2023			CONTRACT LABOUR	NA	27-12-2023	FIT		
5	180	10007	GANESH RAMDAS GAIKWAD	43	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
6	421	10008	ILIAS MUNIR TAMBOLI	48	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
7	347	10009	JAIWANT SUKDEO KANADE	50	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
8	167	10010	JANKIRAM KANAIIYA PRASAD	43	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
9	160	10011	KAPIL HIMMAT BHUJANG	42	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
10	43	10014	PRASHANT UTTAM WAGHCHAURE	34	MALE	01/04/2023			CONTRACT LABOUR	NA	27-12-2023	FIT		
11	500	10015	RAHUL GHANSHYAM WAIKAR	35	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
12	389	10016	RAJU BHAJAN BHALERAO	59	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
13	11	10017	SACHIN LAHANU BHARUD	44	MALE	01/04/2023			CONTRACT LABOUR	NA	27-12-2023	FIT		
14	308	10018	SANJAY ARJUN JADHAV	46	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
15	46	10019	SANJAY NANDRAM SURBHAIYA	44	MALE	01/04/2023			CONTRACT LABOUR	NA	27-12-2023	FIT		
16	360	10021	SHARIF MOHAMAD PATEL	52	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
17	330	10022	SK. BASHIR SK. YAKUB	54	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
18	29	10023	SUNIL NIMBA WAGH	45	MALE	01/04/2023			CONTRACT LABOUR	NA	27-12-2023	FIT		
19	136	10024	UTTAM RAMBHAJI NILE	45	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
20	154	10025	VEDU LAXMAN MOKAL	54	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
21	226	10026	VINAYAK POPAT CHAVHAN	37	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
22	238	10027	WALMIK RAMVHANDRA BHARUD	51	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
23	544	10041	MANOJ POPAT ZALTE	39	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
24	517	10172	SUNIL GITARAM TIKKAL	41	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
25	188	10287	RAJENDRA DINKAR MURAR	45	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
26	296	10309	AVINASH ANANADA DUSING	28	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
27	466	10332	SANJAY INDRABHAN NANAWARE	50	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
28	12	10386	YOGESH VAKIL ZALTE	38	MALE	01/04/2023			CONTRACT LABOUR	NA	27-12-2023	FIT		
29	241	10472	RAHUL DINKAR TRIBHUWAN	24	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
30	514	10506	MANOJ LAXMAN JAGTAP	38	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
31	443	10507	SUNDARLAL KISAN PAGARE	28	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		
32	351	10508	SUDHARSHAN SANJAY KAWADE	21	MALE	01/04/2023			CONTRACT LABOUR	NA	28-12-2023	FIT		

Dr. J. V. KENY  
MBBS, AFM, DHA, DETRO

कारखाने अधिष्ठाता १९५७ च्या

कलम १० (१) प्रमाणे अहमदनगर जिल्हाकरीत

संमूह दि. 13-10-23 रोजी 12-9-23

प्राधिकृत/प्रमाणक इत्यादीं वक्तव्य

क्र. ACB - JIR/2019

721

Form No. 7

(SEE RULE 18 (7) AND SCHEDULES II, III, IV, VI, VIII, X, XI, XIII, XIV, XV, XVII, XVIII, AND XX TO RULE 114) HEALTH REGISTER

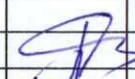
(IN RESPECT OF PERSON EMPLOYED IN OCCUPATION DECLARED TO BE DANGEROUS OPERATION UNDER SEC 87).

Health Register- GODAVARI BIOREFINERIES LTD (CONTRACT- RAJU JADHAV )

Certifying Surgeon: Dr. JAGDISH KENI  
Sec. 87

In respect of persons employed in dangerous operations under

S.R.NO	FOR M NO.	EMP.N O.	Name of Employee	Age	Sex	Date of Employment of Present Work	Date of Leaving or Transfering to Other Job	Reason for Leaving/Transfer/Discharge	Nature of Job/ Occupation / Designation	Raw Material or By-product Handled	Date of Medical Examination by Certifying Surgeon	Result of Medical Examination	If Suspendd from Work state period of suspension with reasons	If Certificate of Unfitness or suspension issued to worker, signature of Certifying Surgeon with date
1	227	10064	PRAKASH BAPU NILE	38	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
2	201	10065	AJAY BHAUSAHEB KAJALE	41	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
3	237	10068	ANURADHA BHAGWAT DESALE	45	FEMALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
4	236	10070	ASHA KISAN RAUT	51	FEMALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
5	524	10071	ASHOK CHANGDEO BHATE	44	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
6	491	10074	BHAGWAT BHASKAR MUKIND	38	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
7	565	10076	DILIP HARI GIRI	47	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	29-12-2023	FIT		
8	195	10077	DNYANESHWAR BALU GIRI	35	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
9	300	10082	MAHENDRA BABURAO BHALERAO	29	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
10	429	10085	NANASAHEB PIRA PAWAR	46	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
11	156	10087	NITIN BHASKAR JADHAV	34	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
12	542	10091	RAHUL NIVRUTTI BAGUL	30	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
13	538	10093	RAJU BABURAO KAKALE	49	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
14	271	10094	RANJEET YOSEF TAPASE	28	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
15	348	10095	RAVI NAMDEO JADHAV	44	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
16	220	10097	SACHIN SUKDEO MAIND	42	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
17	537	10099	SANJAY BHIMRAO RAGDE	39	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
18	199	10100	SANJAY VITTHAL GOSAVI	47	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
19	546	10103	SUNIL LAXMAN PATAIT	39	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
20	262	10104	SUNIL PUNDLIK JAMDHADE	34	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
21	169	10109	VISHAL RAMESH MORE	30	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
22	525	10110	VISHANU SANJAY MUKIND	31	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
23	613	10113	YOGESH DADA RAGADE	36	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	29-12-2023	FIT		
24	198	10114	YOGIRAJ PRAKASH PATAIT	35	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		



Dr. J. V. KENY

MBBS, AFPH, DHA, DETRD

कर्मचारी अधीनस्थ १९४७ च्या

कर्मचारी (२) अंश अहमदनगर जिल्हाकरिता

२८-१२-२०२३ पर्यंत (२-९-२५)

प्रमाणित/प्रमाणित शल्यचिकित्सक

२०१९ AOS FH/K/2019

722

Form No. 7

(SEE RULE 18 (7) AND SCHEDULES II, III, IV, VI, VIII, X, XI, XIII, XIV, XV, XVII, XVIII, AND XX TO RULE 114) HEALTH REGISTER

(IN RESPECT OF PERSON EMPLOYEES IN OCCUPATION DECLARED TO BE DANGEROUS OPERATION UNDER SEC 87).

Health Register- GODAVARI BIOREFINERIES LTD (CONTRACT- RAJU JADHAV )

Certifying Surgeon: Dr. JAGDISH KENI  
Sec. 87

In respect of persons employed in dangerous operations under

S.R.N O	FOR M NO.	EMP.N O.	Name of Employee	Age	Sex	Date of Employment of Present Work	Date of Leaving or Transfer to Other Job	Reason for Transfer/ Dischar ge	Nature of Job/ Occupation / Designation	Raw Material or By- product Handled	Date of Medical Examinati on by Certifying Surgeon	Result of Medica l Examin ation	If Suspende d from Work state period of suspensio n with reasons	If Certificate of Unfitness or suspension issued to worker, signature of Certifying Surgeon with date
25	313	10162	SACHIN BABASAHEB SANT	29	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
26	547	10234	SUNIL KAILASH NIKAM	28	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
27	508	10237	HEMANT PUNAJI JADHAV	42	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
28	438	10244	DIPAK SUBHASH DHANWATE	27	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
29	564	10246	LAXMAN UTTAM MORE	42	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	29-12-2023	FIT		
30	394	10248	KAILASH KARBHARI GAIKWAD	39	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
31	153	10249	POPAT SONU MORE	43	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
32	366	10250	ARUN PUNDLIK JAMDHADE	39	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
33	66	10251	KAILASH RAMBHAU SINGAR	49	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
34	232	10256	SUBHASH EKNATH DHANWATE	56	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
35	346	10258	ARJUN KARBHARI TRIBHUVAN	33	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
36	252	10263	SANJAY PANDURANG PAGARE	27	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
37	211	10271	SANJAY BALKRUSHNA BHADANG	51	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
38	375	10285	MACHHINDRANATH TUKARAM BHOKARE	58	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
39	374	10327	MADHURI VIJAY PAWAR	33	FEMALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
40	459	10333	SACHIN BABASAHEB VINCHU	25	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
41	460	10337	RUSHIKESH ANNASAHEB VINCHU	25	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
42	549	10381	GAUTAM HARI SONAWANE	43	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	29-12-2023	FIT		
43	368	10394	BAPU RAMESH DUSING	34	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
44	601	10406	NILESH BABASAHEB SANT	34	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	29-12-2023	FIT		
45	526	10409	PRABHU MANOHAR PAGARE	44	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
46	44	10411	DIPAK PRAKASH SONAWANE	42	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
47	558	10417	DATTATRAY SUBHASH DHANWAT	32	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
48	594	10418	DNYANESHWAR RAMDAS BANKAR	48	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
49	452	10420	VISHAL DILIP BANKAR	28	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
50	504	10433	SANJAY RAMDAS SONAWANE	39	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
51	481	10435	SIDDHANT BALASAHEB BIRUTE	30	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		

JPS

V. KENY

H.DHA, DETRO

28-12-2023

प्रमाण अहमदनगर जिल्हाकरिता

28-12-2023

3-PA 2 पर्यंत 12-9-25

आणक शिल्पचिकित्सक

28-12-2023

-JKT/2019



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Form No. 7

(SEE RULE 18 (7) AND SCHEDULES II, III, IV, VI, VIII, X, XI, XIII, XIV, XV, XVII, XVIII, AND XX TO RULE 114) HEALTH REGISTER  
(IN RESPECT OF PERSON EMPLOYEES IN OCCUPATION DECLARED TO BE DANGEROUS OPERATION UNDER SEC 87).

Health Register- GODAVARI BIOREFINERIES LTD (CONTRACT- SUBHASH A. TEKE )

Certifying Surgeon: Dr. JAGDISH KENI  
under Sec. 87

In respect of persons employed in dangerous operations

SR. NO	FOR M NO.	EMP.N O.	Name of Employee	Age	Sex	Date of Employment of Present Work	Date of Leaving or Transferring to Other Job	Reason for Leaving/ Transfer/ Discharge	Nature of Job/ Occupation / Designation	Raw Material or By-product Handled	Date of Medical Examination by Certifying Surgeon	Result of Medical Examination	If Suspended from Work state period of suspension with reasons	If Certificate of Unfitness or suspension issued to worker, signature of Certifying Surgeon with date
1	532	10176	AJIM SHAIKAT SHAIKH	37	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	29-12-2023	FIT		
2	128	10177	AKSHAY ARUN MEHARE	31	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
3	440	10178	AMBADAS BHAUSAHEB GIRI	40	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
4	124	10180	ARJUN YOSEPH TAPASE	36	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
5	480	10181	ASHOK PUNDLIK JAMDHADE	45	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
6	482	10182	ASHOK PUNDLIK TRIBHUVAN	55	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
7	416	10186	NARESH DHONDIRAM HIVRE	33	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
8	541	10189	NITIN SAHEBRAO GHUMARE	36	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	29-12-2023	FIT		
9	24	10195	SHIVA HIRAMAN ARAK	52	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
10	427	10198	SUNIL BALKRUSHANA BHADANG	38	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
11	22	10199	SUNIL HARI MAIND	44	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
12	588	10202	YUNUSKHAN FAKIRKHAN PATEL	41	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	29-12-2023	FIT		
13	413	10369	RAJENDRA RAMRAO KANDEKAR	45	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
14	511	10377	VIJAY BALKRUSHNA BHADANGE	48	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
15	370	10382	RAJU MAHEBUB SHAIKH	50	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
16	489	10388	SUNIL BABURAO KAKALE	51	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
17	345	10389	SACHIN VEDU MOKAL	33	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	18-12-2023	FIT		J. KENY
18	660	10390	RAMESH GANPAT BHAKARE	30	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		HA, DETRD
19	485	10396	VIJAY KARBHARI NILE	38	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		च्या
20	573	10397	SATISH BHIMRAO SOLSE	30	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	29-12-2023	FIT		प्रमाणित महानगर जिल्हाकरीता

पावळ दि. 13-10-23 पर्यंत 12-9-25  
 प्राधिकृत/ प्रमाणक शल्यचिकित्सक  
 क. ACS -JK/2019



726

Form No. 7

(SEE RULE 18 (7) AND SCHEDULES II, III, IV, VI, VIII, X, XI, XIII, XIV, XV, XVII, XVIII, AND XX TO RULE 114) HEALTH REGISTER

(IN RESPECT OF PERSON EMPLOYED IN OCCUPATION DECLARED TO BE DANGEROUS OPERATION UNDER SEC 87).

Health Register- GODAVARI BIOREFINERIES LTD (CONTRACT- SHAM N. JADHAV )

Certifying Surgeon: Dr. JAGDISH KENI  
under Sec. 87

In respect of persons employed in dangerous operations

SR.N O	FORM NO.	EMP.N O.	Name of Employee	Age	Sex	Date of Employment of Present Work	Date of Leaving or Transfer to Other Job	Reason for Leaving/ Transfer /Dischar ge	Nature of Job/ Occupation / Designation	Raw Material or By- product Handled	Date of Medical Examination by Certifying Surgeon	Result of Medical Examina tion	If Suspend d from Work state period of suspensio n with reasons	If Certificate of Unfitness or suspensio n issued to worker, signature of Certifying Surgeon with date
1	159	10013	LAXMAN CHANGDEO KAJALE	46	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
2	275	10127	VILAS KARBHARI GAIKWAD	44	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
3	505	10128	ABHINAV SAHEBRAO KOKATE	33	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
4	391	10130	ANIL JOTIRAM WAGH	47	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
5	415	10131	ANIL S KADAM	48	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
6	157	10134	BABASAHEB KACHARU WALUNJ	56	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
7	158	10137	BALA POPAT SOLSE	46	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
8	531	10141	BHAUSAHEB S. SONAWANE	55	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	29-12-2023	FIT		
9	658	10144	DATTATRAYA RADHAKRUSHNA A.	62	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	29-12-2023	FIT		
10	217	10146	DNYANESHWAR WALMIK SALE	37	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
11	478	10147	GANESH RADEKRISHNA GORADE	52	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
12	152	10149	HARICHANDRA SHANKAR AHIRE	48	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
13	33	10153	MADHUKAR PANDIT SUPARE	51	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
14	257	10159	RAJIYA YUSUF SHAIKH	41	EMALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
15	577	10160	RAMESH TULSHIRAM KHEDEKAR	59	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	29-12-2023	FIT		
16	215	10163	SACHIN KISAN RAUT	32	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
17	418	10164	SANJAY SUKDEO GHANGHAV	45	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
18	216	10170	SHUBHAM NITIN BIDVE	24	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
19	99	10171	RAJENDRA VISHWANATH SHINDE	57	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
20	458	10174	VILAS RAOSAHEB TIKKAL	45	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
21	479	10175	VITTHAL GOVIND CHAVHAN	54	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
22	14	10264	BABASAHEB RAGHUNATH SANAP	42	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
23	507	10288	BHAGWAN LALA KHAIRE	45	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		

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M.D.S., A.F.H., D.H.A., DETRD

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Form No. 7

(SEE RULE 18 (7) AND SCHEDULES II, III, IV, VI, VIII, X, XI, XIII, XIV, XV, XVII, XVIII, AND XX TO RULE 114) HEALTH REGISTER

(IN RESPECT OF PERSON EMPLOYED IN OCCUPATION DECLARED TO BE DANGEROUS OPERATION UNDER SEC 87).

Health Register- GODAVARI BIOREFINERIES LTD (CONTRACT- SHAM N. JADHAV )

Certifying Surgeon: Dr. JAGDISH KENI  
under Sec. 87

In respect of persons employed in dangerous operations

SR.N O	FORM NO.	EMP.N O.	Name of Employee	Age	Sex	Date of Employment of Present Work	Date of Leaving or Transfer to Other Job	Reason for Leaving/ Transfer /Dischar ge	Nature of Job/ Occupation / Designation	Raw Material or By- product Handled	Date of Medical Examination by Certifying Surgeon	Result of Medical Examina tion	If Suspende d from Work state period of suspensio n with reasons	If Certificate of Unfitness or suspensi ssued to worker, signature of Certifying Surgeon with date
24	451	10290	VALMIK CHANDRABHAN KANADE	42	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
25	441	10292	SHANKAR CHIMAJI JADHAV	42	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
26	619	10299	RAGHUNATH BHIMA AHER	40	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	29-12-2023	FIT		
27	179	10316	BHAUSAHEB JAGAN BHAKARE	45	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
28	457	10317	VALMIK KASHINATH BHAKARE	33	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
29	607	10320	MANGESH GANGARAM JONDHALE	29	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	29-12-2023	FIT		
30	432	10340	ANIL LAXMAN GAIKWAD	32	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
31	501	10345	TUSHAR PRAKASH YESHI	31	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
32	337	10346	KAILAS VISHVANATH LATE	57	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
33	23	10347	AVINASH RAMDAS TEKE	32	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
34	602	10354	SARJERAO RAMBHAU SINGAR	54	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	29-12-2023	FIT		
35	249	10363	KAPIL SANJAY SONAWANE	27	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
36	357	10385	PRALHAD BALASAHEB TEKE	43	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
37	123	10392	SURYAKANT PRALHAD JADHAV	29	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
38	95	10395	SANDIP LAXMAN GANGULE	35	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		
39	338	10402	JAGDISH SHAM MANDAGE	29	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	28-12-2023	FIT		
40	539	10412	RAJU ARJUN CHAVAN	0	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	29-12-2023	FIT		
41	112	10432	DNYANDEO KRISHNA SONAWANE	41	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	27-12-2023	FIT		
42	390	10438	CHAGAN BABU GAIKWAD	45	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
43	569	10449	AKASH SANJAY GHANGHAV	20	MALE	01/04/2023			CONTRACT LABOUR	CHEMICAL HANDLING	29-12-2023	FIT		
44	563	10450	GANESH SHANKAR JADHAV	20	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	29-12-2023	FIT		
45	424	10491	SHEKHAR KACHRU KANADE	33	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	28-12-2023	FIT		
46	250	10515	KARAN RAJENDRA MORE	22	MALE	01/04/2023			CONTRACT LABOUR	CIVIL/HOUSEKEEPING	27-12-2023	FIT		

Handwritten signature of Dr. Jagdish Keni

DR. J. V. KENI  
14203, AFH, DHA, DETROIT

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(२) प्रमाण अहमदनगर जिल्हा कारीता

पर्यंत 12-9-25

प्रमाणित प्रमाणित प्रमाणित

25-12-2019



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Form No. 7

(SEE RULE 18 (7) AND SCHEDULES II, III, IV, VI, VIII, X, XI, XIII, XIV, XV, XVII, XVIII, AND XX TO RULE 114) HEALTH REGISTER  
(IN RESPECT OF PERSON EMPLOYEES IN OCCUPATION DECLARED TO BE DANGEROUS OPERATION UNDER SEC 87).

Health Register- GODAVARI BIOREFINERIES LTD (OFFICERS)

Certifying Surgeon: Dr. JAGDISH KENI

In respect of persons employed in dangerous operations under Sec. 87

SR.NO	FORM NO.	EMP.NO.	Name of Employee	Age	Sex	Date of Employment of Present Work	Date of Leaving or Transferring to Other Job	Reason for Leaving/Transfer/DischARGE	Nature of Job/ Occupation / Designation	Raw Material or By-product Handled	Date of Medical Examination by Certifying Surgeon	Result of Medical Examination	If Suspended from Work state period of suspension with reasons	If Certificate of Unfitness or suspension issued to worker, signature of Certifying Surgeon with date
1	669	200021181	Suhas Uttam Godage	53.0	M	8-Sep-21			Director (Works)	Administration	29-12-2023	FIT		
2	605	200021188	Pravin Bhupal Vibhute	53.6	M	7-Feb-22			General Manager-Technical	Administration	29-12-2023	FIT		
3	638	200000089	Dhananjay Suryabhan More	59.3	M	1-Feb-98			Asstt.General Manager-Production	Chemical Handling	29-12-2023	FIT		
4	102	200000099	Dipak Pundlik Pathak	59.0	M	15-Jul-89			Manager-Sales	Administration	27-12-2023	FIT		
5	640	200000101	Raibhan Pandurang Gaikwad	49.6	M	25-Mar-95			Asstt.General Manager-Electric	Electrical Services	29-12-2023	FIT		
6	643	200000106	Abikshit Saroj Chatterjee	51.8	M	3-Aug-99			Asst. General Manager(IT)	Administration	29-12-2023	FIT		
7	350	200020049	Soudagar Vishwambhar Kulal	55.6	M	1-Sep-95			Asstt.General Manager-Civil	Construction/Maintenance	27-12-2023	FIT		
8	349	200020051	Gopiraj Vithalrao Jangam	53.1	M	15-Apr-95			Manager-Production	Chemical Handling	27-12-2023	FIT		
9	448	200020060	Kailas Pradhanrao Naikwade	56.6	M	15-Jul-94			Dy. Manager(Production)	Chemical Handling	29-12-2023	FIT		
10	280	200020062	Sanjay Deoram Adhav	53.3	M	13-Apr-94			Dy. Manager(Production)	Chemical Handling	27-12-2023	FIT		
11	315	200020064	Maheebub Abbas Shaikh	59.7	M	1-Aug-92			Officer-Warehouse	Chemical Handling	27-12-2023	FIT		
12	127	200020065	Appasaheb Jagannath Wani	59.6	M	1-Jul-97			Manager(QC)	Chemical Handling	27-12-2023	FIT		
13	106	200020094	Sandip Panditrao Kshirsagar	53.7	M	24-Jan-96			Asstt. Manager-IT	Administration	27-12-2023	FIT		
14	98	200020096	Sanjay Madhukar More	54.6	M	6-Sep-93			Jr. Officer-Accounts	Administration	27-12-2023	FIT		
15	94	200020097	Nandu Parbhat Bhagwat	55.6	M	1-Dec-93			Dy. Manager-Accounts	Administration	27-12-2023	FIT		
16	62	200020099	Somnath Narayan Kulthe	55.7	M	1-Dec-94			Officer(Purchase)	Administration	27-12-2023	FIT		
17	254	200020341	Shrikant Keshav Kulkarni	56.1	M	23-Dec-93			Jr. Officer-Instrument	Utility Service / Maintenance	27-12-2023	FIT		
18	289	200020540	Deepak Shaligram Jadhav	56.6	M	1-Jun-01			Jr. Officer-Accounts	Administration	27-12-2023	FIT		
19	639	200020606	Ashok Shripati Sutar	51.6	M	8-Sep-98			Officer	Administration	29-12-2023	FIT		
20	103	200020608	Hemant Sharad Joshi	48.1	M	1-Sep-00			Dy. Manager-QC	Chemical Handling	27-12-2023	FIT		
21	57	200020614	Yogesh Vasantrao Bagal	49.6	M	1-Jan-99			Officer(Environment)	Administration	27-12-2023	FIT		
22	85	200020664	Sanjay Raosaheb Karhale	46.4	M	20-Oct-00			Dy. Manager-Admin	Administration	27-12-2023	FIT		
23	63	200020678	Nitin Vasudeo Kulkarni	57.4	M	12-Mar-01			Sr. Manager-Stores	Administration	27-12-2023	FIT		
24	172	200020694	Deepak Madhukar More	49.6	M	1-Jan-10			Jr. Officer-Environment	Chemical Handling	27-12-2023	FIT		
25	27	200020695	Raju Ramdas Sonawane	45.0	M	1-May-05			Officer(HR)	Administration	27-12-2023	FIT		
26	214	200020702	Sudhir Kisanrao Nimbalkar	44.0	M	21-Oct-05			Jr. Officer-Production	Chemical Handling	28-12-2023	FIT		
27	45	200020746	Jalindar Namdeo Jagtap	50.8	M	21-Oct-03			Dy. Manager (Production )	Chemical Handling	27-12-2023	FIT		
28	108	200020758	Santosh Shantilal Tawrej	46.7	M	1-Mar-06			Jr. Officer-QC	Chemical Handling	27-12-2023	FIT		
29	668	200020778	Nitin Narhar Patil	51.3	M	20-Jun-05			Asstt.General Manager-Instrument	Utility Service / Maintenance	29-12-2023	FIT		
30	654	200020779	Dnyaneshwar Ashokrao Kajale	40.4	M	16-Jul-07			Jr. Officer-Instrument	Utility Service / Maintenance	29-12-2023	FIT		
31	635	200020788	Avinash Ramesh Sonawane	41.4	M	2-Jul-08			Officer(Sales)	Administration	29-12-2023	FIT		
32	88	200020792	Ravindra Vishwnath Bhokare	42.4	M	14-Feb-08			Asst. Manager (Accounts)	Administration	27-12-2023	FIT		
33	393	200020801	Shivdas Kashinath Hon	43.2	M	1-Jun-08			Jr. Officer-Stores	Administration	27-12-2023	FIT		
34	86	200020815	Dhananjay Hemnarayan Dubey	45.7	M	16-Jan-07			Jr. Officer-Ware House	Chemical Handling	27-12-2023	FIT		
35	267	200020821	Pramod Prakash Bibave	43.7	M	24-Feb-07			Sr. Manager (Instrument)	Utility Service / Maintenance	27-12-2023	FIT		
36	527	200020822	Prashant Madhukar Shirsath	43.1	M	7-Mar-07			Manager-Production	Chemical Handling	27-12-2023	FIT		
37	580	200020827	Sunil Shaligram Jadhav	53.8	M	10-May-07			Officer-Stores & Accounts	Administration	29-12-2023	FIT		
38	105	200020830	Sandeep Ashokrao Narode	40.5	M	6-Jun-10			Jr. Officer-Sales	Administration	27-12-2023	FIT		
39	597	200020833	Sanjaykumar Baburao Shinde	48.7	M	16-Jun-07			Asstt.General Manager-Maintenance	Utility Service / Maintenance	28-12-2023	FIT		

Dr. JAGDISH KENI  
ACS - JK/2019

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Form No. 7

(SEE RULE 18 (7) AND SCHEDULES II, III, IV, VI, VIII, X, XI, XIII, XIV, XV, XVII, XVIII, AND XX TO RULE 114) HEALTH REGISTER  
(IN RESPECT OF PERSON EMPLOYED IN OCCUPATION DECLARED TO BE DANGEROUS OPERATION UNDER SEC 87).

Health Register- GODAVARI BIOREFINERIES LTD (OFFICERS)

Certifying Surgeon: Dr. JAGDISH KENI

In respect of persons employed in dangerous operations under Sec. 87

SR.NO	FORM NO.	EMP.NO.	Name of Employee	Age	Sex	Date of Employment of Present Work	Date of Leaving or Transferring to Other Job	Reason for Leaving/ Transfer/ Discharge	Nature of Job/ Occupation / Designation	Raw Material or By-product Handled	Date of Medical Examination by Certifying Surgeon	Result of Medical Examination	If Suspended from Work state period of suspension with reasons	If Certificate of Unfitness or suspension issued to worker, signature of Certifying Surgeon with date
40	474	200020844	Sanjay Ananda Sarode	51.7	M	3-Sep-07			Asstt. Manager-Security	Administration	28-12-2023	FIT		
41	540	200020846	Machindra Dinkar Murar	40.0	M	10-Sep-08			Jr. Officer-Maintenance	Utility Service / Maintenance	28-12-2023	FIT		
42	386	200020847	Sandeep Bhausahab Dagahale	42.2	M	23-Oct-08			Jr. Officer-QC	Chemical Handling	28-12-2023	FIT		
43	54	200020861	Sameer Abdulgani Shaikh	39.0	M	3-Sep-10			Jr. Officer-Maintenance	Utility Service / Maintenance	28-12-2023	FIT		
44	269	200020869	Ravindra Vitthalrao Makhare	41.0	M	19-May-08			Jr. Officer-QC	Chemical Handling	27-12-2023	FIT		
45	146	200020871	Shridhar Ratanraj Dhamal	54.2	M	12-Jun-08			Sr.Manager-Safety	Chemical Handling	27-12-2023	FIT		
46	265	200020875	Sandip Chandrabhan Thorat	41.4	M	23-Dec-09			Manager (Project)	Chemical Handling	28-12-2023	FIT		
47	129	200020901	Sachin Bhaurao Gaikwad	40.7	M	1-Oct-10			Jr.Officer-Garage	Administration	27-12-2023	FIT		
48	1	200020903	Dattatraya Bhagchand Tambe	39.2	M	1-Nov-09			Asstt.Manaager-Maintenance	Coal Handling	27-12-2023	FIT		
49	307	200020913	Bharat Babasaheb Ugalmugale	35.9	M	20-Jul-11			Sr.Officer-Maintenance	Coal Handling	27-12-2023	FIT		
50	559	200020922	Sandeep Kumar Rai	44.4	M	3-May-12			Asst. Manager(Commercial)	Administration	27-12-2023	FIT		
51	104	200020923	Bhushan Ramnath Chhallare	38.8	M	3-Dec-12			Officer (QC)	Chemical Handling	27-12-2023	FIT		
52	255	200020928	Yogesh Keru Mokal	38.8	M	1-Jul-12			Jr. Officer-R&D	Chemical Handling	28-12-2023	FIT		
53	145	200020936	Sandip Rambhau Raktate	41.2	M	1-Nov-10			Asst.Manager (Safety)	Administration	27-12-2023	FIT		
54	288	200020938	Manish Bansilal Oswal	49.7	M	9-Nov-10			Sr.Manager-Maintenance	Utility Service / Maintenance	28-12-2023	FIT		
55	437	200020939	Maruti Kacharu Dhanwate	51.8	M	11-Nov-10			Dy. Manager (Utility)	Coal Handling	28-12-2023	FIT		
56	87	200020943	Nilesh Ramdas Sant	38.6	M	12-Apr-13			Officer(Accounts)	Administration	27-12-2023	FIT		
57	616	200020945	Shivnath Appasaheb Ugale	37.6	M	4-Feb-14			Sr.Officer-Maintenance	Coal Handling	29-12-2023	FIT		
58	89	200020947	Bharat Dashrath Unde	39.2	M	16-Jun-11			Dy. Manager-Taxation	Administration	27-12-2023	FIT		
59	636	200020965	Ravikant Shamrao Mohite	46.9	M	8-Feb-12			Sr.Officer-Civil	Construction/Maintenance	29-12-2023	FIT		
60	664	200020975	Dinesh Mohanlal Gupta	52.7	M	6-Oct-12			Asstt.General Manager-Accounts	Administration	28-12-2023	FIT		
61	266	200020986	Umesh Suresh Jadhav	38.2	M	3-Oct-13			Asst.Manager (Electrical)	Electrical Services	27-12-2023	FIT		
62	641	200020990	Shyam Bhagwat Deokar	34.6	M	1-Feb-14			Asst.Manager (Production)	Chemical Handling	29-12-2023	FIT		
63	60	200020995	Santosh Dattatraya Deshmukh	52.7	M	20-Jun-14			Asstt. Manager-Maintenance	Utility Service / Maintenance	27-12-2023	FIT		
64	585	200021001	Vishal Jagdish Dhirawani	39.6	M	2-Feb-15			Dy. Manager-Commercial	Administration	27-12-2023	FIT		
65	47	200021011	Devendra Rajendra Wagh	34.9	M	13-Jul-15			Sr.Officer (Production)	Chemical Handling	27-12-2023	FIT		
66	648	200021015	Vijay Balu Mokal	35.9	M	1-Aug-18			Jr. Officer-Civil	Administration	29-12-2023	FIT		
67	637	200021023	Sandesh Bhaupatil Gode	33.9	M	2-May-18			Asst.Manager (Production)	Chemical Handling	29-12-2023	FIT		
68	174	200021031	Dipak Balasaheb Salunke	30.2	M	10-Jun-18			Jr.Officer-Production	Chemical Handling	27-12-2023	FIT		
69	35	200021034	Pravin Dharmaji Gursal	31.9	M	4-Jul-18			Jr. Officer-QC	Chemical Handling	27-12-2023	FIT		
70	628	200021036	Ganesh Suresh Bokan	33.5	M	22-Jul-16			Officer(Production)	Chemical Handling	29-12-2023	FIT		
71	529	200021047	Rahul Babasaheb Kakade	31.8	M	1-Nov-18			Sr.Officer (Project)	Chemical Handling	29-12-2023	FIT		
72	561	200021054	Bhikan Harishchandra Pawar	37.1	M	1-Apr-18			Jr. Officer-Environment	Administration	29-12-2023	FIT		
73	548	200021060	Rahul Gitaram Kale	29.3	M	1-Jun-19			Sr.Officer (Civil)	Construction/Maintenance	29-12-2023	FIT		
74	553	200021063	Pramod Sainath Chavan	29.9	M	5-Jul-19			Jr. Officer-R&D	Chemical Handling	29-12-2023	FIT		
75	297	200021065	Nilesh Balasaheb Tambe	29.7	M	7-Sep-19			Jr. Officer-R&D	Chemical Handling	27-12-2023	FIT		
76	270	200021076	Maksud Ayyub Shaikh	29.1	M	8-Oct-21			Jr. Officer-QC	Chemical Handling	28-12-2023	FIT		
77	545	200021078	Lalit Deepak Darange	39.2	M	14-Feb-18			Sr.Manager (QA)	Administration	29-12-2023	FIT		
78	8	200021084	Ram Machhindra Jagtap	31.3	M	22-Mar-22			Jr. Officer-Maintenance	Utility Service / Maintenance	27-12-2023	FIT		



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Form No. 7

(SEE RULE 18 (7) AND SCHEDULES II, III, IV, VI, VIII, X, XI, XIII, XIV, XV, XVII, XVIII, AND XX TO RULE 114) HEALTH REGISTER  
(IN RESPECT OF PERSON EMPLOYED IN OCCUPATION DECLARED TO BE DANGEROUS OPERATION UNDER SEC 87).

Health Register- GODAVARI BIOREFINERIES LTD (WORKERS)

Certifying Surgeon: Dr. JAGDISH KENI

In respect of persons employed in dangerous operations under Sec. 87

SR.NO	FORM NO.	EMP.NO.	Name of Employee	Age	Sex	Date of Employment of Present Work	Date of Leaving or Transferring to Other Job	Reason for Leaving/ Transfer/Discharge	Nature of Job/ Occupation / Designation	Raw Material or By-product Handled	Date of Medical Examination by Certifying Surgeon	Result of Medical Examination	If Suspend ed from Work state period of suspensi on with reasons	If Certificate of Unfitness or suspension issued to worker, signature of Certifying Surgeon with date
1	550	200020964	Raosaheb Bhagwat Khade	51.0	M	8-Dec-11			Turbine Attendant	Utility Service / Maintenance	29-12-2023	FIT		
2	3	200020528	Narendra Sukdeo Raut	47.0	M	1-Jun-98			Attendant - Utility	Utility Service / Maintenance	27-12-2023	FIT		
3	4	200020708	Anil Barku Sonawane	47.0	M	1-Feb-03			Engine Driver	Utility Service / Maintenance	27-12-2023	FIT		
4	181	200020799	Pandit Eknath Bagul	43.0	M	1-Apr-10			Attendant - Utility	Utility Service / Maintenance	27-12-2023	FIT		
5	405	200020527	Laxman Dnyandeo Shinde	50.0	M	1-Jun-98			Stillman	Chemical Handling	28-12-2023	FIT		
6	134	200020982	Sanjay Karbhari Unde	51.0	M	1-Jul-13			Asstt.Operator	Chemical Handling	27-12-2023	FIT		
7	445	200021020	Kishor Nandkishor Dokhe	37.0	M	2-May-18			Operator-Skilled-A	Chemical Handling	28-12-2023	FIT		
8	554	200030183	Mahesh Machindra Chavan	31.0	M	13-Jul-17			Operator	Chemical Handling	29-12-2023	FIT		
9	9	200020849	Vijay Bhaskar Gondkar	51.0	M	1-Dec-07			Turbine Attendant	Utility Service / Maintenance	27-12-2023	FIT		
10	286	200020850	Bharat Shankarrao Wargude	45.0	M	1-Dec-07			Turbine Attendant	Utility Service / Maintenance	27-12-2023	FIT		
11	406	200020962	Abasaheb Bhanudas Wabale	54.0	M	1-Dec-11			Turbine Attendant	Utility Service / Maintenance	28-12-2023	FIT		
12	624	200020963	Ganesh Machindra Suryavanshi	43.0	M	3-Dec-11			Turbine Attendant	Utility Service / Maintenance	29-12-2023	FIT		
13	283	200020921	Sunil Vitthal Jadhav	55.0	M	3-May-10			Boiler Attendant	Coal Handling	27-12-2023	FIT		
14	302	200020968	Shankar Fakira Pawar	45.0	M	2-Jun-12			Fireman	Coal Handling	28-12-2023	FIT		
15	239	200020759	Sanjay Anandrao Teke	53.0	M	1-Mar-04			Boiler Attendant-2	Coal Handling	27-12-2023	FIT		
16	362	200020348	Shantilal Bhaurao Jadhav	55.0	M	20-May-93			Boiler Attendant	Coal Handling	28-12-2023	FIT		
17	663	200020609	Hari Raghu Sonawane	56.0	M	16-Sep-98			Boiler Attendant	Coal Handling	29-12-2023	FIT		
18	2	200020649	Gulabrao Jawaharlal Pawar	54.0	M	4-Apr-00			Boiler Attendant	Coal Handling	27-12-2023	FIT		
19	213	200020819	Vishnu Bhivsan Shewale	55.0	M	11-Feb-07			Boiler Attendant	Coal Handling	27-12-2023	FIT		
20	162	200030126	Vijay Dilip Kakale	33.0	M	1-Jul-18			Technical-VI-Skilled-B	Coal Handling	27-12-2023	FIT		
21	623	200021049	Banesh Sopan Nikam	42.0	M	20-Aug-17			Assistant Fireman-Skilled-B	Coal Handling	29-12-2023	FIT		
22	483	200021050	Balu Lahu Tribhuvan	45.0	M	20-Aug-17			Assistant Fireman-Skilled-B	Coal Handling	28-12-2023	FIT		
23	82	200020988	Vinod Dnyaneshwar Kajale	46.0	M	4-Jan-14			Clerk	Administration	27-12-2023	FIT		
24	419	200020442	Rajpalsingh Motisingh Rajput	60.0	M	1-Aug-06			Pumpman	Chemical Handling	28-12-2023	FIT		
25	647	200030152	Yashodip Tukaram Bagul	36.0	M	12-Jun-16			Operator	Chemical Handling	29-12-2023	FIT		
26	534	200020267	Ramesh Laxman Nile	58.0	M	23-Mar-92			Attendant - Utility	Chemical Handling	29-12-2023	FIT		
27	30	200020401	Raju Ananda Gaikwad	58.0	M	1-Jan-97			Pumpman	Chemical Handling	27-12-2023	FIT		
28	464	200020417	Bhagwan Tatyrao Ghusale	56.0	M	11-May-98			Pumpman	Chemical Handling	28-12-2023	FIT		
29	107	200020349	Dilip Bhimrao Salve	59.0	M	23-Dec-93			Operator-Super-c	Chemical Handling	27-12-2023	FIT		
30	212	200020351	Makarand Pralhad Upasani	51.0	M	1-Nov-94			Operator	Chemical Handling	27-12-2023	FIT		
31	376	200021097	Vishal Bhagwat Kale	29.0	M	27-Aug-21			Operator-Skilled-A	Chemical Handling	28-12-2023	FIT		
32	325	200021098	Yogesh Babasaheb Kankrale	29.0	M	1-Oct-21			Operator-Skilled-A	Chemical Handling	28-12-2023	FIT		
33	290	200020725	Raju Jyotiram Wagh	50.0	M	1-Nov-07			Mazdoor	Chemical Handling	27-12-2023	FIT		
34	626	200020580	Subhash Trimbak Pawar	57.0	M	1-Nov-07			Mazdoor	Chemical Handling	29-12-2023	FIT		

Dr. JAGDISH KENI  
MBBS, DPM, DFR, DETRO  
कारण  
काल  
प्राधिकृत/ प्रमाणिक शल्यचिकित्सक

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Form No. 7

(SEE RULE 18 (7) AND SCHEDULES II, III, IV, VI, VIII, X, XI, XIII, XIV, XV, XVII, XVIII, AND XX TO RULE 114) HEALTH REGISTER  
(IN RESPECT OF PERSON EMPLOYED IN OCCUPATION DECLARED TO BE DANGEROUS OPERATION UNDER SEC 87).

Health Register- GODAVARI BIOREFINERIES LTD (WORKERS)

Certifying Surgeon: Dr. JAGDISH KENI

In respect of persons employed in dangerous operations under Sec. 87

SR.NO	FORM NO.	EMP.NO.	Name of Employee	Age	Sex	Date of Employment of Present Work	Date of Leaving or Transferring to Other Job	Reason for Leaving/Transfer/Discharge	Nature of Job/ Occupation / Designation	Raw Material or By-product Handled	Date of Medical Examination by Certifying Surgeon	Result of Medical Examination	If Suspend ed from Work state period of suspensi on with reasons	If Certificate of Unfitness or suspension issued to worker, signature o Certifying Surgeon with date
69	665	200021123	Vijay Kondiram Korke	60.0	M	1-Dec-18			Mazdoor (Unskilled)	Utility Service / Maintenance	29-12-2023	FIT		
70	148	200020355	Vasant Suryabhan Warkar	60.0	M	1-Sep-95			Operator	Chemical Handling	27-12-2023	FIT		
71	173	200020407	Prakash Motiram Yeshi	54.0	M	1-Aug-06			Pumpman(Mol)	Chemical Handling	27-12-2023	FIT		
72	408	200020424	Vilas Changdeo Dabhade	57.0	M	1-Aug-06			Pumpman	Chemical Handling	28-12-2023	FIT		
73	581	200020955	Ramesh Shankar Tanpure	49.0	M	12-Aug-11			Asstt. operator	Chemical Handling	29-12-2023	FIT		
74	224	200020635	Avinash Sahebrao Pawar	44.0	M	6-Dec-05			Asstt.Operator	Chemical Handling	27-12-2023	FIT		
75	171	200020717	Dilip Tanhaji Nikam	53.0	M	1-May-03			Stillman	Chemical Handling	27-12-2023	FIT		
76	385	200020379	Hemant Shamrao Dasnurkar	58.0	M	1-Feb-93			Pumpman	Chemical Handling	28-12-2023	FIT		
77	471	200020304	Sanjaykumar Namdeo Dandge	59.0	M	1-Oct-88			Opeartor	Chemical Handling	28-12-2023	FIT		
78	118	200030182	Jalindar Bhaulal Imale	35.0	M	1-Dec-17			Operator	Chemical Handling	27-12-2023	FIT		
79	202	200021079	Gopal Annasaheb Manchare	31.0	M	1-Jun-21			Operator-Skilled-A	Chemical Handling	27-12-2023	FIT		
80	600	200021080	Jitendra Balasaheb Sonawane	28.0	M	1-Apr-21			Operator-Skilled-A	Chemical Handling	29-12-2023	FIT		
81	326	200030125	Sagar Ramesh Karpe	33.0	M	1-Jul-17			Asstt.Operator-Skilled-B	Chemical Handling	28-12-2023	FIT		
82	231	200020443	Pandit Vitthal Veer	57.0	M	1-Aug-10			Mazdoor	Chemical Handling	27-12-2023	FIT		
83	133	200020574	Pradip Hiran Kapate	45.0	M	1-Nov-07			Mazdoor	Chemical Handling	27-12-2023	FIT		
84	617	200020597	Gautam Bhimrao More	49.0	M	1-Nov-07			Mazdoor	Chemical Handling	29-12-2023	FIT		
85	256	200020582	Sunil Nana Baviskar	49.0	M	1-Nov-07			Mazdoor	Chemical Handling	27-12-2023	FIT		
86	630	200030110	Abhay Himmatrao Bhujang	40.0	M	1-Apr-18			Assistant Attendant-Skilled-	Utility Service / Maintenance	29-12-2023	FIT		
87	521	200020191	Bhagwan Rajdhar Mahale	59.0	M	7-Feb-83			Fitter - 1	Utility Service / Maintenance	29-12-2023	FIT		
88	631	200020961	Naim Nawab Khan	50.0	M	1-Dec-11			Welder	Utility Service / Maintenance	29-12-2023	FIT		
89	382	200020381	Pralhad Sukdeo Jadhav	55.0	M	1-Feb-93			Fitter helper	Utility Service / Maintenance	28-12-2023	FIT		
90	378	200020611	Kishor Eknath Teke	49.0	M	1-Apr-10			Fitter helper	Utility Service / Maintenance	28-12-2023	FIT		
91	632	200020612	Balasaheb Hari Maind	50.0	M	11-Aug-05			Fitter Helper	Utility Service / Maintenance	29-12-2023	FIT		
92	380	200020796	Ganesh Prakash Korke	41.0	M	1-Apr-10			Fitter helper	Utility Service / Maintenance	28-12-2023	FIT		
93	122	200020579	Anna Malhari Baisane	54.0	M	1-Aug-06			Pumpman(Khalasi)	Utility Service / Maintenance	27-12-2023	FIT		
94	177	200020804	Bapu Parbat Ghumare	50.0	M	1-Aug-06			Mukadam	Utility Service / Maintenance	27-12-2023	FIT		
95	552	200020934	Ganesh Changdeo Mahapure	33.0	M	13-Mar-13			Welder-2	Utility Service / Maintenance	29-12-2023	FIT		
96	190	200020998	Chetan Nandkumar Jadhav	36.0	M	16 Jan 19			Welder-2	Utility Service / Maintenance	27-12-2023	FIT		
97	381	200020193	Vishwanath Suka Salve	58.0	M	1-May-90			Fitter - 1	Utility Service / Maintenance	28-12-2023	FIT		
98	606	200020340	Pramod Pandharinath Sonawane	52.0	M	28-Aug-95			Fitter - 1	Utility Service / Maintenance	29-12-2023	FIT		
99	279	200020391	Santosh Baburao Banchode	52.0	M	1-Aug-06			Welder-1	Utility Service / Maintenance	27-12-2023	FIT		
100	493	200020453	Walmik Vitthal Waghchaure	57.0	M	1-Jan-97			Fitter - 1	Utility Service / Maintenance	29-12-2023	FIT		
101	646	200020536	Manoj Anton Gunjal	54.0	M	1-Jun-98			Fitter - 1	Utility Service / Maintenance	29-12-2023	FIT		
102	59	200020339	Kailas Dattatraya Jangam	52.0	M	28-Aug-95			Fitter - 2	Utility Service / Maintenance	27-12-2023	FIT		

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Certifying Surgeon: Dr. JAGDISH KENI

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103	645	200020347	Shionath Kailash Prasad	56.0	M	20-May-93			Turbine Attendant	Utility Service / Maintenance	29-12-2023	FIT		
104	83	200020535	Dilip Bapurao Deshmukh	51.0	M	1-Jun-98			Fitter - 2	Utility Service / Maintenance	27-12-2023	FIT		
105	317	200020718	Pradip Vilas Kale	50.0	M	1-Jun-03			Fitter - 2	Utility Service / Maintenance	28-12-2023	FIT		
106	333	200020719	Madhukar Baburao More	50.0	M	1-Jun-03			Fitter - 2	Utility Service / Maintenance	28-12-2023	FIT		
107	281	200020728	Shankar Dattatraya Nawale	52	M	1-Aug-03			Fitter - 2	Utility Service / Maintenance	27-12-2023	FIT		
108	21	200020757	Sachin Dadasaheb Teke	48	M	24-Feb-04			Fitter - 2	Utility Service / Maintenance	27-12-2023	FIT		
109	629	200021067	Ravindra Janardan Aage	38	M	13-Sep-19			Technical-VI-Skilled-B	Utility Service / Maintenance	29-12-2023	FIT		
110	610	200021068	Yogesh Navnath Pawar	33	M	13-Sep-19			Technical-VI-Skilled-B	Utility Service / Maintenance	29-12-2023	FIT		
111	417	200021066	Dattatraya Balasaheb Sangale	36	M	1-Apr-20			Technical-VI-skilled-B	Utility Service / Maintenance	28-12-2023	FIT		
112	650	200021051	Mahesh Dagu Bhakare	31	M	1-Mar-19			Fitter Helper-Skilled - B	Utility Service / Maintenance	29-12-2023	FIT		
113	13	200021052	Suresh Prabhakar Jagtap	48	M	1-Mar-19			Fitter Helper-Skilled - B	Utility Service / Maintenance	27-12-2023	FIT		
114	189	200021053	Sunil Changdeo Shirsath	39	M	1-Mar-19			Fitter Helper-Skilled - B	Utility Service / Maintenance	27-12-2023	FIT		
115	39	200021105	Fayaj Chhotu Shaikh	30	M	15-Nov-21			Fitter Helper-Skilled - B	Utility Service / Maintenance	27-12-2023	FIT		
116	192	200021106	Ganesh Rajendra Kanade	29	M	1-Aug-22			Fitter Helper-Skilled - B	Utility Service / Maintenance	27-12-2023	FIT		
117	425	200021108	Pravin Sopan Bhawar	28	M	15-Nov-21			Fitter Helper-Skilled - B	Utility Service / Maintenance	28-12-2023	FIT		
118	379	200021109	Vikas Balasaheb Jadhav	27	M	15-Nov-21			Fitter Helper-Skilled - B	Utility Service / Maintenance	28-12-2023	FIT		
119	397	200021070	Ravindra Ramdas Sonawane	36	M	1-Oct-21			Fitter Helper-Skilled - B	Utility Service / Maintenance	28-12-2023	FIT		
120	398	200030117	Kiran Bhimrao Sansare	30	M	1-Apr-18			Asstt. Fitter Helper	Utility Service / Maintenance	28-12-2023	FIT		
121	121	200020619	Rajendra Shanton Kamble	57	M	1-Aug-10			Mazdoor	Utility Service / Maintenance	27-12-2023	FIT		
122	282	200020508	Anil Dayaram Nikam	52	M	1-Nov-07			Mazdoor(Helper)	Utility Service / Maintenance	27-12-2023	FIT		
123	20	200020590	Ashok Sukram Baviskar	53	M	1-Nov-07			Mazdoor(Khalasi)	Utility Service / Maintenance	27-12-2023	FIT		
124	384	200020584	Yashwant Deochand Salunke	57	M	1-Aug-10			Mazdoor(L.boy)	Utility Service / Maintenance	28-12-2023	FIT		
125	191	200021132	Rohit Eknath Lokhande	26	M	25-Sep-22			Technician-VI-Skilled-B	Utility Service / Maintenance	27-12-2023	FIT		
126	633	200020334	Ramchandra Baburao Raikar	52	M	1-Mar-96			Driver	Administration	29-12-2023	FIT		
127	314	200020385	Dilip Kashiram Pardeshi	57	M	1-Mar-96			Driver	Administration	28-12-2023	FIT		
128	32	200020392	Balu Sampat Khamat	54	M	1-Aug-06			Driver	Administration	27-12-2023	FIT		
129	90	200020670	Jalinder Shrawan Mahale	57	M	1-Aug-06			Driver	Administration	27-12-2023	FIT		
130	536	200020818	Nitinkumar Raghunath Rawal	47	M	1-Aug-06			Driver	Administration	29-12-2023	FIT		
131	10	200020917	Narayan Gajahari Walunj	58	M	1-Apr-10			Driver	Administration	27-12-2023	FIT		
132	41	200020918	Ravindra Ramnarayan Banbheru	57	M	1-Apr-10			Driver	Administration	27-12-2023	FIT		
133	34	200021208	Staish Changdeo Shirsath	37	M	1-Aug-23			Technician-VI-Skilled-B	Administration	27-12-2023	FIT		
134	593	200020573	Namdeo Vasant Baviskar	45	M	1-Aug-10			Mazdoor	Administration	29-12-2023	FIT		
135	117	200021120	Prakash Machhindra Jadhav	44	M	1-Dec-21			Boy	Administration	27-12-2023	FIT		
136	322	200020919	Kanhaiyalal Velaji Rawal	57	M	1-Apr-10			Cook	Administration	28-12-2023	FIT		

Dr. JAGDISH KENI

B.S. AFIL, DHA, DETRO

27-12-2023

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Form No. 7

(SEE RULE 18 (7) AND SCHEDULES II, III, IV, VI, VIII, X, XI, XIII, XIV, XV, XVII, XVIII, AND XX TO RULE 114) HEALTH REGISTER  
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Certifying Surgeon: Dr. JAGDISH KENI

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137	365	200021061	Balu Sukedo Adhav	45	M	1-Jun-19			Guest House Attendant	Administration	28-12-2023	FIT		
138	197	200020651	Sanjay Hari Maind	46	M	1-Apr-00			Mazdoor	Cook	27-12-2023	FIT		
139	166	200021116	Anil Pandurang Kakale	51	M	1-Dec-18			Mazdoor (Unskilled)	Chemical Handling	27-12-2023	FIT		
140	151	200021117	Bhimrao Baburao Kakale	46	M	1-Dec-18			Mazdoor (Unskilled)	Chemical Handling	27-12-2023	FIT		
141	165	200021121	Ravindra Pundlik Jamdhade	43	M	1-Dec-18			Mazdoor (Unskilled)	Chemical Handling	27-12-2023	FIT		
142	194	200020493	Sanjay Tukaram More	51	M	1-Aug-06			Pumpman	Chemical Handling	27-12-2023	FIT		
143	615	200020773	Sandip Shivaji Markali	41	M	27-Mar-07			Instrument Mechanic	Utility Service / Maintenance	29-12-2023	FIT		
144	75	200020944	Sagar Diwakar Nile	36	M	14-Oct-13			Instrument Mechanic	Utility Service / Maintenance	27-12-2023	FIT		
145	229	200030139	Vijay Bhagwan Satdive	35	M	1-Jan-16			Instrument Mechanic	Utility Service / Maintenance	27-12-2023	FIT		
146	225	200030173	Kartik Ramchandra Raikar	30	M	3-Jun-17			Instrument Mechanic	Utility Service / Maintenance	27-12-2023	FIT		
147	161	200020949	Manohar Namdeo Gite	49	M	1-Jul-11			Boiler Attendant	Coal Handling	27-12-2023	FIT		
148	661	200020599	Sudhakar Namdeo Shelke	50	M	1-Aug-06			Pumpman	Coal Handling	29-12-2023	FIT		
149	388	200020600	Dilip Pira Pawar	56	M	1-Aug-06			Pumpman	Coal Handling	28-12-2023	FIT		
150	6	200020890	Devendra Laxman Patait	42	M	18-Apr-15			Waterman/Crusher	Coal Handling	27-12-2023	FIT		
151	15	200020891	Kiran Dattatray More	36	M	18-Apr-15			Waterman/Crusher	Coal Handling	27-12-2023	FIT		
152	70	200020684	Sharad Anton Gunjal	60	M	12-Oct-01			Boiler Attendant	Coal Handling	27-12-2023	FIT		
153	65	200020860	Mahesh Changdeo Walzade	50	M	27-Feb-08			Boiler Attendant	Coal Handling	27-12-2023	FIT		
154	422	200020879	Changdeo Ramdas More	50	M	3-Nov-08			Boiler Attendant	Coal Handling	28-12-2023	FIT		
155	109	200030111	Ajay Harichandra Mokal	37	M	1-Jul-18			Technical-VI-Skilled-B	Coal Handling	27-12-2023	FIT		
156	653	200021107	Nandkishor Balasaheb Valte	30	M	15-Nov-21			Technician-VI-Skilled-B	Coal Handling	29-12-2023	FIT		
157	67	200030122	Ravindra Kisan Adhav	37	M	1-Apr-18			Asstt. Fitter Helper	Coal Handling	27-12-2023	FIT		
158	327	200020889	Bhushan Nandkishor Saki	44	M	16-Apr-13			Asstt. Operator	Chemical Handling	28-12-2023	FIT		
159	285	200030124	Sachin Laxman Kokate	31	M	1-Jul-17			Asstt. Operator-Skilled-B	Chemical Handling	27-12-2023	FIT		
160	276	200021045	Rahul Namdeo Sadaphal	30	M	1-Nov-18			Operator-Skilled-A	Chemical Handling	27-12-2023	FIT		
161	186	200021003	Prabhakar Rajaram Bachhav	51	M	16-Feb-15			Operator	Chemical Handling	27-12-2023	FIT		
162	91	200021004	Pravin Anantrao Palande	49	M	16-Feb-15			Operator	Chemical Handling	27-12-2023	FIT		
163	207	200020437	Chandrakant Punja Padwal	59	M	1-Aug-06			Pumpman	Chemical Handling	27-12-2023	FIT		
164	589	200020691	Amol Madhukar Sojwal	45	M	1-Aug-07			Asstt. Operator	Chemical Handling	29-12-2023	FIT		
165	596	200020693	Gorakhnath Nivrutti Vinchu	43	M	15-Feb-07			Asstt. Operator	Chemical Handling	29-12-2023	FIT		
166	73	200030171	Shrikant Gangadhar Dhokchavle	37	M	23-Jan-16			Asstt. Operator	Chemical Handling	27-12-2023	FIT		
167	163	200020350	Madhukar Namdeo Yeshe	57	M	23-Dec-93			Opeartor	Chemical Handling	27-12-2023	FIT		
168	92	200020877	Mahesh Shriram Chavhan	37	M	1-Oct-10			Lab. Chemist	Chemical Handling	27-12-2023	FIT		
169	595	200021006	Kishor Madhav Shinde	35	M	1-Apr-16			Operator	Chemical Handling	29-12-2023	FIT		
170	291	200021083	Suraj Bhaskar Sahane	29	M	9-Mar-21			Opeartor	Chemical Handling	27-12-2023	FIT		

Dr. JAGDISH KENI  
DEPT. OF HEALTH & FAMILY WELFARE, DETRO  
29-12-2023  
JK/2019

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Form No. 7

(SEE RULE 18 (7) AND SCHEDULES II, III, IV, VI, VIII, X, XI, XIII, XIV, XV, XVII, XVIII, AND XX TO RULE 114) HEALTH REGISTER  
(IN RESPECT OF PERSON EMPLOYED IN OCCUPATION DECLARED TO BE DANGEROUS OPERATION UNDER SEC 87).

Health Register- GODAVARI BIOREFINERIES LTD (WORKERS)

Certifying Surgeon: Dr. JAGDISH KENY

In respect of persons employed in dangerous operations under Sec. 87

SR.NO	FORM NO.	EMP.NO.	Name of Employee	Age	Sex	Date of Employment of Present Work	Date of Leaving or Transferring to Other Job	Reason for Leaving/Transfer/Discharge	Nature of Job/ Occupation / Designation	Raw Material or By-product Handled	Date of Medical Examination by Certifying Surgeon	Result of Medical Examination	If Suspend ed from Work state period of suspensi on with reasons	If Certificate of Unfitness or suspension issued to worker, signature of Certifying Surgeon with date
171	395	200030180	Nitin Baban Jorvekar	34	M	15-Jun-17			Operator	Chemical Handling	28-12-2023	FIT		
172	248	200021095	Jitendra Ramdas Dane	29	M	13-Aug-21			Operator	Chemical Handling	27-12-2023	FIT		
173	488	200020419	Rajesh Kashinath Tribhuvan	52	M	1-Nov-07			Mazdoor	Chemical Handling	28-12-2023	FIT		
174	509	200020430	Gorakhnath Lahanu Mali	59	M	1-Nov-07			Mazdoor(Helper)	Chemical Handling	29-12-2023	FIT		
175	78	200020587	Ashok Damu Gajbhiv	57	M	1-Nov-07			Mazdoor(Mol)	Chemical Handling	27-12-2023	FIT		
176	185	200021243	Shrikant Dipak Daimiwal	27	M	24-Jul-23			Asstt Operator	Chemical Handling	27-12-2023	FIT		
177	634	200030135	Vinod Kacharu Pilgar	31	M	8-Oct-15			Asstt.Operator-Skilled-A	Chemical Handling	29-12-2023	FIT		
178	242	200020588	Gokulchand Tarachand Palghadmal	51	M	1-Aug-06			Pumpman	Chemical Handling	27-12-2023	FIT		
179	274	200020382	Sanjay Waman Sonawane	54	M	1-Feb-93			Pumpman	Chemical Handling	27-12-2023	FIT		
180	306	200021042	Sagar Raju Gaikwad	30	M	4-Jan-19			Operator-Skilled-A	Chemical Handling	28-12-2023	FIT		
181	403	200021019	Abdulajij Karbhari Shaikh	41	M	2-May-17			Operator-Skilled-A	Chemical Handling	28-12-2023	FIT		
182	396	200030157	Mahesh Narayan Ghorpade	33	M	1-Mar-17			Operator	Chemical Handling	28-12-2023	FIT		
183	334	200021127	Sagar Subhash Mahajan	29	M	1-Feb-22			Operator-Skilled-A	Chemical Handling	28-12-2023	FIT		
184	490	200030155	Kiran Sanjay Panchpind	28	M	22-Jul-17			Asstt.Operator	Chemical Handling	28-12-2023	FIT		
185	499	200020642	Ravindra Gopinath Wagh	47	M	1-Nov-07			Watchman	Chemical Handling	29-12-2023	FIT		
186	404	200021130	Kishor Bhagwan Garud	27	M	12-Mar-22			Operator-Skilled-A	Chemical Handling	28-12-2023	FIT		
187	321	200020898	Durgadas Ramji Shing	40	M	23-Nov-12			Asst.Operator	Chemical Handling	28-12-2023	FIT		
188	410	200020996	Rakesh Prataprao Vargude	32	M	3-Sep-14			Operator	Chemical Handling	28-12-2023	FIT		
189	522	200021025	Yogesh Ramesh Bojage	33	M	3-May-18			Operator-Skilled-A	Chemical Handling	29-12-2023	FIT		
190	251	200021082	Mahesh Balasaheb Teke	28	M	1-Oct-21			Plant Operator	Chemical Handling	27-12-2023	FIT		
191	292	200021101	Nilesh Vasantrao Lohakane	31	M	8-Oct-21			Plant Operator	Chemical Handling	27-12-2023	FIT		
192	426	200020794	Ramesh Ashok Padekar	39	M	1-Jun-12			Electrician helper	Electrical Services	28-12-2023	FIT		
193	495	200020888	Ashok Ganpat Mohare	39	M	1-Jun-12			Electrician helper	Electrical Services	29-12-2023	FIT		
194	311	200020999	Ganesh Ashok Gotis	30	M	16-Jan-15			Electrician helper	Electrical Services	28-12-2023	FIT		
195	475	200021000	Sachin Badrinarayan Banbheru	45	M	16-Jan-15			Electrician helper	Electrical Services	28-12-2023	FIT		
196	652	200020575	Sharad Haribhau Kamble	56	M	1-Aug-10			Electrician helper	Electrical Services	29-12-2023	FIT		
197	223	200020720	Bhausahab Shankar Waghchaure	51	M	1-Jun-03			Electrician helper	Electrical Services	27-12-2023	FIT		
198	312	200020733	Hemraj Kanhiyaprasad Kamkar	49	M	1-Aug-10			Electrician helper	Electrical Services	28-12-2023	FIT		
199	310	200020734	Dadasahab Parashram Varkad	50	M	1-Aug-10			Electrician helper	Electrical Services	28-12-2023	FIT		
200	147	200021185	Shrikant Narendra Teke	36	M	1-Feb-23			Technician-VI-Skilled-B	Electrical Services	27-12-2023	FIT		
201	233	200020807	Nilesh Dattatraya Jadhav	44	M	1-Apr-10			Operator/Chemist	Chemical Handling	27-12-2023	FIT		
202	444	200020929	Pramod Chandrakant Dhiwar	42	M	5-Jul-10			Chemist	Chemical Handling	28-12-2023	FIT		
203	387	200020976	Prakash Onkar Avhate	53	M	14-Jan-13			Lab.Chemist	Chemical Handling	28-12-2023	FIT		
204	36	200021124	Shivnath Panditrao Sonawane	31	M	6-Dec-21			Technician-V	Chemical Handling	27-12-2023	FIT		

Dr. JAGDISH KENY  
 DETRO  
 12-9-20

माणक शल्यचिकित्सक  
 JK/2019

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Form No. 7

(SEE RULE 18 (7) AND SCHEDULES II, III, IV, VI, VIII, X, XI, XIII, XIV, XV, XVII, XVIII, AND XX TO RULE 114) HEALTH REGISTER  
(IN RESPECT OF PERSON EMPLOYES IN OCCUPATION DECLARED TO BE DANGEROUS OPERATION UNDER SEC 87).

Health Register- GODAVARI BIOREFINERIES LTD (WORKERS)

Certifying Surgeon: Dr. JAGDISH KENI

In respect of persons employed in dangerous operations under Sec. 87

SR.NO	FORM NO.	EMP.NO.	Name of Employee	Age	Sex	Date of Employment of Present Work	Date of Leaving or Transferring to Other Job	Reason for Leaving/Transfer/Discharge	Nature of Job/ Occupation / Designation	Raw Material or By-product Handled	Date of Medical Examination by Certifying Surgeon	Result of Medical Examination	If Suspend ed from Work state period of suspensi on with reasons	If Certificate of Unfitness or suspension issued to worker, signature o Certifying Surgeon with date
205	206	200021081	Kishor Pramod Shinde	27	M	1-Oct-21			Operator-Skilled-A	Chemical Handling	27-12-2023	FIT		
206	320	200020954	Shashikant Dagadu Barhate	35	M	1-Aug-13			Operator	Chemical Handling	28-12-2023	FIT		
207	467	200020957	Pankaj Ashok Sonar	38	M	17-Aug-13			Operator	Chemical Handling	28-12-2023	FIT		
208	608	200020650	Changdeo Namdeo Pawar	55	M	1-Apr-00			Pumpman	Chemical Handling	29-12-2023	FIT		
209	436	200021099	Ajit Govardhan Vinchu	31	M	8-Apr-22			Technician-V	Chemical Handling	28-12-2023	FIT		
210	96	200020416	Gajanan Rangnath Teke	56	M	1-Aug-06			Driver	Fire Fighter Driver	27-12-2023	FIT		
211	361	200021072	Kiran Shankar Tribhuvan	40	M	1-Jan-21			Assistant-i	Fire Fighting & Maintenance Services	28-12-2023	FIT		
212	614	200021073	Sunil Vasant Sansare	38	M	1-Jan-21			Assistant-i	Fire Fighting & Maintenance Services	29-12-2023	FIT		
213	667	200020912	Rajendra Bajirao Jadhav	58	M	11-Jun-09			Driver Cum Watchman	Fire Fighter Driver	29-12-2023	FIT		
214	219	200020979	Bhanudas Baban Maharnur	49	M	22-Jan-13			Driver Cum Watchman	Fire Fighter Driver	27-12-2023	FIT		
215	71	200020591	Vijayanand Sheshrao Jadhav	49	M	1-Nov-07			Watchman	Fire Fighting & Maintenance Services	27-12-2023	FIT		
216	598	200020989	Vaibhav Ramdas Shelake	38	M	2-Jan-14			Operator	Chemical Handling	29-12-2023	FIT		
217	31	200020420	Manbahadur Rambahadur Kshatriya	60	M	1-Jan-97			Sales boy	Chemical Handling	27-12-2023	FIT		
218	644	200020942	Anil Babanrao Mairal	48	M	7-Feb-12			Lab. Chemist	Chemical Handling	29-12-2023	FIT		
219	446	200021069	Yogesh Shivaji Chavan	37	M	1-Apr-20			Technical-VI-skilled-B	Chemical Handling	28-12-2023	FIT		
220	659	200020578	Dilip Baburao Kakale	59	M	1-Nov-07			Mazdoor(Khalasi)	Chemical Handling	29-12-2023	FIT		
221	562	200020940	Raosahab Dada Bhate	49	M	1-Jul-13			Clerk	Administration	29-12-2023	FIT		
222	175	200020941	Sudhir Padmakar Sonawane	44	M	5-Jan-11			Clerk	Administration	27-12-2023	FIT		
223	392	200020971	Chandrakant Jagannath Sangale	50	M	23-Jul-12			Clerk	Administration	28-12-2023	FIT		
224	487	200020331	Ashok Haribhau Bhale	46	M	8-Dec-95			Telephone Operator	Administration	28-12-2023	FIT		
225	187	200020522	Prashant Kashinath Sonawane	49	M	22-Aug-98			Telephone Operator	Administration	27-12-2023	FIT		
226	120	200020537	Vinod Pandharinath Sonawane	50	M	1-Jul-00			Telephone Operator	Administration	27-12-2023	FIT		
227	520	200020538	Surendra Shiwaji Sonawane	45	M	1-Jul-00			Telephone Operator	Administration	29-12-2023	FIT		
228	61	200020791	Mahendra Shivaji Sonawane	47	M	14-Feb-08			Clerk	Administration	27-12-2023	FIT		
229	81	200021089	Gorakh Babanrao Shinde	34	M	11-Jun-21			Clerk	Administration	27-12-2023	FIT		
230	218	200021192	Dattatraya Shrihari Walunj	51	M	1-Apr-22			Clerk	Administration	27-12-2023	FIT		
231	299	200021217	Anil Ashok Walunj	29	M	2-Nov-23			Clerk	Administration	27-12-2023	FIT		
232	587	200020358	Vijay Rama Nile	59	M	21-Mar-95			Fireman	Chemical Handling	29-12-2023	FIT		
233	352	200020577	Chandrashekhar Hiranman Bhongal	56	M	1-Aug-06			Peon	Chemical Handling	28-12-2023	FIT		
234	260	200021218	Ashok Changdeo Borde	54	M	3-Oct-22			Watchman	Administration	27-12-2023	FIT		
235	72	200020397	Tulshiram Kashinath Hivre	53	M	1-Aug-06			Watchman	Administration	27-12-2023	FIT		
236	40	200020398	Kadu Thaka Sonawane	56	M	1-Aug-06			Watchman	Administration	27-12-2023	FIT		
237	399	200020399	Ashok Bhika Nile	59	M	1-Aug-06			Watchman	Administration	28-12-2023	FIT		
238	627	200020586	Ravindra Dattu Jagtap	49	M	1-Aug-06			Watchman	Administration	29-12-2023	FIT		





## माहितीचा अधिकार अधिनियम २००५ अन्वये अर्ज

प्रति,

मा. जनमाहिती अधिकारी,

कोपरगाव तालुका ग्रामीण रुग्णालय,

कोपरगाव, ता. कोपरगाव, जि.अहमदनगर.

पिन-४२३६०१.

१. अर्जदाराचे संपूर्ण नाव : श्री. वसंत भागवत टेके
२. पत्ता : मु.पो. साकरवाडी, ता. कोपरगाव, जि.अहमदनगर - ४१३७०८

३. आवश्यक असलेल्या माहितीचा तपशील

अ. माहितीचा विषय : आजारासंबंधित माहिती मिळणेबाबत.

ब. माहितीशी संबंधित कालावधी : १ जानेवारी २०२२ ते आजपर्यंत.

क. आवश्यक असलेल्या माहितीचे वर्णन :

कोपरगाव तालुक्यातील मौजे वारी, कान्हेगाव, सडे, शिंगवे व भोजडे या परिसरात वरील नमूद कालावधीत प्रदूषणामुळे होणारे श्वसनासंबंधीचे आजार, त्वचेसंबंधीचे आजार, कानासंबंधीचे आजार, डोळ्यांसंबंधीचे आजार तसेच मणक्याच्या आजारासंबंधित आजार या परिसरात किती नागरिकांना आढळले याबाबतची माहिती विभागवार डाटासह मिळावी. होणारी फी भरण्यास तयार आहे.

४. माहिती टपालाद्वारे पाहिजे की व्यक्तीशः व्यक्तीशः
५. टपालाने पाहिजे असल्यास (साधारण / रजिस्टरने / पोस्टाने / स्पीड पोस्टाने) :
६. अर्जदार दारिद्र्य रेषेखालील आहे काय? नाही
७. अर्जदारास रुपये १०/- चा न्यायालय मुद्रांक चिटकविलेला आहे का? होय

ठिकाण : साकरवाडी

दिनांक : १९.०१.२०२४

आवक  
श्री.र.कोपरगाव

२

19/01/2024

अर्जदाराची स्वाक्षरी

नाव : श्री. वसंत भागवत टेके

पो. ९८२२२४६०४९

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## Translated Copy

Application under Right to Information Act 2005

Hon. Public Information Officer,  
Kopargaon Taluka Rural Hospital,  
Kopargaon, Tq. Kopargaon, Dist. Ahmednagar. PIN-423601.

1. Full Name of Applicant : Shri. Vasant Bhagwat Teke
2. Address : Po. Sakarwadi, Tq. Kopargaon, Dist. Ahmednagar - 413708
3. Details of information required :
  - A. The subject of information : About getting information about the disease.
  - B. The period relating to Information : From 1st January 2022 till date
  - C. Description of Information Required:

During the above-mentioned period, respiratory diseases, skin diseases, ear diseases, eye diseases and spinal diseases were found in the areas of Kopargaon taluka, Mauje Wari, Kanhegaon, Sade, Shingwe and Bhojde along with department wise data. Willing to pay the fee.
4. Information should be sent by post or in person : In Personal
5. If desired by post (ordinary / registered / post / speed post) :
6. Is the applicant below poverty line? No
7. Has the court stamp of Rs.10/- been affixed to the applicant? Yes

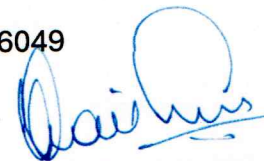
Place : Sakarwadi

Date : 19.01.2024

Sd/-

Name: Shri. Vasant Bhagwat Teke

Mo. 9822246049





Adv. Ashwin Hon

**TRUE AND FAIR TRANSLATION SELF ATTESTED BY**

**Note:** - Original Copy is notarised. This is a Self-Attested translation by the Counsel representing Respondent No.1, hence not notarised.

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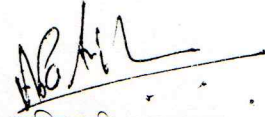
	<p>महाराष्ट्र शासन आरोग्य सेवा, ग्रामीण रुग्णालय कोपरगाव जि.अहमदनगर</p>	
<p>दुरध्वनी कार्यालय:- ०२४२३-२२१०२० ई मेल :-msrhkop@rediffmail.com</p>	<p>जा.क्र.प्रारुको/माहितीअधिकार/ 62 /२०२४ कार्यालय :-ग्रामीण रुग्णालय कोपरगाव जिल्हा-अहमदनगर Date:- 07/02/ 2024,</p>	

प्रति,  
श्री.वंसत भागवत टेके  
मु.पो.साकरवाडी,ता.कोपरगाव  
जि.अहमदनगर.

विषय :- माहिती अधिकार अधिनियम, २००५ अन्वये माहिती मिळणे बाबतचा अर्ज.

आपला माहितीचा अधिकार अर्ज दिनांक १९.०१.२०२४ रोजी प्राप्त झाला असून आपल्या अर्जात नमुद प्रमाणे खालील प्रमाणे माहिती देण्यात येत आहे.

अ.न	मागविलेल्या माहितीचा विषय	खुलासा
१)	कोपरगाव तालुक्यातील मौजे वारी,कान्हेगांव,सडे, शिंगवे व भोजडे या परिसरात वरील नमुद कालावधीत प्रदुषणामुळे श्वसनासंबंधीचे आजार,त्वचेसंबंधितचे आजार,कानासंबंधितचे आजार, डोळ्यासंबंधितचे आजार जसेच मण्क्याच्या आजारासंबंधिज आजार या परिसरात किती नागरिकांना आडळले याबाबतची माहिती विभागावर डाटासह मिळवी	आपण मागविलेल्या आजाराचे रुग्ण ग्रामीण रुग्णालय कोपरगाव येथे आढळून आल्याची नोंद नाही.



जन माहिती अधिकारी तथा सहाय्यक अधिक्षक  
ग्रामीण रुग्णालय कोपरगाव  
जिल्हा अहमदनगर.

प्रत माहितीस्तव सविनय सादर:-

मा.जनमाहिती अधिकारी तथा प्रशासकिय अधिकारी,जिल्हा रुग्णालय अहमदनगर.  
जि.अहमदनगर

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**Maharashtra Government**  
**Health Services,**  
**Rural Hospital Kopergaon, Dist. Ahmednagar**  
 (Letter Head)

Date: 07/02/2024

To,  
 Shri. Vasant Bhagwat Teke,  
 P.O. Sakarwadi, Tq. Kopergaon, Dist-Ahmednagar.

Subject :- Application regarding access to information under the Right to Information Act, 2005.

Your Right to Information application has been received on 19.01.2024 and the following information is being given in your application as per following :

Sr. No.	The subject of the requested information	Disclosure
1)	Respiratory diseases, skin diseases, ear diseases, eye diseases and spinal diseases were found in the areas of Kopergaon taluka, Mauje Wari, Kanhegaon, Sade, Shingwe and Bhojde along with department wise data.	There is no record that the patient of the disease you asked for has been found in Rural Hospital Kopergaon.

Sd/-

Public Information Officer and Assistant  
 Superintendent Rural Hospital, Kopergaon  
 Dist. Ahmednagar.

Copy for information submitted to:-

Hon. Public Information Officer and Administrative Officer, District Hospital Ahmednagar. Dist. Ahmednagar



Adv. Ashwin Hon

**TRUE AND FAIR TRANSLATION SELF ATTESTED BY**

**Note:** - Original Copy is notarised. This is a Self-Attested translation by the Counsel representing Respondent No.1, hence not notarised.

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By Speed Post/Online

F. No. IA-J-11011/154/2019-IA-II(I)  
Government of India  
Ministry of Environment, Forest and Climate Change  
(Impact Assessment Division)

\*\*\*

Indira Paryavaran Bhawan  
Jorbagh Road, New Delhi - 110003

Dated: 6<sup>th</sup> August, 2021

To,

**M/s. Godavari Biorefineries Ltd.**  
Sakarwadi, Taluka Kopargaon,  
District Ahmednagar,  
Maharashtra

Email: kajaria@somaiya.com

**Sub: Expansion of existing industry and addition of New Products of capacity from 6,715.00 MTPM to 20,090.94 MTPM, located at Gut No. 159-165,180/1, 180/2, 181/1, 181/2, 187/1, 187/2, 188, 189, 199, 158, 167-178, 511, 139/2, Sakarwadi, Taluka Kopargaon, District Ahmednagar, Maharashtra by M/s. Godavari Biorefineries Ltd.- Environmental Clearance regarding.**

Sir,

This has reference to your proposal No. IA/MH/IND3/210653/2019 dated 4<sup>th</sup> July, 2021, submitting the EIA/EMP report and further letter dated 23.07.2021 on the above subject matter.

2. The Ministry of Environment, Forest and Climate Change has examined the proposal for environmental clearance to the project for expansion of existing industry and addition of New Products of capacity from 6,715.00 MTPM to 20,090.94 MTPM, located at Gut No. 159-165,180/1, 180/2, 181/1, 181/2, 187/1, 187/2, 188, 189, 199, 158, 167-178, 511, 139/2, Sakarwadi, Taluka Kopargaon, District Ahmednagar, Maharashtra by M/s. Godavari Biorefineries Ltd.

3. The project/activities are covered under Category 'A' of item 5(f) 'Synthetic organic chemicals industry' of the Schedule to the Environment Impact Assessment Notification, 2006, and requires appraisal at central level by the Expert Appraisal Committee (EAC) in the Ministry.

4. The details of products and capacity are as under:

S. No.	Products Details	Quantity [MT/M]		
		Existing	Proposed	Total
1.	Ethyl Acetate	3000.00	5700.00	8700.00
2.	Acetaldehyde	1500.00	1300.00	2800.00
3.	Croto Resin and Croto Di Urea	45.00	85.00	130.00
4.	Crotonaldehyde	500.00	500.00	1000.00
5.	1,3 Butylene Glycol	41.66	158.34	200.00
6.	Acetic Acid	598.85	0.00	598.85
7.	Dilute Acetic Acid	110.00	0.00	110.00
8.	Dilute Ethyl Acetate and other ester	0.00	30.00	30.00

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S. No.	Products Details	Quantity [MT/M]		
		Existing	Proposed	Total
9.	Acetaldol	0.00	425.00	425.00
10.	Paraldehyde	60.00	0.00	60.00
11.	Crotonic Anhydride	8.33	1.67	10.00
12.	Crotonitrile	8.33	1.67	10.00
13.	Dilute 1-3 Butylene Glycol	12.90	19.32	32.22
14.	Butanol	64.60	53.10	117.70
15.	2-Ethyl, 1, 3 Hexane Diol	33.33	0.00	33.33
16.	3-Methoxy Butanol	25.00	250.00	275.00
17.	Dilute 3 Methoxy Butanol	0.00	30.00	30.00
18.	3-Methoxy Butyl Acetate	0.00	340.00	340.00
19.	3-Methyl 3- Pentene -One (MPO)	333.33	166.70	500.00
20.	Sodium Sulphate	242.00	3.00	245.00
21.	Ketone Mixture	131.67	65.80	197.50
22.	Absolute Alcohol (Fuel Grade from RS/IS)	0.00	2000.00	2000.00
23.	Acetaldehyde Oxime	0.00	175.00	175.00
24.	Ammonium Sulphate	0.00	139.70	139.70
25.	Acetaldehyde Diethyl Acetal	0.00	250.00	250.00
26.	Ethyl Vinyl Ether	0.00	100.00	100.00
27.	Acetonitrile	0.00	425.00	425.00
28.	Diethyl Oxalate	0.00	175.00	175.00
29.	Gbamber	0.00	100.00	100.00
30.	Sorbic Acid or Potassium Sorbate	0.00	500.00	500.00
31.	Acetals (534-15-6, 109-87-5, 462-95-3, 871-22-7, 4285-59-0, 13002-09-0, 10602-34-3, 4461-87-4, 7148-78-9, 5870-82-6, 6607-66-5, 3390-12-3, 3658-95-5, 94089-21-1)	0.00	15.00	15.00
32.	Esters (623-70-1, 623-43-8, 14205-39-1, 7318-00-5, 24937-93-7, 105-54-4, 123-25-1, 131-11-3, 6284-46-4, 142-92-7, 6259-76-3, 84-66-2, 108-22-5, 96-33-3, 105-37-3, 109-60-4, 123-86-4, 93-92-5, 2155-60-4, 1608-72-6, 1516-17-2, 102-76-1, 109-94-4)	0.00	20.00	20.00
33.	Oximes (110-69-0, 96-29-7)	0.00	15.00	15.00
34.	Other Aldehydes (123-72-8, 97-96-1, 19780-25-7, 14371-10-9, 142-83-6, 101-86-0, 645-62-5, 123-05-7, 67801-65-4, 27939-60-2, 1742-14-9, 530-45-0, 6728-26-3)	0.00	200.00	200.00
35.	Other Acids (107-92-6, 107-93-7, 99-04-7, 65-85-0)	0.00	15.00	15.00
36.	Other Alcohol (97-95-0, 104-76-7, 111-27-3, 111-28-4, 6117-91-5, 104-54-1, 78-83-1, 77-99-6, 1883-75-6, 60-12-8, 98-85-1, 123-51-3, 142583-61-7)	0.00	20.00	20.00
37.	Ketones (108-29-2, 565-61-7, 78-93-3, 67-64-1, 96-22-0, 98-86-2, 590-90-9)	0.00	15.00	15.00
38.	Waxes -(NA)	0.00	12.00	12.00

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S. No.	Products Details	Quantity [MT/M]		
		Existing	Proposed	Total
39.	Nitriles (107-12-0, 109-74-0, 78-82-0, 110-59-8)	0.00	20.00	20.00
40.	Ethers (109-53-5, 107-25-5, 111-34-2, 60-29-7)	0.00	15.00	15.00
41.	Ketene (463-51-4)	0.00	15.00	15.00
42.	Other Salts (532-32-1,7647-14-5,7783-20-2 & 7757-82-6)	0.00	19.64	19.64
	<b>TOTAL</b>	<b>6,715.00</b>	<b>13,375.94</b>	<b>20,090.94</b>
<b>Captive power generation</b>				
1	<b>Turbine (Captive power generation)</b>	<b>2.3MWH</b>	<b>4.8MWH</b>	<b>7.1MWH</b>

5. Project Proponent reported that land area available for the project is 13, 92,123 m<sup>2</sup>. No additional land will be used for proposed expansion. Industry has already developed Greenbelt in an area 33 % i.e. 4, 59,839.00 m<sup>2</sup> out of total area of the project. The estimated project cost is Rs. 366.44 Crores including existing investment of Rs.166.44 Crores. Total capital cost earmarked towards environmental pollution control measures is Rs. 28.033 Crores and the Recurring cost (operation and maintenance) will be about Rs.6.4 Crores per annum. Total Employment will be 613 persons as direct and 180 persons indirect after expansion. Industry proposes to allocate Rs.1.5 Crores towards CER.

6. It is reported that there are No national parks, wildlife sanctuaries, Biosphere Reserves, Tiger/Elephant Reserves, Wildlife Corridors etc. within 10 km distance from the project site. River/ water body Godavari River is flowing at a distance of 1.0km in W direction.

7. Ambient air quality monitoring was carried out at 8 locations during March 2018 to May 2018 and the baseline data indicates the ranges of concentrations as: PM<sub>10</sub> (61.80 µg/m<sup>3</sup> – 79.60µg/m<sup>3</sup>), PM<sub>2.5</sub> (32.42µg/m<sup>3</sup>-51.30µg/m<sup>3</sup>), SO<sub>2</sub> (11.75µg/m<sup>3</sup>-14.71µg/m<sup>3</sup>) and NO<sub>2</sub> (17.31µg/m<sup>3</sup>- 24.70µg/m<sup>3</sup>). AAQ modeling study for point source emissions indicates that the maximum incremental GLCs after the proposed project would be 82.4µg/m<sup>3</sup>, 22.75µg/m<sup>3</sup> and 32.71µg/m<sup>3</sup> with respect to PM10, Sox and NOx. Further, the Project Proponent has submitted one month more baseline data of January 2021 and compared the data with 2018. The resultant concentrations are within the National Ambient Air Quality Standards (NAAQS). The Committee deliberated the baseline data and found in order.

8. It is noted that the water requirement is 5,783 m<sup>3</sup>/day of which fresh water requirement of 2,691m<sup>3</sup>/day will be met from River through Canal and Ground Water through open well. Effluent of 1,082 m<sup>3</sup>/day quantity will be treated through ETP of 1,250CMD capacity [Existing – 600CMD + Proposed 650CMD]. The plant will be based on Zero Liquid discharge system.

9. Power requirement after expansion will be 14,000kVA [11.2MW/H] including existing kVA and will be met from MSEDCL State power distribution corporation limited. Existing unit has 2 DG sets of 1000 kVA and 590 kVA capacity, additionally 3 DG sets of 1000x3 Nos. DG sets are used as standby during power failure. Stack (height of 9m, 9m and 6m) will be provided as per CPCB norms to the proposed DG sets. Existing unit has 18TPH [2 Nos.] and 12TPH Coal fired boiler. Additionally, 45TPH and 24TPH [2 Nos.] Coal fired boiler will be installed. Thermic Fluid Heater of 10Lakh Kcal/Hr. and 2

Lakh Kcal/Hr. Hydrogen Generator of 5200 x 3 cum/day Nitrogen Generator and 1000 cum/day with HSD fired will also be installed. [Existing 3 Boilers shall be replaced with Boiler of 45TPH]. ESP and Bag filter with a stack of height of 30m, 30m, 45m, 50m, 15m and 10m respectively will be installed for controlling the particulate emissions within the statutory limit of 115 mg/Nm<sup>3</sup> for the proposed boilers.

10. Emission of Aldehyde Content, CO<sub>2</sub>/ O<sub>2</sub> from Acetaldehyde Plant and Acid Mist, CO<sub>2</sub>/ O<sub>2</sub> from Acetic Acid Plant, for which industry has provided Aldehyde Scrubbers [1 for each plant] with stack height of 12.9m and 8.25m. Details of solid waste/hazardous waste disposal are as per the plan provided in the EIA/EMP report and as deliberated in the EAC.

11. Standard ToR has been issued by the Ministry vide letter dated 13<sup>th</sup> May, 2019. Public Hearing for the proposed project has been conducted by the State Pollution Control Board on 14<sup>th</sup> October, 2020 which was presided over by the Additional District Magistrate. The main issues raised during the public hearing are related to ZLD details, NGT court case status, Water Source, Employment generation, ground water quality etc. Inspection report dated 24.12.2020 submitted by the PP which was deliberated by the EAC.

12. Unit has obtained NOC from Department of Environment, State of Maharashtra vide letter No. ENV(NOC)1091/1485 / CR-272/D-I, dated 25<sup>th</sup> January 1993. The PP reported that since this is the existing Unit prior to 2006, EC was not required under the provisions of the EIA Notification, 2006. The Unit is being operated with statutory clearance and valid CTO under Air/Water Act. PP reported that a Case No-68/2014 in Hon'ble NGT (WZ) Pune, related to Distillery effluent pollution. Distillery plant is closed since Feb 2013 and Distillery license is also surrendered by the Industry. Case is disposed on 19th May 2015. Now execution work is in progress as per Hon'ble NGT Order.

13. The proposal was considered by the **Expert Appraisal Committee (Industry-3 Sector) in its meeting held on 22-23 July, 2021** in the Ministry through video conferencing, wherein the project proponent and their accredited consultant M/s. Building Environment India Pvt. Ltd. presented the EIA/EMP report as per the ToR. The minutes of the meeting and all the project documents are available on PARIVESH portal which can be accessed at <http://parivesh.nic.in>.

The EAC, constituted under the provision of the EIA Notification, 2006 comprising Experts Members/domain experts in various fields, examined the proposal submitted by the Project Proponent in desired format along with EIA/EMP reports prepared and submitted by the Consultant accredited by the QCI/ NABET on behalf of the Project Proponent.

The EAC noted that the Project Proponent has given an undertaking that the data and information given in the application and enclosures are true to the best of his knowledge and belief and no information has been suppressed in the EIA/EMP reports. If any part of data/information submitted is found to be false/ misleading at any stage, the project will be rejected and Environmental Clearance given, if any, will be revoked at the risk and cost of the project proponent.

The Committee noted that the EIA/EMP reports are in compliance of the ToR issued for the project, considering the present environmental concerns and the projected scenario for all the environmental components. The Committee found the baseline data and incremental GLC due to the proposed project within NAAQ standards

additional baseline data for the year 2020 and 2021 submitted by the PP was also found satisfactory. The Committee suggested that the storage of toxic/explosive raw material shall be bare minimum in quantity and inventory. The Committee suggested that the greenbelt development shall be taken up actively by the PP and trees shall be planted considered 2m x 2m ratio. Accordingly, revised allocation for green area development in budgeted EMP amount Recurring cost of Rs. 386.5 lakhs/annum for proposed EMP & totaling to Recurring cost Rs. 687.5 Lakhs/annum for entire project submitted by the PP. The Committee also deliberated the court case status and the implementation of directions regarding bio-remediation tasks raised during the Public Hearing and found the reply to be satisfactory.

The Committee noted that since the Unit is in existence prior to 2006, EC was not required under the provisions of the EIA Notification, 2006. The MPCB has inspected the Unit on 24.12.2020. The Committee deliberated the compliance status of existing Unit and found in order. The Committee noted that the project proponent has submitted an undertaking regarding greenbelt development and other mitigation measures. The Committee found the additional information to be satisfactory.

The EAC deliberated on the proposal with due diligence in the process as notified under the provisions of the EIA Notification, 2006, as amended from time to time and accordingly made the recommendations to the proposal. The Experts Members of the EAC found the proposal in order and recommended for grant of environmental clearance.

14. The environmental clearance granted to the project/activity is strictly under the provisions of the EIA Notification 2006 and its subsequent amendments. It does not tantamount/construe to approvals/consent/permissions etc. required to be obtained or standards/conditions to be followed under any other Acts/ Rules/ Subordinate legislations, etc., as may be applicable to the project. The project proponent shall obtain necessary permission as mandated under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981, as applicable from time to time, from the State Pollution Control Board, prior to construction & operation of the project.

15. Based on the proposal submitted by the project proponent and recommendations of the EAC (Industry-3), Ministry of Environment, Forest and Climate change hereby accords **Environmental clearance to the project for expansion of existing industry and addition of New Products of capacity from 6,715.00 MTPM to 20,090.94 MTPM, located at Gut No. 159-165,180/1, 180/2, 181/1, 181/2, 187/1, 187/2, 188, 189, 199, 158, 167-178, 511, 139/2, Sakarwadi, Taluka Kopargaon, District Ahmednagar, Maharashtra by M/s. Godavari Biorefineries Ltd.,** under the provisions of the EIA Notification, 2006, subject to the compliance of terms and conditions as under:-

**A. Specific Conditions:**

- (i). The company shall comply with all the environmental protection measures and safeguards proposed in the documents submitted to the Ministry. All the recommendations made in the EIA/EMP in respect of environmental management, and risk mitigation measures relating to the project shall be implemented.
- (ii). Implementation of the directions of Hon'ble NGT w.r.t. Bio- remediation plan of soil and water [Ground & Surface] contaminated by the earlier Distillery Unit on

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time bound manner. The implementation report shall be submitted to IRO, MoEFCC on six monthly-basis.

- (iii). Volatile organic compounds (VOCs)/Fugitive emissions shall be controlled at 99.97% with effective chillers/modern technology. Regular monitoring of VOCs shall be carried out.
- (iv). An Occupational health centre for surveillance of the worker's health shall be set up. The health data shall be used in deploying the duties of the workers. All workers & employees shall be provided with required safety kits/mask for personal protection.
- (v). As already committed by the project proponent, Zero Liquid Discharge (ZLD) shall be ensured and no waste/treated water shall be discharged outside the premises. Treated effluent shall be reused in the process/utilities. Treated Industrial effluent shall not be used for gardening/greenbelt development/horticulture purpose.
- (vi). The unit shall make the arrangement for the prevention and protection of possible fire hazards during manufacturing process in material handling. Fire-fighting system shall be as per the norms. Mock drill shall be conducted regularly.
- (vii). Training shall be imparted to all employees on safety and health aspects of chemicals handling. Safety and visual reality training shall be provided to employees.
- (viii). Total fresh water requirement, sourced from River through Canal and Ground Water through open well, shall not exceed 2,691m<sup>3</sup>/day. Prior permission in this regard shall be obtained from the concerned regulatory authority.
- (ix). Storm water from the roof top shall be channelized through pipes to the storage tank constructed for harvesting of rain water in the premises and harvested water shall be used for various industrial processes in the unit. No recharge shall be permitted within the premises. Process effluent/ any wastewater shall not be allowed to mix with storm water.
- (x). Continuous online (24x7) monitoring system for stack emissions shall be installed for measurement of flue gas discharge and the pollutants concentration, and the data to be transmitted to the CPCB and SPCB server. For ZLD, the unit shall install web camera with night vision capability and flow meters in the channel/drain carrying effluent within the premises (if applicable).
- (xi). Solvent management shall be carried out as follows: (a) Reactor shall be connected to chilled brine condenser system. (b) Reactor and solvent handling pump shall have mechanical seals to prevent leakages. (c) Solvents shall be stored in a separate space provided with all safety measures. (d) Proper earthing shall be provided in all the electrical equipment wherever solvent handling is done. (e) Entire plant shall be flame proof. The solvent storage tanks shall be provided with breather valves to prevent losses. (f) All the solvent storage tanks shall be connected with vent condensers with chilled brine circulation.
- (xii). Process organic residue and spent carbon, if any, shall be sent to Cement or other suitable industries for its incinerations. ETP sludge, process inorganic & evaporation salt shall be disposed of to the TSDF. There shall be commitment

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from the brick manufacturer to take the fly ash from the plant. The Unit is to be started after getting the commitment from the brick manufacturer / cement plant.

- (xiii). The company shall undertake waste minimization measures as below (a) Metering and control of quantities of active ingredients to minimize waste; (b) Reuse of by-products from the process as raw materials or as raw material substitutes in other processes. (c) Use of automated filling to minimize spillage. (d) Use of Close Feed system into batch reactors. (e) Venting equipment through vapour recovery system. (f) Use of high-pressure hoses for equipment clearing to reduce wastewater generation.
- (xiv). The green belt of at least 5-10 m width shall be developed in at least 33% of the total project area, mainly along the plant periphery/ additional land. Selection of plant species shall be as per the CPCB guidelines in consultation with the State Forest Department. Records of tree canopy shall be monitored through remote sensing map. Trees have to be planted with spacing of 2m x 2m and the number of trees has to be increased accordingly. The plant species can be selected that will give better carbon sequestration. All trees must be planted within first year.
- (xv). The activities and the action plan proposed by the project proponent to address the socio-economic and public hearing issues in the study area, shall be completed as per the schedule presented before the Committee and as described in the EMP report in letter and spirit. All the commitments made during public hearing shall be satisfactorily implemented.
- (xvi). A separate Environmental Management Cell (having qualified person with Environmental Science/Environmental Engineering/specialization in the project area) equipped with full-fledged laboratory facilities shall be set up to carry out the Environmental Management and Monitoring functions.

**B. General Conditions:** The grant of environmental clearance is further subject to compliance of other general conditions as under:-

- (i) No further expansion or modifications in the plant, other than mentioned in the EIA Notification, 2006 and its amendments, shall be carried out without prior approval of the Ministry of Environment, Forest and Climate Change/SEIAA, as applicable. In case of deviations or alterations in the project proposal from those submitted to this Ministry for clearance, a fresh reference shall be made to the Ministry/SEIAA, as applicable, to assess the adequacy of conditions imposed and to add additional environmental protection measures required, if any.
- (ii) The Project proponent shall strictly comply with the rules and guidelines issued under the Manufacture, Storage and Import of Hazardous Chemicals (MSIHC) Rules, 1989, as amended time to time, the Chemical Accidents (Emergency Planning, Preparedness and Response) Rules, 1996, and Hazardous and Other Wastes (Management and Trans-Boundary Movement) Rules, 2016 and other rules notified under various Acts.
- (iii) The energy source for lighting purpose shall be preferably LED based, or advanced having preference in energy conservation and environment betterment.
- (iv) The overall noise levels in and around the plant area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise

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levels shall conform to the standards prescribed under the Environment (Protection) Act, 1986 Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).

- (v) The company shall undertake all relevant measures for improving the socio-economic conditions of the surrounding area. The activities shall be undertaken by involving local villages and administration. The company shall undertake eco-developmental measures including community welfare measures in the project area for the overall improvement of the environment.
- (vi) The company shall earmark sufficient funds towards capital cost and recurring cost per annum to implement the conditions stipulated by the Ministry of Environment, Forest and Climate Change as well as the State Government along with the implementation schedule for all the conditions stipulated herein. The funds so earmarked for environment management/ pollution control measures shall not be diverted for any other purpose.
- (vii) A copy of the clearance letter shall be sent by the project proponent to concerned Panchayat, Zilla Parishad/Municipal Corporation, Urban local Body and the local NGO, if any, from whom suggestions/ representations, if any, were received while processing the proposal.
- (viii) The project proponent shall also submit six monthly reports on the status of compliance of the stipulated Environmental Clearance conditions including results of monitored data to the respective Regional Office of MoEF&CC, the respective Zonal Office of CPCB and SPCB. A copy of Environmental Clearance and six monthly compliance status report shall be posted on the website of the company.
- (ix) The environmental statement for each financial year ending 31<sup>st</sup> March in Form-V as is mandated shall be submitted to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of environmental clearance conditions and shall also be sent to the respective Regional Offices of MoEF&CC by e-mail.
- (x) The project proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB/Committee and may also be seen at Website of the Ministry and at <https://parivesh.nic.in/>. This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same shall be forwarded to the concerned Regional Office of the Ministry.
- (xi) The project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of start of the project.
- (xii) This Environmental clearance is granted subject to final outcome of Hon'ble Supreme Court of India, Hon'ble High Court, Hon'ble NGT and any other Court of Law, if any, as may be applicable to this project.

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16. The Ministry reserves the right to stipulate additional conditions, if found necessary at subsequent stages and the project proponent shall implement all the said conditions in a time bound manner. The Ministry may revoke or suspend the environmental clearance, if implementation of any of the above conditions is not found satisfactory.

17. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this clearance and attract action under the provisions of the Environment (Protection) Act, 1986.

18. Any appeal against this environmental clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

19. The above conditions shall be enforced, *inter-alia* under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the Public Liability Insurance Act, 1991 along with their amendments and Rules and any other orders passed by the Hon'ble Supreme Court of India / High Courts and any other Court of Law relating to the subject matter.

20. This issues with approval of the competent authority.

(Dr. R. B. Lal)

Scientist 'E'/Additional Director

Tele-fax: 011-24695362

Email: [rb.lal@moef.gov.in](mailto:rb.lal@moef.gov.in)

(Dr. R. B. LAL)

वैज्ञानिक 'ई' / Scientist 'E'  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय  
Min. of Environment, Forest and Climate Change  
भारत सरकार, नई दिल्ली  
Govt. of India, New Delhi

Copy to:

1. The Deputy Director General of Forests (C), Ministry of Environment, Forest and Climate Change, Regional Office (WCZ), Ground Floor, East Wing, New Secretariat Building Civil Lines, Nagpur-440001
2. The Secretary, Revenue & Forest Department, Government of Maharashtra, 4th Floor, Mantralaya, Mumbai- 400032
3. The Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi - 32
4. The Member Secretary, Maharashtra Pollution Control Board, Kalpataru Point, 3rd and 4th floor, Opp. PVR Cinema, Sion Circle, Mumbai-400 022
5. The Member Secretary, Central Ground Water Authority, Jamnagar House, 18/11, Man Singh Road Area, New Delhi, Delhi 110001
6. The District Collector, District Ahmednagar
7. Guard File/Monitoring File/Website/Record File/Parivesh portal

(Dr. R. B. Lal)

Scientist 'E'/Additional Director

# MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010706/24010437  
 Fax: 24023516  
 Website: <http://mpcb.gov.in>  
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Kalpataru Point, 2nd and  
 4th floor, Opp. Cine Planet  
 Cinema, Near Sion Circle,  
 Sion (E), Mumbai-400022

**RED/L.S.I (R22)**  
**No:- Format1.0/CAC/UAN**  
**No.0000120713/CE/2204000670**

**Date: 12/04/2022**

To,  
**M/s. Godavari Biorefineries Ltd.**  
**159-165,180/1, 180/2, 181/1, 181/2, 187/1, 187/2, 188,**  
**189, 199, 158, 167-178, 511, 139/2**  
**Sakarwadi, Taluka - Kopargaon, Dist- Ahmednagar**



Your Service is Our Duty

**Sub: Grant of Consent to Establish (Expansion) under Red/LSI**

- Ref:**
1. Consent to Operate granted vide No. Format 1.0/CAC/UAN No. 0000093199/CO-2006001085 dated 24/6/2020
  2. Environmental Clearance granted vide No. IA-J-110011/154/2019-IA-II(I) dated 06/8/2021
  3. Minutes of Consent Appraisal Committee meeting held on 25/2/2022

Your application No.MPCB-CONSENT-0000120713 Dated 27.08.2021

For: grant of Consent to Establish under Section 25 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

1. **The consent to establish is granted for a period up to commissioning of the unit or up to 5 year whichever is earlier.**
2. **The capital investment of the project is Rs.200 Crs. (As per undertaking submitted by pp Existing CI is-Rs. 166.45 Crs)**
3. **Consent is valid for the manufacture of:**

Sr No	Product	Maximum Quantity	UOM
Products			
1	Crotonaldehyde Di-Urea (CDU)/Crotoresin	85	MT/M
2	Ethyl Acetate	3300	MT/M
3	Acetaldehyde	1300	MT/M
4	Crotonaldehyde	500	MT/M
5	1,3 Butylene Glycol	158.34	MT/M
6	Dilute Ethyl Acetate and Other Ester	30	MT/M
7	Acetaldol	425	MT/M
8	Crotonic Anhydride	1.67	MT/M

Sr No	Product	Maximum Quantity	UOM
9	Crotonitrile	1.67	MT/M
10	Impure 1-3 Butylene Glycol	19.32	MT/M
11	Butanol	53.1	MT/M
12	3-Methoxy Butanol	250	MT/M
13	Dilute 3 Methoxy Butanol	30	MT/M
14	3-Methoxy Butyl Acetate	340	MT/M
15	3-Methyl 3-Pentene-One (MPO)	166.7	MT/M
16	Sodium Sulphate	3	MT/M
17	Ketone Mixture/ Prefumery Material Base	65.8	MT/M
18	Absolute Alcohol(Fuel Grade from RS/IS)	2000	MT/M
19	Acetaldehyde Oxime	175	MT/M
20	Ammonium Sulphate	139.7	MT/M
21	Acetaldehyde Diethyl Acetal	250	MT/M
22	Ethyl Vinyl Ether	100	MT/M
23	Acetonitrile	425	MT/M
24	Diethyl Oxalate	175	MT/M
25	Gbamber	100	MT/M
26	Sorbic Acid or Potassium Sorbate	500	MT/M
27	Acetals (534-15-6, 109-87-5, 462- 95-3, 871-22-7, 4285-59-0, 13002-09-0, 10602-34- 3, 4461-87-4, 7148-78-9, 5870-82-6, 6607-66-5, 3390-12-3, 3658-95-5, 94089-21-1)	15	MT/M
28	Esters (623-70-1, 623-43-8, 14205 -39 -1, 7318 -00 - 5, 24937 -93 -7, 105 -54 -4, 123 -25 - 1, 131 -11 -3, 6284 -46 -4, 142 -92 -7, 6259 -76 -3, 84 -66 -2 , 108 -22 - 5, 96 -33 -3, 105 -37 -3, 109 -60 -4, 123 -86 -4, 93 -92 -5, 2155 -60 -4, 1608 -72 -6, 1516 -17 -2, 102 -76 -1, 109 - 94 -4)	20	MT/M
29	Oximes (110 -69 -0, 96 -29 -7)	15	MT/M
30	Other Aldehydes (123 -72 -8, 97 -96 - 1, 19780 -25 -7, 14371 -10 -9, 142 -83 -6., 101 -86 -0, 645 -62 -5, 123 - 05 -7, 67801 -65 -4,27939 -60 -2, 1742 -14 -9, 530 -45 - 0, 6728 -26 -3)	200	MT/M
31	Other Acids (107 -92 -6, 107 -93 -7 , 99 -04 -7, 65 -85 - 0)	15	MT/M
32	Other Alcohol (97 -95 -0, 104 -76 -7, 111 -27 -3, 111 - 28 -4, 6117 -91 -5, 104 -54 -1, 78 -83 - 1, 77 -99 -6, 1883 -75 -6 , 60 -12 -8, 98 -85 -1, 123 - 51 -3, 142583 - 61 -7)	20	MT/M
33	Ketones (108 -29 -2, 565 -61 -7, 78 - 93 -3, 67 -64 -1, 96 -22 -0, 98 -86 -2, 590 -90 -9)	15	MT/M
34	Waxes -(NA)	12	MT/M
35	Nitriles (107 -12 -0, 109 -74 -0, 78 - 82 -0, 110 -59 -8)	20	MT/M

Sr No	Product	Maximum Quantity	UOM
36	Ethers (109 -53 -5, 107 -25 -5, 111 - 34 -2, 60 -29 -7)	15	MT/M
37	Ketene (463 -51 -4)	15	MT/M
38	Other Salts (532 -32 -1,7647 -14 -5, 7783 -20 -2 & 7757 -82 -6)	19.64	MT/M
39	Turbine	3.8	MW

4. **Conditions under Water (P&CP), 1974 Act for discharge of effluent:**

Sr No	Description	Permitted (in CMD)	Standards to	Disposal Path
1.	Trade effluent	171.07	As per Schedule-I	Recycle 100% to achieve ZLD
2.	Domestic effluent	23	As per Schedule-I	On land for gardening

5. **Conditions under Air (P& CP) Act, 1981 for air emissions:**

Sr No.	Stack No.	Description of stack / source	Number of Stack	Standards to be achieved
1	S-1	DG Set (1000 KVA)	1	As per Schedule -II
2	S-2	DG Set (1000 KVA)	1	As per Schedule -II
3	S-3	DG Set (1000 KVA)	1	As per Schedule -II
4	S-4 & S-5	Boiler (24 TPH)- 02 Nos	2	As per Schedule -II
5	S-6	Boiler 45 TPH	1	As per Schedule -II
6	S-7	Thermic Fluid Heater (10 Lakh K cal/Hr)	1	As per Schedule -II
7	S-8	Thermic Fluid Heater (2 Lakh K cal/Hr)	1	As per Schedule -II
8	S-9	Hydrogen Generator	1	As per Schedule -II
9	S-10	Nitrogen Generator	1	As per Schedule -II

6. **Non-Hazardous Wastes:**

Sr No	Type of Waste	Quantity	UoM	Treatment	Disposal
1	Bio- Degradable Waste	606	Kg/Day	Composting	Used as manure
2	Non Bio- Degradable Waste	404.5	Kg/Day	Sale	Sale to authorized party
3	STP Sludge	33.48	Kg/Day	Composting	Used as manure
4	Dust	4	MT/Day	Sale	Sale to Brick Manufacturer
5	Glass Bottles	100	No/M	Sale	Sale to authorized party
6	Boiler Ash	85	Ton/D	Sale	Sale to Brick Manufacturer

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Sr No	Type of Waste	Quantity	UoM	Treatment	Disposal
7	HDPE Containers	100	Ton/M	Sale	Sale to authorized party
8	Liner and Bags	0.5	Ton/M	Sale	Sale to authorized party
9	Insulation & glass Wood Waste	1	Ton/M	Sale	Sale to authorized party
10	Paper, cotton waste & packaging materials i.e wood, crapes, ropes	5.0	Ton/Y	Sale	Sale to authorized party
11	Metal Scrap	30	Ton/Y	Sale	Sale to authorized party
12	Plastic Waste	0.5	Ton/Y	Sale	Sale to authorized party
13	Waste Packing wood/ Broken glass etc.	5.0	Ton/Y	Sale	Sale to authorized party

7. **Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for treatment and disposal of hazardous waste:**

Sr No	Category No./ Type	Quantity	UoM	Treatment	Disposal
1	5.1 Used or spent oil	1.8	KL/A	Recycle	Sale to authorised party
2	35.3 Chemical sludge from waste water treatment	3.9	Ton/D	Landfill	CHWTSDf
3	36.1 Any process or distillation residue	14	Ton/D	Incineration	CHWTSDf
4	1.6 Spent catalyst and molecular sieves	180	Kg/Day	Landfill	CHWTSDf
5	28.3 Spent carbon	0.3	Ton/D	Incineration	CHWTSDf
6	26.4 Spent solvent	5.0	KL/D	Incineration/ Recycle*	Sale to authorised party / CHWTSDf
7	33.1 Empty barrels /containers /liners contaminated with hazardous chemicals /wastes	100	Nos./Y	Incineration	CHWTSDf
8	33.1 Empty barrels /containers /liners contaminated with hazardous chemicals /wastes	100	Nos./Y	Recycle*	Sale to authorised party

<b>Sr No</b>	<b>Category No./ Type</b>	<b>Quantity</b>	<b>UoM</b>	<b>Treatment</b>	<b>Disposal</b>
9	33.1 Empty barrels /containers /liners contaminated with hazardous chemicals /wastes	0.5	Ton/Y	Incineration	CHWTSDF
10	37.3 Concentration or evaporation residues	03	Ton/D	Landfill	CHWTSDF
11	35.2 Spent ion exchange resin containing toxic metals	2.4	Ton/Y	Incineration	CHWTSDF

8. **Conditions under Batteries (Management & Handling) Rules, 2001:**

<b>Sr No</b>	<b>Type of Waste</b>	<b>Quantity</b>	<b>UoM</b>	<b>Disposal Path</b>
1	Used Batteries	80.00	Nos./Y	Sale to Authorized Party

**Specific Conditions for used Batteries:**

- i. The applicant shall ensure that used batteries are not disposed of in any manner other than by depositing with the authorized dealer/ manufacturer/ registered recycler/ importer/ re-conditioner or at the designated collection center.
- ii. The applicant shall file half-yearly return in Form VIII to the M.P.C. Board.
- iii. Bulk consumers to their user units may auction used batteries to registered recyclers only.

9. **Treatment and Disposal of Biomedical Waste generated to CBMWTSDF:**

<b>Sr.No</b>	<b>Category</b>	<b>Type of Waste</b>	<b>Quantity not to exceed (Kg/M)</b>	<b>Segregation Color coding</b>	<b>Treatment &amp; Disposal</b>
1	Yellow	a) Discarded linen, mattresses, beddings contaminated with blood or body fluid.	2.19	Yellow colored non- chlorinated plastic bags containers	CBMWTSDF

10. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding on the industry.
11. This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
12. The applicant shall comply with the conditions of the Environmental Clearance granted vide letter No. IA-J-110011/154/2019-IA-II(I) dated 06/8/2021
13. Industry shall install online continuous monitoring system as per CPCB guidelines & data to be transmitted directly from Data Logger to Board server .
14. Volatile Organic Compounds (VOCs)/Fugitive emissions shall be controlled at 99.97% with effective chillers/modern technology
15. This consent is issued without prejudice to the orders passed/being passed by the Hon'ble NGT in OA No. 68/2014.
16. The applicant shall obtain Consent to Operate from Maharashtra Pollution Control Board before actual commencement of the Unit/Activity.

17. This consent is issued as per the minutes of Consent Appraisal Committee meeting held on 25/2/2022



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Signed by: **Ashok Shingare**  
Member Secretary  
For and on behalf of,  
**Maharashtra Pollution Control Board**  
ms@mpcb.gov.in  
2022-04-12 12:03:52 IST

**Received Consent fee of -**

Sr.No	Amount(Rs.)	Transaction/DR.No.	Date	Transaction Type
1	400000.00	TXN2109000011	01/09/2021	Online Payment

**Copy to:**

1. Regional Officer, MPCB, Nashik and Sub-Regional Officer, MPCB, Ahmednagar  
- They are directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai



**SCHEDULE-I****Terms & conditions for compliance of Water Pollution Control:**

1. A] As per your application, you have proposed to provide Effluent Treatment Plant (ETP) of designed capacity of 650.00 CMD consisting of Primary (Collection tank, Neutralization tank, Equalization tank, Flash mixer, Primary Clarifier/Primary Settling Tank, Anaerobic Digester), Secondary (Activated sludge process), Tertiary (Pressure sand filter, Activated carbon filter, Ultra Filtration), Advanced treatment (Reverse osmosis, Multi effective evaporator), Sludge treatment (Sludge drying bed) for the treatment of 171.07 CMD of trade effluent.
- B] The Applicant shall operate the effluent treatment plant (ETP) to treat the trade effluent and recycle the entire treated effluent into the process for various purposes such as for cooling, process & Scrubbing with metering system so as to achieve Zero Liquid Discharge. There shall be no discharge on land or outside factory premises.
2. A] As per your application, you have provided Sewage Treatment Plant of designed capacity 50 CMD for the treatment of 23 CMD of sewage.
- B] The Applicant shall operate the sewage treatment system to treat the sewage so as to achieve the following standards.

<b>Sr.No</b>	<b>Parameters</b>	<b>Standards (mg/l)</b>	
1	Suspended Solids	Not to exceed	50 mg/l
2	BOD 3 days 27°C	Not to exceed	30 mg/l
3	COD	Not to exceed	100 mg/l

- C] The treated sewage shall be recycled for secondary purposes to the maximum extent and remaining shall be used on land for gardening within premise after confirming above standards. In no case, sewage shall find its way outside factory premises.
3. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification there of & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
4. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
5. The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, by installing water meters and other provisions as contained in the said act:

<b>Sr. No.</b>	<b>Purpose for water consumed</b>	<b>Water consumption quantity (CMD)</b>
1.	Industrial Cooling, spraying in mine pits or boiler feed	3390.30
2.	Domestic purpose	35.00

Sr. No.	Purpose for water consumed	Water consumption quantity (CMD)
3.	Processing whereby water gets polluted & pollutants are easily biodegradable	0.00
4.	Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic	0.00
5.	Gardening	219

6. The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance/ CREP guidelines.

#### SCHEDULE-II

#### **Terms & conditions for compliance of Air Pollution Control:**

1. As per your application, you have proposed to provide the Air pollution control (APC) system and also to erect following stack (s) to observe the following fuel pattern:

Stack No.	Source	APC System provided/proposed	Stack Height(in mtr)	Type of Fuel	Sulphur Content(in %)	Pollutant	Standard
S-1	DG Set	Acoustic Enclosure	9.00	HSD 3.6 KL/D	1	TPM	115 Mg/Nm <sup>3</sup>
						SO2	288 Kg/Day
S-2	DG Set	Acoustic Enclosure	9.00	HSD 3.6 KL/D	1	TPM	115 Mg/Nm <sup>3</sup>
						SO2	288 Kg/Day
S-3	DG Set	Acoustic Enclosure	6.00	HSD 3.6 KL/D	1	TPM	115 Mg/Nm <sup>3</sup>
						SO2	288 Kg/Day
S-4	Boiler	ESP	45.00	Coal 125 MT/Day	0.5	TPM	115 Mg/Nm <sup>3</sup>
						SO2	500 Kg/Day
S-5	Boiler	ESP	45.00	Coal 125 MT/Day	0.5	TPM	115 Mg/Nm <sup>3</sup>
						SO2	500 Kg/Day
S-6	Thermic Fluid Heater	Stack	15.00	HSD 3.17 KL/D	1	TPM	115 Mg/Nm <sup>3</sup>
						SO2	63.4 Kg/Day

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Stack No.	Source	APC System provided/proposed	Stack Height(in mtr)	Type of Fuel	Sulphur Content(in %)	Pollutant	Standard
S-7	Thermic Fluid Heater	Stack	10.00	HSD 0.63 KL/D	1	TPM	115 Mg/Nm <sup>3</sup>
						SO2	1.26 Kg/Day
S-8	Hydrogen Generator	Stack	11.00	-	-	NA	-
S-9	Nitrogen Generator	Stack	11.00	-	-	NA	-

- The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.
- The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
- The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).

**SCHEDULE-III****Details of Bank Guarantees:**

Sr. No	Consent (C2E/C2O/C2R)	Amt of BG Imposed	Submission Period	Purpose of BG	Compliance Period	Validity Date
1	C to E	25 Lakh	15 Days	Towards Compliance of Consent Conditions & Environmental Clearance Conditions	28/2/2027	31/8/2027

**BG Forfeiture History**

Srno.	Consent (C2E/C2O/C2R)	Amount of BG imposed	Submission Period	Purpose of BG	Amount of BG Forfeiture	Reason of BG Forfeiture
NA						

**BG Return details**

Srno.	Consent (C2E/C2O/C2R)	BG imposed	Purpose of BG	Amount of BG Returned
NA				

**SCHEDULE-IV****General Conditions:**

1. The Energy source for lighting purpose shall preferably be LED based
2. The PP shall harvest rainwater from roof tops of the buildings and storm water drains to recharge the ground water and utilize the same for different industrial applications within the plant
3. Conditions for D.G. Set
  - a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
  - b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
  - c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.
  - d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
  - e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
  - f) D.G. Set shall be operated only in case of power failure.
  - g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
  - h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
4. The applicant shall maintain good housekeeping.
5. The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
6. The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipments provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.
7. The industry shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the factory premises.
8. The industry shall submit quarterly statement in respect of industries obligation towards consent and pollution control compliance's duly supported with documentary evidences (format can be downloaded from MPCB official site).
9. The industry shall submit official e-mail address and any change will be duly informed to the MPCB.
10. The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification No. B-29016/20/90/PCI-L dated. 18.11.2009 as amended.
11. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.

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12. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
13. The PP shall provide personal protection equipment as per norms of Factory Act
14. Industry should monitor effluent quality, stack emissions and ambient air quality monthly/quarterly.
15. Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipments, the production process connected to it shall be stopped.
16. The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.
17. The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the Hazardous and Other Wastes (M & TM) Rules 2016, which can be recycled /processed /reused /recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/reprocessed etc. should go for that purpose, in order to reduce load on incineration and landfill site/environment.
18. An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.
19. Industry shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act, 1981 and Environmental Protection Act, 1986 and industry specific standard under EP Rules 1986 which are available on MPCB website ([www.mpcb.gov.in](http://www.mpcb.gov.in)).
20. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.
21. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
22. The industry should not cause any nuisance in surrounding area.
23. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.
24. The industry shall create the Environmental Cell by appointing an Environmental Engineer, Chemist and Agriculture expert for looking after day to day activities related to Environment and irrigation field where treated effluent is used for irrigation.
25. The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.

26. The industry should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year April to March in Form-IV by 30th June of every year.
27. The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
28. The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.
29. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions.
30. The firm shall submit to this office, the 30th day of September every year, the Environment Statement Report for the financial year ending 31st March in the prescribed FORM-V as per the provisions of Rule 14 of the Environment (Protection) (second Amendment) Rules, 1992.
31. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
32. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
33. The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.

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This certificate is digitally & electronically signed.

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# MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010706/24010437  
 Fax: 24023516  
 Website: <http://mpcb.gov.in>  
 Email: [cac-cell@mpcb.gov.in](mailto:cac-cell@mpcb.gov.in)



Kalpataru Point, 2nd and  
 4th floor, Opp. Cine Planet  
 Cinema, Near Sion Circle,  
 Sion (E), Mumbai-400022

**RED/L.S.I (R22)**  
**No:- Format1.0/CAC/UAN**  
**No.0000134753/CO/2206000679**

**Date: 15/06/2022**

To,  
**M/s. Godavari Biorefineries Ltd.**  
**Gut No. 159-165,180/1, 180/2, 181/1, 181/2, 187/1,**  
**187/2, 188, 189, 199,158, 167-178, 511, 139/2**  
**Sakarwadi, Tal- Kopergoan, Dist- Ahmednagar**



Your Service is Our Duty

**Sub: Grant of 1st Consent to Operate (Expansion) with amalgamation of existing Consent to Operate**

- Ref:**
1. Consent to Operate granted vide No. Format 1.0/CAC/UAN No. 0000093199/CO-2006001085 dated 24/6/2020
  2. Environmental Clearance granted vide No. F.No. IA-J-11011/154/2019-IA-II(I) dated 06/8/2021
  3. Consent to Establish granted vide No. Format 1.0/CAC/UAN No. 0000102090/CE-2106000706 dated 15/6/2021
  4. Consent to Establish granted vide No. Format 1.0/CAC/UAN No. 0000120713/CE-2204000670 dated 12/4/2022
  5. Minutes of Consent Appraisal Committee meeting held on 24/5/2022

Your application No.MPCB-CONSENT-0000134753 Dated 22.03.2022

For: grant of Consent to Operate under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

1. **The consent to operate is granted for a period up to 31/08/2024**
2. **The capital investment of the project is Rs.202.39 Crs. (As per C.A Certificate submitted by industry Existing CI is-Rs. 166.45 Crs + Expansion in C.I. - Rs. 35.94 Crs)**
3. **Consent is valid for the manufacture of:**

Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
Products					
1	2-Ethyl-1-Butanol	7	0	7	MT/M
2	2-Ethyl Hexanol	1.3	0	1.3	MT/M
3	Ethyl Acetate	5400	0	5400	MT/M
4	Dilute Ethyl Acetate and Other Ester	0	30	30	MT/M
5	Acetaldehyde	1491.7	508.3	2000	MT/M

Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
6	Croto Di-Urea and Croto Resin	45	0	45	MT/M
7	Crotonaldehyde	500	0	500	MT/M
8	1,3 Butylene Glycol	41.66	158.34	200	MT/M
9	Acetic Acid	598.85	0	598.85	MT/M
10	Dilute Acetic Acid	110	0	110	MT/M
11	Acetaldol	0	425	425	MT/M
12	Paraldehyde	60	0	60	MT/M
13	Crotonic Anhydride	8.33	0	8.33	MT/M
14	Crotonitrile	8.33	0	8.33	MT/M
15	Impure 1-3 Butylene Glycol	12.9	19.32	32.22	MT/M
16	Butanol	64.6	53.1	117.7	MT/M
17	2-Ethyl ,1,3 Hexane Diol	33.33	0	33.33	MT/M
18	3-Methoxy Butanol	25	0	25	MT/M
19	Dilute 3 Methoxy Butanol	0	2.7	2.7	MT/M
20	3-Methoxy Butyl Acetate	0	25	25	MT/M
21	3-Methyl 3-Pentene-One (MPO)	333.33	0	333.33	MT/M
22	Sodium Sulphate	242	0	242	MT/M
23	Ketone Mixture /(Perfumery Material Base)	131.67	0	131.67	MT/M
24	Acetaldehyde Oxime	0	20	20	MT/M
25	Ammonium Sulphate	0	15.97	15.97	MT/M
26	Acetaldehyde Diethyl Acetal	0	25	25	MT/M
27	Ethyl Vinyl Ether	0	25	25	MT/M
28	Acetonitrile	0	20	20	MT/M
29	Diethyl Oxalate	0	20	20	MT/M
30	Acetals (534-15-6, 109-87-5, 462-95-3, 871-22-7, 4285-59-0, 13002-09-0, 10602-34-3, 4461-87-4, 7148-78-9, 5870-82-6, 6607-66-5, 3390-12-3, 3658-95-5, 94089-21-1)	0	15	15	MT/M
31	Esters (623-70-1, 623-43-8, 14205-39-1, 7318-00- 5, 24937-93-7, 105-54-4, 123-25-1, 131-11-3, 6284-46-4, 142-92-7, 6259-76-3, 84-66-2 , 108-22- 5, 96-33-3, 105-37-3, 109-60-4, 123-86-4, 93-92-5, 2155-60-4, 1608-72-6, 1516-17-2, 102-76-1, 109- 94-4)	0	20	20	MT/M
32	Other Aldehydes (123-72-8, 97-96-1, 19780-25-7, 14371-10-9, 142-83-6., 101-86-0, 645-62-5, 123- 05-7, 67801-65-4,27939-60-2, 1742-14-9, 530-45- 0, 6728-26-3)	0	20	20	MT/M
33	Other Alcohol (97-95-0, 104-76-7, 111-27-3, 111- 28-4, 6117-91-5, 104-54-1, 78-83-1, 77-99-6, 1883-75-6 , 60-12-8, 98-85-1, 123-51-3, 142583- 61-7)	0	20	20	MT/M

Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
34	Ketones (108-29-2, 565-61-7, 78-93-3, 67-64-1, 96-22-0, 98-86-2, 590-90-9)	0	15	15	MT/M
35	Nitriles (107-12-0, 109-74-0, 78-82-0, 110-59-8)	0	20	20	MT/M
36	Ethers (109-53-5, 107-25-5, 111-34-2, 60-29-7)	0	15	15	MT/M
37	Other Salts (532-32-1,7647-14-5, 7783-20-2 & 7757-82-6)	0	9.82	9.82	MT/M
38	Turbine(Captive Power Plant)	0	5.6	5.6	MW

4. **Conditions under Water (P&CP), 1974 Act for discharge of effluent:**

Sr No	Description	Permitted (in CMD)	Standards to	Disposal Path
1.	Trade effluent	566.31	As per Schedule-I	Recycle 100% to achieve ZLD
2.	Domestic effluent	200	As per Schedule-I	On land for gardening

5. **Conditions under Air (P& CP) Act, 1981 for air emissions:**

Sr No.	Stack No.	Description of stack / source	Number of Stack	Standards to be achieved
1	S-1	Boiler (30 TPH)	1	As per Schedule -II
2	S-2	Boiler-18 TPH ISGEC	1	As per Schedule -II
3	S-3	D. G. Set-1000KVA	1	As per Schedule -II
4	S-4	D. G. Set	1	As per Schedule -II

6. **Non-Hazardous Wastes:**

Sr No	Type of Waste	Quantity	UoM	Treatment	Disposal
1	Bio-Degradable Waste	408	Kg/Day	Composting	Used as manure
2	Non-Biodegradable Waste	272.5	Kg/Day	Sale	Sale to authorized party
3	STP Sludge	30.64	Kg/Day	Composting	Used as manure
4	Dust	3.0	MT/Day	Sale	Sale to Brick Manufacturer
5	Boiler Ash	65	Ton/D	Sale	Sale to Brick Manufacturer
6	Insulation & glass wood waste	0.5	Ton/M	Sale	Dispose off to outside agencies after detoxification
7	WTP Sludge	300	Kg/Day	Landfilling	Landfilling

7. **Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for treatment and disposal of hazardous waste:**

Sr No	Category No./ Type	Quantity	UoM	Treatment	Disposal
1	5.1 Used or spent oil	1.2	KL/A	Recycle	Sale to authorised party
2	35.3 Chemical sludge from waste water treatment	1.5	MT/Day	Landfill	CHWTSDF
3	36.1 Any process or distillation residue	0.192	MT/Day	Landfill	CHWTSDF
4	1.6 Spent catalyst and molecular sieves	3.65	MT/A	Landfill/ Recycle*	CHWTSDF
5	1.4 Organic residues	8.0	CMD	Incineration	CHWTSDF
6	37.3 Concentration or evaporation residues	0.3	MT/Day	Landfill	CHWTSDF
7	35.2 Spent ion exchange resin containing toxic metals	1.2	MT/A	Incineration	CHWTSDF
8	Discarded PPE's	0.5	MT/M	Incineration	CHWTSDF

\* Sale to Authorized Party having permission under Rule 9 of H&OW Rule

8. **Conditions under Batteries (Management & Handling) Rules, 2001:**

Sr No	Type of Waste	Quantity	UoM	Disposal Path
1	Used Lead Acid Battery	80.00	Nos./Y	Sale to Authorized Party

**Specific Conditions for used Batteries:**

- i. The applicant shall ensure that used batteries are not disposed of in any manner other than by depositing with the authorized dealer/ manufacturer/ registered recycler/ importer/ re-conditioner or at the designated collection center.
- ii. The applicant shall file half-yearly return in Form VIII to the M.P.C. Board.
- iii. Bulk consumers to their user units may auction used batteries to registered recyclers only.

9. **Conditions under E-Waste Management:**

Sr No	Type of Waste	Quantity	UoM	Disposal Path
1	E-Waste	1.00	MT/A	Sale to Authorized Party

10. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding on the industry.
11. This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
12. This consent is issued with overriding effect on earlier Consent to Operate granted by the Board vide no. Format 1.0/CAC/UAN No. 0000093199/CO-2006001085 dated 24/6/2020

13. This Consent is issued subject to an order passed or may be passed by Hon'ble National Green Tribunal in OA No. 68/2014.
14. The applicant shall comply with the conditions of the Environmental Clearance granted vide letter No. F.No. IA-J-11011/154/2019-IA-II(I) dated 06/8/2021 and ensure display/upload of six monthly compliance monitoring report on their official website.
15. Volatile Organic Compounds (VOCs)/ Fugitive emissions shall be controlled at 99.97% with effective chillers/modern technology,
16. Industry shall maintain record of consumption and purchase of Specially Denatured Spirit (SDS) through Maharashtra State Excise Department.
17. The applicant shall make an application for renewal of consent 60 days prior to date of expiry of the consent.
18. This consent is issued as per the minutes of Consent Appraisal Committee meeting held on 24/5/2022



*Ashok Shingare*

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Signed by: **Ashok Shingare**  
Member Secretary  
For and on behalf of,  
**Maharashtra Pollution Control Board**  
ms@mpcb.gov.in  
2022-06-15 13:11:09 IST

#### Received Consent fee of -

Sr.No	Amount(Rs.)	Transaction/DR.No.	Date	Transaction Type
1	150000.00	TXN2203003171	23/03/2022	Online Payment
2	75000.00	TXN2206000647	07/06/2022	Online Payment

#### Copy to:

1. Regional Officer, MPCB, Nashik and Sub-Regional Officer, MPCB, Ahmednagar  
- They are directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai

**SCHEDULE-I****Terms & conditions for compliance of Water Pollution Control:**

1. A] As per your application, you have provided Effluent Treatment Plant (ETP) of designed capacity of 600.00 CMD consisting of Primary (Collection tank, Equalization tank, Flash mixer, Primary Clarifier/Primary Settling Tank, Anaerobic Digester (UASB)), Secondary (Activated sludge process), Tertiary (Pressure sand filter, Activated carbon filter), Advanced treatment (Reverse osmosis, Multi effective evaporator) for the treatment of 566.31 CMD of trade effluent.
 

B] The Applicant shall operate the effluent treatment plant (ETP) to treat the trade effluent and recycle the entire treated effluent into the process for various purposes such as for cooling, process & Scrubbing with metering system so as to achieve Zero Liquid Discharge. There shall be no discharge on land or outside factory premises.
2. A] As per your application, you have provided 02 Sewage Treatment Plant of designed capacity 200 CMD + 50 CMD for the treatment of 200 CMD of sewage.
 

B] The Applicant shall operate the sewage treatment system to treat the sewage so as to achieve the following standards.

<b>Sr.No</b>	<b>Parameters</b>	<b>Standards (mg/l)</b>	
1	Suspended Solids	Not to exceed	50 mg/l
2	BOD 3 days 27°C	Not to exceed	30 mg/l
3	COD	Not to exceed	100 mg/l

- C] The treated sewage shall be recycled for secondary purposes to the maximum extent and remaining shall be discharged on land for gardening within premise after confirming above standards. In no case, sewage shall find its way outside factory premises.
3. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification there of & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
  4. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.

5. The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, by installing water meters and other provisions as contained in the said act:

<b>Sr. No.</b>	<b>Purpose for water consumed</b>	<b>Water consumption quantity (CMD)</b>
1.	Industrial Cooling, spraying in mine pits or boiler feed	2083.61
2.	Domestic purpose	215.00
3.	Processing whereby water gets polluted & pollutants are easily biodegradable	251.34
4.	Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic	0.00
5.	Gardening	0

6. The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance/ CREP guidelines.



**SCHEDULE-II****Terms & conditions for compliance of Air Pollution Control:**

1. As per your application, you have provided the Air pollution control (APC) system and erected following stack (s) to observe the following fuel pattern:

Stack No.	Source	APC System provided/proposed	Stack Height(in mtr)	Type of Fuel	Sulphur Content(in %)	Pollutant	Standard
S-1	Boiler	ESP	52.00	Coal/Biomass 5675 Kg/Hr	0.5	TPM	115 Mg/Nm <sup>3</sup>
						SO2	1362 Kg/Day
S-2	Boiler-18 TPH ISGEC	ESP	30.00	Coal/Biomass 3405 Kg/Hr	0.5	TPM	115 Mg/Nm <sup>3</sup>
						SO2	817.2 Kg/Day
S-3	D. G. Set-1000KVA	Acoustic Enclosure	9.00	HSD 150 Ltr/Hr	1	TPM	115 Mg/Nm <sup>3</sup>
						SO2	72 Kg/Day
S-4	D. G. Set 590 KVA	Acoustic Enclosure	6.00	HSD 65 Ltr/Hr	1	TPM	115 Mg/Nm <sup>3</sup>
						SO2	31.20 Kg/Day

2. The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.
3. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
4. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
5. Industry shall ensure connectivity of continuous online monitoring system of stack emissions for measurement of flue gas discharge and the pollutant concentration to CPCB & MPCB server.

**SCHEDULE-III****Details of Bank Guarantees:**

Sr. No.	Consent (C2E/ C2O /C2R)	Amt of BG Imposed	Submission Period	Purpose of BG	Compliance Period	Validity Date
1	C to O	10 Lakh	Existing	Zero discharge to be achieved by MEE/Incineration	31/8/2024	28/2/2025
2	C to O	5 Lakh	Existing	Towards O&M of Pollution Control System	31/8/2024	28/2/2025
3	C to O	10 Lakh	Existing	Towards compliance of Consent Conditions	31/8/2024	28/2/2025

**\*\*Existing BG obtained for above purpose if any, may be extended for period of validity as above.**

**BG Forfeiture History**

<b>Srno.</b>	<b>Consent (C2E/C2O/C2R)</b>	<b>Amount of BG imposed</b>	<b>Submission Period</b>	<b>Purpose of BG</b>	<b>Amount of BG Forfeiture</b>	<b>Reason of BG Forfeiture</b>
NA						

**BG Return details**

<b>Srno.</b>	<b>Consent (C2E/C2O/C2R)</b>	<b>BG imposed</b>	<b>Purpose of BG</b>	<b>Amount of BG Returned</b>
NA				

**SCHEDULE-IV****General Conditions:**

1. Consumers or bulk consumers of electrical and electronic equipment listed in Schedule I shall ensure that e-waste generated by them is channelised through collection centre or dealer of authorised producer or dismantler or recycler or through the designated take back service provider of the producer to authorised dismantler or recycler
2. Bulk consumers of electrical and electronic equipment listed in Schedule I shall maintain records of e-waste generated by them in Form-2 and make such records available for scrutiny by the concerned State Pollution Control Board
3. Consumers or bulk consumers of electrical and electronic equipment listed in Schedule I shall ensure that such end-of-life electrical and electronic equipment are not admixed with e-waste containing radioactive material as covered under the provisions of the Atomic Energy Act, 1962 (33 of 1962) and rules made there under;
4. Bulk consumers of electrical and electronic equipment listed in Schedule I shall file annual returns in Form-3, to the concerned State Pollution Control Board on or before the 30th day of June following the financial year to which that return relates. In case of the bulk consumer with multiple offices in a State, one annual return combining information from all the offices shall be filed to the concerned State Pollution Control Board on or before the 30th day of June following the financial year to which that return relates.
5. Specific Conditions for storage, Handling and Disposal of Waste from Electrical & Electronic equipment (WEEE):
  1. **Collection of WEEE** - The applicant must provide appropriate and dedicated vehicles duly identified as per the norms for transportation of Hazardous Waste. The applicant shall obtain all the required permits for transportation of WEEE from competent authority. The applicant shall ensure the safe transport of the WEEE without any spillage during transportation.

**Storage for disassembled parts:** The applicant must provide appropriate storage for disassembled spare parts from WEEE. Some spare parts (e.g. motors and compressors) will contain oil and/or other fluids. Such part must be appropriately segregated and stored in containers that are secured such that oil and other fluids cannot escape from them. These containers must be stored on an area with an area with an impermeable surface and a sealed drainage system.

2. **Storage for other components and residues:** Other components and residues arising from the treatment of WEEE will need to be contained following their removal for disposal or recovery. Where they contain hazardous substances they should be stored on impermeable surface and in appropriate containers or bays with weatherproof covering. Containers should be clearly labelled to identify their contents and must be secured so that liquids, including rain water cannot enter them. Components should be segregated having regard to their eventual destinations and the compatibility of the component types. All batteries should be handled and stored having regard to the potential fire risk associated with them.
  3. **Balances :** WEEE Guidelines also requires that sites for handling of WEEE have "balances to measure the weight of the segregated waste". The objective is to ensure that a record of weights can be maintained of WEEE entering a facility and components and materials leaving each site (together with their destinations). The nature of the weighing equipment should be appropriate for the type and quantity of WEEE being processed.
  4. Plastic, which cannot be recycled and is hazardous in nature, is recommended to be land filled in nearby CHWTSDF.
  5. Ferrous and nonferrous metal recycling facilities fall under the purview of existing environmental regulations for air, water, noise, land and soil pollution and generation of hazardous waste and the same should be followed.
  6. CFCS should be either reused or incinerated in common hazardous waste Incineration facilities at CHWTSDF.
  7. Waste Oil should be either reused or incinerated in common hazardous waste incineration facilities.
  8. PCB's containing capacitors shall be incinerated in common hazardous waste incineration facilities at CHWTSDF.
  9. Mercury recovery and lead recycling facilities from batteries fall under the Hazardous & Other Wastes (M & TM) Rules, 2016.
  10. Existing environmental regulations for air; water; noise, land and soil pollution and generation of hazardous waste and the same should be followed. In case Mercury or lead recovery is very low, they can be temporarily stored at e-waste recycling facility and later disposed in TSDF.
  11. The industry shall maintain records of the e-waste purchased, processed in Form-2 and shall file annual returns of its activities of previous year in Form-3 as per Rules 11(9) & 13(3)(vii) of the E-Waste(M) Rules, 2016; on or before 30th day of June of every year.
6. The Energy source for lighting purpose shall preferably be LED based
  7. The PP shall harvest rainwater from roof tops of the buildings and storm water drains to recharge the ground water and utilize the same for different industrial applications within the plant
  8. Conditions for D.G. Set
    - a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
    - b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
    - c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.

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- d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
- e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
- f) D.G. Set shall be operated only in case of power failure.
- g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
- h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
9. The applicant shall maintain good housekeeping.
10. The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
11. The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipments provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.
12. The industry shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the factory premises.
13. The industry shall submit quarterly statement in respect of industries obligation towards consent and pollution control compliance's duly supported with documentary evidences (format can downloaded from MPCB official site).
14. The industry shall submit official e-mail address and any change will be duly informed to the MPCB.
15. The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification No. B-29016/20/90/PCI-L dated. 18.11.2009 as amended.
16. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
17. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
18. The PP shall provide personal protection equipment as per norms of Factory Act
19. Industry should monitor effluent quality, stack emissions and ambient air quality monthly/quarterly.
20. Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipments, the production process connected to it shall be stopped.
21. The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.

22. The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the Hazardous and Other Wastes (M & TM) Rules 2016, which can be recycled /processed /reused /recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/reprocessed etc. should go for that purpose, in order to reduce load on incineration and landfill site/environment.
23. An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.
24. Industry shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act, 1981 and Environmental Protection Act, 1986 and industry specific standard under EP Rules 1986 which are available on MPCB website (www.mpcb.gov.in).
25. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.
26. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
27. The industry should not cause any nuisance in surrounding area.
28. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.
29. The industry shall create the Environmental Cell by appointing an Environmental Engineer, Chemist and Agriculture expert for looking after day to day activities related to Environment and irrigation field where treated effluent is used for irrigation.
30. The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.
31. The industry should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year April to March in Form-IV by 30th June of every year.
32. The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
33. The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.
34. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions.

35. The firm shall submit to this office, the 30th day of September every year, the Environment Statement Report for the financial year ending 31st March in the prescribed FORM-V as per the provisions of Rule 14 of the Environment (Protection) (second Amendment) Rules, 1992.
36. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
37. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
38. The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.

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This certificate is digitally & electronically signed.

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# MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010706/24010437  
 Fax: 24023516  
 Website: <http://mpcb.gov.in>  
 Email: [cac-cell@mpcb.gov.in](mailto:cac-cell@mpcb.gov.in)



Kalpataru Point, 2nd and  
 4th floor, Opp. Cine Planet  
 Cinema, Near Sion Circle,  
 Sion (E), Mumbai-400022

**RED/L.S.I (R22)**  
**No:- Format1.0/CAC/UAN No.MPCB-**  
**CONSENT-0000143896/CO/2211001368**

**Date: 17/11/2022**

To,  
**M/s. Godavari Biorefineries Ltd.**  
**Gut No. 159-165,180/1, 180/2, 181/1, 181/2, 187/1,**  
**187/2, 188, 189, 199,158, 167-178, 511, 139/2**  
**Sakarwadi, Tal- Kopergoan, Dist- Ahmednagar**



Your Service is Our Duty

**Sub: Grant of 2nd Consent to Operate (Expansion) with amalgamation of existing Consent to Operate under Red category**

- Ref:**
1. Consent to Operate granted vide No. Format 1.0/CAC/UAN No. 0000134753/CO-2206000679 dated 15/6/2022
  2. Environmental Clearance granted vide No. F.No. IA-J-11011/154/2019-IA-II(I) dated 06/8/2021
  3. Consent to Establish granted vide No. Format 1.0/CAC/UAN No. 0000102090/CE-2106000706 dated 15/6/2021
  4. Consent to Establish granted vide No. Format 1.0/CAC/UAN No. 0000120713/CE-2204000670 dated 12/4/2022
  5. Minutes of Consent Appraisal Committee meeting held on 03/11/2022

Your application No.MPCB-CONSENT-0000143896 Dated 16.07.2022

For: grant of Consent to Operate under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

1. **The consent to operate is granted for a period up to 31/08/2024**
2. **The capital investment of the project is Rs.208.89 Crs. (As per C.A Certificate submitted by industry Existing CI is-Rs. 202.39 Crs + Expansion in C.I. - Rs. 6.50 Crs)**
3. **Consent is valid for the manufacture of:**

Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
Products					
1	2-Ethyl-1-Butanol	7	0	7	MT/M
2	2-Ethyl Hexanol	1.3	0	1.3	MT/M
3	Ethyl Acetate	5400	0	5400	MT/M
4	Dilute Ethyl Acetate and Other Ester	30	0	30	MT/M

Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
5	Acetaldehyde	2000	0	2000	MT/M
6	Croto Di-Urea and Croto Resin	45	0	45	MT/M
7	Crotonaldehyde	500	0	500	MT/M
8	1,3 Butylene Glycol	200	0	200	MT/M
9	Acetic Acid	598.85	0	598.85	MT/M
10	Dilute Acetic Acid	110	0	110	MT/M
11	Acetaldol	425	0	425	MT/M
12	Paraldehyde	60	0	60	MT/M
13	Crotonic Anhydride	8.33	0	8.33	MT/M
14	Crotonitrile	8.33	0	8.33	MT/M
15	Impure 1-3 Butylene Glycol	32.22	0	32.22	MT/M
16	Butanol	117.7	0	117.7	MT/M
17	2-Ethyl ,1,3 Hexane Diol	33.33	0	33.33	MT/M
18	3-Methoxy Butanol	25	0	25	MT/M
19	Dilute 3 Methoxy Butanol	27	0	2.7	MT/M
20	3-Methoxy Butyl Acetate	25	0	25	MT/M
21	3-Methyl 3-Pentene-One (MPO)	333.33	166.67	500	MT/M
22	Sodium Sulphate	242	3	245	MT/M
23	Ketone Mixture /(Perfumery Material Base)	131.67	65.83	197.5	MT/M
24	Acetaldehyde Oxime	20	0	20	MT/M
25	Ammonium Sulphate	15.97	0	15.97	MT/M
26	Acetaldehyde Diethyl Acetal	25	0	25	MT/M
27	Ethyl Vinyl Ether	25	0	25	MT/M
28	Acetonitrile	20	0	20	MT/M
29	Diethyl Oxalate	20	0	20	MT/M
30	Acetals (534-15-6, 109-87-5, 462-95-3, 871-22-7, 4285-59-0, 13002-09-0, 10602-34-3, 4461-87-4, 7148-78-9, 5870-82-6, 6607-66-5, 3390-12-3, 3658-95-5, 94089-21-1)	15	0	15	MT/M
31	Esters (623-70-1, 623-43-8, 14205-39-1, 7318-00- 5, 24937-93-7, 105-54-4, 123-25-1, 131-11-3, 6284-46-4, 142-92-7, 6259-76-3, 84-66-2 , 108-22- 5, 96-33-3, 105-37-3, 109-60-4, 123-86-4, 93-92-5, 2155-60-4, 1608-72-6, 1516-17-2, 102-76-1, 109- 94-4)	20	0	20	MT/M
32	Other Aldehydes (123-72-8, 97-96-1, 19780-25-7, 14371-10-9, 142-83-6., 101-86-0, 645-62-5, 123- 05-7, 67801-65-4,27939-60-2, 1742-14-9, 530-45- 0, 6728-26-3)	20	0	20	MT/M

Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
33	Other Alcohol (97-95-0, 104-76-7, 111-27-3, 111- 28-4, 6117-91-5, 104-54-1, 78-83-1, 77-99-6, 1883-75-6 , 60-12-8, 98-85-1, 123-51-3, 142583- 61-7)	20	0	20	MT/M
34	Ketones (108-29-2, 565-61-7, 78-93-3, 67-64-1, 96-22-0, 98-86-2, 590-90-9)	15	0	15	MT/M
35	Nitriles (107-12-0, 109-74-0, 78-82-0, 110-59-8)	20	0	20	MT/M
36	Ethers (109-53-5, 107-25-5, 111-34-2, 60-29-7)	15	0	15	MT/M
37	Other Salts (532-32-1,7647-14-5, 7783-20-2 & 7757-82-6)	9.82	0	9.82	MT/M
38	Absolute Alcohol	0	2000	2000	MT/M
39	Turbine(Captive Power Plant)	5.6	0	5.6	MW

4. **Conditions under Water (P&CP), 1974 Act for discharge of effluent:**

Sr No	Description	Permitted (in CMD)	Standards to	Disposal Path
1.	Trade effluent	590.3	As per Schedule-I	Recycle 100% to achieve ZLD
2.	Domestic effluent	200	As per Schedule-I	On land for gardening

5. **Conditions under Air (P& CP) Act, 1981 for air emissions:**

Sr No.	Stack No.	Description of stack / source	Number of Stack	Standards to be achieved
1	S-1	Boiler (30 TPH)	1	As per Schedule -II
2	S-2	Boiler-18 TPH ISGEC	1	As per Schedule -II
3	S-3	D. G. Set-1000KVA	1	As per Schedule -II
4	S-4	D. G. Set-590 KVA	1	As per Schedule -II

6. **Non-Hazardous Wastes:**

Sr No	Type of Waste	Quantity	UoM	Treatment	Disposal
1	Bio-Degradable Waste	408	Kg/Day	Composting	Used as manure
2	Non-Biodegradable Waste	272.5	Kg/Day	Sale	Sale to authorized party
3	STP Sludge	30.64	Kg/Day	Composting	Used as manure
4	Dust	3.0	MT/Day	Sale	Sale to Brick Manufacturer
5	Boiler Ash	65	Ton/D	Sale	Sale to Brick Manufacturer

Sr No	Type of Waste	Quantity	UoM	Treatment	Disposal
6	Insulation & glass wood waste	0.5	Ton/M	Sale	Dispose off to outside agencies after detoxification
7	WTP Sludge	300	Kg/Day	Landfilling	Landfilling

7. **Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for treatment and disposal of hazardous waste:**

Sr No	Category No./ Type	Quantity	UoM	Treatment	Disposal
1	5.1 Used or spent oil	1.2	KL/A	Recycle	Sale to authorised party
2	35.3 Chemical sludge from waste water treatment	1.5	MT/Day	Landfill	CHWTSDF
3	36.1 Any process or distillation residue	0.192	MT/Day	Landfill	CHWTSDF
4	1.6 Spent catalyst and molecular sieves	3.65	MT/A	Landfill/ Recycle*	CHWTSDF
5	1.4 Organic residues	8.0	CMD	Incineration	CHWTSDF
6	37.3 Concentration or evaporation residues	0.3	MT/Day	Landfill	CHWTSDF
7	35.2 Spent ion exchange resin containing toxic metals	1.2	MT/A	Incineration	CHWTSDF
8	28.3 Spent carbon	31	MT/A	Incineration	CHWTSDF

\* Sale to Authorized Party having permission under Rule 9 of H&OW Rule

8. **Conditions under Batteries (Management & Handling) Rules, 2001:**

Sr No	Type of Waste	Quantity	UoM	Disposal Path
1	Used Lead Acid Battery	80.00	Nos./Y	Sale to Authorized Party

**Specific Conditions for used Batteries:**

- The applicant shall ensure that used batteries are not disposed of in any manner other than by depositing with the authorized dealer/ manufacturer/ registered recycler/ importer/ re-conditioner or at the designated collection center.
- The applicant shall file half-yearly return in Form VIII to the M.P.C. Board.
- Bulk consumers to their user units may auction used batteries to registered recyclers only.

9. **Conditions under E-Waste Management:**

Sr No	Type of Waste	Quantity	UoM	Disposal Path
1	E-Waste	1.00	MT/A	Sale to Authorized Party

10. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding on the industry.

11. This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
12. This consent is issued with overriding effect on earlier Consent to Operate granted by the Board vide no. Format 1.0/CAC/UAN No. 0000134753/CO-2206000679 dated 15/6/2022
13. This Consent is issued subject to an order passed or may be passed by Hon'ble National Green Tribunal in OA No. 68/2014.
14. The applicant shall comply with the conditions of the Environmental Clearance granted vide letter No. F.No. IA-J-11011/154/2019-IA-II(I) dated 06/8/2021 and ensure display/upload of six monthly compliance monitoring report on their official website.
15. Volatile Organic Compounds (VOCs)/ Fugitive emissions shall be controlled at 99.97% with effective chillers/modern technology,
16. Industry shall maintain record of consumption and purchase of Specially Denatured Spirit (SDS) through Maharashtra State Excise Department.
17. The applicant shall make an application for renewal of consent 60 days prior to date of expiry of the consent.
18. This consent is issued as per the minutes of Consent Appraisal Committee meeting held on 03/11/2022
- . This consent is issued as per communication letter dated 03/11/2022 which is approved by competent authority of the board.




**Signed by: Dr. Y.B.Sontakke**  
Joint Director(WPC) & InCharge Of CAC-Cell  
For and on behalf of,  
**Maharashtra Pollution Control Board**  
cac-cell@mpcb.gov.in  
2022-11-17 13:23:16 IST

#### Received Consent fee of -

Sr.No	Amount(Rs.)	Transaction/DR.No.	Date	Transaction Type
1	50000.00	TXN2207002160	20/07/2022	Online Payment

#### Copy to:

1. Regional Officer, MPCB, Nashik and Sub-Regional Officer, MPCB, Ahmednagar  
- They are directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai

**SCHEDULE-I****Terms & conditions for compliance of Water Pollution Control:**

1. A] As per your application, you have provided Effluent Treatment Plant (ETP) of designed capacity of 600.00 CMD consisting of Primary (Collection tank, Equalization tank, Flash mixer, Primary Clarifier/Primary Settling Tank, Anaerobic Digester (UASB)), Secondary (Activated sludge process), Tertiary (Pressure sand filter, Activated carbon filter), Advanced treatment (Reverse osmosis, Multi effective evaporator) for the treatment of 590.3 CMD of trade effluent.
 

B] The Applicant shall operate the effluent treatment plant (ETP) to treat the trade effluent and recycle the entire treated effluent into the process for various purposes such as for cooling, process & Scrubbing with metering system so as to achieve Zero Liquid Discharge. There shall be no discharge on land or outside factory premises.
2. A] As per your application, you have provided 02 Sewage Treatment Plant of designed capacity 200 CMD + 50 CMD for the treatment of 200 CMD of sewage.
 

B] The Applicant shall operate the sewage treatment system to treat the sewage so as to achieve the following standards.

<b>Sr.No</b>	<b>Parameters</b>	<b>Standards (mg/l)</b>	
1	Suspended Solids	Not to exceed	50 mg/l
2	BOD 3 days 27°C	Not to exceed	30 mg/l
3	COD	Not to exceed	100 mg/l

- C] The treated sewage shall be used on land for gardening within premise after confirming above standards. In no case, sewage shall find its way outside factory premises.
3. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification there of & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
  4. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
  5. The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, by installing water meters and other provisions as contained in the said act:

<b>Sr. No.</b>	<b>Purpose for water consumed</b>	<b>Water consumption quantity (CMD)</b>
1.	Industrial Cooling, spraying in mine pits or boiler feed	2215.10
2.	Domestic purpose	215.00
3.	Processing whereby water gets polluted & pollutants are easily biodegradable	253.50

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<b>Sr. No.</b>	<b>Purpose for water consumed</b>	<b>Water consumption quantity (CMD)</b>
4.	Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic	0.00
5.	Gardening	0

6. The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance/ CREP guidelines.



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## SCHEDULE-II

### Terms & conditions for compliance of Air Pollution Control:

- As per your application, you have provided the Air pollution control (APC) system and erected following stack (s) to observe the following fuel pattern:

Stack No.	Source	APC System provided/proposed	Stack Height(in mtr)	Type of Fuel	Sulphur Content(in %)	Pollutant	Standard
S-1	Boiler	ESP	52.00	Coal/Biomass 5675 Kg/Hr	0.5	TPM	115 Mg/Nm <sup>3</sup>
						SO2	1362 Kg/Day
S-2	Boiler-18 TPH ISGEC	ESP	30.00	Coal/Biomass 3405 Kg/Hr	0.5	TPM	115 Mg/Nm <sup>3</sup>
						SO2	817.2 Kg/Day
S-3	D. G. Set-1000KVA	Acoustic Enclosure	9.00	HSD 150 Ltr/Hr	1	TPM	115 Mg/Nm <sup>3</sup>
						SO2	72 Kg/Day
S-4	D. G. Set 590 KVA	Acoustic Enclosure	6.00	HSD 65 Ltr/Hr	1	TPM	115 Mg/Nm <sup>3</sup>
						SO2	31.20 Kg/Day

- The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.
- The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
- The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).

## SCHEDULE-III

### Details of Bank Guarantees:

Sr. No	Consent (C2E/ C2O /C2R)	Amt of BG Imposed	Submission Period	Purpose of BG	Compliance Period	Validity Date
1	C to O	10 Lakh	Existing	Zero discharge to be achieved by MEE/Incineration	31/8/2024	28/2/2025
2	C to O	5 Lakh	Existing	Towards O&M of Pollution Control System	31/8/2024	28/2/2025
3	C to O	10 Lakh	Existing	Towards compliance of Consent Conditions	31/8/2024	28/2/2025

**\*\*Existing BG obtained for above purpose if any, may be extended for period of validity as above.**

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## BG Forfeiture History

Srno.	Consent (C2E/C2O/C2R)	Amount of BG imposed	Submission Period	Purpose of BG	Amount of BG Forfeiture	Reason of BG Forfeiture
NA						

## BG Return details

Srno.	Consent (C2E/C2O/C2R)	BG imposed	Purpose of BG	Amount of BG Returned
NA				

## SCHEDULE-IV

### General Conditions:

- Consumers or bulk consumers of electrical and electronic equipment listed in Schedule I shall ensure that e-waste generated by them is channelised through collection centre or dealer of authorised producer or dismantler or recycler or through the designated take back service provider of the producer to authorised dismantler or recycler
- Bulk consumers of electrical and electronic equipment listed in Schedule I shall maintain records of e-waste generated by them in Form-2 and make such records available for scrutiny by the concerned State Pollution Control Board
- Consumers or bulk consumers of electrical and electronic equipment listed in Schedule I shall ensure that such end-of-life electrical and electronic equipment are not admixed with e-waste containing radioactive material as covered under the provisions of the Atomic Energy Act, 1962 (33 of 1962) and rules made there under;
- Bulk consumers of electrical and electronic equipment listed in Schedule I shall file annual returns in Form-3, to the concerned State Pollution Control Board on or before the 30th day of June following the financial year to which that return relates. In case of the bulk consumer with multiple offices in a State, one annual return combining information from all the offices shall be filed to the concerned State Pollution Control Board on or before the 30th day of June following the financial year to which that return relates.
- Specific Conditions for storage, Handling and Disposal of Waste from Electrical & Electronic equipment (WEEE):
  - Collection of WEEE** - The applicant must provide appropriate and dedicated vehicles duly identified as per the norms for transportation of Hazardous Waste. The applicant shall obtain all the required permits for transportation of WEEE from competent authority. The applicant shall ensure the safe transport of the WEEE without any spillage during transportation.

**Storage for disassembled parts:** The applicant must provide appropriate storage for disassembled spare parts from WEEE. Some spare parts (e.g. motors and compressors) will contain oil and/or other fluids. Such part must be appropriately segregated and stored in containers that are secured such that oil and other fluids cannot escape from them. These containers must be stored on an area with an area with an impermeable surface and a sealed drainage system.

2. **Storage for other components and residues:** Other components and residues arising from the treatment of WEEE will need to be contained following their removal for disposal or recovery. Where they contain hazardous substances they should be stored on impermeable surface and in appropriate containers or bays with weatherproof covering. Containers should be clearly labelled to identify their contents and must be secured so that liquids, including rain water cannot enter them. Components should be segregated having regard to their eventual destinations and the compatibility of the component types. All batteries should be handled and stored having regard to the potential fire risk associated with them.
  3. **Balances :** WEEE Guidelines also requires that sites for handling of WEEE have "balances to measure the weight of the segregated waste". The objective is to ensure that a record of weights can be maintained of WEEE entering a facility and components and materials leaving each site (together with their destinations). The nature of the weighing equipment should be appropriate for the type and quantity of WEEE being processed.
  4. Plastic, which cannot be recycled and is hazardous in nature, is recommended to be land filled in nearby CHWTSDF.
  5. Ferrous and nonferrous metal recycling facilities fall under the purview of existing environmental regulations for air, water, noise, land and soil pollution and generation of hazardous waste and the same should be followed.
  6. CFCS should be either reused or incinerated in common hazardous waste Incineration facilities at CHWTSDF.
  7. Waste Oil should be either reused or incinerated in common hazardous waste incineration facilities.
  8. PCB's containing capacitors shall be incinerated in common hazardous waste incineration facilities at CHWTSDF.
  9. Mercury recovery and lead recycling facilities from batteries fall under the Hazardous & Other Wastes (M & TM) Rules, 2016.
  10. Existing environmental regulations for air; water; noise, land and soil pollution and generation of hazardous waste and the same should be followed. In case Mercury or lead recovery is very low, they can be temporarily stored at e-waste recycling facility and later disposed in TSDF.
  11. The industry shall maintain records of the e-waste purchased, processed in Form-2 and shall file annual returns of its activities of previous year in Form-3 as per Rules 11(9) & 13(3)(vii) of the E-Waste(M) Rules, 2016; on or before 30th day of June of every year.
6. The Energy source for lighting purpose shall preferably be LED based
  7. The PP shall harvest rainwater from roof tops of the buildings and storm water drains to recharge the ground water and utilize the same for different industrial applications within the plant
  8. Conditions for D.G. Set
    - a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
    - b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
    - c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.

- d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
- e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
- f) D.G. Set shall be operated only in case of power failure.
- g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
- h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
9. The applicant shall maintain good housekeeping.
10. The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
11. The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipments provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.
12. The industry shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the factory premises.
13. The industry shall submit quarterly statement in respect of industries obligation towards consent and pollution control compliance's duly supported with documentary evidences (format can downloaded from MPCB official site).
14. The industry shall submit official e-mail address and any change will be duly informed to the MPCB.
15. The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification No. B-29016/20/90/PCI-L dated. 18.11.2009 as amended.
16. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
17. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
18. The PP shall provide personal protection equipment as per norms of Factory Act
19. Industry should monitor effluent quality, stack emissions and ambient air quality monthly/quarterly.
20. Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipments, the production process connected to it shall be stopped.
21. The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.

22. The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the Hazardous and Other Wastes (M & TM) Rules 2016, which can be recycled /processed /reused /recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/reprocessed etc. should go for that purpose, in order to reduce load on incineration and landfill site/environment.
23. An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.
24. Industry shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act, 1981 and Environmental Protection Act, 1986 and industry specific standard under EP Rules 1986 which are available on MPCB website (www.mpcb.gov.in).
25. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.
26. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
27. The industry should not cause any nuisance in surrounding area.
28. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.
29. The industry shall create the Environmental Cell by appointing an Environmental Engineer, Chemist and Agriculture expert for looking after day to day activities related to Environment and irrigation field where treated effluent is used for irrigation.
30. The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.
31. The industry should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year April to March in Form-IV by 30th June of every year.
32. The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
33. The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.
34. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions.

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35. The firm shall submit to this office, the 30th day of September every year, the Environment Statement Report for the financial year ending 31st March in the prescribed FORM-V as per the provisions of Rule 14 of the Environment (Protection) (second Amendment) Rules, 1992.
36. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
37. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
38. The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.

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This certificate is digitally & electronically signed.

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# MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010706/24010437  
 Fax: 24023516  
 Website: <http://mpcb.gov.in>  
 Email: [cac-cell@mpcb.gov.in](mailto:cac-cell@mpcb.gov.in)



Kalpataru Point, 2nd and  
 4th floor, Opp. Cine Planet  
 Cinema, Near Sion Circle,  
 Sion (E), Mumbai-400022

**RED/L.S.I (R22)**  
**No:- Format1.0/CAC/UAN**  
**No.0000154055/CO/2302000126**

**Date: 02/02/2023**

To,  
**M/s- Godavari Biorefineries Ltd.**  
**180/1, 180/2, 187/1, 187/2,A/p- Sakarwadi (158-165,**  
**167-178, 180/1,180/2, 181/1, 181/2, 187/1, 187/2,**  
**188, 189, 199, 511, 139-2)**  
**Kopargaon,Ahmednagar-Ahmednagar**



**Sub: Grant of 3rd Consent to Operate (Part) of expansion with amalgamation of existing Consent to Operate**

- Ref:**
1. Consent to Operate granted vide No. Format 1.0/CAC/UAN No. 0000143896/CO-2211001368 dated 17/11/2022
  2. Consent to Establish granted vide No. Format 1.0/CAC/UAN No. 0000120713/CE-2204000670 dated 12/4/2022
  3. Environmental Clearance granted vide No. IA-J-110011/154/2019-IA-II (I) dated 06/8/2021
  4. Minutes of Consent Appraisal Committee meeting held on 27/12/2022

Your application No.MPCB-CONSENT-0000154055 Dated 24.11.2022

For: grant of Consent to Operate under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

1. **The consent to operate is granted for a period up to 31/08/2024**
2. **The capital investment of the project is Rs.211.39 Crs. (As per C.A Certificate submitted by industry Existing CI is-Rs. 208.89 Crs + Expansion C.I. - Rs. 2.5 Crs)**
3. **Consent is valid for the manufacture of:**

Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
Products					
1	2-Ethyl-1-Butanol	7	0	7	MT/M
2	2-Ethyl Hexanol	1.3	0	1.3	MT/M
3	Ethyl Acetate	5400	0	5400	MT/M
4	Dilute Ethyl Acetate and Other Ester	30	0	30	MT/M

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Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
5	Acetaldehyde	2000	0	2000	MT/M
6	Croto Di-Urea and Croto Resin	45	45	90	MT/M
7	Crotonaldehyde	500	500	1000	MT/M
8	1,3 Butylene Glycol	200	0	200	MT/M
9	Acetic Acid	598.85	0	598.85	MT/M
10	Dilute Acetic Acid	110	0	110	MT/M
11	Acetaldol	425	0	425	MT/M
12	Paraldehyde	60	0	60	MT/M
13	Crotonic Anhydride	8.33	0	8.33	MT/M
14	Crotonitrile	8.33	0	8.33	MT/M
15	Impure 1-3 Butylene Glycol	32.22	0	32.22	MT/M
16	Butanol	117.7	0	117.7	MT/M
17	2-Ethyl ,1,3 Hexane Diol	33.33	0	33.33	MT/M
18	3-Methoxy Butanol	25	0	25	MT/M
19	Dilute 3 Methoxy Butanol	2.7	0	2.7	MT/M
20	3-Methoxy Butyl Acetate	25	0	25	MT/M
21	3-Methyl 3-Pentene-2-One (MPO)	500	0	500	MT/M
22	Sodium Sulphate	245	0	245	MT/M
23	Ketone Mixture //(Perfumery Material Base)	197.5	0	197.5	MT/M
24	Absolute Alcohol(Fuel Grade from RS/IS)	2000	0	2000	MT/M
25	Acetaldehyde Oxime	20	0	20	MT/M
26	Ammonium Sulphate	15.97	0	15.97	MT/M
27	Acetaldehyde Diethyl Acetal	25	0	25	MT/M
28	Ethyl Vinyl Ether	25	0	25	MT/M
29	Acetonitrile	20	0	20	MT/M
30	Diethyl Oxalate	20	0	20	MT/M
31	Acetals- (534-15-6, 109-87-5, 462-95-3, 871-22-7, 4285-59-0, 13002-09-0, 10602-34-3, 4461-87-4, 7148-78-9, 5870-82-6, 6607-66-5, 3390-12-3, 3658-95-5, 94089-21-1)	15	0	15	MT/M
32	Esters- (623-70-1, 623-43-8, 14205-39-1, 7318-00-5, 24937-93-7, 105-54-4, 123-25-1, 131-11-3,6284-46-4, 142-92-7, 6259-76-3, 84-66-2 , 108-22-5, 96-33-3, 105-37-3, 109-60-4, 123-86-4, 93-92-5, 2155-60-4, 1608-72-6, 1516-17-2, 102-76-1, 109-94-4)	20	0	20	MT/M

Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
33	Other Aldehydes - (123-72-8, 97-96-1, 19780-25-7, 14371-10-9, 142-83-6, 101-86-0, 645-62-5, 123-05-7, 67801-65-4, 27939-60-2, 1742-14-9, 530-45-0, 6728-26-3)	20	0	20	MT/M
34	Other Alcohol- (97-95-0, 104-76-7, 111-27-3, 111-28-4, 6117-91-5, 104-54-1, 78-83-1, 77-99-6, 1883-75-6, 60-12-8, 98-85-1, 123-51-3, 142583-61-7)	20	0	20	MT/M
35	Ketones- (108-29-2, 565-61-7, 78-93-3, 67-64-1, 96-22-0, 98-86-2, 590-90-9)	15	0	15	MT/M
36	Nitriles- (107-12-0, 109-74-0, 78-82-0, 110-59-8)	20	0	20	MT/M
37	Ethers- (109-53-5, 107-25-5, 111-34-2, 60-29-7)	15	0	15	MT/M
38	Others Salts- (532-32-1, 7647-14-5, 7783-20-2 & 7757-82-6)	9.82	0	9.82	MT/M
39	Turbine- (Captive Power Plant)	5.6	0	5.6	MT/M
By Products					
40	NA (By-product)	0	0	0	--NA--

4. **Conditions under Water (P&CP), 1974 Act for discharge of effluent:**

Sr No	Description	Permitted (in CMD)	Standards to	Disposal Path
1.	Trade effluent	596	As per Schedule-I	Recycle 100% to achieve ZLD
2.	Domestic effluent	200	As per Schedule-I	On land for gardening

5. **Conditions under Air (P& CP) Act, 1981 for air emissions:**

Sr No.	Stack No.	Description of stack / source	Number of Stack	Standards to be achieved
1	S-1	Boiler (30 TPH)	1	As per Schedule -II
2	S-2	Boiler- 18 TPH ISGEC	1	As per Schedule -II
3	S-3	DG set -1000 KVA	1	As per Schedule -II
4	S-4	D. G. Set-590 KVA	1	As per Schedule -II

6. **Non-Hazardous Wastes:**

Sr No	Type of Waste	Quantity	UoM	Treatment	Disposal
1	Bio-Degradable Waste	408	Kg/Day	Composting	Used as manure
2	Non-Biodegradable	272.5	Kg/Day	Sale	Sale to authorized party
3	STP Sludge	30.64	Kg/Day	NA	Used as manure

Sr No	Type of Waste	Quantity	UoM	Treatment	Disposal
4	WTP Sludge	300	Kg/Day	Landfilling	Landfilling at own land
5	Dust	3	MT/Day	Sale	Sale to Brick Manufacturer
6	Boiler Ash	65	MT/Day	Sale	Sale to Brick Manufacturer
7	Insulation and Glass wool waste	0.5	Ton/M	Sale	Sale to authorized party

7. **Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for treatment and disposal of hazardous waste:**

Sr No	Category No./ Type	Quantity	UoM	Treatment	Disposal
1	37.3 Concentration or evaporation residues	0.3	MT/Day	Landfill	CHWTSDF
2	1.6 Spent catalyst and molecular sieves	3.65	MT/A	Landfill/ Recycle*	Sale to authorised party / CHWTSDF
3	1.4 Organic residues	8	CMD	Incineration	CHWTSDF
4	35.2 Spent ion exchange resin containing toxic metals	1.2	MT/A	Incineration	CHWTSDF
5	28.3 Spent carbon	31	MT/A	Incineration	CHWTSDF
6	36.1 Any process or distillation residue	0.192	MT/Day	Incineration	CHWTSDF
7	35.3 Chemical sludge from waste water treatment	1.5	MT/Day	Landfill	CHWTSDF
8	Used Discarded PPE's	01	MT/A	Incineration	CHWTSDF
9	5.1 Used or spent oil	1.2	KL/A	Recycle	Authorized Recycler

8. **Conditions under Batteries (Management & Handling) Rules, 2001:**

Sr No	Type of Waste	Quantity	UoM	Disposal Path
1	Lead Acid Batteries	80.00	Nos./Y	Sale to Authorized Party/Buy Back to Dealer

**Specific Conditions for used Batteries:**

- The applicant shall ensure that used batteries are not disposed of in any manner other than by depositing with the authorized dealer/ manufacturer/ registered recycler/ importer/ re-conditioner or at the designated collection center.
- The applicant shall file half-yearly return in Form VIII to the M.P.C. Board.
- Bulk consumers to their user units may auction used batteries to registered recyclers only.

9. **Conditions under E-Waste Management:**

Sr No	Type of Waste	Quantity	UoM	Disposal Path
1	E-Waste	1.00	MT/A	Sale to Authorized Party

10. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding on the industry.
  11. This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
  12. This consent is issued with overriding effect on earlier Consent to Operate granted by the Board vide no. Format 1.0/CAC/UAN No. 0000143896/CO-2211001368 dated 17/11/2022
  13. This consent is issued subject to an order passed or may be passed by Hon'ble National Green Tribunal in OA No. 68/2014.
  14. The applicant shall comply with the conditions of the Environmental Clearance granted vide letter No. F. No. IA-J-110011/154/2019-IA-II (I) dated 06/8/2021
  15. Volatile Organic Compounds (VOCs)/Fugitive emissions shall be controlled at 99.97% with effective chillers/modern technology.
  16. The applicant shall make an application for renewal of consent 60 days prior to date of expiry of the consent.
  17. This consent is issued as per the minutes of Consent Appraisal Committee meeting held on 27/12/2022
- This consent is issued as per communication letter dated 03/11/2022 which is approved by competent authority of the board.




**Signed by: Dr. Y.B.Sontakke**  
 Joint Director(WPC) & InCharge Of CAC-Cell  
 For and on behalf of,  
**Maharashtra Pollution Control Board**  
 cac-cell@mpcb.gov.in  
 2023-02-02 17:12:27 IST

**Received Consent fee of -**

Sr.No	Amount(Rs.)	Transaction/DR.No.	Date	Transaction Type
1	30000.00	TXN2211003504	24/11/2022	Online Payment

**Copy to:**

1. Regional Officer, MPCB, Nashik and Sub-Regional Officer, MPCB, Ahmednagar  
 - They are directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai

**SCHEDULE-I****Terms & conditions for compliance of Water Pollution Control:**

1. A] As per your application, you have provided Effluent Treatment Plant (ETP) of designed capacity of 600.00 CMD consisting of Primary (Collection tank, Equalization tank, Flash mixer, Primary Clarifier/Primary Settling Tank, Anaerobic Digester (UASB)), Secondary (Activated sludge process), Tertiary (Pressure sand filter, Activated carbon filter), Advanced treatment (Reverse osmosis, Multi effective evaporator) for the treatment of 596 CMD of trade effluent.
 

B] The Applicant shall operate the effluent treatment plant (ETP) to treat the trade effluent and recycle the entire treated effluent into the process for various purposes such as for cooling, process & Scrubbing with metering system so as to achieve Zero Liquid Discharge. There shall be no discharge on land or outside factory premises.
2. A] As per your application, you have provided 02 Sewage Treatment Plant of designed capacity 200 CMD + 50 CMD for the treatment of 200 CMD of sewage.
 

B] The Applicant shall operate the sewage treatment system to treat the sewage so as to achieve the following standards.

<b>Sr.No</b>	<b>Parameters</b>	<b>Standards (mg/l)</b>	
1	Suspended Solids	Not to exceed	50 mg/l
2	BOD 3 days 27°C	Not to exceed	30 mg/l
3	COD	Not to exceed	100 mg/l

- C] The treated sewage shall be used on land for gardening within premise after confirming above standards. In no case, sewage shall find its way outside factory premises.
3. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification there of & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
  4. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
  5. The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, by installing water meters and other provisions as contained in the said act:

<b>Sr. No.</b>	<b>Purpose for water consumed</b>	<b>Water consumption quantity (CMD)</b>
1.	Industrial Cooling, spraying in mine pits or boiler feed	2222.50
2.	Domestic purpose	215.00
3.	Processing whereby water gets polluted & pollutants are easily biodegradable	253.50

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<b>Sr. No.</b>	<b>Purpose for water consumed</b>	<b>Water consumption quantity (CMD)</b>
4.	Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic	0.00
5.	Gardening	0

6. The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance/ CREP guidelines.



**SCHEDULE-II****Terms & conditions for compliance of Air Pollution Control:**

1. As per your application, you have provided the Air pollution control (APC) system and erected following stack (s) to observe the following fuel pattern:

Stack No.	Source	APC System provided/proposed	Stack Height(in mtr)	Type of Fuel	Sulphur Content(in %)	Pollutant	Standard
S-1	Boiler	ESP	52.00	Coal / Biomass 5675 Kg/Hr	0.5	TPM	115 Mg/Nm <sup>3</sup>
						SO2	1362 Kg/Day
S-2	ISGEC Boiler	ESP	30.00	Coal / Biomass 3405 Kg/Hr	0.5	TPM	115 Mg/Nm <sup>3</sup>
						SO2	817.2 Kg/Day
S-3	DG set -1000 KVA	Acoustic Enclosure	9.00	HSD 150 Ltr/Hr	1	TPM	115 Mg/Nm <sup>3</sup>
						SO2	72 Kg/Day
S-4	D. G. Set-590 KVA	Acoustic Enclosure	6.00	HSD 65 Ltr/Hr	1	TPM	115 Mg/Nm <sup>3</sup>
						SO2	31.20 Kg/Day

2. The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.
3. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
4. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).

**SCHEDULE-III****Details of Bank Guarantees:**

Sr. No	Consent (C2E/ C2O /C2R)	Amt of BG Imposed	Submission Period	Purpose of BG	Compliance Period	Validity Date
1	C to O	10 Lakh	Existing	Zero Liquid Discharge to be achieved by MEE/Incineration	31/8/2024	28/2/2025
2	C to O	5 Lakh	Existing	Towards O&M of Pollution Control System	31/8/2024	28/2/2025
3	C to O	10 Lakh	Existing	Towards compliance of consent conditions	31/8/2024	28/2/2025

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**BG Forfeiture History**

<b>Srno.</b>	<b>Consent (C2E/C2O/C2R)</b>	<b>Amount of BG imposed</b>	<b>Submission Period</b>	<b>Purpose of BG</b>	<b>Amount of BG Forfeiture</b>	<b>Reason of BG Forfeiture</b>
NA						

**BG Return details**

<b>Srno.</b>	<b>Consent (C2E/C2O/C2R)</b>	<b>BG imposed</b>	<b>Purpose of BG</b>	<b>Amount of BG Returned</b>
NA				

**SCHEDULE-IV****General Conditions:**

1. Consumers or bulk consumers of electrical and electronic equipment listed in Schedule I shall ensure that e-waste generated by them is channelised through collection centre or dealer of authorised producer or dismantler or recycler or through the designated take back service provider of the producer to authorised dismantler or recycler
2. Bulk consumers of electrical and electronic equipment listed in Schedule I shall maintain records of e-waste generated by them in Form-2 and make such records available for scrutiny by the concerned State Pollution Control Board
3. Consumers or bulk consumers of electrical and electronic equipment listed in Schedule I shall ensure that such end-of-life electrical and electronic equipment are not admixed with e-waste containing radioactive material as covered under the provisions of the Atomic Energy Act, 1962 (33 of 1962) and rules made there under;
4. Bulk consumers of electrical and electronic equipment listed in Schedule I shall file annual returns in Form-3, to the concerned State Pollution Control Board on or before the 30th day of June following the financial year to which that return relates. In case of the bulk consumer with multiple offices in a State, one annual return combining information from all the offices shall be filed to the concerned State Pollution Control Board on or before the 30th day of June following the financial year to which that return relates.
5. Specific Conditions for storage, Handling and Disposal of Waste from Electrical & Electronic equipment (WEEE):
  1. **Collection of WEEE** - The applicant must provide appropriate and dedicated vehicles duly identified as per the norms for transportation of Hazardous Waste. The applicant shall obtain all the required permits for transportation of WEEE from competent authority. The applicant shall ensure the safe transport of the WEEE without any spillage during transportation.

**Storage for disassembled parts:** The applicant must provide appropriate storage for disassembled spare parts from WEEE. Some spare parts (e.g. motors and compressors) will contain oil and/or other fluids. Such part must be appropriately segregated and stored in containers that are secured such that oil and other fluids cannot escape from them. These containers must be stored on an area with an area with an impermeable surface and a sealed drainage system.

2. **Storage for other components and residues:** Other components and residues arising from the treatment of WEEE will need to be contained following their removal for disposal or recovery. Where they contain hazardous substances they should be stored on impermeable surface and in appropriate containers or bays with weatherproof covering. Containers should be clearly labelled to identify their contents and must be secured so that liquids, including rain water cannot enter them. Components should be segregated having regard to their eventual destinations and the compatibility of the component types. All batteries should be handled and stored having regard to the potential fire risk associated with them.
  3. **Balances :** WEEE Guidelines also requires that sites for handling of WEEE have "balances to measure the weight of the segregated waste". The objective is to ensure that a record of weights can be maintained of WEEE entering a facility and components and materials leaving each site (together with their destinations). The nature of the weighing equipment should be appropriate for the type and quantity of WEEE being processed.
  4. Plastic, which cannot be recycled and is hazardous in nature, is recommended to be land filled in nearby CHWTSDF.
  5. Ferrous and nonferrous metal recycling facilities fall under the purview of existing environmental regulations for air, water, noise, land and soil pollution and generation of hazardous waste and the same should be followed.
  6. CFCs should be either reused or incinerated in common hazardous waste Incineration facilities at CHWTSDF.
  7. Waste Oil should be either reused or incinerated in common hazardous waste incineration facilities.
  8. PCB's containing capacitors shall be incinerated in common hazardous waste incineration facilities at CHWTSDF.
  9. Mercury recovery and lead recycling facilities from batteries fall under the Hazardous & Other Wastes (M & TM) Rules, 2016.
  10. Existing environmental regulations for air; water; noise, land and soil pollution and generation of hazardous waste and the same should be followed. In case Mercury or lead recovery is very low, they can be temporarily stored at e-waste recycling facility and later disposed in TSDF.
  11. The industry shall maintain records of the e-waste purchased, processed in Form-2 and shall file annual returns of its activities of previous year in Form-3 as per Rules 11(9) & 13(3)(vii) of the E-Waste(M) Rules, 2016; on or before 30th day of June of every year.
6. The Energy source for lighting purpose shall preferably be LED based
  7. The PP shall harvest rainwater from roof tops of the buildings and storm water drains to recharge the ground water and utilize the same for different industrial applications within the plant
  8. Conditions for D.G. Set
    - a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
    - b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
    - c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.

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- d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
- e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
- f) D.G. Set shall be operated only in case of power failure.
- g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
- h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
9. The applicant shall maintain good housekeeping.
10. The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
11. The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipments provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.
12. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding upon you.
13. The industry shall submit quarterly statement in respect of industries obligation towards consent and pollution control compliance's duly supported with documentary evidences (format can downloaded from MPCB official site).
14. The industry shall submit official e-mail address and any change will be duly informed to the MPCB.
15. The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification No. B-29016/20/90/PCI-L dated. 18.11.2009 as amended.
16. This consent should not be construed as exemption from obtaining necessary NOC/permission from any other Government authorities.
17. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
18. You shall operate OCEMS installed for source emission round 'O' clock and transmit data online to CPCB and MPCB server. You shall also monitor effluent quality, stack emissions and ambient air quality monthly/quarterly. You shall conduct Dioxin Furan monitoring by third party NABL Accredited agency once in year and submit report to Sub Regional Officer.
19. You shall ensure collection, and segregation of BMW regularly to treat and dispose Off within 48 hrs from generation.
20. Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipments, the production process connected to it shall be stopped.
21. The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.

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22. The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the Hazardous and Other Wastes (M & TM) Rules 2016, which can be recycled /processed /reused /recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/reprocessed etc. should go for that purpose, in order to reduce load on incineration and landfill site/environment.
23. An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.
24. You shall not Rent, Lend, Sell, Transfer or Close Down the facility or otherwise transport the Bio Medical waste for any other purpose without obtaining prior written permission of the MPC Board.
25. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.
26. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
27. The industry should not cause any nuisance in surrounding area.
28. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.
29. You shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the facility premises.
30. The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.
31. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto
32. The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
33. The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.
34. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions.

35. The firm shall submit to this office, the 30th day of September every year, the Environment Statement Report for the financial year ending 31st March in the prescribed FORM-V as per the provisions of Rule 14 of the Environment (Protection) (second Amendment) Rules, 1992.
36. You should monitor effluent quality, stack emissions and ambient air quality monthly/quarterly. You shall conduct Dioxin Furan monitoring by third party NABL Accredited agency once in every year and submit report to Sub Regional Officer.
37. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
38. The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.
39. You shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
40. You shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act, 1981 and Environmental Protection Act, 1986 and industry specific standard under EP Rules 1986 which are available on MPCB website ([www.mpcb.gov.in](http://www.mpcb.gov.in)).
41. You shall create the Environmental Cell by appointing an Environmental Engineer and Chemist for looking after day-to-day activities related to compliance of CCA.
42. You should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 , Bio Medical Waste Management Rules,2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year in Form-IV by 30th June of every year
43. You should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 , Bio Medical Waste Management Rules,2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year in Form-IV by 30th June of every year

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This certificate is digitally & electronically signed.

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# MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010706/24010437  
 Fax: 24023516  
 Website: <http://mpcb.gov.in>  
 Email: [cac-cell@mpcb.gov.in](mailto:cac-cell@mpcb.gov.in)



Kalpataru Point, 2nd and  
 4th floor, Opp. Cine Planet  
 Cinema, Near Sion Circle,  
 Sion (E), Mumbai-400022

**RED/L.S.I (R22)**  
**No:- Format1.0/CAC/UAN**  
**No.0000154055/CO/2302001917**

**Date: 27/02/2023**

To,  
**M/s- Godavari Biorefineries Ltd.**  
**180/1, 180/2, 187/1, 187/2,A/p- Sakarwadi (158-165,**  
**167-178, 180/1,180/2, 181/1, 181/2, 187/1, 187/2,**  
**188, 189, 199, 511, 139-2)**  
**Kopargaon,Ahmednagar-Ahmednagar**



Your Service is Our Duty

**Sub: Grant of 3rd Consent to Operate (Part) of expansion with amalgamation of existing Consent to Operate**

- Ref:**
1. Consent to Operate granted vide No. Format 1.0/CAC/UAN No. 0000154055/CO-2302000126 dated 02/02/2023
  2. Consent to Establish granted vide No. Format 1.0/CAC/UAN No. 0000120713/CE-2204000670 dated 12/4/2022
  3. Environmental Clearance granted vide No. IA-J-110011/154/2019-IA-II (I) dated 06/8/2021
  4. Minutes of Consent Appraisal Committee meeting held on 27/12/2022

Your application No.MPCB-CONSENT-0000154055 Dated 24.11.2022

For: grant of Consent to Operate under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

1. **The consent to operate is granted for a period up to 31/08/2024**
2. **The capital investment of the project is Rs.211.39 Crs. (As per C.A Certificate submitted by industry Existing CI is-Rs. 208.89 Crs + Expansion C.I. - Rs. 2.5 Crs)**
3. **Consent is valid for the manufacture of:**

Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
Products					
1	2-Ethyl-1-Butanol	7	0	7	MT/M
2	2-Ethyl Hexanol	1.3	0	1.3	MT/M
3	Ethyl Acetate	5400	0	5400	MT/M
4	Dilute Ethyl Acetate and Other Ester	30	0	30	MT/M

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Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
5	Acetaldehyde	2000	0	2000	MT/M
6	Croto Di-Urea and Croto Resin	45	45	90	MT/M
7	Crotonaldehyde	500	500	1000	MT/M
8	1,3 Butylene Glycol	200	0	200	MT/M
9	Acetic Acid	598.85	0	598.85	MT/M
10	Dilute Acetic Acid	110	0	110	MT/M
11	Acetaldol	425	0	425	MT/M
12	Paraldehyde	60	0	60	MT/M
13	Crotonic Anhydride	8.33	0	8.33	MT/M
14	Crotonitrile	8.33	0	8.33	MT/M
15	Impure 1-3 Butylene Glycol	32.22	0	32.22	MT/M
16	Butanol	117.7	0	117.7	MT/M
17	2-Ethyl ,1,3 Hexane Diol	33.33	0	33.33	MT/M
18	3-Methoxy Butanol	25	0	25	MT/M
19	Dilute 3 Methoxy Butanol	2.7	0	2.7	MT/M
20	3-Methoxy Butyl Acetate	25	0	25	MT/M
21	3-Methyl 3-Pentene-2-One (MPO)	500	0	500	MT/M
22	Sodium Sulphate	245	0	245	MT/M
23	Ketone Mixture //(Perfumery Material Base)	197.5	0	197.5	MT/M
24	Absolute Alcohol(Fuel Grade from RS/IS)	2000	0	2000	MT/M
25	Acetaldehyde Oxime	20	0	20	MT/M
26	Ammonium Sulphate	15.97	0	15.97	MT/M
27	Acetaldehyde Diethyl Acetal	25	0	25	MT/M
28	Ethyl Vinyl Ether	25	0	25	MT/M
29	Acetonitrile	20	0	20	MT/M
30	Diethyl Oxalate	20	0	20	MT/M
31	Acetals- (534-15-6, 109-87-5, 462-95-3, 871-22-7, 4285-59-0, 13002-09-0, 10602-34-3, 4461-87-4, 7148-78-9, 5870-82-6, 6607-66-5, 3390-12-3, 3658-95-5, 94089-21-1)	15	0	15	MT/M
32	Esters- (623-70-1, 623-43-8, 14205-39-1, 7318-00-5, 24937-93-7, 105-54-4, 123-25-1, 131-11-3,6284-46-4, 142-92-7, 6259-76-3, 84-66-2 , 108-22-5, 96-33-3, 105-37-3, 109-60-4, 123-86-4, 93-92-5, 2155-60-4, 1608-72-6, 1516-17-2, 102-76-1, 109-94-4)	20	0	20	MT/M

Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
33	Other Aldehydes - (123-72-8, 97-96-1, 19780-25-7, 14371-10-9, 142-83-6, 101-86-0, 645-62-5, 123-05-7, 67801-65-4, 27939-60-2, 1742-14-9, 530-45-0, 6728-26-3)	20	0	20	MT/M
34	Other Alcohol- (97-95-0, 104-76-7, 111-27-3, 111-28-4, 6117-91-5, 104-54-1, 78-83-1, 77-99-6, 1883-75-6, 60-12-8, 98-85-1, 123-51-3, 142583-61-7)	20	0	20	MT/M
35	Ketones- (108-29-2, 565-61-7, 78-93-3, 67-64-1, 96-22-0, 98-86-2, 590-90-9)	15	0	15	MT/M
36	Nitriles- (107-12-0, 109-74-0, 78-82-0, 110-59-8)	20	0	20	MT/M
37	Ethers- (109-53-5, 107-25-5, 111-34-2, 60-29-7)	15	0	15	MT/M
38	Others Salts- (532-32-1, 7647-14-5, 7783-20-2 & 7757-82-6)	9.82	0	9.82	MT/M
39	Turbine- (Captive Power Plant)	5.6	0	5.6	MW

4. **Conditions under Water (P&CP), 1974 Act for discharge of effluent:**

Sr No	Description	Permitted (in CMD)	Standards to	Disposal Path
1.	Trade effluent	596	As per Schedule-I	Recycle 100% to achieve ZLD
2.	Domestic effluent	200	As per Schedule-I	On land for gardening

5. **Conditions under Air (P& CP) Act, 1981 for air emissions:**

Sr No.	Stack No.	Description of stack / source	Number of Stack	Standards to be achieved
1	S-1	Boiler (30 TPH)	1	As per Schedule -II
2	S-2	Boiler- 18 TPH ISGEC	1	As per Schedule -II
3	S-3	DG set -1000 KVA	1	As per Schedule -II
4	S-4	D. G. Set-590 KVA	1	As per Schedule -II

6. **Non-Hazardous Wastes:**

Sr No	Type of Waste	Quantity	UoM	Treatment	Disposal
1	Bio-Degradable Waste	408	Kg/Day	Composting	Used as manure
2	Non-Biodegradable	272.5	Kg/Day	Sale	Sale to authorized party
3	STP Sludge	30.64	Kg/Day	NA	Used as manure

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Sr No	Type of Waste	Quantity	UoM	Treatment	Disposal
4	WTP Sludge	300	Kg/Day	Landfilling	Landfilling at own land
5	Dust	3	MT/Day	Sale	Sale to Brick Manufacturer
6	Boiler Ash	65	MT/Day	Sale	Sale to Brick Manufacturer
7	Insulation and Glass wool waste	0.5	Ton/M	Sale	Sale to authorized party

7. **Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for treatment and disposal of hazardous waste:**

Sr No	Category No./ Type	Quantity	UoM	Treatment	Disposal
1	37.3 Concentration or evaporation residues	0.3	MT/Day	Landfill	CHWTSDF
2	1.6 Spent catalyst and molecular sieves	3.65	MT/A	Landfill/ Recycle*	Sale to authorised party / CHWTSDF
3	1.4 Organic residues	8	CMD	Incineration	CHWTSDF
4	35.2 Spent ion exchange resin containing toxic metals	1.2	MT/A	Incineration	CHWTSDF
5	28.3 Spent carbon	31	MT/A	Incineration	CHWTSDF
6	36.1 Any process or distillation residue	0.192	MT/Day	Incineration	CHWTSDF
7	35.3 Chemical sludge from waste water treatment	1.5	MT/Day	Landfill	CHWTSDF
8	Used Discarded PPE's	01	MT/A	Incineration	CHWTSDF
9	5.1 Used or spent oil	1.2	KL/A	Recycle	Authorized Recycler

8. **Conditions under Batteries (Management & Handling) Rules, 2001:**

Sr No	Type of Waste	Quantity	UoM	Disposal Path
1	Lead Acid Batteries	80.00	Nos./Y	Sale to Authorized Party/Buy Back to Dealer

**Specific Conditions for used Batteries:**

- The applicant shall ensure that used batteries are not disposed of in any manner other than by depositing with the authorized dealer/ manufacturer/ registered recycler/ importer/ re-conditioner or at the designated collection center.
- The applicant shall file half-yearly return in Form VIII to the M.P.C. Board.
- Bulk consumers to their user units may auction used batteries to registered recyclers only.

9. **Conditions under E-Waste Management:**

Sr No	Type of Waste	Quantity	UoM	Disposal Path
1	E-Waste	1.00	MT/A	Sale to Authorized Party

10. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding on the industry.
  11. This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
  12. This consent is issued with overriding effect on earlier Consent to Operate granted by the Board vide no. Format 1.0/CAC/UAN No. 0000154055/CO-2302000126 dated 02/02/2023
  13. This consent is issued subject to an order passed or may be passed by Hon'ble National Green Tribunal in OA No. 68/2014.
  14. The applicant shall comply with the conditions of the Environmental Clearance granted vide letter No. F. No. IA-J-110011/154/2019-IA-II (I) dated 06/8/2021
  15. Volatile Organic Compounds (VOCs)/Fugitive emissions shall be controlled at 99.97% with effective chillers/modern technology.
  16. The applicant shall make an application for renewal of consent 60 days prior to date of expiry of the consent.
  17. This consent is issued as per the minutes of Consent Appraisal Committee meeting held on 27/12/2022
- This consent is issued as per communication letter dated 03/11/2022 which is approved by competent authority of the board.




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**Signed by: Dr. Y.B.Sontakke**  
Joint Director(WPC) & InCharge Of CAC-Cell  
For and on behalf of,  
**Maharashtra Pollution Control Board**  
cac-cell@mpcb.gov.in  
2023-02-27 13:02:08 IST

**Received Consent fee of -**

Sr.No	Amount(Rs.)	Transaction/DR.No.	Date	Transaction Type
1	30000.00	TXN2211003504	24/11/2022	Online Payment

**Copy to:**

1. Regional Officer, MPCB, Nashik and Sub-Regional Officer, MPCB, Ahmednagar  
- They are directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai

**SCHEDULE-I****Terms & conditions for compliance of Water Pollution Control:**

1. A] As per your application, you have provided Effluent Treatment Plant (ETP) of designed capacity of 600.00 CMD consisting of Primary (Collection tank, Equalization tank, Flash mixer, Primary Clarifier/Primary Settling Tank, Anaerobic Digester (UASB)), Secondary (Activated sludge process), Tertiary (Pressure sand filter, Activated carbon filter), Advanced treatment (Reverse osmosis, Multi effective evaporator) for the treatment of 596 CMD of trade effluent.
 

B] The Applicant shall operate the effluent treatment plant (ETP) to treat the trade effluent and recycle the entire treated effluent into the process for various purposes such as for cooling, process & Scrubbing with metering system so as to achieve Zero Liquid Discharge. There shall be no discharge on land or outside factory premises.
2. A] As per your application, you have provided 02 Sewage Treatment Plant of designed capacity 200 CMD + 50 CMD for the treatment of 200 CMD of sewage.
 

B] The Applicant shall operate the sewage treatment system to treat the sewage so as to achieve the following standards.

<b>Sr.No</b>	<b>Parameters</b>	<b>Standards (mg/l)</b>	
1	Suspended Solids	Not to exceed	50 mg/l
2	BOD 3 days 27°C	Not to exceed	30 mg/l
3	COD	Not to exceed	100 mg/l

- C] The treated sewage shall be used on land for gardening within premise after confirming above standards. In no case, sewage shall find its way outside factory premises.
3. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification there of & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
  4. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
  5. The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, by installing water meters and other provisions as contained in the said act:

<b>Sr. No.</b>	<b>Purpose for water consumed</b>	<b>Water consumption quantity (CMD)</b>
1.	Industrial Cooling, spraying in mine pits or boiler feed	2222.50
2.	Domestic purpose	215.00
3.	Processing whereby water gets polluted & pollutants are easily biodegradable	253.50

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<b>Sr. No.</b>	<b>Purpose for water consumed</b>	<b>Water consumption quantity (CMD)</b>
4.	Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic	0.00
5.	Gardening	0

6. The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance/ CREP guidelines.



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**SCHEDULE-II****Terms & conditions for compliance of Air Pollution Control:**

1. As per your application, you have provided the Air pollution control (APC) system and erected following stack (s) to observe the following fuel pattern:

Stack No.	Source	APC System provided/proposed	Stack Height(in mtr)	Type of Fuel	Sulphur Content(in %)	Pollutant	Standard
S-1	Boiler	ESP	52.00	Coal / Biomass 5675 Kg/Hr	0.5	TPM	115 Mg/Nm <sup>3</sup>
						SO2	1362 Kg/Day
S-2	ISGEC Boiler	ESP	30.00	Coal / Biomass 3405 Kg/Hr	0.5	TPM	115 Mg/Nm <sup>3</sup>
						SO2	817.2 Kg/Day
S-3	DG set -1000 KVA	Acoustic Enclosure	9.00	HSD 150 Ltr/Hr	1	TPM	115 Mg/Nm <sup>3</sup>
						SO2	72 Kg/Day
S-4	D. G. Set-590 KVA	Acoustic Enclosure	6.00	HSD 65 Ltr/Hr	1	TPM	115 Mg/Nm <sup>3</sup>
						SO2	31.20 Kg/Day

2. The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.
3. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
4. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).

**SCHEDULE-III****Details of Bank Guarantees:**

Sr. No	Consent (C2E/C2O/C2R)	Amt of BG Imposed	Submission Period	Purpose of BG	Compliance Period	Validity Date
1	C to O	10 Lakh	Existing	Zero Liquid Discharge to be achieved by MEE/Incineration	31/8/2024	28/2/2025
2	C to O	5 Lakh	Existing	Towards O&M of Pollution Control System	31/8/2024	28/2/2025
3	C to O	10 Lakh	Existing	Towards compliance of consent conditions	31/8/2024	28/2/2025

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**BG Forfeiture History**

<b>Srno.</b>	<b>Consent (C2E/C2O/C2R)</b>	<b>Amount of BG imposed</b>	<b>Submission Period</b>	<b>Purpose of BG</b>	<b>Amount of BG Forfeiture</b>	<b>Reason of BG Forfeiture</b>
NA						

**BG Return details**

<b>Srno.</b>	<b>Consent (C2E/C2O/C2R)</b>	<b>BG imposed</b>	<b>Purpose of BG</b>	<b>Amount of BG Returned</b>
NA				

**SCHEDULE-IV****General Conditions:**

1. Consumers or bulk consumers of electrical and electronic equipment listed in Schedule I shall ensure that e-waste generated by them is channelised through collection centre or dealer of authorised producer or dismantler or recycler or through the designated take back service provider of the producer to authorised dismantler or recycler
2. Bulk consumers of electrical and electronic equipment listed in Schedule I shall maintain records of e-waste generated by them in Form-2 and make such records available for scrutiny by the concerned State Pollution Control Board
3. Consumers or bulk consumers of electrical and electronic equipment listed in Schedule I shall ensure that such end-of-life electrical and electronic equipment are not admixed with e-waste containing radioactive material as covered under the provisions of the Atomic Energy Act, 1962 (33 of 1962) and rules made there under;
4. Bulk consumers of electrical and electronic equipment listed in Schedule I shall file annual returns in Form-3, to the concerned State Pollution Control Board on or before the 30th day of June following the financial year to which that return relates. In case of the bulk consumer with multiple offices in a State, one annual return combining information from all the offices shall be filed to the concerned State Pollution Control Board on or before the 30th day of June following the financial year to which that return relates.
5. Specific Conditions for storage, Handling and Disposal of Waste from Electrical & Electronic equipment (WEEE):
  1. **Collection of WEEE** - The applicant must provide appropriate and dedicated vehicles duly identified as per the norms for transportation of Hazardous Waste. The applicant shall obtain all the required permits for transportation of WEEE from competent authority. The applicant shall ensure the safe transport of the WEEE without any spillage during transportation.

**Storage for disassembled parts:** The applicant must provide appropriate storage for disassembled spare parts from WEEE. Some spare parts (e.g. motors and compressors) will contain oil and/or other fluids. Such part must be appropriately segregated and stored in containers that are secured such that oil and other fluids cannot escape from them. These containers must be stored on an area with an area with an impermeable surface and a sealed drainage system.

2. **Storage for other components and residues:** Other components and residues arising from the treatment of WEEE will need to be contained following their removal for disposal or recovery. Where they contain hazardous substances they should be stored on impermeable surface and in appropriate containers or bays with weatherproof covering. Containers should be clearly labelled to identify their contents and must be secured so that liquids, including rain water cannot enter them. Components should be segregated having regard to their eventual destinations and the compatibility of the component types. All batteries should be handled and stored having regard to the potential fire risk associated with them.
  3. **Balances :** WEEE Guidelines also requires that sites for handling of WEEE have "balances to measure the weight of the segregated waste". The objective is to ensure that a record of weights can be maintained of WEEE entering a facility and components and materials leaving each site (together with their destinations). The nature of the weighing equipment should be appropriate for the type and quantity of WEEE being processed.
  4. Plastic, which cannot be recycled and is hazardous in nature, is recommended to be land filled in nearby CHWTSDF.
  5. Ferrous and nonferrous metal recycling facilities fall under the purview of existing environmental regulations for air, water, noise, land and soil pollution and generation of hazardous waste and the same should be followed.
  6. CFCS should be either reused or incinerated in common hazardous waste Incineration facilities at CHWTSDF.
  7. Waste Oil should be either reused or incinerated in common hazardous waste incineration facilities.
  8. PCB's containing capacitors shall be incinerated in common hazardous waste incineration facilities at CHWTSDF.
  9. Mercury recovery and lead recycling facilities from batteries fall under the Hazardous & Other Wastes (M & TM) Rules, 2016.
  10. Existing environmental regulations for air; water; noise, land and soil pollution and generation of hazardous waste and the same should be followed. In case Mercury or lead recovery is very low, they can be temporarily stored at e-waste recycling facility and later disposed in TSDF.
  11. The industry shall maintain records of the e-waste purchased, processed in Form-2 and shall file annual returns of its activities of previous year in Form-3 as per Rules 11(9) & 13(3)(vii) of the E-Waste(M) Rules, 2016; on or before 30th day of June of every year.
6. The Energy source for lighting purpose shall preferably be LED based
  7. The PP shall harvest rainwater from roof tops of the buildings and storm water drains to recharge the ground water and utilize the same for different industrial applications within the plant
  8. Conditions for D.G. Set
    - a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
    - b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
    - c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.

- d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
- e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
- f) D.G. Set shall be operated only in case of power failure.
- g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
- h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
9. The applicant shall maintain good housekeeping.
10. The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
11. The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipments provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.
12. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding upon you.
13. The industry shall submit quarterly statement in respect of industries obligation towards consent and pollution control compliance's duly supported with documentary evidences (format can downloaded from MPCB official site).
14. The industry shall submit official e-mail address and any change will be duly informed to the MPCB.
15. The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification No. B-29016/20/90/PCI-L dated. 18.11.2009 as amended.
16. This consent should not be construed as exemption from obtaining necessary NOC/permission from any other Government authorities.
17. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
18. You shall operate OCEMS installed for source emission round 'O' clock and transmit data online to CPCB and MPCB server. You shall also monitor effluent quality, stack emissions and ambient air quality monthly/quarterly. You shall conduct Dioxin Furan monitoring by third party NABL Accredited agency once in year and submit report to Sub Regional Officer.
19. You shall ensure collection, and segregation of BMW regularly to treat and dispose Off within 48 hrs from generation.
20. Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipments, the production process connected to it shall be stopped.
21. The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.

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22. The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the Hazardous and Other Wastes (M & TM) Rules 2016, which can be recycled /processed /reused /recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/reprocessed etc. should go for that purpose, in order to reduce load on incineration and landfill site/environment.
23. An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.
24. You shall not Rent, Lend, Sell, Transfer or Close Down the facility or otherwise transport the Bio Medical waste for any other purpose without obtaining prior written permission of the MPC Board.
25. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.
26. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
27. The industry should not cause any nuisance in surrounding area.
28. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.
29. You shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the facility premises.
30. The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.
31. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto
32. The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
33. The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.
34. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions.

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35. The firm shall submit to this office, the 30th day of September every year, the Environment Statement Report for the financial year ending 31st March in the prescribed FORM-V as per the provisions of Rule 14 of the Environment (Protection) (second Amendment) Rules, 1992.
36. You should monitor effluent quality, stack emissions and ambient air quality monthly/quarterly. You shall conduct Dioxin Furan monitoring by third party NABL Accredited agency once in every year and submit report to Sub Regional Officer.
37. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
38. The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.
39. You shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
40. You shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act, 1981 and Environmental Protection Act, 1986 and industry specific standard under EP Rules 1986 which are available on MPCB website ([www.mpcb.gov.in](http://www.mpcb.gov.in)).
41. You shall create the Environmental Cell by appointing an Environmental Engineer and Chemist for looking after day-to-day activities related to compliance of CCA.
42. You should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 , Bio Medical Waste Management Rules,2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year in Form-IV by 30th June of every year
43. You should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 , Bio Medical Waste Management Rules,2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year in Form-IV by 30th June of every year

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This certificate is digitally & electronically signed.

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# MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010706/24010437  
 Fax: 24023516  
 Website: <http://mpcb.gov.in>  
 Email: [cac-cell@mpcb.gov.in](mailto:cac-cell@mpcb.gov.in)



Kalpataru Point, 2nd, 3rd  
 and 4th floor, Opp. Cine  
 Planet Cinema, Near Sion  
 Circle, Sion (E),  
 Mumbai-400022

RED/L.S.I (R22)  
 No:- Format1.0/CAC/UAN  
 No.0000202694/CO/2410001242

Date: 13/10/2024

To,  
 M/s- Godavari Biorefineries Ltd.  
 Gut No. 159-165, 180/1, 180/2, 181/1, 181/2, 187/1,  
 187/2, 188, 189, 199, 158, 167-178, 511, 139-2  
 Sakarwadi, Tal- Kopargaon, Dist- Ahmednagar



**Sub: Grant of Renewal of Consent to Operate with change in product under Product-Mix**

- Ref:**
- Consent to Operate granted vide No. Format 1.0/CAC/UAN No. 0000154055/CO/2302001917 dated 27/2/2023
  - Environmental Clearance granted vide No. F No. IA-J-11011/154/2019-IA-II (I) dated 06/8/2021
  - Minutes of 3rd meeting of Technical Committee (2024-25) dated 16/8/2024
  - Minutes of 7th Consent Appraisal Committee 2024-25 meeting dated 24/9/2024

Your application No.MPCB-CONSENT-0000202694 Dated 14.03.2024

For: grant of Consent to Operate under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 and Rule 18(7) of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

- The consent to operate is granted for a period up to 31/08/2029**
- The capital investment of the project is Rs.242.79 Crs. (As per C.A Certificate submitted by industry Existing CI is-Rs. 211.39 Crs + Increase in C.I. - Rs. 31.4 Crs)**
- Consent is valid for the manufacture of:**

Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
Products					
A. Ester					
1	Ethyl Acetate	5400	0	5400	MT/M
2	Dilute Ethyl Acetate and other ester	30	0	30	MT/M
3	3- Methoxy Butyl Acetate	25	0	25	MT/M
4	Diethyl Oxalate	20	0	20	MT/M

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Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
5	Ethyl Crotonate	20	0	20	MT/M
	Methyl Crotonate				
	Methyl beta amino crotonate				
	Butane diol Polyester				
	Ethyl Butyrate				
	Diethyl Succinate				
	Dimethyl Phthalate				
	Isopropyl Crotonate				
	Hexyl Acetate				
	Hexyl Salicylate				
	Diethyl Pthalate				
	Isopropenyl Acetate				
	Methyl Acrylate				
	Ethyl Propionate				
	Styralyl Acetate				
	1- Ethoxy Ethyl Acetate				
	Sorbyl Acetate				
Ethyl Formate					
6	Butyl Acetate	20	80	100	MT/M
7	Propyl Acetate	20	5	20	MT/M
8	Dibutyl Itaconate	20	30	50	MT/M
9	Triacetin	20	30	50	MT/M
10	Butylbutyrate	0	300	300	MT/M
	2-Ethylhexyl acetate				
	Cis-3-Hexenyl Salicylate				
	2-Ethylhexyl butyrate				
	Cis-3-Hexenyl Acetate				
	Cis-3-Hexenyl Butyrate				
	Cis-3-Hexenyl Isobutyrate				
	Cis-3-Hexenyl Hexanoate				
	Cis-3-Hexenyl cis-3-hexanoate				
	Triethyl Citrate				
	Tributyl Citrate				
	Diethyl Itaconate				
	Iso propyl acetate				
	Isoamyl acetate				
Ethyl Nicotinate					

Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
<b>B. ETHER</b>					
11	Ethyl Vinyl Ether	25	75	100	MT/M
12	Iso butyl Vinyl Ether	15	15	30	MT/M
	Methyl Vinyl Ether				
	Butyl Vinyl Ether				
	Diethyl Ether				
13	Acetaldehyde	2000	0	2000	MT/M
14	Crotonaldehyde	1000	0	1000	MT/M
15	Acetaldol	425	0	425	MT/M
<b>C. ALDEHYD ES</b>					
16	Paraldehyde	60	140	200	MT/M
17	Butyraldehyde	20	180	200	MT/M
18	2-Ethylbutyraldehyde	20	180	200	MT/M
19	2 Ethyl Crotonaldehyde	20	180	200	MT/M
20	Cinnamaldehyde	20	180	200	MT/M
21	Sorbaldehyde	20	180	200	MT/M
22	Hexyl Cinnamaldehyde	20	180	200	MT/M
23	2- Ethyl Hexenal	20	180	200	MT/M
24	2 Ethyl Hexanal	20	180	200	MT/M
25	Dimethyl-3-Cyclohexene-1- Carboxaldehyde	20	180	200	MT/M
26	1,1-Bis (3,4-dimethylphenyl) ethane	20	180	200	MT/M
27	1,1-Di-p-Tolyethane	20	180	200	MT/M
28	Trans 2-Hexenal	20	180	200	MT/M
<b>D. AMIDE</b>					
29	Croto Resin and Croto Di Urea	90	0	90	MT/M
30	Niacinamide	0	0	30	MT/M
<b>E. GLYCOL</b>					
31	1,3 Butylene Glycol	200	0	200	MT/M
32	Dilute/Impure 1-3 Butylene Glycol	32.22	0	32.22	MT/M
33	2- Ethyl,1,3 Hexane Diol	33.33	0	33.33	MT/M
34	Propylene Glycol	0	0	50	MT/M
35	Ethylene Glycol	0	0	10	MT/M

Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
F. Acid					
36	Acetic Acid	598.85	0	598.85	MT/M
37	Dilute Acetic Acid	110	0	110	MT/M
38	Butyric Acid	0	0	15	MT/M
	Crotonic acid				
	M-Toluic Acid				
	Benzoic Acid				
39	Nicotinic acid	0	0	60	MT/M
40	Sorbic Acid or Potassium Sorbate	0	0	50	MT/M
G. ALCOHOL					
41	Butanol	117.7	82.3	200	MT/M
42	3-Methoxy Butanol	25	0	25	MT/M
43	Dilute 3 Methoxy Butanol	2.7	0	2.7	MT/M
44	Crotyl Alcohol	20	0	20	MT/M
45	Impure Crotyl Alcohol	20	0	20	MT/M
46	Isobutanol	20	0	20	MT/M
47	Tri Methalol Propane	20	0	20	MT/M
48	2,5-Furan dimethanol	20	0	20	MT/M
49	Phenyl Ethyl Alcohol	20	0	20	MT/M
50	Phenyl methyl carbinol	20	0	20	MT/M
51	Isoamyl Alcohol	20	0	20	MT/M
52	Polycosanal	20	0	20	MT/M
53	N-hexanol	20	0	20	MT/M
54	Cinnamic Alcohol	20	80	100	MT/M
55	2-Ethyl-1-Butanol	7	0	7	MT/M
56	2-Ethyl Hexanol	1.3	29.7	31	MT/M
57	Sorbic Alcohol	0	0	50	MT/M
58	Cis-3-Hexenol	0	0	50	MT/M
H. KETONE					
59	3- Methyl 3-Pentene-One (MPO)	500	-100	500	MT/M
60	Ketone Mixture	197.5	0	197.5	MT/M
61	Gbamber	0	0	50	MT/M
62	Valerolactone	15	0	15	MT/M
	3-Methyl -2-Pentanone				
	Methyl Ethyl Ketone				
	Acetone				
	Diethyl ketone				
	Acetophenone				
4-Hydroxy 2-Butanone					
63	Methyl Isopropyl Ketone (MIPK)	0	0	50	MT/M
I. OXIMES					
64	Acetaldehyde Oxime	20	0	20	MT/M
J, ACETALS					
65	Acetaldehyde Diethyl Acetal	25	0	25	MT/M

Sr No	Product	Existing Quantity	Proposed Quantity	Total	UOM
66	Acetaldehyde Dimethyl Acetal	15	0	15	MT/M
	Formaldehyde Dimethyl Acetal				
	Formaldehyde Diethyl Acetal				
	Acetaldehyde Dibutyl Acetal				
	Acetaldehyde Di Iso Propyl Acetal				
	Acetaldehyde Di-Iso Amyl Acetal				
	Crotonaldehyde Diethyl Acetal				
	Butyraldehyde dimethyl acetal				
	Butyraldehyde diethyl acetal				
	Cinnamaldehyde Diethyl Acetal				
	Tri Ethoxy Butane				
	Tri methoxy Butane				
	Acetaldehyde Propylene Glycol Acetal				
	Trans 2-Hexenal Propylene Glycol Acetal				
<b>K. NITRILES</b>					
67	Propionitrile	20	0	20	MT/M
	Butyronitrile				
	Isobutyronitrile				
	Valeronitrile				
68	Acetonitrile	20	0	20	MT/M
69	Crotonitrile	8.33	0	8.33	MT/M
<b>L. SALTS</b>					
70	Sodium Benzoate	9.82	0	9.82	MT/M
	Sodium Chloride				
	Ammonium sulfate				
71	Sodium Sulphate	245	0	245	MT/M
72	Ammonium Sulphate	15.97	0	15.97	MT/M
<b>M. Pyridine</b>					
73	MEP (Methyl Ethyl Pyridene)	0	0	50	MT/M
<b>N. Anhydride</b>					
74	Crotonic Anhydride	8.33	0	8.33	MT/M
75	Turbine - (Captive Power Plant)	5.6	0	5.6	MW

4. **Conditions under Water (P&CP), 1974 Act for discharge of effluent:**

<i>Sr No</i>	<i>Description</i>	<i>Permitted (in CMD)</i>	<i>Standards to</i>	<i>Disposal Path</i>
1.	Trade effluent	592.82	As per Schedule-I	Recycle 100% to achieve ZLD
2.	Domestic effluent	200	As per Schedule-I	On land for gardening

5. **Conditions under Air (P& CP) Act, 1981 for air emissions:**

<i>Sr No.</i>	<i>Stack No.</i>	<i>Description of stack / source</i>	<i>Number of Stack</i>	<i>Standards to be achieved</i>
1	S-1	Boiler (30 TPH)	1	As per Schedule -II
2	S-2	ISGEC Boiler (18 TPH)	1	As per Schedule -II
3	S-3	Thermax Boiler (18 TPH)	1	As per Schedule -II
4	S-4	FBC Boiler (12 TPH)	1	As per Schedule -II
5	S-4	D. G. Set (1000 KVA)	1	As per Schedule -II
6	S-5	DG Set (590 KVA)	1	As per Schedule -II

6. **Non-Hazardous Wastes:**

<i>Sr No</i>	<i>Type of Waste</i>	<i>Quantity</i>	<i>UoM</i>	<i>Treatment</i>	<i>Disposal</i>
1	Bio Degradable Waste	408	Kg/Day	Composting	Used as manure
2	Non Biodegradable waste	272.5	Kg/Day	Sale	Sale to authorized party
3	STP Sludge	30.64	Kg/Day	Composting	Used as manure
4	WTP Sludge	300	Kg/Day		Landfilling at own land
5	Dust	3.0	MT/Day	Sale	Sale to Brick Manufacturer
6	Boiler Ash	65	MT/Day	Sale	Sale to Brick Manufacturer
7	Insulation & Glass wool waste	0.5	Ton/M	Sale	Sale to authorized party

7. **Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for Collection, Segregation, Storage, Transportation, Treatment and Disposal of hazardous waste:**

<i>Sr No</i>	<i>Category No./ Type</i>	<i>Quantity</i>	<i>UoM</i>	<i>Treatment</i>	<i>Disposal</i>
1	36.1 Any process or distillation residue	0.192	MT/Day	Incineration	CHWTSDF
2	28.3 Spent carbon	31	MT/A	Incineration/ Recycle	Sale to Authorized Recycler / CHWTSDF

Sr No	Category No./ Type	Quantity	UoM	Treatment	Disposal
3	1.6 Spent catalyst and molecular sieves	3.58	MT/A	Incineration/ Recycle	Sale to authorized party / CHWTSDF
4	1.4 Organic residues	8.0	CMD	Incineration/ Recycle	CHWTSDF
5	35.3 Chemical sludge from waste water treatment	1.5	MT/Day	Landfill	CHWTSDF
6	5.1 Used or spent oil	1.2	KL/A	Recycle	Sale to authorised party
7	35.2 Spent ion exchange resin containing toxic metals	1.2	MT/A	Incineration/ Recycle	Sale to Authorized Recycler / CHWTSDF
8	37.3 Concentration or evaporation residues	0.3	MT/Day	NA	CHWTSDF
9	20.2 Spent solvents	1	KL/D	Recycle*	Sale to authorised party
10	Used Discarded PPEs	1	MT/A	Incineration	CHWTSDF

\* Sale to Authorized Party having permission under Rule 9 of H&OW Rule

8. **Conditions under Batteries (Management & Handling) Rules, 2001:**

Sr No	Type of Waste	Quantity	UoM	Disposal Path
1	Used Batteries	80.00	Nos./Y	Sale to Authorized Party

**Specific Conditions for used Batteries:**

- The applicant shall ensure that used batteries are not disposed of in any manner other than by depositing with the authorized dealer/ manufacturer/ registered recycler/ importer/ re-conditioner or at the designated collection center.
- The applicant shall file half-yearly return in Form VIII to the M.P.C. Board.
- Bulk consumers to their user units may auction used batteries to registered recyclers only.

9. **Conditions under E-Waste Management:**

Sr No	Type of Waste	Quantity	UoM	Disposal Path
1	E Waste	1.00	MT/A	Sale to Authorized Party

- The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding on the industry.
- This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
- This Consent is issued subject to an order passed or may be passed by Hon'able NGT in application no. 68/2014

13. The applicant shall comply with the conditions of the Environmental Clearance granted vide letter No. F No. IA-J-11011/154/2019-IA-II (I) dated 06/8/2021
14. Volatile Organic Compounds (VOCs)/Fugitive emissions shall be controlled at 99.97% with effective chillers/modern technology
15. The applicant shall make an application for renewal of consent 60 days prior to date of expiry of the consent. (Operate/Renewal)
16. This consent is issued pursuant to the decision of the 3rd meeting of Technical Committee (2024-25) dated 16/8/2024 and 7th Consent Appraisal Committee 2024-25 meeting dated 24/9/2024
17. The industry shall create an Environment Cell by appointing an Environmental Engineer / Expert for looking after day-to-day activities related to Environment / Pollution control.

This consent is issued on the basis of information/documents submitted by the Applicant/Project Proponent, if it has been observed that the information submitted by the Applicant/Project Proponent is false, misleading or fraudulent, the Board reserves its right to revoke the consent & further legal action will be initiated against the Applicant/Project Proponent.



*Dinazg*



**Signed by: Dr. Avinash Dhakne**  
Member Secretary  
For and on behalf of,  
**Maharashtra Pollution Control Board**  
ms@mpcb.gov.in  
2024-10-13 16:28:10 IST

**Received Consent fee of -**

Sr.No	Amount(Rs.)	Transaction/DR.No.	Date	Transaction Type
1	2427900.00	TXN2404004411	26/04/2024	Online Payment

**Copy to:**

1. Regional Officer, MPCB, Nashik and Sub-Regional Officer, MPCB, Ahmednagar  
- They are directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai

**SCHEDULE-I****Terms & conditions for compliance of Water Pollution Control:**

1. A] As per your application, you have provided Effluent Treatment Plant (ETP) of designed capacity of 600.00 CMD consisting of Primary (Collection tank, Equalization tank, Flash mixer, Primary Clarifier/Primary Settling Tank, Anaerobic Digester (UASB)), Secondary (Activated sludge process), Tertiary (Pressure sand filter, Activated carbon filter), Advanced treatment (Reverse osmosis, Multi effective evaporator), Sludge treatment (Sludge drying bed) for the treatment of 592.82 CMD of trade effluent.  
B] The Applicant shall operate the effluent treatment plant (ETP) to treat the trade effluent and recycle the entire treated effluent into the process for various purposes such as for cooling, process & Scrubbing with metering system so as to achieve Zero Liquid Discharge. There shall be no discharge on land or outside factory premises.
2. A] As per your application, you have provided 02 Sewage Treatment Plants of designed capacity 200 CMD + 50 CMD for treatment of 200 CMD of sewage  
B] Industry shall comply prescribed standards & disposal path as prescribed at Sr. No. 1B of schedule I.
3. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
4. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
5. The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, by installing water meters and other provisions as contained in the said act:

<b>Sr. No.</b>	<b>Purpose for water consumed</b>	<b>Water consumption quantity (CMD)</b>
1.	Industrial Cooling, spraying in mine pits or boiler feed	2222.50
2.	Domestic purpose	219.00
3.	Processing whereby water gets polluted & pollutants are easily biodegradable	249.19
4.	Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic	0.00
5.	Gardening	219

6. The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance/ CREP guidelines.

**SCHEDULE-II****Terms & conditions for compliance of Air Pollution Control:**

1. As per your application, you have provided the Air pollution control (APC) system and erected following stack (s) to observe the following fuel pattern:

Stack No.	Source	APC System provided/proposed	Stack Height(in mtr)	Type of Fuel	Sulphur Content(in %)	Pollutant	Standard
S-1	Boiler	ESP	52.00	Coal/Biomass 5675 Kg/Hr	0.5	TPM	115 Mg/Nm <sup>3</sup>
						SO2	1362 Kg/Day
S-2	ISGEC Boiler	ESP	30.00	Coal / Biomass 3405 Kg/Hr	0.5	TPM	115 Mg/Nm <sup>3</sup>
						SO2	817.2 Kg/Day
S-3	Boiler	ESP	30.00	Coal 3505 Kg/Hr	0.5	TPM	115 Mg/Nm <sup>3</sup>
						SO2	841.20 Kg/Day
S-4	Boiler	Fabric Bag Filter Multi Cyclone	30.00	Coal 2170 Kg/Hr	0.5	TPM	115 Mg/Nm <sup>3</sup>
						SO2	650.40 Kg/Day
S-5	DG Set	Acoustic Enclosure	9.00	HSD 150 Ltr/Hr	1	TPM	115 Mg/Nm <sup>3</sup>
						SO2	72 Kg/Day
S-6	DG Set	Acoustic Enclosure	6.00	HSD 65 Ltr/Hr	1	TPM	115 Mg/Nm <sup>3</sup>
						SO2	31.20 Kg/Day

2. The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.
3. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
4. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).

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**SCHEDULE-III**  
**Details of Bank Guarantees:**

Sr. No	Consent (C2E/C2O/C2R)	Amt of BG Imposed	Submission Period	Purpose of BG	Compliance Period	Validity Date
1	C to O	1000000	Existing	Zero Liquid Discharge to be achieved by MEE/Incineration	31/8/2029	28/2/2030
2	C to O	500000	Existing	Towards O&M of Pollution Control System	31/8/2029	28/2/2030
3	C to O	1000000	Existing	Towards compliance of Consent Conditions	31/8/2029	28/2/2030

**If the above Bank Guarantee is not submitted within stipulated period, then 12% interest will be levied as a penalty as per circular dtd 29/02/2024 No. BO/MPCB/AS(T)/Circular/B-240229FTS0122**

**BG Forfeiture History**

Srno.	Consent (C2E/C2O/C2R)	Amount of BG imposed	Submission Period	Purpose of BG	Amount of BG Forfeiture	Reason of BG Forfeiture
NA						

**BG Return details**

Srno.	Consent (C2E/C2O/C2R)	BG imposed	Purpose of BG	Amount of BG Returned
NA				

**SCHEDULE-IV****General Conditions:**

1. Consumers or bulk consumers of electrical and electronic equipment listed in Schedule I shall ensure that e-waste generated by them is channelised through collection centre or dealer of authorised producer or dismantler or recycler or through the designated take back service provider of the producer to authorised dismantler or recycler
2. Bulk consumers of electrical and electronic equipment listed in Schedule I shall maintain records of e-waste generated by them in Form-2 and make such records available for scrutiny by the concerned State Pollution Control Board
3. Consumers or bulk consumers of electrical and electronic equipment listed in Schedule I shall ensure that such end-of-life electrical and electronic equipment are not admixed with e-waste containing radioactive material as covered under the provisions of the Atomic Energy Act, 1962 (33 of 1962) and rules made there under;
4. Bulk consumers of electrical and electronic equipment listed in Schedule I shall file annual returns in Form-3, to the concerned State Pollution Control Board on or before the 30th day of June following the financial year to which that return relates. In case of the bulk consumer with multiple offices in a State, one annual return combining information from all the offices shall be filed to the concerned State Pollution Control Board on or before the 30th day of June following the financial year to which that return relates.
5. Specific Conditions for storage, Handling and Disposal of Waste from Electrical & Electronic equipment (WEEE):
  1. **Collection of WEEE** - The applicant must provide appropriate and dedicated vehicles duly identified as per the norms for transportation of Hazardous Waste. The applicant shall obtain all the required permits for transportation of WEEE from competent authority. The applicant shall ensure the safe transport of the WEEE without any spillage during transportation.
 

**Storage for disassembled parts:** The applicant must provide appropriate storage for disassembled spare parts from WEEE. Some spare parts (e.g. motors and compressors) will contain oil and/or other fluids. Such part must be appropriately segregated and stored in containers that are secured such that oil and other fluids cannot escape from them. These containers must be stored on an area with an area with an impermeable surface and a sealed drainage system.
  2. **Storage for other components and residues:** Other components and residues arising from the treatment of WEEE will need to be contained following their removal for disposal or recovery. Where they contain hazardous substances they should be stored on impermeable surface and in appropriate containers or bays with weatherproof covering. Containers should be clearly labelled to identify their contents and must be secured so that liquids, including rain water cannot enter them. Components should be segregated having regard to their eventual destinations and the compatibility of the component types. All batteries should be handled and stored having regard to the potential fire risk associated with them.
  3. **Balances :** WEEE Guidelines also requires that sites for handling of WEEE have "balances to measure the weight of the segregated waste". The objective is to ensure that a record of weights can be maintained of WEEE entering a facility and components and materials leaving each site (together with their destinations). The nature of the weighing equipment should be appropriate for the type and quantity of WEEE being processed.

4. Plastic, which cannot be recycled and is hazardous in nature, is recommended to be land filled in nearby CHWTSDF.
  5. Ferrous and nonferrous metal recycling facilities fall under the purview of existing environmental regulations for air, water, noise, land and soil pollution and generation of hazardous waste and the same should be followed.
  6. CFCS should be either reused or incinerated in common hazardous waste Incineration facilities at CHWTSDF.
  7. Waste Oil should be either reused or incinerated in common hazardous waste incineration facilities.
  8. PCB's containing capacitors shall be incinerated in common hazardous waste incineration facilities at CHWTSDF.
  9. Mercury recovery and lead recycling facilities from batteries fall under the Hazardous & Other Wastes (M & TM) Rules, 2016.
  10. Existing environmental regulations for air; water; noise, land and soil pollution and generation of hazardous waste and the same should be followed. In case Mercury or lead recovery is very low, they can be temporarily stored at e-waste recycling facility and later disposed in TSDF.
  11. The industry shall maintain records of the e-waste purchased, processed in Form-2 and shall file annual returns of its activities of previous year in Form-3 as per Rules 11(9) & 13(3)(vii) of the E-Waste(M) Rules, 2016; on or before 30th day of June of every year.
6. The Energy source for lighting purpose shall preferably be LED based
  7. The PP shall harvest rainwater from roof tops of the buildings and storm water drains to recharge the ground water and utilize the same for different industrial applications within the plant
  8. Conditions for D.G. Set
    - a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
    - b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
    - c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.
    - d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
    - e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
    - f) D.G. Set shall be operated only in case of power failure.
    - g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
    - h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
  9. The applicant shall maintain good housekeeping.

10. The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
11. The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipments provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.
12. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding upon you.
13. The industry shall submit quarterly statement in respect of industries obligation towards consent and pollution control compliance's duly supported with documentary evidences (format can downloaded from MPCB official site).
14. The industry shall submit official e-mail address and any change will be duly informed to the MPCB.
15. The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification No. B-29016/20/90/PCI-L dated. 18.11.2009 as amended.
16. This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
17. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
18. You shall ensure collection, and segregation of BMW regularly to treat and dispose Off within 48 hrs from generation.
19. Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipments, the production process connected to it shall be stopped.
20. The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.
21. The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the Hazardous and Other Wastes (M & TM) Rules 2016, which can be recycled /processed /reused /recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/reprocessed etc. should go for that purpose, in order to reduce load on incineration and landfill site/environment.
22. An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.
23. You shall not Rent, Lend, Sell, Transfer or Close Down the facility or otherwise transport the Bio Medical waste for any other purpose without obtaining prior written permission of the MPC Board.

24. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.
25. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
26. The industry should not cause any nuisance in surrounding area.
27. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.
28. You shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the facility premises.
29. The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.
30. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto
31. The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
32. The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.
33. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions.
34. The firm shall submit to this office, the 30th day of September every year, the Environment Statement Report for the financial year ending 31st March in the prescribed FORM-V as per the provisions of Rule 14 of the Environment (Protection) (second Amendment) Rules, 1992.
35. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
36. The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.

37. You shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
38. You shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act, 1981 and Environmental Protection Act, 1986 and industry specific standard under EP Rules 1986 which are available on MPCB website ([www.mpcb.gov.in](http://www.mpcb.gov.in)).
39. You shall create the Environmental Cell by appointing an Environmental Engineer and Chemist for looking after day-to-day activities related to compliance of CCA.
40. You should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 , Bio Medical Waste Management Rules,2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year in Form-IV by 30th June of every year

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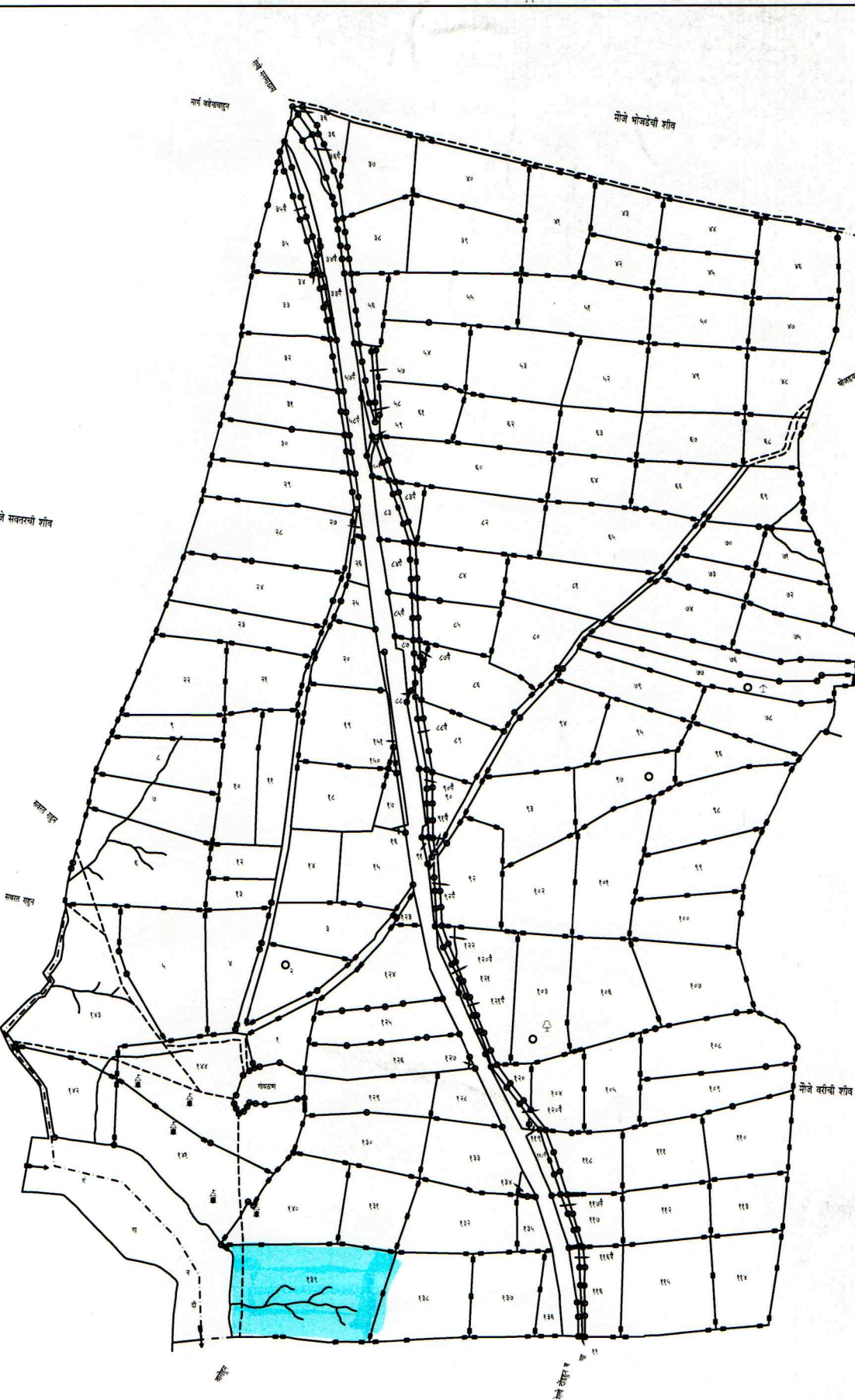
This certificate is digitally & electronically signed.

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**मौजे : कान्हेगांव**  
 तालुका कोपरगांव  
 जिल्हा अहमदनगर  
 मनु  
 प्रमाण - १ : १०,०००  
 संकेत क्र. ३२३७२



चिह्न	शेजा
	रस्ता : सुकक, गाडीमार्ग, पायमार्ग, लोहमार्ग
	नदी, नाल, तलाव
	झाडे : सुत्रा, आंबा, सिंदी, नाळ, बीच, इतर झाडे
	विहीर, पक्की कुच्ची, पावरी मीट, डोहेल, विज, विरकयोगी, टाकी
	बोर, ट्युब
	दगड
	बांध, बंधारा
	रस्तागुल
	देऊळ, बर्च, पुस्तकालय, मन्त्रीट, इत्याद
	विद्युत खांब, टेली खांब
	शाळा, महाविद्यालय, कारखाना
	घर, दवाखाना, बाजारपेठ, वसाहत
	पोलीस : टेलीफोन, पोस्ट, पोलीस, इतर
	बँक, पेट्रोल, फिरो, मारक, इटेल
	पोस्ट हाऊस : फरीट, पाटबंधारे, इतर
	झोंग
	कुण
	आवादी
	सम्राज
	खदान
	गावघन
	ऐतिहासिक स्थळ
	सर्व्हे स्थान, विस्तारीत



# National Accreditation Board for Testing and Calibration Laboratories

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**Laboratory Name :**

DR. SUBBARAO'S ENVIRONMENT CENTER, QUALITY ASSURANCE LABORATORY, PLOT NO.15, ARUNDHATI, MSEB ROAD, VISHRAMBAG, SANGLI, MAHARASHTRA, INDIA

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S.No	Discipline / Group	Materials or Products tested	Component, parameter or characteristic tested / Specific Test Performed / Tests or type of tests performed	Test Method Specification against which tests are performed and / or the techniques / equipment used
Permanent Facility				
1	CHEMICAL- ATMOSPHERIC POLLUTION	Ambient Air	Fine particulate matter (PM <sub>2.5</sub> )	SEC/SOP/Air/Ambient/03:2018
2	CHEMICAL- ATMOSPHERIC POLLUTION	Ambient Air	Oxides of Nitrogen	IS 5182(Part 6): 2006
3	CHEMICAL- ATMOSPHERIC POLLUTION	Ambient Air	Respirable suspended particulate matter (PM <sub>10</sub> )	IS 5182 (P-23):2006
4	CHEMICAL- ATMOSPHERIC POLLUTION	Ambient Air	Sulphur Dioxide (SO <sub>x</sub> )	IS 5182 (P-2):2001
5	CHEMICAL- ATMOSPHERIC POLLUTION	Stack Emission	Oxides of Nitrogen	IS 11255 (Part 7):2005
6	CHEMICAL- ATMOSPHERIC POLLUTION	Stack emission	Sulphur Dioxide	IS 11255 (Part 2) :1985 (RA 2003)
7	CHEMICAL- ATMOSPHERIC POLLUTION	Stack emissions	Particulate matter (PM)	IS 11255 (Part 1):1985
8	CHEMICAL- POLLUTION & ENVIRONMENT	Liquid Effluent	Alkalinity	IS:3025 (P-23) 1986
9	CHEMICAL- POLLUTION & ENVIRONMENT	Liquid Effluent	Biological Oxygen Demand (BOD)	IS:3025 (Part- 44):1993 (3 days, 27 °C ±1°C. Oxygen Depletion method )
10	CHEMICAL- POLLUTION & ENVIRONMENT	Liquid Effluent	Calcium(as Ca)	IS:3025 (P-40) 1991
11	CHEMICAL- POLLUTION & ENVIRONMENT	Liquid Effluent	Chemical Oxygen Demand (COD)	IS:3025 (P-58) :2006
12	CHEMICAL- POLLUTION & ENVIRONMENT	Liquid Effluent	Choride	IS: 3025 (P-32) 1988
13	CHEMICAL- POLLUTION & ENVIRONMENT	Liquid effluent	Electrical Conductivity(EC)	IS: 3025 (P-14)-2013
14	CHEMICAL- POLLUTION & ENVIRONMENT	Liquid Effluent	Magnesium(as Mg)	IS:3025 (P-46) 1994
15	CHEMICAL- POLLUTION & ENVIRONMENT	Liquid Effluent	Oil and Grease	IS 3025 (Part-39)-1991, (RA 2003)
16	CHEMICAL- POLLUTION & ENVIRONMENT	Liquid Effluent	Potassium	IS:3025 (P-45) 1993
17	CHEMICAL- POLLUTION & ENVIRONMENT	Liquid Effluent	Sodium	IS:3025 (P-45) 1993
18	CHEMICAL- POLLUTION & ENVIRONMENT	Liquid Effluent	Sulphate	IS:3025 (P-24) 1986, (RA 2003)



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19	CHEMICAL- POLLUTION & ENVIRONMENT	Liquid Effluent	Total Dissolved Solids(TDS)	IS:3025 (P-16)-1984 Amd.1
20	CHEMICAL- POLLUTION & ENVIRONMENT	Liquid Effluent	Total Hardness	IS:3025 (P-21) 2009
21	CHEMICAL- POLLUTION & ENVIRONMENT	Liquid Effluent	Total Suspended Solids(TSS)	IS:3025 (P-17)-1984
22	CHEMICAL- POLLUTION & ENVIRONMENT	Liquid effluent	pH	IS:3025 (P-II)-1983
23	CHEMICAL- SOIL AND ROCK	Soil	Available Potassium	Testing Manual of Soil, Ministry of Agriculture, Govt. of India -2011-(Method for natural and Alkaline soil) PP-99-100
24	CHEMICAL- SOIL AND ROCK	Soil	Exchangeable Calcium	Testing Manual of Soil, Ministry of Agriculture, Govt. of India -2011-(Method for natural and Alkaline soil) PP-102-104
25	CHEMICAL- SOIL AND ROCK	Soil	Exchangeable Magnesium	Testing Manual of Soil, Ministry of Agriculture, Govt. of India -2011-(Method for natural and Alkaline soil) PP-104-105
26	CHEMICAL- SOIL AND ROCK	Soil	Organic Matter(Organic Carbon)	IS 2720(P:XXII)(RA 2010)
27	CHEMICAL- SOIL AND ROCK	Soil	pH	IS 2720 (P-26)
28	CHEMICAL- SOIL AND ROCK	Soils	Electrical Conductivity(EC)	IS 14767:2000
29	CHEMICAL- SOIL AND ROCK	Soils	Mineralizable Nitrogen	Testing Manual of Soil, Ministry of Agriculture, Govt. of India -2011-(Method for natural and Alkaline soil) PP-89-91
30	CHEMICAL- WATER	Drinking Water	Total Hardness	IS:3025 (P-21) 2009
31	CHEMICAL- WATER	Ground Water	Chlorides(As Cl-)	IS:3025 (P-32) 1988
32	CHEMICAL- WATER	Ground Water	Fluoride	APHA23rd Ed. 2017, 4500-F - D. SPANDS Method
33	CHEMICAL- WATER	Ground Water	Sulphate(As SO <sub>4</sub> )	IS:3025 (P-24) 1986, (RA 2003)
34	CHEMICAL- WATER	Ground Water	Turbidity	IS:3025 (P-10) 1984
35	CHEMICAL- WATER	Irrigation Water	Sodium	IS:3025 (P-45) 1993
36	CHEMICAL- WATER	Irrigation Water	Total Dissolved Solids	IS:3025 (P-16)-1984 Amd.1



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37	CHEMICAL- WATER	Irrigation Water	Total Nitrate Nitrogen( as NO <sub>3</sub> )	APHA 23rd Ed. 2017, 4500-NO - B. 3 Ultraviolet Spectrophotometric Method
38	CHEMICAL- WATER	Surface Water	Acidity	IS : 3025 ( Part 22 ) - 1986
39	CHEMICAL- WATER	Surface Water	Chlorides(Cl-)	IS:3025 (P-32) 1988
40	CHEMICAL- WATER	Surface Water	Total Ntrate Nitrogen( As NO <sub>3</sub> )	APHA 23rd Ed. 2017, 4500-NO - B. 3 Ultraviolet Spectrophotometric Method
41	CHEMICAL- WATER	Drinking Water	Acidity	IS : 3025 ( Part 22 ) - 1986
42	CHEMICAL- WATER	Drinking water	Biological Oxygen Demand(BOD)	IS:3025 (Part- 44):1993 (3 days, 27°C ±1°C. Oxygen Depletion method )
43	CHEMICAL- WATER	Drinking Water	Calcium(asCa)	IS:3025 (P-40) 1991
44	CHEMICAL- WATER	Drinking Water	Chemical Oxygen Demand(COD)	IS:3025 (P-58) :2006
45	CHEMICAL- WATER	Drinking Water	Chlorides	IS: 3025 (P-32) 1988
46	CHEMICAL- WATER	Drinking Water	Electrical Conductivity	IS: 3025 (P-14)-2013
47	CHEMICAL- WATER	Drinking Water	Fluoride	APHA23rd Ed. 2017, 4500-F - D. SPANDS Method
48	CHEMICAL- WATER	Drinking Water	Magnesium (as Mg)	IS:3025 (P-46) 1994
49	CHEMICAL- WATER	Drinking Water	pH	IS:3025 (P-II)-1983
50	CHEMICAL- WATER	Drinking Water	Potassium	IS:3025 (P-45) 1993
51	CHEMICAL- WATER	Drinking Water	Sodium	IS:3025 (P-45) 1993
52	CHEMICAL- WATER	Drinking Water	Sulphate(as SO <sub>4</sub> )	IS:3025 (P-24) 1986, (RA 2003)
53	CHEMICAL- WATER	Drinking Water	Total Alkalinity(As CaCO <sub>3</sub> )	IS:3025 (P-23) 1986
54	CHEMICAL- WATER	Drinking Water	Total Dissolved Solids(TDS)	IS:3025 (P-16)-1984 Amd.1
55	CHEMICAL- WATER	Drinking Water	Total Nitrate Nitrogen (as NO <sub>3</sub> )	APHA 23rd Ed. 2017, 4500-NO - B. 3 Ultraviolet Spectrophotometric Method
56	CHEMICAL- WATER	Drinking Water	Turbidity	IS:3025 (P-10) 1984
57	CHEMICAL- WATER	Ground Water	Acidity	IS : 3025 ( Part 22 ) - 1986
58	CHEMICAL- WATER	Ground Water	Biological Oxygen Demand (BOD)	IS:3025 (Part- 44):1993 (3 days, 27°C ±1°C)
59	CHEMICAL- WATER	Ground Water	Calcium (As Ca)	IS:3025 (P-40) 1991



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60	CHEMICAL- WATER	Ground Water	Chemical Oxygen Demand(COD)	IS:3025 (P-58) :2006
61	CHEMICAL- WATER	Ground Water	Electrical Conductivity (EC)	IS:3025 (P-14)-1984
62	CHEMICAL- WATER	Ground Water	Magnesium(As Mg)	IS:3025 (P-46) 1994
63	CHEMICAL- WATER	Ground Water	pH	IS:3025 (P-II)-1983
64	CHEMICAL- WATER	Ground Water	Potassium	IS:3025 (P-45) 1993
65	CHEMICAL- WATER	Ground Water	Sodium	IS:3025 (P-45) 1993
66	CHEMICAL- WATER	Ground Water	Total Alkalinity(As CaCO <sub>3</sub> )	IS:3025 (P-23) 1986
67	CHEMICAL- WATER	Ground Water	Total Dissolved Solids(TDS)	IS:3025 (P-16)-1984 Amd.1
68	CHEMICAL- WATER	Ground Water	Total Hardness	IS:3025 (P-21) 1983
69	CHEMICAL- WATER	Ground Water	Total Nitrate Nitrogen(As NO <sub>3</sub> )	APHA 23rd Ed. 2017, 4500-NO - B. 3 Ultraviolet Spectrophotometric Method
70	CHEMICAL- WATER	Irrigation Water	Turbidity	IS:3025 (P-10) 1984
71	CHEMICAL- WATER	Irrigation Water	Acidity	IS : 3025 ( Part 22 ) - 1986
72	CHEMICAL- WATER	Irrigation Water	Biological Oxygen Demand(BOD)	IS:3025 (Part- 44):1993 (3 days, 27°C ±1°C.)
73	CHEMICAL- WATER	Irrigation Water	Calcium (As Ca)	IS:3025 (P-40) 1991
74	CHEMICAL- WATER	Irrigation water	Chemical Oxygen Demand(COD)	IS:3025 (P-58) :2006
75	CHEMICAL- WATER	Irrigation Water	Chlorides	IS:3025 (P-32) 1988
76	CHEMICAL- WATER	Irrigation Water	Electrical Conductivity(EC)	IS:3025 (P-14)-1984
77	CHEMICAL- WATER	Irrigation Water	Fluoride	APHA23rd Ed. 2017, 4500-F - D. SPANDS Method
78	CHEMICAL- WATER	Irrigation Water	Magnesium (As Mg)	IS:3025 (P-46) 1994
79	CHEMICAL- WATER	Irrigation Water	pH	IS:3025 (P-II)-1983
80	CHEMICAL- WATER	Irrigation Water	Potassium	IS:3025 (P-45) 1993
81	CHEMICAL- WATER	Irrigation Water	Sulphate(SO <sub>4</sub> )	IS:3025 (P-24) 1986, (RA 2003)
82	CHEMICAL- WATER	Irrigation water	Total Alkalinity (as CaCO <sub>3</sub> )	IS:3025 (P-23) 1986
83	CHEMICAL- WATER	Irrigation water	Total Hardness	IS:3025 (P-21) 1983
84	CHEMICAL- WATER	Surface Water	Biological Oxygen Demand(BOD)	IS:3025 (Part- 44):1993 (3 days, 27°C ±1°C)
85	CHEMICAL- WATER	Surface Water	Calcium(as Ca)	IS:3025 (P-40) 1991



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86	CHEMICAL- WATER	Surface Water	Chemical Oxygen Demand(COD)	IS:3025 (P-58) :2006
87	CHEMICAL- WATER	Surface Water	Electrical Conductivity(EC)	IS:3025 (P-14)-1984
88	CHEMICAL- WATER	Surface Water	Fluoride	APHA23rd Ed. 2017, 4500-F - D. SPANDS Method
89	CHEMICAL- WATER	Surface Water	Magnesium (as Mg)	IS:3025 (P-46) 1994
90	CHEMICAL- WATER	Surface Water	pH	IS:3025 (P-II)-1983
91	CHEMICAL- WATER	Surface Water	Potassium	IS:3025 (P-45) 1993
92	CHEMICAL- WATER	Surface Water	Sodium	IS:3025 (P-45) 1993
93	CHEMICAL- WATER	Surface Water	Sulphate (As SO <sub>4</sub> )	IS:3025 (P-24) 1986, (RA 2003)
94	CHEMICAL- WATER	Surface Water	Total Alkalinity( as CaCO <sub>3</sub> )	IS:3025 (P-23) 1986
95	CHEMICAL- WATER	Surface Water	Total Dissolved Solids(TDS)	IS:3025 (P-16)-1984 Amd.1
96	CHEMICAL- WATER	Surface Water	Total Hardness	IS:3025 (P-21) 1983
97	CHEMICAL- WATER	Surface Water	Turbidity	IS:3025 (P-10) 1984



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Site Facility				
1	CHEMICAL- ATMOSPHERIC POLLUTION	Ambient Noise	Noise level	IS 9989:1981(RA 2008)
2	CHEMICAL- ATMOSPHERIC POLLUTION	DG set	Noise level	IS 4758:1968

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SEC

**Dr. SUBBARAO'S ENVIRONMENT CENTER**

"Arundhati", Opp. Sahayognagar, M.S.E.B. Road, Vishrambag, Sangli - 416 415.

Phone : Sangli - 0233 - 2301857, (M) 9372109522, 9890992118, 9890454493,

E-mail : bssubbarao@yahoo.com / bssharat@yahoo.com / bsnagjyoti@yahoo.com

QCI - NABET Accredited EIA Consultant Organization - Certificate No.

NABET / EIA / 23-26 / RA 0334, Valid upto Dec 12, 2026,

NABL Quality Assurance Laboratory Accreditation Certificate No. TC - 6121 valid upto 27-01-2025

**AMBIENT AIR QUALITY REPORT**

Report Ref. No. : SEC/AA-MQ/07-24			End of Analysis : 15 July 2024		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>			Report Date : 16 July 2024		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar			Lab ID/Sample Ref. No. : AA1-MQ		
Date of Collection / Sampling : 05 July 2024			Nature of Sample: Ambient Air		
Date of Receipt : 07 July 2024			Sample Collected By: SEC Lab		
Sample Location : <b>1-3 BG ,MPP &amp; EAP Plant</b>					
Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	35	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	10	60	SEC/SOP/Air/Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	3.5	80	IS 5182 (Part 2): 2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	5.1	80	IS 5182 (Part 6): 2006

Analyzed By



Authorized Signatory

Technical Manager/ Quality Manager

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**AMBIENT AIR QUALITY REPORT**

Report Ref. No. : SEC/AA-MQ/07-24			End of Analysis : 15 July 2024		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>			Report Date : 16 July 2024		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar			Lab ID/Sample Ref. No. : AA2-MQ		
Date of Collection / Sampling : 05 July 2024			Nature of Sample: Ambient Air		
Date of Receipt : 07 July 2024			Sample Collected By: SEC Lab		
Sample Location : <b>MPO, Croto &amp; QC Lab</b>					
Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	35	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	12	60	SEC/SOP/Air/Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	8.7	80	IS 5182 (Part 2): 2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	10.2	80	IS 5182 (Part 6): 2006

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**AMBIENT AIR QUALITY REPORT**

Report Ref. No. : SEC/AA-MQ/07-24	End of Analysis : 15 July 2024		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 16 July 2024		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : VOC1-MQ		
Date of Collection / Sampling : 06 July 2024	Nature of Sample: Ambient Air		
Date of Receipt : 07 July 2024	Sample Collected By: SEC Lab		
Sample Location : <b>Crotonaldehyde Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.54

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Report Ref. No. : SEC/AA-MQ/07-24		End of Analysis : 15 July 2024	
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>		Report Date : 16 July 2024	
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. : VOC2-MQ	
Date of Collection / Sampling : 06 July 2024		Nature of Sample: Ambient Air	
Date of Receipt : 07 July 2024		Sample Collected By: SEC Lab	
Sample Location : <b>Ethyl Acetate Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.52

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Report Ref. No. : SEC/AA-MQ/07-24		End of Analysis : 15 July 2024	
Name of Industry/Customer : Godavari Biorefineries Ltd.		Report Date : 16 July 2024	
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. : VOC3-MQ	
Date of Collection / Sampling : 06 July 2024		Nature of Sample: Ambient Air	
Date of Receipt : 07 July 2024		Sample Collected By: SEC Lab	
Sample Location : Acetaldehyde Plant			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.5

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Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>		Report Date : 16 July 2024	
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. : VOC3-MQ	
Date of Collection / Sampling : 06 July 2024		Nature of Sample: Ambient Air	
Date of Receipt : 07 July 2024		Sample Collected By: SEC Lab	
Sample Location : <b>Aldol Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.45

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**AMBIENT AIR QUALITY REPORT**

Report Ref. No. : SEC/AA-LT/04-24			End of Analysis : 27 April 2024		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>			Report Date : 29 April 2024		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar			Lab ID/Sample Ref. No. : AA1-LT		
Date of Collection / Sampling : 15 April 2024			Nature of Sample: Ambient Air		
Date of Receipt : 18 April 2024			Sample Collected By: SEC Lab		
Sample Location : <b>Gandhi Maidan (Factory Colony)</b>					
Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	39	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	12	60	SEC/SOP/Air/Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	3.8	80	IS 5182 (Part 2):2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	5.6	80	IS 5182 (Part 6): 2006

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**AMBIENT AIR QUALITY REPORT**

Report Ref. No. : SEC/AA-LT/04-24			End of Analysis : 27 April 2024		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>			Report Date : 29 April 2024		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar			Lab ID/Sample Ref. No. : AA2-LT		
Date of Collection / Sampling : 15 April 2024			Nature of Sample: Ambient Air		
Date of Receipt : 18 April 2024			Sample Collected By: SEC Lab		
Sample Location : <b>General Office</b>					
Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	40	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	18	60	SEC/SOP/Air/Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	9.3	80	IS 5182 (Part 2):2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	12.5	80	IS 5182 (Part 6): 2006

  
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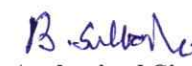
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### AMBIENT AIR QUALITY REPORT

Report Ref. No. : SEC/AA-LT/04-24			End of Analysis : 27 April 2024		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>			Report Date :29 April 2024		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar			Lab ID/Sample Ref. No. : AA3-LT		
Date of Collection / Sampling : 16 April 2024			Nature of Sample: Ambient Air		
Date of Receipt : 18 April 2024			Sample Collected By: SEC Lab		
Sample Location : <b>RND Finished Product &amp; Filling Station</b>					
Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	44	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	21	60	SEC/SOP/Air/ Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	18.4	80	IS 5182 (Part 2):2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	23.7	80	IS 5182 (Part 6): 2006

  
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**AMBIENT AIR QUALITY REPORT**

Report Ref. No. : SEC/AA-LT/04-24	End of Analysis : 27 April 2024		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 29 April 2024		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : VOC1-LT		
Date of Collection / Sampling : 17 April 2024	Nature of Sample: Ambient Air		
Date of Receipt : 18 April 2024	Sample Collected By: SEC Lab		
Sample Location : <b>1-3 BG Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.57

  
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Technical Manager/ Quality Manager

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**AMBIENT AIR QUALITY REPORT**

Report Ref. No. : SEC/AA-LT/04-24		End of Analysis : 27 April 2024	
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>		Report Date : 29 April 2024	
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. : VOC2-LT	
Date of Collection / Sampling : 17 April 2024		Nature of Sample: Ambient Air	
Date of Receipt : 18 April 2024		Sample Collected By: SEC Lab	
Sample Location : <b>R &amp; D Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.58

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### AMBIENT AIR QUALITY REPORT

Report Ref. No. : SEC/AA-LT/04-24	End of Analysis : 27 April 2024		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 29 April 2024		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : VOC3-LT		
Date of Collection / Sampling : 17 April 2024	Nature of Sample: Ambient Air		
Date of Receipt : 18 April 2024	Sample Collected By: SEC Lab		
Sample Location : <b>MPP Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.55

  
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**AMBIENT AIR QUALITY REPORT**

Report Ref. No. : SEC/AA-JH/01-24	End of Analysis : 22 January 2024
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 23 January 2024
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : AA1-JH
Date of Collection / Sampling : 09 January 2024	Nature of Sample: Ambient Air
Date of Receipt : 12 January 2024	Sample Collected By: SEC Lab
Sample Location : <b>1-3 BG, MPP &amp; EAP Plant</b>	

Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	43	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	16	60	SEC/SOP/Air/Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	7.5	80	IS 5182 (Part 2): 2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	9.1	80	IS 5182 (Part 6): 2006

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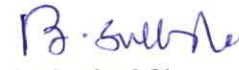
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**AMBIENT AIR QUALITY REPORT**

Report Ref. No. : SEC/AA-JH/01-24		End of Analysis : 22 January 2024	
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>		Report Date : 23 January 2024	
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. : VOC1-JH	
Date of Collection / Sampling : 09 January 2024		Nature of Sample: Ambient Air	
Date of Receipt : 12 January 2024		Sample Collected By: SEC Lab	
Sample Location : <b>Crotonaldehyde Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.6

  
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 Technical Manager/ Quality Manager

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**AMBIENT AIR QUALITY REPORT**

Report Ref. No. : SEC/AA-JH/01-24		End of Analysis : 22 January 2024	
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>		Report Date : 23 January 2024	
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. : VOC2-JH	
Date of Collection / Sampling : 09 January 2024		Nature of Sample: Ambient Air	
Date of Receipt : 12 January 2024		Sample Collected By: SEC Lab	
Sample Location : <b>1-3 BG Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.55

Analyzed By



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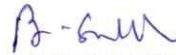
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Report Ref. No. : SEC/AA-JH/01-24		End of Analysis : 22 January 2024	
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>		Report Date : 23 January 2024	
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. : VOC3-JH	
Date of Collection / Sampling : 09 January 2024		Nature of Sample: Ambient Air	
Date of Receipt : 12 January 2024		Sample Collected By: SEC Lab	
Sample Location : <b>Ethyl Acetate Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.56

  
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**AMBIENT AIR QUALITY REPORT**

Report Ref. No. : SEC/AA-JH/01-24		End of Analysis : 22 January 2024	
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>		Report Date : 23 January 2024	
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. : VOC4-JH	
Date of Collection / Sampling : 09 January 2024		Nature of Sample: Ambient Air	
Date of Receipt : 12 January 2024		Sample Collected By: SEC Lab	
Sample Location : <b>Acetaldehyde Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.58

  
 Analyzed By



  
 Authorized Signatory  
 Technical Manager/ Quality Manager

858



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### AMBIENT AIR QUALITY REPORT

Report Ref. No. : SEC/AA-JH/01-24	End of Analysis : 22 January 2024		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 23 January 2024		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : VOC5-JH		
Date of Collection / Sampling : 09 January 2024	Nature of Sample: Ambient Air		
Date of Receipt : 12 January 2024	Sample Collected By: SEC Lab		
Sample Location : <b>Aldol Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.51

  
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Authorized Signatory  
Technical Manager/ Quality Manager

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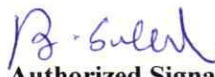
### AMBIENT AIR QUALITY REPORT

Report Ref. No. : SEC/AA-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : AA1-HO
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Ambient Air
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Sample Location : <b>Near Gandhi Maidan (Factory Colony)</b>	

Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	35	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	11	60	SEC/SOP/Air/ Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	3.7	80	IS 5182 (Part 2): 2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	5.5	80	IS 5182 (Part 6): 2006

  
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 Authorized Signatory  
 Technical Manager/ Quality Manager

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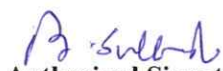
**AMBIENT AIR QUALITY REPORT**

Report Ref. No. : SEC/AA-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : AA2-HO
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Ambient Air
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Sample Location : <b>Near General Office</b>	

Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	53	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	15	60	SEC/SOP/Air/Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	9	80	IS 5182 (Part 2): 2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	12	80	IS 5182 (Part 6): 2006

  
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Technical Manager/ Quality Manager

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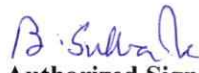
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Report Ref. No. : SEC/AA-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : AA3-HO
Date of Collection / Sampling : 12 October 2023	Nature of Sample: Ambient Air
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Sample Location : <b>Near RND Finished Product &amp; Filling Station</b>	

Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	55	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	19	60	SEC/SOP/Air/Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	18	80	IS 5182 (Part 2): 2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	23	80	IS 5182 (Part 6): 2006

  
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Technical Manager/ Quality Manager

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Report Ref. No. : SEC/AA-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : AA4-HO
Date of Collection / Sampling : 12 October 2023	Nature of Sample: Ambient Air
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Sample Location : <b>Near MPO, Croto &amp; QC Lab</b>	

Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	43	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	13	60	SEC/SOP/Air/Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	16	80	IS 5182 (Part 2): 2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	23	80	IS 5182 (Part 6): 2006

  
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Technical Manager/ Quality Manager

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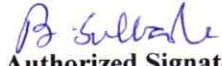
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Report Ref. No. : SEC/AA-HO/10-23		End of Analysis : 25 October 2023	
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>		Report Date : 26 October 2023	
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. : VOC1-HO	
Date of Collection / Sampling : 13 October 2023		Nature of Sample: Ambient Air	
Date of Receipt : 14 October 2023		Sample Collected By: SEC Lab	
Sample Location : <b>Near R &amp; D Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.56

  
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Technical Manager/ Quality Manager

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Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>		Report Date : 26 October 2023	
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. : VOC2-HO	
Date of Collection / Sampling : 13 October 2023		Nature of Sample: Ambient Air	
Date of Receipt : 14 October 2023		Sample Collected By: SEC Lab	
Sample Location : <b>Near MPP Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.52

  
Analyzed By



  
Authorized Signatory  
Technical Manager/ Quality Manager

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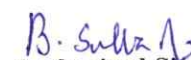
**AMBIENT AIR QUALITY REPORT**

Report Ref. No. : SEC/AA-GQ/07-23	End of Analysis : 02 August 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 03 August 2023
Address: Sakarwadi- 413708, Tq- Kopergaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : AA1-GQ
Date of Collection / Sampling : 19 July 2023	Nature of Sample: Ambient Air
Date of Receipt : 22 July 2023	Sample Collected By: SEC Lab
Sample Location : <b>Near Gandhi Maidan (Factory Colony)</b>	

Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	37	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	12	60	SEC/SOP/Air/Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	04.00	80	IS 5182 (Part 2): 2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	06.00	80	IS 5182 (Part 6): 2006

  
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Technical Manager/ Quality Manager

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Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 03 August 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : AA2-GQ
Date of Collection / Sampling : 19 July 2023	Nature of Sample: Ambient Air
Date of Receipt : 22 July 2023	Sample Collected By: SEC Lab
Sample Location : <b>Near General Office</b>	

Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	55	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	16	60	SEC/SOP/Air/Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	10.00	80	IS 5182 (Part 2): 2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	14.00	80	IS 5182 (Part 6): 2006

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Report Ref. No. : SEC/AA-GQ/07-23	End of Analysis : 02 August 2023
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Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : AA3-GQ
Date of Collection / Sampling : 19 July 2023	Nature of Sample: Ambient Air
Date of Receipt : 22 July 2023	Sample Collected By: SEC Lab
Sample Location : <b>Near 1-3 BG, MPP &amp; EAP Plant</b>	

Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	53	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	15	60	SEC/SOP/Air/Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	14.00	80	IS 5182 (Part 2): 2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	19.00	80	IS 5182 (Part 6): 2006

Analyzed By



Authorized Signatory

Technical Manager/ Quality Manager

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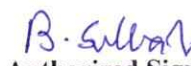
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Report Ref. No. : SEC/AA-GQ/07-23	End of Analysis : 02 August 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 03 August 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : AA4-GQ
Date of Collection / Sampling : 20 July 2023	Nature of Sample: Ambient Air
Date of Receipt : 22 July 2023	Sample Collected By: SEC Lab
Sample Location : <b>Near RND Finished Product &amp; Filling Station</b>	

Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	57	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	21	60	SEC/SOP/Air/Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	19.00	80	IS 5182 (Part 2): 2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	25.00	80	IS 5182 (Part 6): 2006

  
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Authorized Signatory  
Technical Manager/ Quality Manager

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**AMBIENT AIR QUALITY REPORT**

Report Ref. No. : SEC/AA-GQ/07-23			End of Analysis : 02 August 2023		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>			Report Date : 03 August 2023		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar			Lab ID/Sample Ref. No. : AA5-GQ		
Date of Collection / Sampling : 20 July 2023			Nature of Sample: Ambient Air		
Date of Receipt : 22 July 2023			Sample Collected By: SEC Lab		
Sample Location : <b>Near MPO, Croto &amp; QC Lab</b>					
Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	45	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	14	60	SEC/SOP/Air/Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	17.00	80	IS 5182 (Part 2): 2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	24.00	80	IS 5182 (Part 6): 2006

Analyzed By



Authorized Signatory

Technical Manager/ Quality Manager

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Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 03 August 2023		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : VOC1-GQ		
Date of Collection / Sampling : 20 July 2023	Nature of Sample: Ambient Air		
Date of Receipt : 22 July 2023	Sample Collected By: SEC Lab		
Sample Location : <b>Near MPO Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.40

Analyzed By



Authorized Signatory

Technical Manager/ Quality Manager

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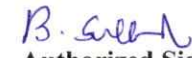
NABL Quality Assurance Laboratory Accreditation Certificate No. TC - 6121 valid upto 27-01-2025

**AMBIENT AIR QUALITY REPORT**

Report Ref. No. : SEC/AA-GQ/07-23	End of Analysis : 02 August 2023		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 03 August 2023		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : VOC2-GQ		
Date of Collection / Sampling : 20 July 2023	Nature of Sample: Ambient Air		
Date of Receipt : 22 July 2023	Sample Collected By: SEC Lab		
Sample Location : <b>Near Crotonaldehyde Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.61

  
 Analyzed By



  
 Authorized Signatory  
 Technical Manager/ Quality Manager

872

SEC

**Dr. SUBBARAO'S ENVIRONMENT CENTER**

"Arundhati", Opp. Sahayognagar, M.S.E.B. Road, Vishrambag, Sangli - 416 415.  
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**AMBIENT AIR QUALITY REPORT**

Report Ref. No. : SEC/AA-GQ/07-23	End of Analysis : 02 August 2023		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 03 August 2023		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : VOC3-GQ		
Date of Collection / Sampling : 19 July 2023	Nature of Sample: Ambient Air		
Date of Receipt : 22 July 2023	Sample Collected By: SEC Lab		
Sample Location : <b>Near 1-3 BG Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.50

Analyzed By



Authorized Signatory  
 Technical Manager/ Quality Manager

873

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Report Ref. No. : SEC/AA-GQ/07-23		End of Analysis : 02 August 2023	
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>		Report Date : 03 August 2023	
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. : VOC4-GQ	
Date of Collection / Sampling : 20 July 2023		Nature of Sample: Ambient Air	
Date of Receipt : 22 July 2023		Sample Collected By: SEC Lab	
Sample Location : <b>Near R &amp; D Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.57

  
Analyzed By



  
Authorized Signatory  
Technical Manager/ Quality Manager

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Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 03 August 2023		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : VOC5-GQ		
Date of Collection / Sampling : 19 July 2023	Nature of Sample: Ambient Air		
Date of Receipt : 22 July 2023	Sample Collected By: SEC Lab		
Sample Location : <b>Near Ethyl Acetate Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.52

  
Analyzed By



  
Authorized Signatory  
Technical Manager/ Quality Manager

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Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 03 August 2023		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : VOC6-GQ		
Date of Collection / Sampling : 21 July 2023	Nature of Sample: Ambient Air		
Date of Receipt : 22 July 2023	Sample Collected By: SEC Lab		
Sample Location : <b>Near Acetaldehyde Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.61

Analyzed By



Authorized Signatory  
 Technical Manager/ Quality Manager

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Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>		Report Date : 03 August 2023	
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. : VOC7-GQ	
Date of Collection / Sampling : 19 July 2023		Nature of Sample: Ambient Air	
Date of Receipt : 22 July 2023		Sample Collected By: SEC Lab	
Sample Location : <b>Near MPP Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.54

Analyzed By



*B. Subbarao*  
 Authorized Signatory  
 Technical Manager/ Quality Manager

877

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### AMBIENT AIR QUALITY REPORT

Report Ref. No. : SEC/AA-GB/04-23	End of Analysis : 09 May 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 10 May 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : AA1-GB
Date of Collection / Sampling : 26 April 2023	Nature of Sample: Ambient Air
Date of Receipt : 28 April 2023	Sample Collected By: SEC Lab
Sample Location : <b>Near Gandhi Maidan (Factory Colony)</b>	

Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	59	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	21	60	SEC/SOP/Air/ Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	08.00	80	IS 5182 (Part 2): 2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	12.00	80	IS 5182 (Part 6): 2006

  
 Analyzed By



  
 Authorized Signatory  
 Technical Manager/ Quality Manager

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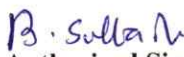
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Report Ref. No. : SEC/AA-GB/04-23	End of Analysis : 09 May 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 10 May 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : AA2-GB
Date of Collection / Sampling : 25 April 2023	Nature of Sample: Ambient Air
Date of Receipt : 28 April 2023	Sample Collected By: SEC Lab
Sample Location : <b>Near General Office</b>	

Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	65	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	30	60	SEC/SOP/Air/ Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	16.00	80	IS 5182 (Part 2): 2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	20.00	80	IS 5182 (Part 6): 2006

  
Analyzed By



  
Authorized Signatory  
Technical Manager/ Quality Manager

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Report Ref. No. : SEC/AA-GB/04-23	End of Analysis : 09 May 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 10 May 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : AA3-GB
Date of Collection / Sampling : 25 April 2023	Nature of Sample: Ambient Air
Date of Receipt : 28 April 2023	Sample Collected By: SEC Lab
Sample Location : <b>Near 1-3 BG, MPP &amp; EAP Plant</b>	

Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	63	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	27	60	SEC/SOP/Air/Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	19.00	80	IS 5182 (Part 2): 2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	24.00	80	IS 5182 (Part 6): 2006

Analyzed By



Authorized Signatory

Technical Manager/ Quality Manager

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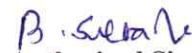
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Report Ref. No. : SEC/AA-GB/04-23	End of Analysis : 09 May 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 10 May 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : AA4-GB
Date of Collection / Sampling : 25 April 2023	Nature of Sample: Ambient Air
Date of Receipt : 28 April 2023	Sample Collected By: SEC Lab
Sample Location : <b>Near RND Finished Product &amp; Filling Station</b>	

Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	70	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	32	60	SEC/SOP/Air/ Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	24.00	80	IS 5182 (Part 2): 2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	29.00	80	IS 5182 (Part 6): 2006

  
Analyzed By



  
Authorized Signatory  
Technical Manager/ Quality Manager

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Report Ref. No. : SEC/AA-GB/04-23			End of Analysis : 09 May 2023		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>			Report Date : 10 May 2023		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar			Lab ID/Sample Ref. No. : AA5-GB		
Date of Collection / Sampling : 26 April 2023			Nature of Sample: Ambient Air		
Date of Receipt : 28 April 2023			Sample Collected By: SEC Lab		
Sample Location : <b>Near MPO, Croto &amp; QC Lab</b>					
Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	58	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	24	60	SEC/SOP/Air/Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	26.00	80	IS 5182 (Part 2): 2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	30.00	80	IS 5182 (Part 6): 2006

Analyzed By



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 Authorized Signatory  
 Technical Manager/ Quality Manager

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Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>		Report Date : 10 May 2023	
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. : VOC1-GB	
Date of Collection / Sampling : 26 April 2023		Nature of Sample: Ambient Air	
Date of Receipt : 28 April 2023		Sample Collected By: SEC Lab	
Sample Location : <b>Near MPO Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.45

  
Analyzed By



  
Authorized Signatory  
Technical Manager/ Quality Manager

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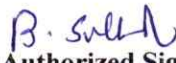
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Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 10 May 2023		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : VOC2-GB		
Date of Collection / Sampling : 26 April 2023	Nature of Sample: Ambient Air		
Date of Receipt : 28 April 2023	Sample Collected By: SEC Lab		
Sample Location : <b>Near Crotonaldehyde Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.67

  
Analyzed By



  
Authorized Signatory  
Technical Manager/ Quality Manager

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Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : VOC3-GB		
Date of Collection / Sampling : 25 April 2023	Nature of Sample: Ambient Air		
Date of Receipt : 28 April 2023	Sample Collected By: SEC Lab		
Sample Location : <b>Near 1-3 BG Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.52

Analyzed By



Authorized Signatory

Technical Manager/ Quality Manager

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Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. : VOC4-GB	
Date of Collection / Sampling : 27 April 2023		Nature of Sample: Ambient Air	
Date of Receipt : 28 April 2023		Sample Collected By: SEC Lab	
Sample Location : <b>Near R &amp; D Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.61

  
Analyzed By



  
Authorized Signatory  
Technical Manager/ Quality Manager

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Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. : VOC5-GB	
Date of Collection / Sampling : 27 April 2023		Nature of Sample: Ambient Air	
Date of Receipt : 28 April 2023		Sample Collected By: SEC Lab	
Sample Location : <b>Near Ethyl Acetate Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.55

Analyzed By



Authorized Signatory

Technical Manager/ Quality Manager

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**AMBIENT AIR QUALITY REPORT**

Report Ref. No. : SEC/AA-GB/04-23	End of Analysis : 09 May 2023		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 10 May 2023		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : VOC6-GB		
Date of Collection / Sampling : 27 April 2023	Nature of Sample: Ambient Air		
Date of Receipt : 28 April 2023	Sample Collected By: SEC Lab		
Sample Location : <b>Near Acetaldehyde Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.65

Analyzed By



*B. Subbarao*  
 Authorized Signatory  
 Technical Manager/ Quality Manager

888

SEC

**Dr. SUBBARAO'S ENVIRONMENT CENTER**

"Arundhati", Opp. Sahayognagar, M.S.E.B. Road, Vishrambag, Sangli - 416 415.  
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**AMBIENT AIR QUALITY REPORT**

Report Ref. No. : SEC/AA-GB/04-23		End of Analysis : 09 May 2023	
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>		Report Date : 10 May 2023	
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. : VOC7-GB	
Date of Collection / Sampling : 25 April 2023		Nature of Sample: Ambient Air	
Date of Receipt : 28 April 2023		Sample Collected By: SEC Lab	
Sample Location : <b>Near MPP Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.58

Analyzed By



Authorized Signatory  
 Technical Manager/ Quality Manager

889

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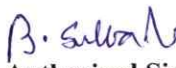
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**AMBIENT AIR QUALITY REPORT**

Report Ref. No. :SEC/AA-ET/01-23			End of Analysis :08 February 2023		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>			Report Date :11 February 2023		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar			Lab ID/Sample Ref. No. : AA3-ET		
Date of Collection / Sampling :26 January 2023			Nature of Sample: Ambient Air		
Date of Receipt : 28 January 2023			Sample Collected By: SEC Lab		
Sample Location : <b>Near 1-3 BG, MPP &amp; EAP Plant</b>					
Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	61	100	IS 5182 (Part 23): 2006 Reaffirmed2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	26	60	SEC/SOP/Air/Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	18.00	80	IS 5182 (Part 2):2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	23.00	80	IS 5182 (Part 6): 2006

  
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Authorized Signatory  
Technical Manager/ Quality Manager

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Report Ref. No. :SEC/AA-ET/01-23	End of Analysis :08 February 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date :11 February 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : AA4-ET
Date of Collection / Sampling :26 January 2023	Nature of Sample: Ambient Air
Date of Receipt : 28 January 2023	Sample Collected By: SEC Lab
Sample Location : <b>Near RND Finished Product &amp; Filling Station</b>	

Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	68	100	IS 5182 (Part 23): 2006 Reaffirmed2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	31	60	SEC/SOP/Air/ Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	25.00	80	IS 5182 (Part 2):2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	30.00	80	IS 5182 (Part 6): 2006

Analyzed By




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Report Ref. No. :SEC/AA-ET/01-23			End of Analysis :08 February 2023		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>			Report Date :11 February 2023		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar			Lab ID/Sample Ref. No. : AA1-ET		
Date of Collection / Sampling :25 January 2023			Nature of Sample: Ambient Air		
Date of Receipt : 28 January 2023			Sample Collected By: SEC Lab		
Sample Location : <b>Near Gandhi Maidan (Factory Colony)</b>					
Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	58	100	IS 5182 (Part 23): 2006 Reaffirmed 2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	21	60	SEC/SOP/Air/ Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	08.00	80	IS 5182 (Part 2):2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	11.00	80	IS 5182 (Part 6): 2006

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 Technical Manager/ Quality Manager

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**AMBIENT AIR QUALITY REPORT**

Report Ref. No. :SEC/AA-ET/01-23	End of Analysis :08 February 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date :11 February 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : AA2-ET
Date of Collection / Sampling :25 January 2023	Nature of Sample: Ambient Air
Date of Receipt : 28 January 2023	Sample Collected By: SEC Lab
Sample Location : <b>Near General Office</b>	

Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	63	100	IS 5182 (Part 23): 2006 Reaffirmed2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	29	60	SEC/SOP/Air/ Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	15.00	80	IS 5182 (Part 2):2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	19.00	80	IS 5182 (Part 6): 2006

  
 Analyzed By



  
 Authorized Signatory  
 Technical Manager/ Quality Manager

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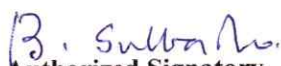
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Report Ref. No. :SEC/AA-ET/01-23	End of Analysis :08 February 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date :11 February 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : AA5-ET
Date of Collection / Sampling :27 January 2023	Nature of Sample: Ambient Air
Date of Receipt : 28 January 2023	Sample Collected By: SEC Lab
Sample Location : <b>Near MPO, Croto&amp; QC Lab</b>	

Sr. No.	Parameter	Unit	Result	Standard Limit	Test Method
1	Particulate Matter (PM 10)	$\mu\text{g}/\text{m}^3$	56	100	IS 5182 (Part 23): 2006 Reaffirmed2012
2	Particulate Matter (PM 2.5)	$\mu\text{g}/\text{m}^3$	23	60	SEC/SOP/Air/Ambient/03:2018
3	Sulphur Dioxide (as SO <sub>2</sub> )	$\mu\text{g}/\text{m}^3$	25.00	80	IS 5182 (Part 2):2001
4	Nitrogen Dioxide (as NO <sub>x</sub> )	$\mu\text{g}/\text{m}^3$	29.00	80	IS 5182 (Part 6): 2006

  
 Analyzed By



  
 Authorized Signatory  
 Technical Manager/ Quality Manager

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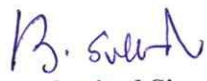
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**AMBIENT AIR QUALITY REPORT**

Report Ref. No. :SEC/AA-ET/01-23	End of Analysis :08 February 2023		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date :11 February 2023		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. :VOC1-ET		
Date of Collection / Sampling :26 January 2023	Nature of Sample: Ambient Air		
Date of Receipt : 28 January 2023	Sample Collected By: SEC Lab		
Sample Location : <b>Near MPO Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.49

  
Analyzed By



  
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Technical Manager/ Quality Manager

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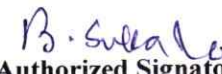
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**AMBIENT AIR QUALITY REPORT**

Report Ref. No. :SEC/AA-ET/01-23	End of Analysis :08 February 2023		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date :11 February 2023		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. :VOC2-ET		
Date of Collection / Sampling :26 January 2023	Nature of Sample: Ambient Air		
Date of Receipt : 28 January 2023	Sample Collected By: SEC Lab		
Sample Location : <b>Near Crotonaldehyde Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.63

  
 Analyzed By



  
 Authorized Signatory  
 Technical Manager/ Quality Manager

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Report Ref. No. :SEC/AA-ET/01-23	End of Analysis :08 February 2023		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date :11 February 2023		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. :VOC3-ET		
Date of Collection / Sampling :26 January 2023	Nature of Sample: Ambient Air		
Date of Receipt : 28 January 2023	Sample Collected By: SEC Lab		
Sample Location : <b>Near 1-3 BG Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.48

  
Analyzed By



  
Authorized Signatory  
Technical Manager/ Quality Manager

897

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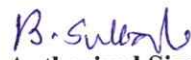
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**AMBIENT AIR QUALITY REPORT**

Report Ref. No. :SEC/AA-ET/01-23	End of Analysis :08 February 2023		
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date :11 February 2023		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. :VOC4-ET		
Date of Collection / Sampling :27 January 2023	Nature of Sample: Ambient Air		
Date of Receipt : 28 January 2023	Sample Collected By: SEC Lab		
Sample Location : <b>NearR &amp; D Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.59

  
 Analyzed By



  
 Authorized Signatory  
 Technical Manager/ Quality Manager

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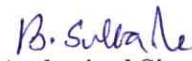
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Report Ref. No. :SEC/AA-ET/01-23		End of Analysis :08 February 2023	
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>		Report Date :11 February 2023	
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. :VOC5-ET	
Date of Collection / Sampling :27 January 2023		Nature of Sample: Ambient Air	
Date of Receipt : 28 January 2023		Sample Collected By: SEC Lab	
Sample Location : <b>Near Ethyl Acetate Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.54

  
Analyzed By



  
Authorized Signatory  
Technical Manager/ Quality Manager

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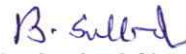
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Report Ref. No. :SEC/AA-ET/01-23		End of Analysis :08 February 2023	
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>		Report Date :11 February 2023	
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. :VOC6-ET	
Date of Collection / Sampling :27 January 2023		Nature of Sample: Ambient Air	
Date of Receipt : 28 January 2023		Sample Collected By: SEC Lab	
Sample Location : <b>Near Acetaldehyde Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.62

  
 Analyzed By



  
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 Technical Manager/ Quality Manager

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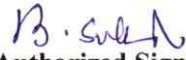
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Report Ref. No. :SEC/AA-ET/01-23		End of Analysis :08 February 2023	
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>		Report Date :11 February 2023	
Address: Sakarwadi- 413708, Tq- Kopergaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. :VOC7-ET	
Date of Collection / Sampling :27 January 2023		Nature of Sample: Ambient Air	
Date of Receipt : 28 January 2023		Sample Collected By: SEC Lab	
Sample Location : <b>Near MPP Plant</b>			
Sr. No.	Parameter	Unit	Result
1	Total VOCs	ppm	0.57

  
 Analyzed By



  
 Authorized Signatory  
 Technical Manager/ Quality Manager

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**TEST REPORT  
STACK EMISSIONS**

Report Ref. No.	SEC/Stack-MQ/07-24
Report Date	16 July 2024
Name of industry	<b>Godavari Biorefineries Ltd.</b>
Address	Sakarwadi- 413708, Tal- Kopargaon, Dist- Ahmednagar.
Start Date of commencement of Sampling	06 July 2024
Start Time of commencement of Sampling	05:30 pm
End Date of commencement of Sampling	06 July 2024
End Time of commencement of Sampling	06:00 pm
Retention period of the remnant sample	30 days

**PARTICULARS OF STACK**

Stack attached to boiler	30 TPH – BAJAJ [ESP installed as APCD]
Stack Diameter	1.3 m
Stack Height	52 m
Stack Temperature	109°C
Stack Velocity of Flue Gases	7.1 m/s
Type of Fuel	Coal/Biomass

**POLLUTION PARAMETER RESULTS**

Parameter	Results	Limits	Units	Method Used
Particulate Matter (PM)	27	115	mg/Nm <sup>3</sup>	IS 11255 (Part 1): 1985, Reaffirmed 2003
SO <sub>2</sub>	23	80	mg/Nm <sup>3</sup>	IS-11255 (Part 2): 1985 Reaffirmed 2009
NOx	15	80	mg/Nm <sup>3</sup>	IS-11255 (Part 7): 2005 Reaffirmed 2012
SO <sub>2</sub>	14.71	< 1362 MPCB consent	Kgs/day	By Calculation

**Note:** The test report shall not be reproduced except in full without written approval of the laboratory.

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## DIESEL GENERATION SET MONITORING REPORT

Report Ref. No. : SEC/DG-MQ/07-24	End of Analysis : 15 July 2024
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 16 July 2024
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : DG1-MQ
Date of Collection / Sampling : 05 July 2024	Nature of Sample: Diesel Generator
Date of Receipt : 07 July 2024	Sample Collected By: SEC Lab

Sr. No	Parameter	Unit	Results	Tolerance Limits
1.	Stack attached to	--	590 KVA DG Set	--
2.	Load of DG set	KW	310 KW	--
3.	Stack Height	Meter	9.00	--
4.	Stack Diameter	Inch	6.00	--
5.	Fuel Used	--	Diesel	--
6.	Flue Gas Temperature	°C	135	--
7.	Flue Gas Velocity	m/sec	9.2	--
8.	P.M.	mg/Nm <sup>3</sup>	20	75
9.	NO <sub>x</sub> (as NO <sub>2</sub> )	Ppmv	397	710
10.	SO <sub>2</sub>	Kg/day	11	31.20
11.	NHMC	mg/Nm <sup>3</sup>	30	100
12.	CO	mg/Nm <sup>3</sup>	45	150

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## DIESEL GENERATION SET MONITORING REPORT

Report Ref. No. : SEC/DG-MQ/07-24	End of Analysis : 15 July 2024
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 16 July 2024
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : DG2-MQ
Date of Collection / Sampling : 05 July 2024	Nature of Sample: Diesel Generator
Date of Receipt : 07 July 2024	Sample Collected By: SEC Lab

Sr. No	Parameter	Unit	Results	Tolerance Limits
1.	Stack attached to	--	1000 KVA DG Set	--
2.	Load of DG set	KW	550 KW	--
3.	Stack Height	Meter	9.00	--
4.	Stack Diameter	Inch	10.00	--
5.	Fuel Used	--	Diesel	--
6.	Flue Gas Temperature	°C	140	--
7.	Flue Gas Velocity	m/sec	9.2	--
8.	P.M.	mg/Nm <sup>3</sup>	21	<b>75</b>
9.	NO <sub>x</sub> (as NO <sub>2</sub> )	Ppmv	401	<b>710</b>
10.	SO <sub>2</sub>	Kg/day	12	<b>72</b>
11.	NHMC	mg/Nm <sup>3</sup>	35	<b>100</b>
12.	CO	mg/Nm <sup>3</sup>	47	<b>150</b>

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<b>TEST REPORT</b>				
<b>STACK EMISSIONS</b>				
Report Ref. No.	SEC/Stack-LT/04-24			
Report Date	29 April 2024			
Name of industry	<b>Godavari Biorefineries Ltd.</b>			
Address	Sakarwadi- 413708, Tal- Kopargaon, Dist- Ahmednagar.			
Start Date of commencement of Sampling	16 April 2024			
Start Time of commencement of Sampling	05:00pm			
End Date of commencement of Sampling	16 April 2024			
End Time of commencement of Sampling	05:30pm			
Retention period of the remnant sample	30 days			
<b>PARTICULARS OF STACK</b>				
Stack attached to boiler	30 TPH – BAJAJ [ESP installed as APCD]			
Stack Diameter	1.3 m			
Stack Height	52 m			
Stack Temperature	112°C			
Stack Velocity of Flue Gases	7.4 m/s			
Type of Fuel	Coal/Biomass			
<b>POLLUTION PARAMETER RESULTS</b>				
Parameter	Results	Limits	Units	Method Used
Particulate Matter (PM)	46	115	mg/Nm <sup>3</sup>	IS 11255(Part 1): 1985, Reaffirmed 2003
SO <sub>2</sub>	25	80	mg/Nm <sup>3</sup>	IS-11255 (Part 2): 1985 Reaffirmed 2009
NO <sub>x</sub>	17	80	mg/Nm <sup>3</sup>	IS-11255 (Part 7): 2005 Reaffirmed 2012
SO <sub>2</sub>	17.08	<1362 MPCB consent	Kgs/day	By Calculation
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### DIESEL GENERATION SET MONITORING REPORT

Report Ref. No. : SEC/DG-LT/04-24	End of Analysis : 27 April 2024
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date :29 April 2024
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. :DG1-LT
Date of Collection / Sampling : 16 April 2024	Nature of Sample: Diesel Generator
Date of Receipt : 18 April 2024	Sample Collected By: SEC Lab

Sr. No	Parameter	Unit	Results	Tolerance Limits
1.	Stack attached to	--	590 KVA DG Set	--
2.	Load of DG set	KW	310 KW	--
3.	Stack Height	Meter	9.00	--
4.	Stack Diameter	Inch	6.00	--
5.	Fuel Used	--	Diesel	--
6.	Flue Gas Temperature	°C	138	--
7.	Flue Gas Velocity	m/sec	9.3	--
8.	P.M.	mg/Nm <sup>3</sup>	21	<b>75</b>
9.	NO <sub>x</sub> (as NO <sub>2</sub> )	Ppmv	401	<b>710</b>
10.	SO <sub>2</sub>	Kg/day	11	<b>31.20</b>
11.	NHMC	mg/Nm <sup>3</sup>	30	<b>100</b>
12.	CO	mg/Nm <sup>3</sup>	46	<b>150</b>

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## DIESEL GENERATION SET MONITORING REPORT

Report Ref. No. : SEC/DG-LT/04-24	End of Analysis : 27 April 2024
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 29 April 2024
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : DG2-LT
Date of Collection / Sampling : 16 April 2024	Nature of Sample: Diesel Generator
Date of Receipt : 18 April 2024	Sample Collected By: SEC Lab

Sr. No	Parameter	Unit	Results	Tolerance Limits
1.	Stack attached to	--	1000 KVA DG Set	--
2.	Load of DG set	KW	550 KW	--
3.	Stack Height	Meter	9.00	--
4.	Stack Diameter	Inch	10.00	--
5.	Fuel Used	--	Diesel	--
6.	Flue Gas Temperature	°C	141	--
7.	Flue Gas Velocity	m/sec	9.2	--
8.	P.M.	mg/Nm <sup>3</sup>	22	75
9.	NO <sub>x</sub> (as NO <sub>2</sub> )	Ppmv	402	710
10.	SO <sub>2</sub>	Kg/day	12	72
11.	NHMC	mg/Nm <sup>3</sup>	36	100
12.	CO	mg/Nm <sup>3</sup>	49	150

  
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**TEST REPORT  
 STACK EMISSIONS**

Report Ref. No.	SEC/Stack-LT/04-24
Report Date	29 April 2024
Name of industry	Godavari Biorefineries Ltd.
Address	Sakarwadi- 413708, Tal- Kopergaon, Dist- Ahmednagar.
Start Date of commencement of Sampling	16 April 2024
Start Time of commencement of Sampling	05:00pm
End Date of commencement of Sampling	16 April 2024
End Time of commencement of Sampling	05:30pm
Retention period of the remnant sample	30 days

**PARTICULARS OF STACK**

Stack attached to boiler	30 TPH - BAJAJ (ESP installed as APCD)
Stack Diameter	1.3 m
Stack Height	52 m
Stack Temperature	112°C
Stack Velocity of Flue Gases	7.4 m/s
Type of Fuel	Coal/Biomass

**POLLUTION PARAMETER RESULTS**

Parameter	Results	Limits	Units	Method Used
Particulate Matter (PM)	46	115	mg/Nm <sup>3</sup>	IS-11255 (Part 1): 1985 Reaffirmed 2002
SO <sub>2</sub>	25	80	mg/Nm <sup>3</sup>	IS-11255 (Part 2): 1985 Reaffirmed 2005
NO <sub>x</sub>	17	80	mg/Nm <sup>3</sup>	IS-11255 (Part 3): 2005 Reaffirmed 2012
SO <sub>2</sub>	17.08	<1362 MPCB consent	Kg/day	By Calculation

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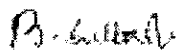
## DIESEL GENERATION SET MONITORING REPORT

Report Ref. No. : SEC/DG-LT/04-24	End of Analysis : 27 April 2024
Name of Industry/Customer : Godavari Bio-refineries Ltd.	Report Date : 29 April 2024
Address: Sakarwadi- 413708, Tq- Kopergaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : DG2-LT
Date of Collection / Sampling : 16 April 2024	Nature of Sample: Diesel Generator
Date of Receipt : 18 April 2024	Sample Collected By: SEC Lab

Sr. No	Parameter	Unit	Results	Tolerance Limits
1.	Stack attached to	--	1000 KVA DG Set	--
2.	Load of DG set	KW	550 KW	--
3.	Stack Height	Meter	9.00	--
4.	Stack Diameter	Inch	10.00	--
5.	Fuel Used	--	Diesel	--
6.	Flue Gas Temperature	°C	141	--
7.	Flue Gas Velocity	m/sec	9.2	--
8.	P.M.	mg/Nm <sup>3</sup>	22	75
9.	NO <sub>x</sub> (as NO <sub>2</sub> )	Ppmv	402	710
10.	SO <sub>2</sub>	Kg/day	12	72
11.	NHMC	mg/Nm <sup>3</sup>	36	100
12.	CO	mg/Nm <sup>3</sup>	49	150

  
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**NABL Quality Assurance Laboratory Accreditation Certificate No. TC - 6121 valid upto 27-01-2025**
**DIESEL GENERATION SET MONITORING REPORT**

Report Ref. No. : SEC/DG-LI/04-24	End of Analysis : 27 April 2024
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date :29 April 2024
Address: Sakarwadi - 413708, Tq- Kopergaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. :DG1-LT
Date of Collection : Sampling : 16 April 2024	Nature of Sample: Diesel Generator
Date of Receipt : 18 April 2024	Sample Collected By: SEC Lab

Sr. No	Parameter	Unit	Results	Tolerance Limits
1.	Stack attached to	--	590 KVA DG Set	--
2.	Load of DG set	KW	310 KW	--
3.	Stack Height	Meter	9.00	--
4.	Stack Diameter	Inch	6.00	--
5.	Fuel Used	--	Diesel	--
6.	Flue Gas Temperature	°C	138	--
7.	Flue Gas Velocity	m/sec	9.3	--
8.	P.M	mg/Nm <sup>3</sup>	21	75
9.	NO <sub>x</sub> (as NO <sub>2</sub> )	Ppmv	401	710
10.	SO <sub>2</sub>	Kg/day	11	31.20
11.	NHMC	mg/Nm <sup>3</sup>	30	100
12.	CO	mg/Nm <sup>3</sup>	46	150

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**TEST REPORT  
STACK EMISSIONS**

Report Ref. No.	SEC/Stack-JH/01-24
Report Date	23 January 2024
Name of industry	<b>Godavari Biorefineries Ltd.</b>
Address	Sakarwadi- 413708, Tal- Kopargaon, Dist- Ahmednagar.
Start Date of commencement of Sampling	09 January 2024
Start Time of commencement of Sampling	05:30 pm
End Date of commencement of Sampling	09 January 2024
End Time of commencement of Sampling	06:00 pm
Retention period of the remnant sample	30 days

**PARTICULARS OF STACK**

Stack attached to boiler	30 TPH – BAJAJ [ESP installed as APCD]
Stack Diameter	1.3 m
Stack Height	52 m
Stack Temperature	117°C
Stack Velocity of Flue Gases	7.5 m/s
Type of Fuel	Coal/Biomass

**POLLUTION PARAMETER RESULTS**

Parameter	Results	Limits	Units	Method Used
Particulate Matter (PM)	34	115	mg/Nm <sup>3</sup>	IS 11255 (Part 1): 1985, - Reaffirmed 2003
SO <sub>2</sub>	27	80	mg/Nm <sup>3</sup>	IS-11255 (Part 2): 1985 Reaffirmed 2009
NO <sub>x</sub>	18	80	mg/Nm <sup>3</sup>	IS-11255 (Part 7): 2005 Reaffirmed 2012
SO <sub>2</sub>	18	< 1362 MPCB consent	Kgs/day	By Calculation

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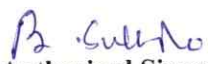
**DIESEL GENERATION SET MONITORING REPORT**

Report Ref. No. : SEC/DG-JH/01-24	End of Analysis : 22 January 2024
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 23 January 2024
Address: Sakarwadi- 413708, Tq- Kopergaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : DG1-JH
Date of Collection / Sampling : 09 January 2024	Nature of Sample: Diesel Generator
Date of Receipt : 12 January 2024	Sample Collected By: SEC Lab

Sr. No	Parameter	Unit	Results	Tolerance Limits
1.	Stack attached to	--	590 KVA DG Set	--
2.	Load of DG set	KW	310 KW	--
3.	Stack Height	Meter	9.00	--
4.	Stack Diameter	Inch	6.00	--
5.	Fuel Used	--	Diesel	--
6.	Flue Gas Temperature	°C	141	--
7.	Flue Gas Velocity	m/sec	9.4	--
8.	P.M.	mg/Nm <sup>3</sup>	23	75
9.	NO <sub>x</sub> (as NO <sub>2</sub> )	Ppmv	402	710
10.	SO <sub>2</sub>	Kg/day	12	31.20
11.	NHMC	mg/Nm <sup>3</sup>	31	100
12.	CO	mg/Nm <sup>3</sup>	50	150

  
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## DIESEL GENERATION SET MONITORING REPORT

Report Ref. No. : SEC/DG-JH/01-24	End of Analysis : 22 January 2024
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 23 January 2024
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : DG2-JH
Date of Collection / Sampling : 09 January 2024	Nature of Sample: Diesel Generator
Date of Receipt : 12 January 2024	Sample Collected By: SEC Lab

Sr. No	Parameter	Unit	Results	Tolerance Limits
1.	Stack attached to	--	1000 KVA DG Set	--
2.	Load of DG set	KW	550 KW	--
3.	Stack Height	Meter	9.00	--
4.	Stack Diameter	Inch	10.00	--
5.	Fuel Used	--	Diesel	--
6.	Flue Gas Temperature	°C	145	--
7.	Flue Gas Velocity	m/sec	9.3	--
8.	P.M.	mg/Nm <sup>3</sup>	24	75
9.	NO <sub>x</sub> (as NO <sub>2</sub> )	Ppmv	405	710
10.	SO <sub>2</sub>	Kg/day	13	72
11.	NHMC	mg/Nm <sup>3</sup>	38	100
12.	CO	mg/Nm <sup>3</sup>	50	150

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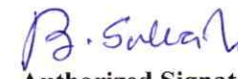
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<b>TEST REPORT</b>				
<b>STACK EMISSIONS</b>				
Report Ref. No.	SEC/Stack-HO/10-23			
Report Date	26 October 2023			
Name of industry	Godavari Biorefineries Ltd.			
Address	Sakarwadi- 413708, Tal- Kopargaon, Dist- Ahmednagar.			
Start Date of commencement of Sampling	12 October 2023			
Start Time of commencement of Sampling	07:05 am			
End Date of commencement of Sampling	12 October 2023			
End Time of commencement of Sampling	07:35 am			
Retention period of the remnant sample	30 days			
<b>PARTICULARS OF STACK</b>				
Stack attached to boiler	30 TPH – BAJAJ [ESP installed as APCD]			
Stack Diameter	1.3 m			
Stack Height	52 m			
Stack Temperature	120°C			
Stack Velocity of Flue Gases	7.9 m/s			
Type of Fuel	Coal/Biomass			
<b>POLLUTION PARAMETER RESULTS</b>				
Parameter	Results	Limits	Units	Method Used
Particulate Matter (PM)	39	115	mg/Nm <sup>3</sup>	IS 11255 (Part 1): 1985, Reaffirmed 2003
SO <sub>2</sub>	31	80	mg/Nm <sup>3</sup>	IS-11255 (Part 2): 1985 Reaffirmed 2009
NO <sub>x</sub>	20	80	mg/Nm <sup>3</sup>	IS-11255 (Part 7): 2005 Reaffirmed 2012
SO <sub>2</sub>	27.9	< 1362 MPCB consent	Kgs/day	By Calculation
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NABL Quality Assurance Laboratory Accreditation Certificate No. TC - 6121 valid upto 27-01-2025

**DIESEL GENERATION SET MONITORING REPORT**

Report Ref. No. : SEC/DG-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : DG1-HO
Date of Collection / Sampling : 13 October 2023	Nature of Sample: Diesel Generator
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab

Sr. No	Parameter	Unit	Results	Tolerance Limits
1.	Stack attached to	--	590 KVA DG Set	--
2.	Load of DG set	KW	310 KW	--
3.	Stack Height	Meter	9.00	--
4.	Stack Diameter	Inch	6.00	--
5.	Fuel Used	--	Diesel	--
6.	Flue Gas Temperature	°C	143	--
7.	Flue Gas Velocity	m/sec	9.5	--
8.	P.M.	mg/Nm <sup>3</sup>	24	<b>75</b>
9.	NO <sub>x</sub> (as NO <sub>2</sub> )	Ppmv	404	<b>710</b>
10.	SO <sub>2</sub>	Kg/day	13	<b>31.20</b>
11.	NHMC	mg/Nm <sup>3</sup>	32	<b>100</b>
12.	CO	mg/Nm <sup>3</sup>	51	<b>150</b>

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### DIESEL GENERATION SET MONITORING REPORT

Report Ref. No. : SEC/DG-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : DG2-HO
Date of Collection / Sampling : 13 October 2023	Nature of Sample: Diesel Generator
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab

Sr. No	Parameter	Unit	Results	Tolerance Limits
1.	Stack attached to	--	1000 KVA DG Set	--
2.	Load of DG set	KW	550 KW	--
3.	Stack Height	Meter	9.00	--
4.	Stack Diameter	Inch	10.00	--
5.	Fuel Used	--	Diesel	--
6.	Flue Gas Temperature	°C	146	--
7.	Flue Gas Velocity	m/sec	9.5	--
8.	P.M.	mg/Nm <sup>3</sup>	27	<b>75</b>
9.	NO <sub>x</sub> (as NO <sub>2</sub> )	Ppmv	407	<b>710</b>
10.	SO <sub>2</sub>	Kg/day	14	<b>72</b>
11.	NHMC	mg/Nm <sup>3</sup>	39	<b>100</b>
12.	CO	mg/Nm <sup>3</sup>	52	<b>150</b>

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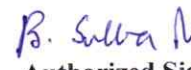
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<b>TEST REPORT STACK EMISSIONS</b>				
Report Ref. No.	SEC/Stack-GQ/07-23			
Report Date	03 August 2023			
Name of industry	Godavari Biorefineries Ltd.			
Address	Sakarwadi- 413708, Tal- Kopargaon, Dist- Ahmednagar.			
Start Date of commencement of Sampling	21 July 2023			
Start Time of commencement of Sampling	12:10 pm			
End Date of commencement of Sampling	21 July 2023			
End Time of commencement of Sampling	12:40 pm			
Retention period of the remnant sample	30 days			
<b>PARTICULARS OF STACK</b>				
Stack attached to boiler	30 TPH – BAJAJ [ESP installed as APCD]			
Stack Diameter	1.3 m			
Stack Height	52 m			
Stack Temperature	121°C			
Stack Velocity of Flue Gases	7.7 m/s			
Type of Fuel	Coal/Biomass			
<b>POLLUTION PARAMETER RESULTS</b>				
Parameter	Results	Limits	Units	Method Used
Particulate Matter (PM)	43	115	mg/Nm <sup>3</sup>	IS 11255 (Part 1): 1985, Reaffirmed 2003
SO <sub>2</sub>	35	80	mg/Nm <sup>3</sup>	IS-11255 (Part 2): 1985 Reaffirmed 2009
NO <sub>x</sub>	22	80	mg/Nm <sup>3</sup>	IS-11255 (Part 7): 2005 Reaffirmed 2012
SO <sub>2</sub>	23.6	< 1362 MPCB consent	Kgs/day	By Calculation
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**TEST REPORT  
STACK EMISSIONS**

Report Ref. No.	SEC/Stack-GQ/07-23
Report Date	03 August 2023
Name of industry	Godavari Biorefineries Ltd.
Address	Sakarwadi- 413708, Tal- Kopargaon, Dist- Ahmednagar.
Start Date of commencement of Sampling	20 July 2023
Start Time of commencement of Sampling	03:30 pm
End Date of commencement of Sampling	20 July 2023
End Time of commencement of Sampling	04:00 pm
Retention period of the remnant sample	30 days
<b>PARTICULARS OF STACK</b>	
Stack attached to boiler	18 TPH – ISGEC [ESP installed as APCD]
Stack Diameter	1.6
Stack Height	31 m
Stack Temperature	124°C
Stack Velocity of Flue Gases	7.3 m/s
Type of Fuel	Coal


**POLLUTION PARAMETER RESULTS**

Parameter	Results	Limits	Units	Method Used
Particulate Matter (PM)	56	115	mg/Nm <sup>3</sup>	IS 11255 (Part 1): 1985, Reaffirmed 2003
SO <sub>2</sub>	37	80	mg/Nm <sup>3</sup>	IS-11255 (Part 2): 1985 Reaffirmed 2009
NO <sub>x</sub>	23	80	mg/Nm <sup>3</sup>	IS-11255 (Part 7): 2005 Reaffirmed 2012
SO <sub>2</sub>	35.8	< 817.20 MPCB consent	Kgs/day	By Calculation

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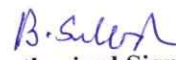
## DIESEL GENERATION SET MONITORING REPORT

Report Ref. No. : SEC/DG-GQ/07-23	End of Analysis : 02 August 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 03 August 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : DG1-GQ
Date of Collection / Sampling : 20 July 2023	Nature of Sample: Diesel Generator
Date of Receipt : 22 July 2023	Sample Collected By: SEC Lab

Sr. No	Parameter	Unit	Results	Tolerance Limits
1.	Stack attached to	--	590 KVA DG Set	--
2.	Load of DG set	KW	310 KW	--
3.	Stack Height	Meter	9.00	--
4.	Stack Diameter	Inch	6.00	--
5.	Fuel Used	--	Diesel	--
6.	Flue Gas Temperature	°C	145	--
7.	Flue Gas Velocity	m/sec	9.7	--
8.	P.M.	mg/Nm <sup>3</sup>	26	75
9.	NO <sub>x</sub> (as NO <sub>2</sub> )	Ppmv	405	710
10.	SO <sub>2</sub>	Kg/day	15	31.20
11.	NHMC	mg/Nm <sup>3</sup>	34	100
12.	CO	mg/Nm <sup>3</sup>	52	150

  
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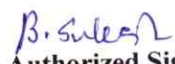
## DIESEL GENERATION SET MONITORING REPORT

Report Ref. No. : SEC/DG-GQ/07-23	End of Analysis : 02 August 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 03 August 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : DG2-GQ
Date of Collection / Sampling : 20 July 2023	Nature of Sample: Diesel Generator
Date of Receipt : 22 July 2023	Sample Collected By: SEC Lab

Sr. No	Parameter	Unit	Results	Tolerance Limits
1.	Stack attached to	--	1000 KVA DG Set	--
2.	Load of DG set	KW	550 KW	--
3.	Stack Height	Meter	9.00	--
4.	Stack Diameter	Inch	10.00	--
5.	Fuel Used	--	Diesel	--
6.	Flue Gas Temperature	°C	149	--
7.	Flue Gas Velocity	m/sec	9.6	--
8.	P.M.	mg/Nm <sup>3</sup>	29	75
9.	NO <sub>x</sub> (as NO <sub>2</sub> )	Ppmv	410	710
10.	SO <sub>2</sub>	Kg/day	15	72
11.	NHMC	mg/Nm <sup>3</sup>	41	100
12.	CO	mg/Nm <sup>3</sup>	54	150

  
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Technical Manager/ Quality Manager

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<b>TEST REPORT</b>				
<b>STACK EMISSIONS</b>				
Report Ref. No.	SEC/Stack-GB/04-23			
Report Date	10 May 2023			
Name of industry	Godavari Biorefineries Ltd.			
Address	Sakarwadi- 413708, Tal- Kopargaon, Dist- Ahmednagar.			
Start Date of commencement of Sampling	27 April 2023			
Start Time of commencement of Sampling	10:30 am			
End Date of commencement of Sampling	27 April 2023			
End Time of commencement of Sampling	11:00 am			
Retention period of the remnant sample	30 days			
<b>PARTICULARS OF STACK</b>				
Stack attached to boiler	30 TPH – BAJAJ [ESP installed as APCD]			
Stack Diameter	1.3 m			
Stack Height	52 m			
Stack Temperature	124°C			
Stack Velocity of Flue Gases	7.8 m/s			
Type of Fuel	Coal/Biomass			
<b>POLLUTION PARAMETER RESULTS</b>				
Parameter	Results	Limits	Units	Method Used
Particulate Matter (PM)	45	115	mg/Nm <sup>3</sup>	IS 11255 (Part 1): 1985, Reaffirmed 2003
SO <sub>2</sub>	37	80	mg/Nm <sup>3</sup>	IS-11255 (Part 2): 1985 Reaffirmed 2009
NO <sub>x</sub>	24	80	mg/Nm <sup>3</sup>	IS-11255 (Part 7): 2005 Reaffirmed 2012
SO <sub>2</sub>	25.4	< 1362 MPCB consent	Kgs/day	By Calculation
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*M. J. J.*  
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*B. S. S.*  
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**TEST REPORT  
STACK EMISSIONS**

Report Ref. No.	SEC/Stack-GB/04-23
Report Date	10 May 2023
Name of industry	Godavari Biorefineries Ltd.
Address	Sakarwadi- 413708, Tal- Kopargaon, Dist- Ahmednagar.
Start Date of commencement of Sampling	26 April 2023
Start Time of commencement of Sampling	05:00 pm
End Date of commencement of Sampling	26 April 2023
End Time of commencement of Sampling	05:30 pm
Retention period of the remnant sample	30 days
<b>PARTICULARS OF STACK</b>	
Stack attached to boiler	18 TPH – ISGEC [ESP installed as APCD]
Stack Diameter	1.6
Stack Height	31 m
Stack Temperature	122°C
Stack Velocity of Flue Gases	7.2 m/s
Type of Fuel	Coal

**POLLUTION PARAMETER RESULTS**

Parameter	Results	Limits	Units	Method Used
Particulate Matter (PM)	59	115	mg/Nm <sup>3</sup>	IS 11255 (Part 1): 1985, Reaffirmed 2003
SO <sub>2</sub>	38	80	mg/Nm <sup>3</sup>	IS-11255 (Part 2): 1985 Reaffirmed 2009
NO <sub>x</sub>	24	80	mg/Nm <sup>3</sup>	IS-11255 (Part 7): 2005 Reaffirmed 2012
SO <sub>2</sub>	36.5	< 817.20 MPCB consent	Kgs/day	By Calculation

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**DIESEL GENERATION SET MONITORING REPORT**

Report Ref. No. : SEC/DG-GB/04-23	End of Analysis : 09 May 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 10 May 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : DG2-GB
Date of Collection / Sampling : 27 April 2023	Nature of Sample: Diesel Generator
Date of Receipt : 28 April 2023	Sample Collected By: SEC Lab

Sr. No	Parameter	Unit	Results	Tolerance Limits
1.	Stack attached to	--	1000 KVA DG Set	--
2.	Load of DG set	KW	550 KW	--
3.	Stack Height	Meter	9.00	--
4.	Stack Diameter	Inch	10.00	--
5.	Fuel Used	--	Diesel	--
6.	Flue Gas Temperature	°C	147	--
7.	Flue Gas Velocity	m/sec	9.5	--
8.	P.M.	mg/Nm <sup>3</sup>	30	<b>75</b>
9.	NO <sub>x</sub> (as NO <sub>2</sub> )	Ppmv	412	<b>710</b>
10.	SO <sub>2</sub>	Kg/day	16	<b>72</b>
11.	NHMC	mg/Nm <sup>3</sup>	41	<b>100</b>
12.	CO	mg/Nm <sup>3</sup>	55	<b>150</b>

  
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## DIESEL GENERATION SET MONITORING REPORT

Report Ref. No. : SEC/DG-GB/04-23	End of Analysis : 09 May 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date : 10 May 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : DG1-GB
Date of Collection / Sampling : 27 April 2023	Nature of Sample: Diesel Generator
Date of Receipt : 28 April 2023	Sample Collected By: SEC Lab

Sr. No	Parameter	Unit	Results	Tolerance Limits
1.	Stack attached to	--	590 KVA DG Set	--
2.	Load of DG set	KW	310 KW	--
3.	Stack Height	Meter	9.00	--
4.	Stack Diameter	Inch	6.00	--
5.	Fuel Used	--	Diesel	--
6.	Flue Gas Temperature	°C	143	--
7.	Flue Gas Velocity	m/sec	9.4	--
8.	P.M.	mg/Nm <sup>3</sup>	28	75
9.	NO <sub>x</sub> (as NO <sub>2</sub> )	Ppmv	409	710
10.	SO <sub>2</sub>	Kg/day	15	31.20
11.	NHMC	mg/Nm <sup>3</sup>	36	100
12.	CO	mg/Nm <sup>3</sup>	54	150

  
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<b>TEST REPORT STACK EMISSIONS</b>				
Report Ref. No.	SEC/Stack-ET/01-23			
Report Date	11 February 2023			
Name of industry	Godavari Biorefineries Ltd.			
Address	Sakarwadi- 413708, Tal- Kopargaon, Dist- Ahmednagar.			
Start Date of commencement of Sampling	27 January 2023			
Start Time of commencement of Sampling	05:40 pm			
End Date of commencement of Sampling	27 January 2023			
End Time of commencement of Sampling	06:10 pm			
Retention period of the remnant sample	30 days			
<b>PARTICULARS OF STACK</b>				
Stack attached to boiler	18 TPH – ISGEC [ESP installed as APCD]			
Stack Diameter	1.6			
Stack Height	31 m			
Stack Temperature	121 °C			
Stack Velocity of Flue Gases	7.3 m/s			
Type of Fuel	Coal			
<b>POLLUTION PARAMETER RESULTS</b>				
Parameter	Results	Limits	Units	Method Used
Particulate Matter (PM)	61	115	mg/Nm <sup>3</sup>	IS 11255 (Part 1): 1985, Reaffirmed 2003
SO <sub>2</sub>	39	80	mg/Nm <sup>3</sup>	IS-11255 (Part 2): 1985 Reaffirmed 2009
NO <sub>x</sub>	25	80	mg/Nm <sup>3</sup>	IS-11255 (Part 7): 2005 Reaffirmed 2012
SO <sub>2</sub>	38.3	< 817.20 MPCB consent	Kgs/day	By Calculation
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<b>TEST REPORT STACK EMISSIONS</b>				
Report Ref. No.	SEC/Stack-ET/01-23			
Report Date	11 February 2023			
Name of industry	Godavari Biorefineries Ltd.			
Address	Sakarwadi- 413708, Tal- Kopargaon, Dist- Ahmednagar.			
Start Date of commencement of Sampling	25 January 2023			
Start Time of commencement of Sampling	04:50 pm			
End Date of commencement of Sampling	25 January 2023			
End Time of commencement of Sampling	05:20 pm			
Retention period of the remnant sample	30 days			
<b>PARTICULARS OF STACK</b>				
Stack attached to boiler	30 TPH – BAJAJ [ESP]			
Stack Diameter	1.3 m			
Stack Height	52 m			
Stack Temperature	126°C			
Stack Velocity of Flue Gases	7.9 m/s			
Type of Fuel	Coal/Biomass			
<b>POLLUTION PARAMETER RESULTS</b>				
Parameter	Results	Limits	Units	Method Used
Particulate Matter (PM)	47	115	mg/Nm <sup>3</sup>	IS 11255(Part 1): 1985, Reaffirmed 2003
SO <sub>2</sub>	38	80	mg/Nm <sup>3</sup>	IS-11255 (Part 2): 1985 Reaffirmed 2009
NO <sub>x</sub>	25	80	mg/Nm <sup>3</sup>	IS-11255 (Part 7): 2005 Reaffirmed 2012
SO <sub>2</sub>	26.51	<1362 MPCB consent	Kgs/day	By Calculation
<b>Note:</b> The test report shall not be reproduced except in full without written approval of the laboratory.				

  
Analyzed By



  
Authorized Signatory  
Technical Manager/ Quality Manager

926

SEC



### Dr. SUBBARAO'S ENVIRONMENT CENTER

"Arundhati", Opp. Sahayognagar, M.S.E.B. Road, Vishrambag, Sangli - 416 415.  
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 E-mail : bssubbarao@yahoo.com / bssharat@yahoo.com / bsnagjyoti@yahoo.com  
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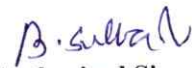
## DIESEL GENERATION SET MONITORING REPORT

Report Ref. No. :SEC/DG-ET/01-23	End of Analysis :08 February 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date :11 February 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. :DG1-ET
Date of Collection / Sampling :25 January 2023	Nature of Sample: Diesel Generator
Date of Receipt :28 January 2023	Sample Collected By: SEC Lab

Sr. No	Parameter	Unit	Results	Tolerance Limits
1.	Stack attached to	--	590 KVA DG Set	--
2.	Load of DG set	KW	310 KW	--
3.	Stack Height	Meter	9.00	--
4.	Stack Diameter	Inch	6.00	--
5.	Fuel Used	--	Diesel	--
6.	Flue Gas Temperature	°C	141	--
7.	Flue Gas Velocity	m/sec	9.3	--
8.	P.M.	mg/Nm <sup>3</sup>	27	75
9.	NO <sub>x</sub> (as NO <sub>2</sub> )	Ppmv	407	710
10.	SO <sub>2</sub>	Kg/day	14	31.20
11.	NHMC	mg/Nm <sup>3</sup>	35	100
12.	CO	mg/Nm <sup>3</sup>	53	150

  
 Analyzed By



  
 Authorized Signatory  
 Technical Manager/ Quality Manager

927

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 NABL Quality Assurance Laboratory Accreditation Certificate No. TC - 6121 valid upto 27-01-2025

## DIESEL GENERATION SET MONITORING REPORT

Report Ref. No. :SEC/DG-ET/01-23	End of Analysis :08 February 2023
Name of Industry/Customer : <b>Godavari Biorefineries Ltd.</b>	Report Date :11 February 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. :DG2-ET
Date of Collection / Sampling :25 January 2023	Nature of Sample: Diesel Generator
Date of Receipt :28 January 2023	Sample Collected By: SEC Lab

Sr. No	Parameter	Unit	Results	Tolerance Limits
1.	Stack attached to	--	1000 KVA DG Set	--
2.	Load of DG set	KW	550 KW	--
3.	Stack Height	Meter	9.00	--
4.	Stack Diameter	Inch	10.00	--
5.	Fuel Used	--	Diesel	--
6.	Flue Gas Temperature	°C	148	--
7.	Flue Gas Velocity	m/sec	9.6	--
8.	P.M.	mg/Nm <sup>3</sup>	31	75
9.	NO <sub>x</sub> (as NO <sub>2</sub> )	Ppmv	413	710
10.	SO <sub>2</sub>	Kg/day	17	72
11.	NHMC	mg/Nm <sup>3</sup>	42	100
12.	CO	mg/Nm <sup>3</sup>	55	150

Analyzed By



Authorized Signatory

Technical Manager/ Quality Manager



Godavari  
Biorefineries Ltd

Date 15.12.2023

Godavari Biorefineries Ltd

GBL/SAK/CPCB / 744

To,  
The Chairman,  
Central Pollution Control Board,  
"Parivesh Bhawan", East Arjun Nagar,  
Delhi - 110 032.

Subject: - Periodic Ground Water Monitoring Reports of M/S Godavari Biorefineries Ltd. Sakarwadi.

Ref.: -Your letter no. F.No.B-344 /PCI-III/2K-2K01/3393 dated 15<sup>th</sup> October 2013.

Dear Sir,

As per your office letter dated 15<sup>th</sup> Oct 2013, please find herewith attached periodic ground water monitoring reports of M/s- Godavari Biorefineries Ltd. Sakarwadi, dated-26/10/2023 done by Dr.Subbarao's Environment Center, Sangli.

Thanking you,

Yours Faithfully,  
For Godavari Biorefineries Ltd.

Director (Works)

Encl:- Ground Water monitoring reports dated-26/10/2023

CC:- Member Secretary, MPCB Mumbai.  
Regional Officer, MPCB Nashik.  
Sub-Regional Officer, MPCB Ahmednagar.



P. O. : Sakarwadi, Tal Kopargaon, Dist Ahmednagar 413 708. (M.S.) INDIA  
Tel : (02423) 279308/ 279396 / 279440 Fax : (02423) 279339 E-mail : sakarwadi@somaiya.com

Regd. Office : Somaiya Bhavan, 45/47, Mahatma Gandhi Road, Fort, Mumbai - 400 001 INDIA.  
Tel : (91-22) 2204 8272 / 2285 8430 Fax : (91-22) 2204 7297 www.somaiya.com

Somaiya  
GROUP

CIN : U67120MH1950F LCOU9707

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NABL Quality Assurance Laboratory Accreditation Certificate No. TC - 6121 valid upto 27-01-2025

## TEST REPORT

Report Ref. No. : SEC/W-HO/10-23				End of Analysis : 25 October 2023		
Name of Industry/Customer : Godavari Biorefineries Ltd.				Report Date : 26 October 2023		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar				Lab ID/Sample Ref. No. : HO15		
Date of Collection / Sampling : 11 October 2023				Nature of Sample: Water		
Date of Receipt : 14 October 2023				Sample Collected By: SEC Lab		
Date of Analysis: 16 October 2023				Sample Quantity : 1 lit		
Name of Sample : Hand Pump Water [Kholrasta Handpump]						
Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
1	Color	Hazen	< 5	5	15	IS:3025(P-4)1983
2	Odor	--	Agreeable	Agreeable	Agreeable	IS:3025(P-5)1983
3	pH	--	7.47	6.5-8.5	No relaxation	IS:3025(P-11)1983
4	Turbidity	NTU	0.3	1	5	IS:3025(P-10)1984
5	Total Dissolved Solids	mg/l	439	500	2000	IS:3025(P-16)1984
6	Electrical Conductivity	µmhos/cm	842	--	--	IS:3025(P-14)1984
7	Total Hardness (as CaCO <sub>3</sub> )	mg/l	406	200	600	IS:3025(P-21)1983
8	Calcium Hardness (as CaCO <sub>3</sub> )	mg/l	230	--	--	IS:3025(P-21)1983
9	Magnesium Hardness (as CaCO <sub>3</sub> )	mg/l	176	--	--	IS:3025(P-21)1983
10	Calcium (as Ca)	mg/l	92	75	200	IS:3025(P-40)1991
11	Magnesium (as Mg)	mg/l	43	30	100	IS:3025(P-46)1994
12	Total Alkalinity (as CaCO <sub>3</sub> )	mg/l	165	200	600	IS:3025(P-23)1986
13	Chlorides (as Cl)	mg/l	119	250	1000	IS:3025(P-32)1988
14	Sulphate (as SO <sub>4</sub> )	mg/l	23	200	400	IS:3025(P-24)1986
15	Total Nitrate (as NO <sub>3</sub> )	mg/l	3.9	45	No Relaxation	IS:3025(P-34)1988

## Remarks:

Thanking you,

  
Analysed By



 Authorized Signatory  
 Technical Manager/ Quality Manager

## Note:

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.

Page 01 of 03



# SEC

## Dr. SUBBARAO'S ENVIRONMENT CENTER

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NABL Quality Assurance Laboratory Accreditation Certificate No. TC - 6121 valid upto 27-01-2025


### TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO15
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Hand Pump Water [Kholrasta Handpump]	


Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
16	Total Nitrogen (as N)	mg/l	< 0.7	--	--	IS:3025(P-34)1983
17	Total Phosphate (as PO <sub>4</sub> )	mg/l	< 0.8	--	--	IS:3025(P-31)1988
18	Ammonical Nitrogen (as N)	mg/l	< 0.5	0.5	No Relaxation	IS:3025(P-34)1988
19	Copper (as Cu)	mg/l	< 0.05	0.05	1.5	IS:3025(P-42)1992
20	Manganese (as Mn)	mg/l	< 0.05	0.1	0.3	IS:3025(P-59)2006
21	Iron (as Fe)	mg/l	0.36	1.0	No Relaxation	IS:3025(P-53)2003
22	Fluoride (as F)	mg/l	0.53	1	1.5	APHA 22 <sup>nd</sup> EDITION 4500 FD
23	Cyanide (as CN)	mg/l	< 0.02	0.05	No Relaxation	IS:3025(P-27)1986
24	Phenolic Compounds (as C <sub>6</sub> H <sub>5</sub> OH)	mg/l	<0.001	0.001	0.002	IS:3025(P-43)1992
25	Boron (as B)	mg/l	< 0.05	0.5	1	AAS
26	Zinc (as Zn)	mg/l	< 1.0	5	15	IS:3025(P-49)1986
27	Aluminium (as Al)	mg/l	< 0.03	0.03	0.2	IS:3025(P-55)2003
28	Cadmium (as Cd)	mg/l	<0.003	0.003	No Relaxation	IS:3025(P-41)1992
29	Lead (as Pb)	mg/l	<0.01	0.01	No Relaxation	IS:3025(P-47)1994
30	Nickel (as Ni)	mg/l	< 0.02	0.02	No Relaxation	IS:3025(P-54)2003

Remarks:

Thanking you,

  
Analysed By



  
Authorized Signatory  
Technical Manager/ Quality Manager

Note:

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.

Page 02 of 03



# SEC

## Dr. SUBBARAO'S ENVIRONMENT CENTER

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### TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO15
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Hand Pump Water [Kholrasta Handpump]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
31	Mercury (as Hg)	mg/l	<0.001	0.001	< 0.001	IS:3025(P-48)1994
32	Arsenic (as As)	mg/l	< 0.01	0.01	< 0.05	IS:3025(P-37)1988
33	Selenium (as Se)	mg/l	<0.01	0.01	< 0.01	IS:3025(P-56)1988
34	Sodium (as Na)	mg/l	69.3	--	--	IS:3025(P-45)1993
35	Potassium (as K)	mg/l	2.4	--	--	IS:3025(P-45)1993
36	Chemical Oxygen Demand	mg/l	23	--	--	IS:3025(P-58)2006
37	BOD 3 days at 27°C	mg/l	< 4	--	--	IS:3025(P-44)1993

Remarks:

Thanking you,

*[Signature]*  
 Analysed By



*[Signature]*  
 Authorized Signatory  
 Technical Manager/ Quality Manager

- Note:
1. The result pertains only for the sample tested.
  2. The test result shall not be reproduced except in full, without written approval of the laboratory.
  3. Retention period for the remnant shall be 30 days.
  4. ND- Not Detected.

\*\*\*END of Test Report\*\*\*



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### TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO16
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [Bharatwadi Well]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
1	Color	Hazen	< 5	5	15	IS:3025(P-4)1983
2	Odor	--	Agreeable	Agreeable	Agreeable	IS:3025(P-5)1983
3	pH	--	7.57	6.5-8.5	No relaxation	IS:3025(P-11)1983
4	Turbidity	NTU	0.1	1	5	IS:3025(P-10)1984
5	Total Dissolved Solids	mg/l	261	500	2000	IS:3025(P-16)1984
6	Electrical Conductivity	µmhos/cm	465	--	--	IS:3025(P-14)1984
7	Total Hardness (as CaCO <sub>3</sub> )	mg/l	232	200	600	IS:3025(P-21)1983
8	Calcium Hardness (as CaCO <sub>3</sub> )	mg/l	160	--	--	IS:3025(P-21)1983
9	Magnesium Hardness (as CaCO <sub>3</sub> )	mg/l	72	--	--	IS:3025(P-21)1983
10	Calcium (as Ca)	mg/l	64	75	200	IS:3025(P-40)1991
11	Magnesium (as Mg)	mg/l	18	30	100	IS:3025(P-46)1994
12	Total Alkalinity (as CaCO <sub>3</sub> )	mg/l	106	200	600	IS:3025(P-23)1986
13	Chlorides (as Cl)	mg/l	54	250	1000	IS:3025(P-32)1988
14	Sulphate (as SO <sub>4</sub> )	mg/l	12	200	400	IS:3025(P-24)1986
15	Total Nitrate (as NO <sub>3</sub> )	mg/l	1.9	45	No Relaxation	IS:3025(P-34)1988

#### Remarks:

Thanking you,

Analysed By



Authorized Signatory  
  
 Technical Manager/ Quality Manager

#### Note:

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3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.

933



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## TEST REPORT

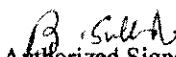
Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO16
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [Bharatwadi Well]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
16	Total Nitrogen (as N)	mg/l	< 0.4	--	--	IS:3025(P-34)1983
17	Total Phosphate (as PO <sub>4</sub> )	mg/l	< 0.5	--	--	IS:3025(P-31)1988
18	Ammonical Nitrogen (as N)	mg/l	< 0.05	0.5	No Relaxation	IS:3025(P-34)1988
19	Copper (as Cu)	mg/l	< 0.02	0.05	1.5	IS:3025(P-42)1992
20	Manganese (as Mn)	mg/l	< 0.05	0.1	0.3	IS:3025(P-59)2006
21	Iron (as Fe)	mg/l	0.27	1.0	No Relaxation	IS:3025(P-53)2003
22	Fluoride (as F)	mg/l	0.65	1	1.5	APHA 22 <sup>nd</sup> EDITION 4500 FD
23	Cyanide (as CN)	mg/l	< 0.01	0.05	No Relaxation	IS:3025(P-27)1986
24	Phenolic Compounds (as C <sub>6</sub> H <sub>5</sub> OH)	mg/l	< 0.001	0.001	0.002	IS:3025(P-43)1992
25	Boron (as B)	mg/l	< 0.1	0.5	1	AAS
26	Zinc (as Zn)	mg/l	< 0.1	5	15	IS:3025(P-49)1986
27	Aluminium (as Al)	mg/l	< 0.02	0.03	0.2	IS:3025(P-55)2003
28	Cadmium (as Cd)	mg/l	< 0.003	0.003	No Relaxation	IS:3025(P-41)1992
29	Lead (as Pb)	mg/l	< 0.005	0.01	No Relaxation	IS:3025(P-47)1994
30	Nickel (as Ni)	mg/l	< 0.02	0.02	No Relaxation	IS:3025(P-54)2003

Remarks:

Thanking you,

  
 Analysed By

  
 Authorized Signatory  
 Technical Manager/ Quality Manager

Note:

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Page 02 of 03



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### TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO16
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [Bharatwadi Well]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
31	Mercury (as Hg)	mg/l	<0.001	0.001	< 0.001	IS:3025(P-48)1994
32	Arsenic (as As)	mg/l	< 0.01	0.01	< 0.05	IS:3025(P-37)1988
33	Selenium (as Se)	mg/l	<0.01	0.01	< 0.01	IS:3025(P-56)1988
34	Sodium (as Na)	mg/l	60.7	--	--	IS:3025(P-45)1993
35	Potassium (as K)	mg/l	1.8	--	--	IS:3025(P-45)1993
36	Chemical Oxygen Demand	mg/l	15	--	--	IS:3025(P-58)2006
37	BOD 3 days at 27°C	mg/l	< 4	--	--	IS:3025(P-44)1993

#### Remarks:

Thanking you,

*[Signature]*  
Analysed By



*[Signature]*  
Authorized Signatory  
Technical Manager/ Quality Manager

#### Note:

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.

\*\*\*END of Test Report \*\*\*

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## Dr. SUBBARAO'S ENVIRONMENT CENTER

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E-mail : bsasubbarao@yahoo.com / bsasharat@yahoo.com / bsasagiyoti@yahoo.com

QCI - NABET Accredited EIA Consultant Organization - Certificate No.

NABET / EIA / 2023 / SA 0174 valid upto Dec 12, 2023,

NABL Quality Assurance Laboratory Accreditation Certificate No. TC - 6121 valid upto 27-01-2025

## TEST REPORT

Report Ref. No. : SEC/W-HO/10-23				End of Analysis : 25 October 2023		
Name of Industry/Customer : Godavari Biorefineries Ltd.				Report Date : 26 October 2023		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar				Lab ID/Sample Ref. No. : HO17		
Date of Collection / Sampling : 11 October 2023				Nature of Sample: Water		
Date of Receipt : 14 October 2023				Sample Collected By: SEC Lab		
Date of Analysis: 16 October 2023				Sample Quantity : 1 lit		
Name of Sample : Handpump Water [Bharatwadi Handpump]						
Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
1	Color	Hazen	< 5	5	15	IS:3025(P-4)1983
2	Odor	--	Agreeable	Agreeable	Agreeable	IS:3025(P-5)1983
3	pH	--	7.79	6.5-8.5	No relaxation	IS:3025(P-11)1983
4	Turbidity	NTU	0.2	1	5	IS:3025(P-10)1984
5	Total Dissolved Solids	mg/l	362	500	2000	IS:3025(P-16)1984
6	Electrical Conductivity	µmhos/cm	649	--	--	IS:3025(P-14)1984
7	Total Hardness (as CaCO <sub>3</sub> )	mg/l	310	200	600	IS:3025(P-21)1983
8	Calcium Hardness (as CaCO <sub>3</sub> )	mg/l	175	--	--	IS:3025(P-21)1983
9	Magnesium Hardness (as CaCO <sub>3</sub> )	mg/l	135	--	--	IS:3025(P-21)1983
10	Calcium (as Ca)	mg/l	70	75	200	IS:3025(P-40)1991
11	Magnesium (as Mg)	mg/l	33	30	100	IS:3025(P-46)1994
12	Total Alkalinity (as CaCO <sub>3</sub> )	mg/l	121	200	600	IS:3025(P-23)1986
13	Chlorides (as Cl)	mg/l	79	250	1000	IS:3025(P-32)1988
14	Sulphate (as SO <sub>4</sub> )	mg/l	22	200	400	IS:3025(P-24)1986
15	Total Nitrate (as NO <sub>3</sub> )	mg/l	2.3	45	No Relaxation	IS:3025(P-34)1988

## Remarks:

Thanking you,

  
Analysed By

  
Authorized Signatory  
Technical Manager/ Quality Manager

## Note:

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.



# SEC

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NABET / EIA / 2023 / SA 0174 valid upto Dec 12, 2023,

NABL Quality Assurance Laboratory Accreditation Certificate No. TC - 8121 valid upto 27-01-2025

### TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO17
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Handpump Water [Bharatwadi Handpump]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
16	Total Nitrogen (as N)	mg/l	< 0.5	--	--	IS:3025(P-34)1983
17	Total Phosphate (as PO <sub>4</sub> )	mg/l	< 0.5	--	--	IS:3025(P-31)1988
18	Ammonical Nitrogen (as N)	mg/l	< 0.05	0.5	No Relaxation	IS:3025(P-34)1988
19	Copper (as Cu)	mg/l	< 0.02	0.05	1.5	IS:3025(P-42)1992
20	Manganese (as Mn)	mg/l	< 0.05	0.1	0.3	IS:3025(P-59)2006
21	Iron (as Fe)	mg/l	0.37	1.0	No Relaxation	IS:3025(P-53)2003
22	Fluoride (as F)	mg/l	0.53	1	1.5	APHA 22 <sup>nd</sup> EDITION 4500 FD
23	Cyanide (as CN)	mg/l	< 0.02	0.05	No Relaxation	IS:3025(P-27)1986
24	Phenolic Compounds (as C <sub>6</sub> H <sub>5</sub> OH)	mg/l	<0.001	0.001	0.002	IS:3025(P-43)1992
25	Boron (as B)	mg/l	< 0.1	0.5	1	AAS
26	Zinc (as Zn)	mg/l	< 2.0	5	15	IS:3025(P-49)1986
27	Aluminium (as Al)	mg/l	< 0.03	0.03	0.2	IS:3025(P-55)2003
28	Cadmium (as Cd)	mg/l	<0.002	0.003	No Relaxation	IS:3025(P-41)1992
29	Lead (as Pb)	mg/l	<0.005	0.01	No Relaxation	IS:3025(P-47)1994
30	Nickel (as Ni)	mg/l	< 0.02	0.02	No Relaxation	IS:3025(P-54)2003

#### Remarks:

Thanking you,

*[Signature]*  
Analysed By



*[Signature]*  
Authorized Signatory  
Technical Manager/ Quality Manager

#### Note:

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2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.



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### TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO17
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Handpump Water [Bharatwadi Handpump]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
31	Mercury (as Hg)	mg/l	<0.001	0.001	< 0.001	IS:3025(P-48)1994
32	Arsenic (as As)	mg/l	< 0.01	0.01	< 0.05	IS:3025(P-37)1988
33	Selenium (as Se)	mg/l	<0.005	0.01	< 0.01	IS:3025(P-56)1988
34	Sodium (as Na)	mg/l	70.9	--	--	IS:3025(P-45)1993
35	Potassium (as K)	mg/l	2.4	--	--	IS:3025(P-45)1993
36	Chemical Oxygen Demand	mg/l	17	--	--	IS:3025(P-58)2006
37	BOD 3 days at 27°C	mg/l	< 4	--	--	IS:3025(P-44)1993

**Remarks:**

Thanking you,

*[Signature]*  
 Analysed By



*[Signature]*  
 Authorized Signatory  
 Technical Manager/ Quality Manager

- Note:
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  2. The test result shall not be reproduced except in full, without written approval of the laboratory.
  3. Retention period for the remnant shall be 30 days.
  4. ND- Not Detected.

\*\*\*END of Test Report \*\*\*



# SEC

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### TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopergaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO18
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [Somaiya High School Well]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
1	Color	Hazen	< 5	5	15	IS:3025(P-4)1983
2	Odor	--	Agreeable	Agreeable	Agreeable	IS:3025(P-5)1983
3	pH	--	7.88	6.5-8.5	No relaxation	IS:3025(P-11)1983
4	Turbidity	NTU	0.1	1	5	IS:3025(P-10)1984
5	Total Dissolved Solids	mg/l	338	500	2000	IS:3025(P-16)1984
6	Electrical Conductivity	µmhos/cm	560	--	--	IS:3025(P-14)1984
7	Total Hardness (as CaCO <sub>3</sub> )	mg/l	194	200	600	IS:3025(P-21)1983
8	Calcium Hardness (as CaCO <sub>3</sub> )	mg/l	140	--	--	IS:3025(P-21)1983
9	Magnesium Hardness (as CaCO <sub>3</sub> )	mg/l	52	--	--	IS:3025(P-21)1983
10	Calcium (as Ca)	mg/l	54	75	200	IS:3025(P-40)1991
11	Magnesium (as Mg)	mg/l	13	30	100	IS:3025(P-46)1994
12	Total Alkalinity (as CaCO <sub>3</sub> )	mg/l	109	200	600	IS:3025(P-23)1986
13	Chlorides (as Cl)	mg/l	85	250	1000	IS:3025(P-32)1988
14	Sulphate (as SO <sub>4</sub> )	mg/l	12	200	400	IS:3025(P-24)1986
15	Total Nitrate (as NO <sub>3</sub> )	mg/l	1.8	45	No Relaxation	IS:3025(P-34)1988

Remarks:

Thanking you,

Analysed By



*B. Subbarao*  
 Authorized Signatory  
 Technical Manager/ Quality Manager

Note:

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.

Page 01 of 03



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### TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO18
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [Somaiya High School Well]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
16	Total Nitrogen (as N)	mg/l	< 0.4	--	--	IS:3025(P-34)1983
17	Total Phosphate (as PO <sub>4</sub> )	mg/l	< 0.5	--	--	IS:3025(P-31)1988
18	Ammonical Nitrogen (as N)	mg/l	< 0.3	0.5	No Relaxation	IS:3025(P-34)1988
19	Copper (as Cu)	mg/l	< 0.02	0.05	1.5	IS:3025(P-42)1992
20	Manganese (as Mn)	mg/l	< 0.05	0.1	0.3	IS:3025(P-59)2006
21	Iron (as Fe)	mg/l	0.25	1.0	No Relaxation	IS:3025(P-53)2003
22	Fluoride (as F)	mg/l	0.56	1	1.5	APHA 22 <sup>nd</sup> EDITION 4500 FD
23	Cyanide (as CN)	mg/l	< 0.02	0.05	No Relaxation	IS:3025(P-27)1986
24	Phenolic Compounds (as C <sub>6</sub> H <sub>5</sub> OH)	mg/l	<0.001	0.001	0.002	IS:3025(P-43)1992
25	Boron (as B)	mg/l	< 0.1	0.5	1	AAS
26	Zinc (as Zn)	mg/l	< 0.1	5	15	IS:3025(P-49)1986
27	Aluminium (as Al)	mg/l	< 0.02	0.03	0.2	IS:3025(P-55)2003
28	Cadmium (as Cd)	mg/l	<0.002	0.003	No Relaxation	IS:3025(P-41)1992
29	Lead (as Pb)	mg/l	<0.005	0.01	No Relaxation	IS:3025(P-47)1994
30	Nickel (as Ni)	mg/l	< 0.02	0.02	No Relaxation	IS:3025(P-54)2003

**Remarks:**

Thanking you,

*[Signature]*  
Analysed By



*[Signature]*  
Authorized Signatory  
Technical Manager/ Quality Manager

**Note:**

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.



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### TEST REPORT

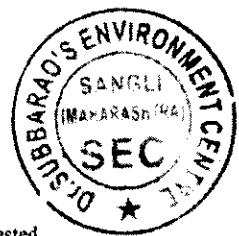
Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO18
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [Somalya High School Well]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
31	Mercury (as Hg)	mg/l	<0.001	0.001	< 0.001	IS:3025(P-48)1994
32	Arsenic (as As)	mg/l	< 0.01	0.01	< 0.05	IS:3025(P-37)1988
33	Selenium (as Se)	mg/l	<0.005	0.01	< 0.01	IS:3025(P-56)1988
34	Sodium (as Na)	mg/l	81.8	--	--	IS:3025(P-45)1993
35	Potassium (as K)	mg/l	2.3	--	--	IS:3025(P-45)1993
36	Chemical Oxygen Demand	mg/l	17	--	--	IS:3025(P-58)2006
37	BOD 3 days at 27°C	mg/l	< 4	--	--	IS:3025(P-44)1993
38	Total Coliform bacteria	MPN/100ml	ND	Shall not be detectable in any 100 ml sample		IS:1622-1981 (Reaffirmed)
39	E-Coli	Nos/100ml	ND	Shall not be detectable in any 100 ml sample		IS:5887 (P-I)

**Remarks:**

Thanking you,

*[Signature]*  
Analysed By



*[Signature]*  
Authorized Signatory  
Technical Manager/ Quality Manager

**Note:**

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.

\*\*\*END of Test Report \*\*\*

941



SEC

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NABL Quality Assurance Laboratory Accreditation Certificate No. TC - 6121 valid upto 27-01-2025

## TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO19
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [Kabra Circular Well]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
1	Color	Hazen	< 5	5	15	IS:3025(P-4)1983
2	Odor	--	Agreeable	Agreeable	Agreeable	IS:3025(P-5)1983
3	pH	--	7.81	6.5-8.5	No relaxation	IS:3025(P-11)1983
4	Turbidity	NTU	0.5	1	5	IS:3025(P-10)1984
5	Total Dissolved Solids	mg/l	548	500	2000	IS:3025(P-16)1984
6	Electrical Conductivity	µmhos/cm	894	--	--	IS:3025(P-14)1984
7	Total Hardness (as CaCO <sub>3</sub> )	mg/l	440	200	600	IS:3025(P-21)1983
8	Calcium Hardness (as CaCO <sub>3</sub> )	mg/l	255	--	--	IS:3025(P-21)1983
9	Magnesium Hardness (as CaCO <sub>3</sub> )	mg/l	185	--	--	IS:3025(P-21)1983
10	Calcium (as Ca)	mg/l	102	75	200	IS:3025(P-40)1991
11	Magnesium (as Mg)	mg/l	45	30	100	IS:3025(P-46)1994
12	Total Alkalinity (as CaCO <sub>3</sub> )	mg/l	156	200	600	IS:3025(P-23)1986
13	Chlorides (as Cl)	mg/l	141	250	1000	IS:3025(P-32)1988
14	Sulphate (as SO <sub>4</sub> )	mg/l	27	200	400	IS:3025(P-24)1986
15	Total Nitrate (as NO <sub>3</sub> )	mg/l	4.3	45	No Relaxation	IS:3025(P-34)1988

## Remarks:

Thanking you,

Analysed By



B. Subbarao

Authorized Signatory

Technical Manager/ Quality Manager

## Note:

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2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.



# SEC

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### TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopergaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO19
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [Kabra Circular Well]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
16	Total Nitrogen (as N)	mg/l	< 0.8	--	--	IS:3025(P-34)1983
17	Total Phosphate (as PO <sub>4</sub> )	mg/l	< 0.9	--	--	IS:3025(P-31)1988
18	Ammoniacal Nitrogen (as N)	mg/l	< 0.3	0.5	No Relaxation	IS:3025(P-34)1988
19	Copper (as Cu)	mg/l	< 0.02	0.05	1.5	IS:3025(P-42)1992
20	Manganese (as Mn)	mg/l	< 0.05	0.1	0.3	IS:3025(P-59)2006
21	Iron (as Fe)	mg/l	0.36	1.0	No Relaxation	IS:3025(P-53)2003
22	Fluoride (as F)	mg/l	0.56	1	1.5	APHA 22 <sup>nd</sup> EDITION 4500 FD
23	Cyanide (as CN)	mg/l	< 0.05	0.05	No Relaxation	IS:3025(P-27)1986
24	Phenolic Compounds (as C <sub>6</sub> H <sub>5</sub> OH)	mg/l	<0.001	0.001	0.002	IS:3025(P-43)1992
25	Boron (as B)	mg/l	< 0.1	0.5	1	AAS
26	Zinc (as Zn)	mg/l	< 0.1	5	15	IS:3025(P-49)1986
27	Aluminium (as Al)	mg/l	< 0.02	0.03	0.2	IS:3025(P-55)2003
28	Cadmium (as Cd)	mg/l	<0.002	0.003	No Relaxation	IS:3025(P-41)1992
29	Lead (as Pb)	mg/l	<0.005	0.01	No Relaxation	IS:3025(P-47)1994
30	Nickel (as Ni)	mg/l	< 0.01	0.02	No Relaxation	IS:3025(P-54)2003

#### Remarks:

Thanking you,

  
Analysed By



  
Authorized Signatory  
Technical Manager/ Quality Manager

#### Note:

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2. The test result shall not be reproduced except in full, without written approval of the laboratory.
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4. ND- Not Detected.



# SEC

## Dr. SUBBARAO'S ENVIRONMENT CENTER

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 Phone : Sangli - 0233 - 2301857, (M) 9372109522, 9890992118, 9890454493,  
 E-mail : bsubbarao@yahoo.com / bssharat@yahoo.com / bsnglyoti@yahoo.com  
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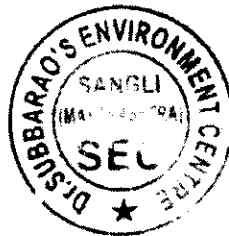
### TEST REPORT

Report Ref. No. : SEC/W-HO/10-23		End of Analysis : 25 October 2023				
Name of Industry/Customer : Godavari Biorefineries Ltd.		Report Date : 26 October 2023				
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar		Lab ID/Sample Ref. No. : HO19				
Date of Collection / Sampling : 11 October 2023		Nature of Sample: Water				
Date of Receipt : 14 October 2023		Sample Collected By: SEC Lab				
Date of Analysis: 16 October 2023		Sample Quantity : 1 lit				
Name of Sample : Well Water [Kabra Circular Well]						
Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
31	Mercury (as Hg)	mg/l	<0.001	0.001	< 0.001	IS:3025(P-48)1994
32	Arsenic (as As)	mg/l	< 0.01	0.01	< 0.05	IS:3025(P-37)1988
33	Selenium (as Se)	mg/l	<0.005	0.01	< 0.01	IS:3025(P-56)1988
34	Sodium (as Na)	mg/l	121.9	--	--	IS:3025(P-45)1993
35	Potassium (as K)	mg/l	3.1	--	--	IS:3025(P-45)1993
36	Chemical Oxygen Demand	mg/l	24	--	--	IS:3025(P-58)2006
37	BOD 3 days at 27°C	mg/l	< 4	--	--	IS:3025(P-44)1993
38	Total Coliform bacteria	MPN/100ml	ND	Shall not be detectable in any 100 ml sample		IS:1622-1981 (Reaffirmed)
39	E-Coli	Nos/100ml	ND	Shall not be detectable in any 100 ml sample		IS:5887 (P-1)

Remarks:

Thanking you,

*[Signature]*  
 Analysed By



*[Signature]*  
 Authorized Signatory  
 Technical Manager/ Quality Manager

Note:

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.

\*\*\*END of Test Report \*\*\*



# SEC

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NABL Quality Assurance Laboratory Accreditation Certificate No. TC - 6121 valid upto 27-01-2025

### TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO120
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [Kabra Square Well]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
1	Color	Hazen	< 5	5	15	IS:3025(P-4)1983
2	Odor	--	Agreeable	Agreeable	Agreeable	IS:3025(P-5)1983
3	pH	--	7.84	6.5-8.5	No relaxation	IS:3025(P-11)1983
4	Turbidity	NTU	0.7	1	5	IS:3025(P-10)1984
5	Total Dissolved Solids	mg/l	571	500	2000	IS:3025(P-16)1984
6	Electrical Conductivity	µmhos/cm	902	--	--	IS:3025(P-14)1984
7	Total Hardness (as CaCO <sub>3</sub> )	mg/l	538	200	600	IS:3025(P-21)1983
8	Calcium Hardness (as CaCO <sub>3</sub> )	mg/l	360	--	--	IS:3025(P-21)1983
9	Magnesium Hardness (as CaCO <sub>3</sub> )	mg/l	178	--	--	IS:3025(P-21)1983
10	Calcium (as Ca)	mg/l	144	75	200	IS:3025(P-40)1991
11	Magnesium (as Mg)	mg/l	43	30	100	IS:3025(P-46)1994
12	Total Alkalinity (as CaCO <sub>3</sub> )	mg/l	160	200	600	IS:3025(P-23)1986
13	Chlorides (as Cl)	mg/l	156	250	1000	IS:3025(P-32)1988
14	Sulphate (as SO <sub>4</sub> )	mg/l	41	200	400	IS:3025(P-24)1986
15	Total Nitrate (as NO <sub>3</sub> )	mg/l	6.7	45	No Relaxation	IS:3025(P-34)1988

#### Remarks:

Thanking you,

Analysed By



B. Sulekha  
 Authorized Signatory

Technical Manager/ Quality Manager

#### Note:

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.

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## TEST REPORT

Report Ref. No. : SEC/W-HO/10-23				End of Analysis : 25 October 2023		
Name of Industry/Customer : Godavari Biorefineries Ltd.				Report Date : 26 October 2023		
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar				Lab ID/Sample Ref. No. : HO20		
Date of Collection / Sampling : 11 October 2023				Nature of Sample: Water		
Date of Receipt : 14 October 2023				Sample Collected By: SEC Lab		
Date of Analysis: 16 October 2023				Sample Quantity : 1 lit		
Name of Sample : Well Water [Kabra Square Well]						
Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
16	Total Nitrogen (as N)	mg/l	< 0.8	--	--	IS:3025(P-34)1983
17	Total Phosphate (as PO <sub>4</sub> )	mg/l	< 0.9	--	--	IS:3025(P-31)1988
18	Ammonical Nitrogen (as N)	mg/l	< 0.3	0.5	No Relaxation	IS:3025(P-34)1988
19	Copper (as Cu)	mg/l	< 0.02	0.05	1.5	IS:3025(P-42)1992
20	Manganese (as Mn)	mg/l	< 0.05	0.1	0.3	IS:3025(P-59)2006
21	Iron (as Fe)	mg/l	0.38	1.0	No Relaxation	IS:3025(P-53)2003
22	Fluoride (as F)	mg/l	0.51	1	1.5	APHA 22 <sup>nd</sup> EDITION 4500 FD
23	Cyanide (as CN)	mg/l	< 0.05	0.05	No Relaxation	IS:3025(P-27)1986
24	Phenolic Compounds (as C <sub>6</sub> H <sub>5</sub> OH)	mg/l	< 0.001	0.001	0.002	IS:3025(P-43)1992
25	Boron (as B)	mg/l	< 0.1	0.5	1	AAS
26	Zinc (as Zn)	mg/l	< 2.5	5	15	IS:3025(P-49)1986
27	Aluminium (as Al)	mg/l	< 0.03	0.03	0.2	IS:3025(P-55)2003
28	Cadmium (as Cd)	mg/l	< 0.003	0.003	No Relaxation	IS:3025(P-41)1992
29	Lead (as Pb)	mg/l	< 0.005	0.01	No Relaxation	IS:3025(P-47)1994
30	Nickel (as Ni)	mg/l	< 0.01	0.02	No Relaxation	IS:3025(P-54)2003

## Remarks:

Thanking you,

Analysed By



Authorized Signatory  
 Technical Manager/ Quality Manager

## Note:

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3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.



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 NABL Quality Assurance Laboratory Accreditation Certificate No. TC - 6121 valid upto 27-01-2025

### TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO20
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [Kabra Square Well]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
31	Mercury (as Hg)	mg/l	<0.001	0.001	< 0.001	IS:3025(P-48)1994
32	Arsenic (as As)	mg/l	< 0.01	0.01	< 0.05	IS:3025(P-37)1988
33	Selenium (as Se)	mg/l	<0.005	0.01	< 0.01	IS:3025(P-56)1988
34	Sodium (as Na)	mg/l	129.2	--	--	IS:3025(P-45)1993
35	Potassium (as K)	mg/l	3.5	--	--	IS:3025(P-45)1993
36	Chemical Oxygen Demand	mg/l	27	--	--	IS:3025(P-58)2006
37	BOD 3 days at27°C	mg/l	< 4	--	--	IS:3025(P-44)1993
38	Total Coliform bacteria	MPN/100ml	ND	Shall not be detectable in any 100 ml sample		IS:1622-1981 (Reaffirmed)
39	E-Coli	Nos/100ml	ND	Shall not be detectable in any 100 ml sample		IS:5887 (P-I)

Remarks:

Thanking you,

*[Signature]*  
Analysed By



*[Signature]*  
Authorized Signatory

Technical Manager/ Quality Manager

Note:

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.

\*\*\*END of Test Report \*\*\*



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### TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO21
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [Loco Well]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
1	Color	Hazen	< 5	5	15	IS:3025(P-4)1983
2	Odor	--	Agreeable	Agreeable	Agreeable	IS:3025(P-5)1983
3	pH	--	7.69	6.5-8.5	No relaxation	IS:3025(P-11)1983
4	Turbidity	NTU	0.6	1	5	IS:3025(P-10)1984
5	Total Dissolved Solids	mg/l	398	500	2000	IS:3025(P-16)1984
6	Electrical Conductivity	µmhos/cm	745	--	--	IS:3025(P-14)1984
7	Total Hardness (as CaCO <sub>3</sub> )	mg/l	340	200	600	IS:3025(P-21)1983
8	Calcium Hardness (as CaCO <sub>3</sub> )	mg/l	180	--	--	IS:3025(P-21)1983
9	Magnesium Hardness (as CaCO <sub>3</sub> )	mg/l	160	--	--	IS:3025(P-21)1983
10	Calcium (as Ca)	mg/l	72	75	200	IS:3025(P-40)1991
11	Magnesium (as Mg)	mg/l	39	30	100	IS:3025(P-46)1994
12	Total Alkalinity (as CaCO <sub>3</sub> )	mg/l	131	200	600	IS:3025(P-23)1986
13	Chlorides (as Cl)	mg/l	126	250	1000	IS:3025(P-32)1988
14	Sulphate (as SO <sub>4</sub> )	mg/l	33	200	400	IS:3025(P-24)1986
15	Total Nitrate (as NO <sub>3</sub> )	mg/l	3.4	45	No Relaxation	IS:3025(P-34)1988

Remarks:

Thanking you,

*[Signature]*  
 Analysed By



*[Signature]*  
 Authorized Signatory  
 Technical Manager/ Quality Manager

Note:

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.



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### TEST REPORT

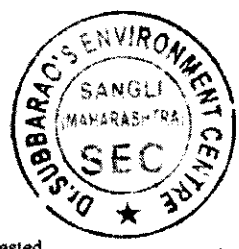
Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO21
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [Loco Well]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
16	Total Nitrogen (as N)	mg/l	< 0.8	--	--	IS:3025(P-34)1983
17	Total Phosphate (as PO <sub>4</sub> )	mg/l	< 0.9	--	--	IS:3025(P-31)1988
18	Ammonical Nitrogen (as N)	mg/l	< 0.25	0.5	No Relaxation	IS:3025(P-34)1988
19	Copper (as Cu)	mg/l	< 0.02	0.05	1.5	IS:3025(P-42)1992
20	Manganese (as Mn)	mg/l	< 0.05	0.1	0.3	IS:3025(P-59)2006
21	Iron (as Fe)	mg/l	0.39	1.0	No Relaxation	IS:3025(P-53)2003
22	Fluoride (as F)	mg/l	0.47	1	1.5	APHA 22 <sup>nd</sup> EDITION 4500 FD
23	Cyanide (as CN)	mg/l	< 0.05	0.05	No Relaxation	IS:3025(P-27)1986
24	Phenolic Compounds (as C <sub>6</sub> H <sub>5</sub> OH)	mg/l	<0.001	0.001	0.002	IS:3025(P-43)1992
25	Boron (as B)	mg/l	< 0.1	0.5	1	AAS
26	Zinc (as Zn)	mg/l	< 2.5	5	15	IS:3025(P-49)1986
27	Aluminium (as Al)	mg/l	< 0.02	0.03	0.2	IS:3025(P-55)2003
28	Cadmium (as Cd)	mg/l	<0.002	0.003	No Relaxation	IS:3025(P-41)1992
29	Lead (as Pb)	mg/l	<0.005	0.01	No Relaxation	IS:3025(P-47)1994
30	Nickel (as Ni)	mg/l	< 0.01	0.02	No Relaxation	IS:3025(P-54)2003

Remarks:

Thanking you,

*[Signature]*  
Analysed By



*[Signature]*

Authorized Signatory  
Technical Manager/ Quality Manager

Note:

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2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.



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### TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO21
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [Loco Well]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
31	Mercury (as Hg)	mg/l	<0.001	0.001	< 0.001	IS:3025(P-48)1994
32	Arsenic (as As)	mg/l	< 0.01	0.01	< 0.05	IS:3025(P-37)1988
33	Selenium (as Se)	mg/l	<0.005	0.01	< 0.01	IS:3025(P-56)1988
34	Sodium (as Na)	mg/l	123.8	--	--	IS:3025(P-45)1993
35	Potassium (as K)	mg/l	3.5	--	--	IS:3025(P-45)1993
36	Chemical Oxygen Demand	mg/l	25	--	--	IS:3025(P-58)2006
37	BOD 3 days at 27°C	mg/l	< 4	--	--	IS:3025(P-44)1993
38	Total Coliform bacteria	MPN/100ml	ND	Shall not be detectable in any 100 ml sample		IS:1622-1981 (Reaffirmed)
39	E-Coli	Nos/100ml	ND	Shall not be detectable in any 100 ml sample		IS:5887 (P-1)

**Remarks:**

Thanking you,

*[Signature]*  
 Analysed By



*[Signature]*  
 Authorized Signatory  
 Technical Manager/ Quality Manager

**Note:**

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.

\*\*\*END of Test Report \*\*\*

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## TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopergaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO22
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [Shri. Sanjay A. Teke]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
1	Color	Hazen	< 5	5	15	IS:3025(P-4)1983
2	Odor	--	Agreeable	Agreeable	Agreeable	IS:3025(P-5)1983
3	pH	--	7.52	6.5-8.5	No relaxation	IS:3025(P-11)1983
4	Turbidity	NTU	0.1	1	5	IS:3025(P-10)1984
5	Total Dissolved Solids	mg/l	279	500	2000	IS:3025(P-16)1984
6	Electrical Conductivity	µmhos/cm	517	--	--	IS:3025(P-14)1984
7	Total Hardness (as CaCO <sub>3</sub> )	mg/l	208	200	600	IS:3025(P-21)1983
8	Calcium Hardness (as CaCO <sub>3</sub> )	mg/l	130	--	--	IS:3025(P-21)1983
9	Magnesium Hardness (as CaCO <sub>3</sub> )	mg/l	78	--	--	IS:3025(P-21)1983
10	Calcium (as Ca)	mg/l	52	75	200	IS:3025(P-40)1991
11	Magnesium (as Mg)	mg/l	19	30	100	IS:3025(P-46)1994
12	Total Alkalinity (as CaCO <sub>3</sub> )	mg/l	105	200	600	IS:3025(P-23)1986
13	Chlorides (as Cl)	mg/l	56	250	1000	IS:3025(P-32)1988
14	Sulphate (as SO <sub>4</sub> )	mg/l	10	200	400	IS:3025(P-24)1986
15	Total Nitrate (as NO <sub>3</sub> )	mg/l	1.3	45	No Relaxation	IS:3025(P-34)1988

Remarks:

Thanking you,

  
 Analysed By

  
 Authorized Signatory  
 Technical Manager/ Quality Manager

Note:

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.

Page 01 of 03

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NABL Quality Assurance Laboratory Accreditation Certificate No. TC - 6121 valid upto 27-01-2025

## TEST REPORT

Report Ref. No. : SEC/W-HO/10-23			End of Analysis : 25 October 2023			
Name of Industry/Customer : Godavari Biorefineries Ltd.			Report Date : 26 October 2023			
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar			Lab ID/Sample Ref. No. : HO22			
Date of Collection / Sampling : 11 October 2023			Nature of Sample: Water			
Date of Receipt : 14 October 2023			Sample Collected By: SEC Lab			
Date of Analysis: 16 October 2023			Sample Quantity : 1 lit			
Name of Sample : Well Water [Shri. Sanjay A. Teke]						
Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
16	Total Nitrogen (as N)	mg/l	< 0.4	--	--	IS:3025(P-34)1983
17	Total Phosphate (as PO <sub>4</sub> )	mg/l	< 0.5	--	--	IS:3025(P-31)1988
18	Ammonical Nitrogen (as N)	mg/l	< 0.25	0.5	No Relaxation	IS:3025(P-34)1988
19	Copper (as Cu)	mg/l	< 0.02	0.05	1.5	IS:3025(P-42)1992
20	Manganese (as Mn)	mg/l	< 0.05	0.1	0.3	IS:3025(P-59)2006
21	Iron (as Fe)	mg/l	0.17	1.0	No Relaxation	IS:3025(P-53)2003
22	Fluoride (as F)	mg/l	0.69	1	1.5	APHA 22 <sup>nd</sup> EDITION 4500 FD
23	Cyanide (as CN)	mg/l	< 0.04	0.05	No Relaxation	IS:3025(P-27)1986
24	Phenolic Compounds (as C <sub>6</sub> H <sub>5</sub> OH)	mg/l	< 0.001	0.001	0.002	IS:3025(P-43)1992
25	Boron (as B)	mg/l	< 0.1	0.5	1	AAS
26	Zinc (as Zn)	mg/l	< 1.0	5	15	IS:3025(P-49)1986
27	Aluminium (as Al)	mg/l	< 0.02	0.03	0.2	IS:3025(P-55)2003
28	Cadmium (as Cd)	mg/l	< 0.002	0.003	No Relaxation	IS:3025(P-41)1992
29	Lead (as Pb)	mg/l	< 0.005	0.01	No Relaxation	IS:3025(P-47)1994
30	Nickel (as Ni)	mg/l	< 0.01	0.02	No Relaxation	IS:3025(P-54)2003

## Remarks:

Thanking you,

Analysed By



Authorized Signatory

Technical Manager/ Quality Manager

## Note:

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.

952



SEC

## Dr. SUBBARAO'S ENVIRONMENT CENTER

"Arundhal", Opp. Sahayognagar, M.S.E.B. Road, Vishrambag, Sangli - 416 415.  
 Phone : Sangli - 0233 - 2301857, (M) 9372109522, 9890992118, 9890454493,  
 E-mail : bsasubbarao@yahoo.com / bssharat@yahoo.com / bsasagjyoti@yahoo.com  
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NABET / EIA / 2023 / SA 0174 valid upto Dec 12, 2023,

NABL Quality Assurance Laboratory Accreditation Certificate No. TC - 6121 valid upto 27-01-2025

## TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO22
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [Shri. Sanjay A. Teke]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
31	Mercury (as Hg)	mg/l	<0.001	0.001	< 0.001	IS:3025(P-48)1994
32	Arsenic (as As)	mg/l	< 0.01	0.01	< 0.05	IS:3025(P-37)1988
33	Selenium (as Se)	mg/l	<0.005	0.01	< 0.01	IS:3025(P-56)1988
34	Sodium (as Na)	mg/l	58.6	--	--	IS:3025(P-45)1993
35	Potassium (as K)	mg/l	2.2	--	--	IS:3025(P-45)1993
36	Chemical Oxygen Demand	mg/l	15	--	--	IS:3025(P-58)2006
37	BOD 3 days at 27°C	mg/l	< 4	--	--	IS:3025(P-44)1993
38	Total Coliform bacteria	MPN/100ml	ND	Shall not be detectable in any 100 ml sample		IS:1622-1981 (Reaffirmed)
39	E-Coli	Nos/100ml	ND	Shall not be detectable in any 100 ml sample		IS:5887 (P-I)

Remarks:

Thanking you,

Analysed By

Note:

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.



*B. Sulekh*  
 Authorized Signatory  
 Technical Manager/ Quality Manager

\*\*\*END of Test Report \*\*\*

Page 03 of 03



# SEC

## Dr. SUBBARAO'S ENVIRONMENT CENTER

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 Phone : Sangli - 0233 - 2301857, (M) 9372109522, 9890992118, 9890454493,  
 E-mail : bssubbarao@yahoo.com / bssharat@yahoo.com / bsnaglyoti@yahoo.com  
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NABL Quality Assurance Laboratory Accreditation Certificate No. TC - 6121 valid upto 27-01-2025

### TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO23
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [101 Farm]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
1	Color	Hazen	< 5	5	15	IS:3025(P-4)1983
2	Odor	--	Agreeable	Agreeable	Agreeable	IS:3025(P-5)1983
3	pH	--	7.33	6.5-8.5	No relaxation	IS:3025(P-11)1983
4	Turbidity	NTU	0.1	1	5	IS:3025(P-10)1984
5	Total Dissolved Solids	mg/l	201	500	2000	IS:3025(P-16)1984
6	Electrical Conductivity	µmhos/cm	312	--	--	IS:3025(P-14)1984
7	Total Hardness (as CaCO <sub>3</sub> )	mg/l	174	200	600	IS:3025(P-21)1983
8	Calcium Hardness (as CaCO <sub>3</sub> )	mg/l	115	--	--	IS:3025(P-21)1983
9	Magnesium Hardness (as CaCO <sub>3</sub> )	mg/l	59	--	--	IS:3025(P-21)1983
10	Calcium (as Ca)	mg/l	46	75	200	IS:3025(P-40)1991
11	Magnesium (as Mg)	mg/l	14	30	100	IS:3025(P-46)1994
12	Total Alkalinity (as CaCO <sub>3</sub> )	mg/l	80	200	600	IS:3025(P-23)1986
13	Chlorides (as Cl)	mg/l	36	250	1000	IS:3025(P-32)1988
14	Sulphate (as SO <sub>4</sub> )	mg/l	ND	200	400	IS:3025(P-24)1986
15	Total Nitrate (as NO <sub>3</sub> )	mg/l	1.1	45	No Relaxation	IS:3025(P-34)1988

**Remarks:**

Thanking you,

*[Signature]*  
 Analysed By



*[Signature]*  
 Authorized Signatory  
 Technical Manager/ Quality Manager

- Note:
1. The result pertains only for the sample tested.
  2. The test result shall not be reproduced except in full, without written approval of the laboratory.
  3. Retention period for the remnant shall be 30 days.
  4. ND- Not Detected.

954



SEC

## Dr. SUBBARAO'S ENVIRONMENT CENTER

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 Phone : Sangli - 0233 - 2301857, (M) 9372109522, 9890992118, 9890454493,  
 E-mail : bsubarao@yahoo.com / bsaharat@yahoo.com / benaghyoti@yahoo.com  
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 NABET / EIA / 2023 / SA 0174 valid upto Dec 12, 2023,

NABL Quality Assurance Laboratory Accreditation Certificate No. TC - 8121 valid upto 27-01-2025

## TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO23
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [101 Farm]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
16	Total Nitrogen (as N)	mg/l	< 0.3	--	--	IS:3025(P-34)1983
17	Total Phosphate (as PO <sub>4</sub> )	mg/l	< 0.4	--	--	IS:3025(P-31)1988
18	Ammonical Nitrogen (as N)	mg/l	< 0.25	0.5	No Relaxation	IS:3025(P-34)1988
19	Copper (as Cu)	mg/l	< 0.02	0.05	1.5	IS:3025(P-42)1992
20	Manganese (as Mn)	mg/l	< 0.05	0.1	0.3	IS:3025(P-59)2006
21	Iron (as Fe)	mg/l	0.14	1.0	No Relaxation	IS:3025(P-53)2003
22	Fluoride (as F)	mg/l	0.7	1	1.5	APHA 22 <sup>nd</sup> EDITION 4500 FD
23	Cyanide (as CN)	mg/l	< 0.04	0.05	No Relaxation	IS:3025(P-27)1986
24	Phenolic Compounds (as C <sub>6</sub> H <sub>5</sub> OH)	mg/l	<0.001	0.001	0.002	IS:3025(P-43)1992
25	Boron (as B)	mg/l	< 0.1	0.5	1	AAS
26	Zinc (as Zn)	mg/l	< 1.0	5	15	IS:3025(P-49)1986
27	Aluminium (as Al)	mg/l	< 0.02	0.03	0.2	IS:3025(P-55)2003
28	Cadmium (as Cd)	mg/l	<0.002	0.003	No Relaxation	IS:3025(P-41)1992
29	Lead (as Pb)	mg/l	<0.005	0.01	No Relaxation	IS:3025(P-47)1994
30	Nickel (as Ni)	mg/l	< 0.01	0.02	No Relaxation	IS:3025(P-54)2003

## Remarks:

Thanking you,

Analysed By



Authorized Signatory

Technical Manager/ Quality Manager

## Note:

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.

Page 02 of 03

955



SEC

## Dr. SUBBARAO'S ENVIRONMENT CENTER

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Phone : Sangli - 0233 - 2301857, (M) 9372109522, 9890992118, 9890454493.

E-mail : bsubarao@yahoo.com / bsharat@yahoo.com / banagjyoti@yahoo.com

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NABL Quality Assurance Laboratory Accreditation Certificate No. TC - 6121 valid upto 27-01-2025

## TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO23
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [101 Farm]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
31	Mercury (as Hg)	mg/l	<0.001	0.001	< 0.001	IS:3025(P-48)1994
32	Arsenic (as As)	mg/l	< 0.01	0.01	< 0.05	IS:3025(P-37)1988
33	Selenium (as Se)	mg/l	<0.005	0.01	< 0.01	IS:3025(P-56)1988
34	Sodium (as Na)	mg/l	53.5	--	--	IS:3025(P-45)1993
35	Potassium (as K)	mg/l	2.0	--	--	IS:3025(P-45)1993
36	Chemical Oxygen Demand	mg/l	12	--	--	IS:3025(P-58)2006
37	BOD 3 days at 27°C	mg/l	< 4	--	--	IS:3025(P-44)1993
38	Total Coliform bacteria	MPN/100ml	ND	Shall not be detectable in any 100 ml sample		IS:1622-1981 (Reaffirmed)
39	E-Coli	Nos/100ml	ND	Shall not be detectable in any 100 ml sample		IS:5887 (P-I)

Remarks:

Thanking you,

Analysed By

Note:

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.



*B. Subbarao*  
Authorized Signatory  
Technical Manager/ Quality Manager

\*\*\*END of Test Report \*\*\*

Page 03 of 03



# SEC

## Dr. SUBBARAO'S ENVIRONMENT CENTER

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 NABL Quality Assurance Laboratory Accreditation Certificate No. TC - 6121 valid upto 27-01-2025

### TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO24
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [Doangaon Well]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
1	Color	Hazen	< 5	5	15	IS:3025(P-4)1983
2	Odor	--	Agreeable	Agreeable	Agreeable	IS:3025(P-5)1983
3	pH	--	7.90	6.5-8.5	No relaxation	IS:3025(P-11)1983
4	Turbidity	NTU	0.1	1	5	IS:3025(P-10)1984
5	Total Dissolved Solids	mg/l	298	500	2000	IS:3025(P-16)1984
6	Electrical Conductivity	µmhos/cm	492	--	--	IS:3025(P-14)1984
7	Total Hardness (as CaCO <sub>3</sub> )	mg/l	210	200	600	IS:3025(P-21)1983
8	Calcium Hardness (as CaCO <sub>3</sub> )	mg/l	120	--	--	IS:3025(P-21)1983
9	Magnesium Hardness (as CaCO <sub>3</sub> )	mg/l	90	--	--	IS:3025(P-21)1983
10	Calcium (as Ca)	mg/l	48	75	200	IS:3025(P-40)1991
11	Magnesium (as Mg)	mg/l	22	30	100	IS:3025(P-46)1994
12	Total Alkalinity (as CaCO <sub>3</sub> )	mg/l	90	200	600	IS:3025(P-23)1986
13	Chlorides (as Cl)	mg/l	66	250	1000	IS:3025(P-32)1988
14	Sulphate (as SO <sub>4</sub> )	mg/l	13	200	400	IS:3025(P-24)1986
15	Total Nitrate (as NO <sub>3</sub> )	mg/l	1.1	45	No Relaxation	IS:3025(P-34)1988

**Remarks:**

Thanking you,

*[Signature]*

Analysed By



*[Signature]*

Authorized Signatory

Technical Manager/ Quality Manager

**Note:**

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.

957



SEC

## Dr. SUBBARAO'S ENVIRONMENT CENTER

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NABL Quality Assurance Laboratory Accredition Certificate No. TC - 6121 valid upto 27-01-2025

## TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biofineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO24
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [Doangaon Well]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
16	Total Nitrogen (as N)	mg/l	< 0.5	--	--	IS:3025(P-34)1983
17	Total Phosphate (as PO <sub>4</sub> )	mg/l	< 0.6	--	--	IS:3025(P-31)1988
18	Ammonical Nitrogen (as N)	mg/l	< 0.2	0.5	No Relaxation	IS:3025(P-34)1988
19	Copper (as Cu)	mg/l	< 0.02	0.05	1.5	IS:3025(P-42)1992
20	Manganese (as Mn)	mg/l	< 0.05	0.1	0.3	IS:3025(P-59)2006
21	Iron (as Fe)	mg/l	0.21	1.0	No Relaxation	IS:3025(P-53)2003
22	Fluoride (as F)	mg/l	0.69	1	1.5	APHA 22 <sup>nd</sup> EDITION 4500 FD
23	Cyanide (as CN)	mg/l	< 0.02	0.05	No Relaxation	IS:3025(P-27)1986
24	Phenolic Compounds (as C <sub>6</sub> H <sub>5</sub> OH)	mg/l	<0.001	0.001	0.002	IS:3025(P-43)1992
25	Boron (as B)	mg/l	< 0.1	0.5	1	AAS
26	Zinc (as Zn)	mg/l	< 0.1	5	15	IS:3025(P-49)1986
27	Aluminium (as Al)	mg/l	< 0.02	0.03	0.2	IS:3025(P-55)2003
28	Cadmium (as Cd)	mg/l	<0.002	0.003	No Relaxation	IS:3025(P-41)1992
29	Lead (as Pb)	mg/l	<0.005	0.01	No Relaxation	IS:3025(P-47)1994
30	Nickel (as Ni)	mg/l	< 0.01	0.02	No Relaxation	IS:3025(P-54)2003

Remarks:

Thanking you,

Analysed By



B. Subbarao  
Authorized Signatory  
Technical Manager/ Quality Manager

Note:

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.

Page 02 of 03



# SEC

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### TEST REPORT

Report Ref. No. : SEC/W-HO/10-23	End of Analysis : 25 October 2023
Name of Industry/Customer : Godavari Biorefineries Ltd.	Report Date : 26 October 2023
Address: Sakarwadi- 413708, Tq- Kopargaon, Dst- Ahmednagar	Lab ID/Sample Ref. No. : HO24
Date of Collection / Sampling : 11 October 2023	Nature of Sample: Water
Date of Receipt : 14 October 2023	Sample Collected By: SEC Lab
Date of Analysis: 16 October 2023	Sample Quantity : 1 lit
Name of Sample : Well Water [Doangaon Well]	

Sr. No.	Test Parameter	Unit	Results	IS 10500:2012 Standards		Test Method
				Desirable	Permissible	
31	Mercury (as Hg)	mg/l	<0.001	0.001	< 0.001	IS:3025(P-48)1994
32	Arsenic (as As)	mg/l	< 0.01	0.01	< 0.05	IS:3025(P-37)1988
33	Selenium (as Se)	mg/l	<0.005	0.01	< 0.01	IS:3025(P-56)1988
34	Sodium (as Na)	mg/l	61.5	--	--	IS:3025(P-45)1993
35	Potassium (as K)	mg/l	1.8	--	--	IS:3025(P-45)1993
36	Chemical Oxygen Demand	mg/l	12	--	--	IS:3025(P-58)2006
37	BOD 3 days at 27°C	mg/l	< 4	--	--	IS:3025(P-44)1993
38	Total Coliform bacteria	MPN/100ml	ND	Shall not be detectable in any 100 ml sample		IS:1622-1981 (Reaffirmed)
39	E-Coli	Nos/100ml	ND	Shall not be detectable in any 100 ml sample		IS:5887 (P-I)

#### Remarks:

Thanking you,

  
 Analysed By



  
 Authorized Signatory  
 Technical Manager/ Quality Manager

#### Note:

1. The result pertains only for the sample tested.
2. The test result shall not be reproduced except in full, without written approval of the laboratory.
3. Retention period for the remnant shall be 30 days.
4. ND- Not Detected.

\*\*\*END of Test Report \*\*\*

Page 03 of 03

Western Bench At Pune

District Ahmednagar.

Application  
appeal  
Writ Petition

No.: OA-182/2023(w2) of 20.

Prasad Haribhau Jadhav for

Applicant  
Appellant  
Petitioner

VERSUS

M/s Godavari Biorefineries Ltd for

Respondent  
Opponent

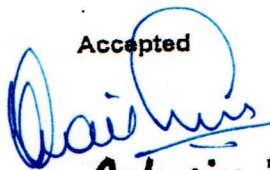
I/ We, the undersigned Appear & file this Vakalatnama  
on behalf of Godavari Biorefineries Ltd  
Sakarwadi, Dist. Ahmednagar.

hereby authorities Ashwin V. Hon (B.S.L., LL.M.) Advocate, High Court, Aurangabad  
to act appear and plead for Respondent No. 01  
In the above matter :

I Witness whereof I/We have set my / Our hand to this writing.

This 16<sup>th</sup> day of November 2024

I am not a member of Welfare Fund  
and therefore stamp of Rs. 2/- not affixed.

Accepted  


**Ashwin V. Hon**  
B.S.L., LL.M.

ADVOCATE, HIGH COURT  
Plot No. 122, Sant Tukobanagar, N-2 Cidco,  
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